List of other creditors	Other than financial creditors an	d operational creditors)

							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether	% of voting	Amount of	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	related party?	share in CoC	contingent claim	set-on	(In INR)	INR)	Remarks
5	. roject rtaine	O.III 110	rame or ereator	amount	710430	40,652	50,000	, and and	Trace of old in	Sacranece	party.		- Committee		(,	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1	Palm Riveria	A103	MURUGESAN A	9,449,752	200,000			290,652	maintenance fee and corpus fund	(0 No	NA	(0	9,159,100	0	the claimants
						20,998	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	Daviel Castle	R706	Deie	5,673,317	100.000			145.000	Undelivered Club membership,		0 N=				F F27 240		submitted by
-	Royal Castle	K706	Raja	5,073,317	100,000	16,989	25,000	145,998	maintenance fee and corpus fund	'	0 No	NA			5,527,319	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
3	Royal Castle	R705	Mr. BHASKARAN. G	6,529,983	100,000			141,989	maintenance fee and corpus fund	(0 No	NA	(0	6,387,994	0	the claimants
						16,989	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	Royal Castle	R703	Mr. PARTHASARATHY. K	6,672,452	100,000			141 000	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			6,530,463		submitted by the claimants
-	Royal Castle	K705	IVII. PARTHASARATHT. K	0,072,432	100,000	20,697	25,000	141,965	maintenance ree and corpus rund	,	UNU	INA)	0,550,405	0	Claim verified
																	based on the
																	i.e., APPAC
			Mr. MOHAMED BASHLUR						Undelivered Club membership,								submitted by
5	Royal Castle	R702	RAHMAN	6,164,200	100,000			145,697	maintenance fee and corpus fund	(0 No	NA	(0	6,018,503	0	the claimants
						16,989	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
	Royal Castle	R705	Mr. Bhaskaran. G	6,529,983	100,000			1/11 980	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			6,387,994	,	submitted by the claimants
	Noyal castic	10703	IVII. Dilaskarani. G	0,323,303	100,000	17,043	25,000	141,505	mantenance ree and corpus rand	'	0 140	10/3			0,307,337		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
7	Royal Castle	R607	Dr. SUDHA. A	4,728,887	100,000			142,043	maintenance fee and corpus fund	(0 No	NA	(0	4,586,844	0	the claimants
						16,557	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
8	Royal Castle	R606	Mrs. DHIVYA. M	6,441,600	100,000			141 557	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			6,300,043	0	submitted by the claimants
	noyar castre	11000	INISI BINVIX III	0,112,000	100,000	16,989	25,000	112,557	mantenance ree and corpus rand	,	110		`		0,500,015		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
g	Royal Castle	R405	vinitha nandakumar	5,650,570	0	40.000	25.000	41,989	maintenance fee and corpus fund	-	0 No	NA	(0	5,608,581	0	the claimants
						16,989	25,000										Claim verified based on the
																	documents
			NAME CHANGING						Undelinered Club								i.e., APPAC
10	Royal Castle	R403	Mrs. CHAMUNDESHWARI.	5,184,180	0			41 989	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			5,142,191	0	submitted by the claimants
	i jui custic	1.1.00	=	3,10.,100				12,500			-1	1		-1	3,112,131		0.0

List of other creditors (Other than financial creditors and operati	onal creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
					Table China	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	, p,	roject Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140	, FI	ioject ivallie	Official	Name of Creditor	amount	House	16,557	25,000	Amount	Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIN)	INK	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
- :	11 R	oyal Castle	R402	MANIVANNAN	5,030,099	0			41,557	maintenance fee and corpus fund	(0 No	NA	(0	4,988,542	0	the claimants
							18,214	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
	12 R	oyal Castle	R304	Mr. SRIDHARAMURTHY. V	4,987,590	0			/13 21/	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			4,944,376	,	submitted by the claimants
	1	oyur custre	11301	WILL SHIP HIS	1,507,550		16,989	25,000	13,22	mantenance rec and corpus rand		-	100	<u> </u>		1,5 1 1,57 0		Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
- :	13 Ro	oyal Castle	R303	Mrs. LALITHA. N	5,787,682	0		0	41,989	maintenance fee and corpus fund	(0 No	NA	(0	5,745,693	0	the claimants
							0	0										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
	14 R	oyal Castle	R208	Mr. RENGASAMY. K	5,451,109	0				maintenance fee and corpus fund		0 No	NA		0	5,451,109	0	the claimants
							18,748	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	1 E D	oyal Castle	R107	Mr. CHRISTOPHER. J	5,627,272	0			12 740	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA.	,		5,583,524		submitted by the claimants
-	12 1/0	uyai Castie	K1U/	IVII. CHRISTOPHER. J	3,027,272	0	16,989	25,000	45,740	maintenance ree and corpus rund	'	UNU	INA		5	3,363,324	0	Claim verified
																		based on the
																		documents i.e., APPAC
				Mrs. DHANARAJA						Undelivered Club membership,								submitted by
	16 Ro	oyal Castle	R105	LAKSHMI. S	5,405,616	0	24 022	25.000	41,989	maintenance fee and corpus fund	(0 No	NA	(0	5,363,627	0	the claimants
							21,033	25,000										Claim verified based on the
																		documents
				Mrs. UMA SUBRAMANIAN						Undelivered Club membership,								i.e., APPAC submitted by
	17 R	oyal Castle	Q708	S	6,311,515	100,000			146,033	maintenance fee and corpus fund		0 No	NA		0	6,165,482	0	the claimants
							20,697	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
			Q702	AA JOUNGON C	6,161,593	100,000			445.60	Undelivered Club membership, maintenance fee and corpus fund				,		C 04 F 00 C		submitted by
-	18 180	oyal Castle	Q/02	Mr. JOHNSON. G	6,161,593	100,000	20,259	25,000	145,697	maintenance fee and corpus fund	1	0 No	NA	(0	6,015,896	0	the claimants Claim verified
							20,233	23,000										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	19 Ro	oyal Castle	Q701	Mr. BASKARAN. R	6,046,745	100,000			145,259	maintenance fee and corpus fund		0 No	NA	(0	5,901,486	0	the claimants
							17,798	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
:	20 R	oyal Castle	Q609	Mrs. VARALAKSHMI. G	6,746,201	100,000			142.798	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	6,603,403	0	submitted by the claimants
Щ.	- 1-10	,			., -,	,							-	·	·	.,,	·	

									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
SNo). Pi	roject Name	Unit No	Name of Creditor	amount	House	16,827	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
							10,627	23,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
	21 R	oyal Castle	Q508	Mr. DHANDAPANI. M S	6,790,240	100,000			141,827	7 maintenance fee and corpus fund		0 No	NA	(0	6,648,413	0	the claimants
							16,692	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	22 0	oyal Castle	Q505	Mrs. HAJA NARGIS	6,719,430	100,000			1/1 60	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		0	6,577,738		submitted by the claimants
	22 110	Oyai Castie	Q303	WIS. HAJA NAKOIS	0,713,430	100,000	16,557	25,000	141,032	inantenance ree and corpus rund	· ·	UNO	INA	<u> </u>	5	0,377,738	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	23 Ro	oyal Castle	Q504	Mr. ARAVIND. T S	5,861,219	100,000	16,557	25,000	141,557	7 maintenance fee and corpus fund		0 No	NA	(0	5,719,662	0	the claimants Claim verified
							10,557	25,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
	24 R	oyal Castle	Q502	ANURADHA.S	5,857,388	100,000			141,557	7 maintenance fee and corpus fund		0 No	NA	(0	5,715,831	0	the claimants
							17,798	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
	25 R	oyal Castle	Q409	Mr. RAJESH. G	7,281,481	100,000			142.798	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA		0	7,138,683	0	submitted by the claimants
		- /			1,202,102	200,000	16,827	25,000								1,200,000	-	Claim verified
																		based on the documents
																		i.e., APPAC
			0.400	Discourse of	4 425 567	100.000			4 44 000	Undelivered Club membership,						4 202 740		submitted by
	26 K	oyal Castle	Q408	Bhuvaneswari	4,435,567	100,000	16,692	25,000	141,82	7 maintenance fee and corpus fund	· ·	0 No	NA	-	0	4,293,740	0	the claimants Claim verified
							1,											based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	27 R	oyal Castle	Q407	Mrs. USHA. K	5,984,684	0			41,692	2 maintenance fee and corpus fund		0 No	NA	(0	5,942,992	0	the claimants
							16,692	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
	28 R	oyal Castle	Q405	Mr. SRIDHAR. R	5,795,163	0			41,692	2 maintenance fee and corpus fund		0 No	NA		0	5,753,471	0	the claimants
							16,692	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	20 0	a. al Castla	0.403	AA- EZUU AAADAN D	C F14 107				41.00	Undelivered Club membership,		ONE	NA.			C 472 405		submitted by
	29 K	oyal Castle	Q403	Mr. EZHIL MARAN. R	6,514,187	0	0	0	41,692	2 maintenance fee and corpus fund		0 No	NA	1	0	6,472,495	0	the claimants Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	30 R	oyal Castle	Q402	Mrs. VIJAYALAKSHMI. J	4,488,468	0			(maintenance fee and corpus fund		0 No	NA		0	4,488,468	0	the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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									ditors (Other tha	n financial creditors and operationa	al creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In	
	S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							17,798	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1	31	Royal Castle	Q309	Mr. RANGARAJAN. K	4,999,183	0			42,798	maintenance fee and corpus fund		0 No	NA	(0	4,956,385	0	the claimants
	22	Poval Castla	Q308	Miss. NOORNISA. S	5,874,067	0	16,827	25,000	41 927	Undelivered Club membership, maintenance fee and corpus fund		0 No	N/A			5,832,240	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
H	32	Royal Castle	U308	IVIISS. NOUKNISA. S	5,874,067	0	16,692	25,000	41,827	maintenance lee and corpus lund		U NO	NA		0	5,832,240	U	Claim verified
							10,032	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
-	33	Royal Castle	Q305	Mr. RAMESH. R	6,178,059	0	46.602	25.000	41,692	maintenance fee and corpus fund		0 No	NA	(0	6,136,367	0	the claimants
							16,692	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
-	34	Royal Castle	Q303	Mrs. LALITHA. K M	6,095,493	0			41,692	maintenance fee and corpus fund		0 No	NA	(0	6,053,801	0	the claimants
	35	Royal Castle	Q302	Mr. VENKATESH. S L	5,720,534	0	16,557	25,000	41,557	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	5,678,977	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	36	Royal Castle	Q208	Mr. THAMSEER HUSSAIN.	5,857,958	0	16,827	25,000	41,827	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	5,816,131	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
H	3/	Royal Castle	Q205	SELVARAJAN	5,703,098	0	18,214	25,000	0	maintenance fee and corpus fund		0 No	NA	(0	5,703,098	U	the claimants Claim verified
	38	Royal Castle	Q204	Mr. RAMESH KUMAR. A	4,967,041	0	·		43,214	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	() 0	4,923,827		based on the documents i.e., APPAC submitted by the claimants
	20	Royal Castle	Q202	Mr. GURU BALASUBRAMANIAN	5,052,595	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			5,052,595		Claim verified based on the documents i.e., APPAC submitted by the claimants
		Royal Castle	Q109	Mr. VASANTHARAJ. G	4,947,424	0	19,578	25,000		Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0			Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No). Pr	roject Name	Unit No	Name of Creditor	amount	House	10.510	25.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							18,510	25,000										Claim verified based on the
																		documents
										Hadaliyaad Chib aaaabaabia								i.e., APPAC
	41 Ro	oyal Castle	Q108	Mr. RAJENDRAN. G	4,506,466	0			43,510	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	4,462,956	0	submitted by the claimants
		,					0	0		·								Claim verified
																		based on the documents
																		i.e., APPAC
			0407	AA. CDININAC M	5 252 264	0				Undelivered Club membership,	,					F 2F2 264		submitted by
-	12 KC	oyal Castle	Q107	Mr. SRINIVAS. V	5,352,364	0	0	0		maintenance fee and corpus fund	-	No	NA		0	5,352,364	0	the claimants Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
	43 Rc	oyal Castle	Q106	Mr. IVAN FRANCO. R	5,670,168	0			(maintenance fee and corpus fund	(No No	NA	(0	5,670,168	0	the claimants
							16,746	25,000										Claim verified based on the
																		documents
				Mrs. KIRTI SACHIN						Undelivered Club membership,								i.e., APPAC submitted by
	14 Ro	oyal Castle	P707	BHIRUD	6,735,729	100,000			141,746	6 maintenance fee and corpus fund	(No	NA		0	6,593,983	0	the claimants
							16,746	25,000		·								Claim verified
																		based on the documents
																		i.e., APPAC
	1E D.	oyal Castle	P705	Mr. ARUKAPALLI JANAKI VENKATARAMAN. A	5,960,893	100,000			141 744	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			5,819,147		submitted by the claimants
<u> </u>	+3 NC	uyai Castie	P703	VEINKAIAKAIVIAIN. A	3,900,093	100,000	20,389	25,000	141,740	maintenance ree and corpus rund	,	JINU	INA		0	3,019,147	0	Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
-	16 Ro	oyal Castle	P704	Mr. SUNOD BAGDAS	4,612,889	60,000	16,746	25,000	105,389	maintenance fee and corpus fund	() No	NA	(0	4,507,500	0	the claimants Claim verified
							10,740	23,000										based on the
																		documents
				Mr. ARUKAPALLI						Undelivered Club membership,								i.e., APPAC submitted by
	47 Rc	oyal Castle	P703	SIVARAMA KRISHNAN. A	6,022,649	100,000			141,746	maintenance fee and corpus fund	() No	NA	(0	5,880,903	0	the claimants
							17,070	25,000										Claim verified based on the
																		documents
										Hadali and Glab and bankin								i.e., APPAC
	48 Ro	oyal Castle	P702	Mr. PARTHASARATHY. A	6,259,450	100,000			142.070	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	6,117,380	0	submitted by the claimants
		. ,			.,,	,	15,937	25,000	,							., ,		Claim verified
																		based on the documents
																		i.e., APPAC
		1.0								Undelivered Club membership,			l	1				submitted by
-	19 Ro	oyal Castle	P604	Mr. MURUGANANDAN. P	5,802,981	100,000	17,070	25,000	140,937	7 maintenance fee and corpus fund	-) No	NA	1	0	5,662,044	0	the claimants Claim verified
							,	-,										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	50 Rc	oyal Castle	P602	Mr. VIJAYA KUMAR. S	6,242,389	0			42,070	maintenance fee and corpus fund	(No	NA	(0	6,200,319	0	the claimants

List of other creditors (Other than financial creditors and operati	onal creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
SN	o. P	roject Name	Unit No	Name of Creditor	amount	House	11,596	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
							11,596	25,000										based on the
																		documents
																		i.e., APPAC
	51 R	oyal Castle	P601	Mrs. BHUVANESWARI. C	4,541,111	100,000			136.596	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			4,404,515	0	submitted by the claimants
	32 11	oyar castre	7 001	WIS. BITO WAVESTWALL C	1,5 11,111	100,000	16,746	25,000	150,550	maniferrance rec and corpus rand	,	0 110		<u> </u>		1, 10 1,515		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	52 R	oyal Castle	P507	Mrs. THAMIZHARASI. R	6,262,198	0			41,746	6 maintenance fee and corpus fund	(0 No	NA	(0	6,220,452	0	the claimants
							16,746	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
	53 R	oyal Castle	P505	Mr. PARTHIBAN. N M	6,127,054	0			A1 7A6	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			6,085,308	0	submitted by the claimants
	33 IX	oyar custic	1 303	WILL PARTITION IN THE	0,127,034	0	16,746	25,000	41,740	inantenance ree and corpus rand	,	0 140	TVA			0,003,300		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	54 R	oyal Castle	P503	Mr. SUJITH RAVI. R	6,488,097	0			41,746	6 maintenance fee and corpus fund	(0 No	NA	(0	6,446,351	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
	55 R	oyal Castle	P407	Mrs. SWEETLINE SELVAKUMARI	4,931,257	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			4,931,257	0	submitted by the claimants
	33 IX	oyar custic	1407	SEEVAROIVIARI	4,551,257		16,746	25,000	,	inantenance ree and corpus rand	,	0 140	TVA			4,331,237		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	56 R	oyal Castle	P405	Mrs. ARCHANA. S	5,353,860	100,000			141,746	6 maintenance fee and corpus fund	(0 No	NA	(0	5,212,114	0	the claimants
							16,746	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
	57 R	oyal Castle	P403	Mr. AJIT. V K	5,360,998	0			41 746	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			5,319,252	0	submitted by the claimants
	37 11	oyar castre	1 103	IIII / III / II	3,300,330		0	0	12,7 10	mantenance rec and corpus rand	,	-	100	Ť Š		3,013,232		Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
	58 R	oyal Castle	P309	Mr. ABDUL NAJEEB. R	5,053,952	0			(0 maintenance fee and corpus fund	(0 No	NA	(0	5,053,952	0	the claimants
							15,957	25,000										Claim verified based on the
																		documents
										Haddi and Cl. barrata in								i.e., APPAC
	59 R	oyal Castle	P308	Mr. ILAVARASU. SP	5,771,032	0			40.95	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA			5,730,075	0	submitted by the claimants
	22/1	- ,	1. 300		5,1,032		16,746	25,000	40,337		<u> </u>	1.10	1			3,730,073		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
	60 R	oyal Castle	P307	Mr. MAHDOON SADIQ . J	3,383,260	0			41,746	maintenance fee and corpus fund	(0 No	NA	(0	3,341,514	0	the claimants

List of other creditors (Other than fi	nancial creditors and operational creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
	L.				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Proj	ect Name	Unit No	Name of Creditor	amount	House	16,746	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
							10,740	25,000										based on the
																		documents
										Haddi and Glab and bankin								i.e., APPAC
61	LRova	al Castle	P305	Mr. SURESHRAJA. R	5,479,094	0			41.746	Undelivered Club membership, maintenance fee and corpus fund	(No	NA			5,437,348	0	submitted by the claimants
							0	0										Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
62	Roy	al Castle	P304	Mr. RAJENDRAN. P	5,869,295	0	16716	25.000	() maintenance fee and corpus fund	() No	NA	(0	5,869,295	0	the claimants
							16,746	25,000										Claim verified based on the
																		documents
										Haddi and Glab and bankin								i.e., APPAC
63	Rova	al Castle	P303	PRAKASH	5,865,450	0			41.746	Undelivered Club membership, maintenance fee and corpus fund	() No	NA NA		0	5,823,704		submitted by the claimants
					.,,	-	11,596	25,000	,							-,,-		Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
64	1 Roya	al Castle	P301	Mr. ROBERT. M	3,764,999	100,000	16,854	25,000	136,596	maintenance fee and corpus fund	() No	NA	(0	3,628,403	0	the claimants Claim verified
							10,034	25,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
65	Roya	al Castle	P209	Mr. RAJESH. K V	4,899,709	100,000			141,854	maintenance fee and corpus fund	(No	NA	(0	4,757,855	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
66	Roya	al Castle	P208	Mrs. VIJAYA. R	5,073,296	0	16,746	25,000	(maintenance fee and corpus fund	(0 No	NA	(0	5,073,296	0	the claimants Claim verified
							10,740	25,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
67	7 Roya	al Castle	P107	Mr. SRIKANTH. S	5,845,827	100,000			141,746	maintenance fee and corpus fund	() No	NA	(0	5,704,081	0	the claimants
							16,746	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
-	Bour	al Castle	P105	K PANDURANGAN	5,801,362	0			41 744	Undelivered Club membership, maintenance fee and corpus fund	,	0 No	NA	,		5,759,616		submitted by the claimants
00	KOy	ai Castie	P105	K PANDUKANGAN	5,801,362	U	0	0	41,740	maintenance ree and corpus rund		JINO	INA			5,759,010	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
69	Roya	al Castle	P104	Miss. NISHA. V	5,626,025	0			(maintenance fee and corpus fund	() No	NA	(0	5,626,025	0	the claimants
							16,746	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
70	Por	al Castle	P103	Mr. SWAMINATHAN. A	4,518,701	0			/1 7/4	Undelivered Club membership, maintenance fee and corpus fund	,	0 No	NA	,		4,476,955		submitted by the claimants
/(Inoy	ит сазые	1,102	IVII. SVVAIVIIIVAI HAIV. A	4,310,701	U	1	l	41,740	Imamice lee allu corpus lullu		U I NO	1.375	1	<u> </u>	4,4/0,355	1 0	LITE CIGITITATION

List of other creditors (Other than financial creditors and operational creditors)
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								List of other cred	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In	
S No.	Project N	ame l	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							0	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
7:	1 Royal Cas	tle (0711	Mrs. MALARKODI R	5,341,481	0			25,000	maintenance fee and corpus fund	(No	NA	(0	5,316,481	0	the claimants
7:	2 Royal Cas	tle (0707	Mr. DINESH SESHIAH. K	5,851,126	100,000	23,529	25,000	148 529	Undelivered Club membership,) No	NA			5,702,597	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	L Hoyar cas	iic (0707	IVII. DINESTI SESTIATI. K	3,031,120	100,000	24,357	25,000	140,52	maintenance ree and corpus rand		7 140	10/3	<u> </u>		3,702,337		Claim verified
								7777		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
/:	Royal Cas	ile (0702	Vadivelan	5,079,368	100,000	0	0	149,35	7 maintenance fee and corpus fund	(No	NA	(0	4,930,011	0	the claimants Claim verified
								, and the second		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
74	4 Royal Cas	tle (0607	Mr. SATYAMURTI M	4,854,737	0	23,874	25,000	-	maintenance fee and corpus fund	(No	NA	(0	4,854,737	0	the claimants Claim verified
7:	5 Royal Cas	ile (0603	Miss. SUBHAASHINI GVS	5,368,126	60,000			108,874	Undelivered Club membership, 4 maintenance fee and corpus fund	() No	NA	() c	5,259,252	0	based on the documents i.e., APPAC submitted by the claimants
70	6 Royal Cas	tle (0601	Mr. RAMASAMY PL	7,130,162	0	0	25,000	25,000	Undelivered Club membership, D maintenance fee and corpus fund) No	NA			7,105,162	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
7	7 Royal Cas	tle (0509	Mrs. MALARVIZHI N	5,446,418	0	0	25,000	25.000	Undelivered Club membership,) No	NA			5,421,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							33,085	25,000										Claim verified based on the documents i.e., APPAC
	Pour Co	10	0501	MAT IORAL ALIANAED ICC	7 601 305	75 000			122.00	Undelivered Club membership,		No	NA.	.		7 5 40 340	_	submitted by
78	Royal Cas	ue (0501	Mr. IQBAL AHAMED. KG	7,681,395	75,000	22,873	25,000	133,08	5 maintenance fee and corpus fund) No	NA) C	7,548,310	0	the claimants Claim verified based on the documents i.e., APPAC
79	Royal Cas	tle (0411	Mrs. VIJAYA LAKSHMI. G	5,535,346	125,000			172.87	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	5,362,473	0	submitted by the claimants
	D Royal Cas		0407	Mr. SENTHIL KUMAR R	5,135,759	60,000	23,529	25,000		Undelivered Club membership,) No	NA			5,027,230		Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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							List of other cre		nan financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Nam	e Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
S NO.	Project Nam	e Unit No	Name of Creditor	amount	House	23,874	25,000	Amount	Nature of claim	guarantee	party?	COC	ciaim		(III IINK)	IIVK)	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
81	Royal Castle	0403	UDAY TAPAS MITRA	5,303,627	60,000			108,87	4 maintenance fee and corpus fund	-	0 No	NA	(0 (5,194,753	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
82	Royal Castle	O302	Mr. ANANDAN J	5,353,044	0				maintenance fee and corpus fund		0 No	NA		0	5,353,044	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
92	Royal Castle	0205	Mr. SURESH S	5,800,138	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	5,800,138		submitted by the claimants
0.5	Noyal Castle	0203	IVII. SURESH S	3,000,130	0	0	25,000		o maintenance ree and corpus rund	'	UNU	INA	1	0	3,000,130	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
84	Royal Castle	O204	Mrs. KAVITHA K	4,554,754	0	0	0	25,00	maintenance fee and corpus fund	-	0 No	NA	-	0 (4,529,754	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
85	Royal Castle	O303	Mrs. Sowdhama R	5,748,090	0				0 maintenance fee and corpus fund	(0 No	NA		0 (5,748,090	0	the claimants
						23,874	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
86	Royal Castle	0203	Mr. MURTHY S	5,000,242	60,000			108.87	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA		0	4,891,368	0	submitted by the claimants
- 00	noyur custre	0200	WILL WORK THE S	3,000,212	00,000	24,357	25,000	100,07	Thantenance ree and corpus rand		0 110	100	,		1,031,000		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
87	Royal Castle	O202	Mrs. SHANMUGA PRIYA. R	6,089,332	60,000	23,046	25,000	109,35	7 maintenance fee and corpus fund	-	0 No	NA	-	0 0	5,979,975	0	the claimants Claim verified
						25,010	23,000										based on the
																	documents
			Mr. AMITAVA						Undelivered Club membership,								i.e., APPAC submitted by
88	Royal Castle	0106	BHATTACHARYYA	5,616,855	60,000			108,04	6 maintenance fee and corpus fund	(0 No	NA	(0 (5,508,809	0	the claimants
						0	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
89	Royal Castle	0103	RAJESHWARI	5,763,273	0			25.00	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	5,738,273	0	submitted by the claimants
33		0100		3,, 03,273	Ĭ	0	25,000	25,00		<u> </u>	1	1.""	1		3,733,273		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,					_			submitted by
90	Royal Castle	0101	Mr. CHRISTOPHER. J	7,796,256	0			25,00	0 maintenance fee and corpus fund	1 (0 No	NA	1 (0 (7,771,256	0	the claimants

List of other creditors (Other than financial creditors and opera	tional creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Dre	oject Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140	. PI	oject ivalile	OHIL NO	Name of Creditor	aniount	nouse	39,910	25,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IINK)	IIVK)	Claim verified
							00,020											based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
9	1 Ro	yal Castle	J702	Mr. GOKUL. S	10,059,527	150,000			214,910	0 maintenance fee and corpus fund		0 No	NA	(0	9,844,617	0	the claimants
							40,989	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	2 2	.1.6	164.0	AA. CEKAR K	42 270 050	450.000			245.000	Undelivered Club membership,						42.462.064		submitted by
9	2 KO	yal Castle	J610	Mr. SEKAR. K	12,378,950	150,000	31,483	25,000	215,985	9 maintenance fee and corpus fund	1	0 No	NA	-	0	12,162,961	0	the claimants Claim verified
							31,103	25,000										based on the
																		documents
				Mr. BALAJI						Undelivered Club membership,								i.e., APPAC submitted by
9	3 Ro	yal Castle	J607	VENKATARAMAN	10,049,690	125,000			181,483	maintenance fee and corpus fund	(0 No	NA	(0	9,868,207	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
	4 Ro	yal Castle	J606	Mr. THIRUVENKADA VARADHAN K	8,443,636	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			8,443,636	0	submitted by the claimants
	7 110	ryai castic	3000	VAINADIIAIRIK	0,443,030		31,928	25,000	<u> </u>	inantenance ree and corpus rand	,	0 140	147	<u> </u>	5	0,443,030		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
9	5 Ro	yal Castle	J701	Mrs. Nalini. M	12,986,916	150,000			206,928	8 maintenance fee and corpus fund	(0 No	NA	(0	12,779,988	0	the claimants
							0	0										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
9	6 Ro	yal Castle	J604	Mr. NARAYANA JALLA	9,695,778	0				0 maintenance fee and corpus fund		0 No	NA		0	9,695,778	0	the claimants
							31,281	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	_									Undelivered Club membership,			l					submitted by
9	/ KO	yal Castle	J603	Mr. SATHEESKUMAR. S	9,633,514	125,000	0	25,000	181,28	1 maintenance fee and corpus fund	1	0 No	NA	-	0	9,452,233	0	the claimants Claim verified
																		based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
9	8 Ro	yal Castle	J601	Mrs. VASANTHANY. V	11,847,044	0			25,000	0 maintenance fee and corpus fund	(0 No	NA	(0	11,822,044	0	the claimants
							40,988	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	g Ro	yal Castle	J510	Mr. PARAMASIVAN, R	11,184,697	150,000			215 989	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA		0	10,968,709	,	submitted by the claimants
	511.0	rya. Custic	3310		21,104,037	130,000	25,025	25,000	213,386		<u> </u>		1.10	<u> </u>	0	10,500,705		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
10	0 Ro	yal Castle	J505	Mr. MARIMUTHU. A	9,122,799	125,000			175,025	5 maintenance fee and corpus fund		0 No	NA	(0	8,947,774	0	the claimants

List of other creditors	(Other than financial creditor:	s and operational creditors

							List of other cre		nan financial creditors and operationa	l creditors)							
			T			Amount Paid	Amount Paid for	Litera (Other ti		creations;				Amount			
						for	Corpus Fund							of any mutual			
						Maintenance	· ·							dues, that		Amount of Claim	
					Amount paid			Total		Amount	Whether	% of voting	Amount of	may be	Claim amount	under	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						33,823	25,000										Claim verified
																	based on the
																	documents
			Ma UTENIDDANI						Hadali and Club man banks								i.e., APPAC
101	Royal Castle	J504	Mr. JITENDRAN SUBRAMANIAN	9,838,592	125,000			102 02	Undelivered Club membership, 3 maintenance fee and corpus fund		0 No	NA		0	9,654,769	0	submitted by the claimants
101	ROyal Castle	1304	SUBRAIVIAINIAIN	9,030,392	123,000	31,928	25,000	105,02	5 Illalliteriance lee and corpus fund	,	UNU	INA	+ '		9,034,709	0	Claim verified
						31,328	23,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
102	Royal Castle	J502	Mr. KOHLI. J C	9,283,710	150,000			206,92	8 maintenance fee and corpus fund	(0 No	NA	(0	9,076,782	0	the claimants
						31,928	25,000										Claim verified
																	based on the
																	documents
									Hardelt and Clab and the object								i.e., APPAC
102	Royal Castle	J501	Mr. KANNAN. P K	12,182,805	150,000			206.02	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA			11,975,877		submitted by the claimants
103	ROYAI CASLIE	1501	IVII. KANNAN. P K	12,182,805	150,000	32,791	25,000	206,92	8 maintenance lee and corpus lund	,	U NO	INA	,	J	11,9/5,8//	U	Claim verified
						32,731	23,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
104	Royal Castle	J410	Mrs. KAMALAVENI. P	12,047,340	0			57,79	1 maintenance fee and corpus fund	(0 No	NA	(0	11,989,549	0	the claimants
						0	0										Claim verified
																	based on the
																	documents
			NA- \/FNU/ATA						Hadali and Club man banks								i.e., APPAC
105	Royal Castle	J408	Mr. VENKATA SUBRAMANIAN. R	8,349,453	0				Undelivered Club membership, 0 maintenance fee and corpus fund	l .	0 No	NA			8,349,453		submitted by the claimants
103	ROyal Castle	J408	SUBRAIVIAINIAIN. K	0,549,455	U	25,187	25,000	_	o maintenance ree and corpus runu	,	UNU	INA	<u> </u>		0,549,455	0	Claim verified
						23,167	23,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
106	Royal Castle	J407	Mr. KRISHNA KUMAR J	10,084,614	125,000			175,18	7 maintenance fee and corpus fund	(0 No	NA	(0	9,909,427	0	the claimants
						25,618	25,000										Claim verified
																	based on the
																	documents
									Hadali and Club man banks								i.e., APPAC
107	Royal Castle	J406	Mr. RUBIN EDMUND. W	9,453,290	0			E0 61	Undelivered Club membership, 8 maintenance fee and corpus fund	l .	0 No	NA		0	9,402,672		submitted by the claimants
107	noyal Castle	3400	IVII. AUDIN EDIVIDIND. W	3,433,230	U	0	0	30,61	o mantenance ree and corpus fund	 	01140	INA	+ '		3,402,072	0	Claim verified
								1									based on the
								1		1							documents
								1									i.e., APPAC
								1	Undelivered Club membership,	1							submitted by
108	Royal Castle	J405	Mr. MURALIDHARAN. K	9,514,834	0				0 maintenance fee and corpus fund	-	0 No	NA	() (9,514,834	0	the claimants
						25,025	25,000	1									Claim verified
								1		1							based on the
								1		1							documents
								1	Undelivered Club membership,	1							i.e., APPAC
100	Royal Castle	J403	Mr. BALA MURUGAN. S	9,841,610	125,000			175.03	5 maintenance fee and corpus fund		0 No	NA	1 .	,	9,666,585	_	submitted by the claimants
109	Inoyal castle	1403	IVII. DALA IVIONOGAIN. S	3,041,010	123,000	31,928	25,000	1/3,02	5 mantenance ree and corpus rund	 	0 140	INA	+ '	-	9,000,385	0	Claim verified
						31,320	25,000	1									based on the
								1	1	1							documents
								1		1							i.e., APPAC
								1	Undelivered Club membership,	1							submitted by
110	Royal Castle	J402	Mrs. DHIVYA. R	7,545,284	150,000			206,92	8 maintenance fee and corpus fund		0 No	NA		0	7,338,356	0	the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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								List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In	
S No	o. Pr	roject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							25,321	25,000										Claim verified based on the documents i.e., APPAC
										Undelivered Club membership,								submitted by
11	11 Ro	oyal Castle	J309	Mr. ARUN. S	9,996,075	125,000	0.010		175,321	I maintenance fee and corpus fund	-	0 No	NA	(0	9,820,754	0	the claimants
							25,618	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
1 1	12 0	oyal Castle	J306	Mr. SURYA PRAKASH. D	10,033,455	125,000			175 619	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,857,837		submitted by the claimants
1.	12 N	oyal Castle	1500	IVII. SURTA PRARASH. D	10,033,433	123,000	26,670	25,000	1/3,010	maintenance ree and corpus rund	· '	UNU	INA	,	5	3,037,037	0	Claim verified
																		based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
11	13 Rc	oyal Castle	J304	Mrs. PADMA. S	9,233,187	125,000			176,670	maintenance fee and corpus fund		0 No	NA		0	9,056,517	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
11	14 Rc	oyal Castle	J208	Mr. MURUGAN. R	8,466,517	0	0.5.10.5		(maintenance fee and corpus fund	-	0 No	NA	(0	8,466,517	0	the claimants
							25,187	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
1 1	15 D	oyal Castle	J207	Mr. NATARAJAN, K	11,374,160	0			50.19	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			11,323,973		submitted by the claimants
1.	12 1/0	oyal Castle	1207	IVII. INAIANAJAN. K	11,374,100	0	25,618	25,000	30,10	maintenance ree and corpus rund	'	UNU	INA		5	11,323,973	0	Claim verified
							-,-	-,										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
11	16 Rc	oyal Castle	J206	Mr. SAMBATH. N	9,331,011	0			50,618	maintenance fee and corpus fund		0 No	NA	(0	9,280,393	0	the claimants
							25,025	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
11	17 Ro	oyal Castle	J205	Mr. PRABU. A	9,185,143	0	26.670	25,000	50,025	maintenance fee and corpus fund	-	0 No	NA	(0	9,135,118	0	the claimants
							26,670	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
11	18 R	oyal Castle	J204	Mr. KARTHIKEYAN. M	10,110,643	125,000			176 670	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,933,973	0	submitted by the claimants
1	10 110	byai castic	3204	WII. KARTITIKE PAR. W	10,110,043	123,000	31,928	25,000	170,070	mantenance ree and corpus rand	'	110	10/3	1		3,333,373		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
11	19 Ro	oyal Castle	J201	Mr. KATHIRAVAN. N	10,114,969	0			56,928	maintenance fee and corpus fund	(0 No	NA	(0	10,058,041	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
12	20 Rc	oyal Castle	J110	Mr. PRABHAKARAN. G	9,153,661	0			(maintenance fee and corpus fund	(0 No	NA	(0	9,153,661	0	the claimants

List of other creditors (Other than financial creditors and opera	tional creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																		
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C NI	_	uniont Nove	Hait Na	Name of Condition	Total Claimed	for Club			Admitted	Network elein	covered by	related	share in	contingent	set-off		verification (In INR)	Damarka
5 IV	o. Pi	roject Name	Unit No	Name of Creditor	amount	House	25,187	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INK)	Remarks Claim verified
							23,107	23,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
1	21 R	oyal Castle	J107	Mr. JEBACHANDRAN. J	9,793,914	125,000			175,187	maintenance fee and corpus fund	(No No	NA	(0	9,618,727	0	the claimants
							25,025	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
1	22 0	oyal Castle	J105	Mr. SRINIVASAN. S	9,644,153	125,000			175.025	Undelivered Club membership, maintenance fee and corpus fund	,	0 No	NA		0	9,469,128	,	submitted by the claimants
1	22 110	Oyal Castle	3103	IVII. SKIINIVASAIN. S	3,044,133	123,000	25,025	25,000	173,023	maintenance ree and corpus rund	,	JINO	INA		0	3,403,128	0	Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
1	23 Ro	oyal Castle	J103	Mrs. GEETHA KESAVAN	9,894,744	125,000	0.4.000		175,025	maintenance fee and corpus fund	() No	NA	(0	9,719,719	0	the claimants
							21,033	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
1	24 R	oyal Castle	1710	Mr. DEEPAK. TM	5,665,122	100,000			146,033	maintenance fee and corpus fund	(No	NA		0	5,519,089	0	the claimants
							0	0		·								Claim verified
																		based on the documents
																		i.e., APPAC
1	25 0	oyal Castle	1708	maniu	6,055,136	0				Undelivered Club membership, maintenance fee and corpus fund	,) No	NA		0	6,055,136		submitted by the claimants
1	23 N	oyal Castle	1708	manju	0,033,130	U	0	25,000		maintenance ree and corpus rund	,	JINO	INA		0	0,033,130	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
1	26 R	oyal Castle	1705	Mrs. SUBASHINI R	3,845,588	0	46.504	25.000	25,000	maintenance fee and corpus fund	() No	NA	(0	3,820,588	0	the claimants
							16,584	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
1	27 R	oyal Castle	1701	Mrs. SUDHA. R	6,545,249	100,000			141,584	maintenance fee and corpus fund	() No	NA	(0	6,403,665	0	the claimants
							16,584	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
1	28 R	oyal Castle	1610	Mr. SYED BASHEER	6,951,791	100,000			1/11 58/	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	6,810,207	,	submitted by the claimants
	20 110	oyur custic	1010	WII. STED DASHEEK	0,331,731	100,000	0	0	141,504	mantenance ree and corpus rand	,	J 140	INA	<u> </u>		0,010,207		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
1	29 Ro	oyal Castle	1603	Mr. ANAND PRABHU. M	6,326,384	0	0	0	0	maintenance fee and corpus fund	() No	NA	-	0	6,326,384	0	the claimants Claim verified
								U										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
1	30 R	oyal Castle	1602	Mr. RAJENDRAN. P	6,024,901	0			C	maintenance fee and corpus fund	(No	NA	(0	6,024,901	0	the claimants

List of other creditors (Other than financial creditors and opera	tional creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
				Total Claim	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3140.	r roject realite	Onic NO	ivanic of circuitor	unioune	House	16,584	25,000	Amount	reactive of claim	guarantee	party.	COC	Ciuiiii		(III IIVIV)	nercy	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
131	Royal Castle	1601	Mr. ANAND PRABHU. M	6,419,894	100,000			141,584	maintenance fee and corpus fund	(0 No	NA	(0	6,278,310	0	the claimants
						16,584	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
132	Royal Castle	1510	Mr. HARIDOSS. G	6,258,492	100,000			141,584	maintenance fee and corpus fund	(0 No	NA	(0	6,116,908	0	the claimants
						16,584	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
122	Royal Castle	1506	Mr. KUMAR. S	5,901,136	100,000			1/1 50/	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			5,759,552		submitted by the claimants
155	Royal Castle	1506	IVII. KUIVIAN. 3	3,901,130	100,000	17,097	25,000	141,364	maintenance ree and corpus rund	,	UNU	INA		5	3,739,332	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
134	Royal Castle	1503	Mr. BALA ARAVIND. S	6,245,809	100,000	16 504	25.000	142,097	7 maintenance fee and corpus fund		0 No	NA	(0	6,103,712	0	the claimants
						16,584	25,000										Claim verified based on the
																	documents
			Mrs. CHITRA						Undelivered Club membership,								i.e., APPAC submitted by
135	Royal Castle	1501	SUBRAMANIAN	6,546,818	100,000			141,584	maintenance fee and corpus fund	(0 No	NA	(0	6,405,234	0	the claimants
						14,049	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
136	Royal Castle	1411	Mrs. VASANTHI. R	4,117,109	0			39.049	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	4,078,060	0	submitted by the claimants
	,			1,221,220		0	0				-	1			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	-	Claim verified
																	based on the
																	documents i.e., APPAC
								1	Undelivered Club membership,								submitted by
137	Royal Castle	1402	GUNASEKARAN	5,379,701	0	16,584	25,000	(maintenance fee and corpus fund		0 No	NA	(0	5,379,701	0	the claimants Claim verified
						10,501	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
138	Royal Castle	1401	Mr. THANGA SAMY. S	5,536,450	100,000			141,584	maintenance fee and corpus fund	(0 No	NA	(0 0	5,394,866	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club								i.e., APPAC
139	Royal Castle	1309	Mr. KUMARAPPAN. V	5,753,021	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	5,753,021	0	submitted by the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
		1244		4.050.000					Undelivered Club membership,			ļ		_		_	submitted by
140	Royal Castle	1211	Mr. VENKATESAN. L R	4,658,719	0			(maintenance fee and corpus fund		0 No	NA		0	4,658,719	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
					Amount paid	for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	of any mutual dues, that may be	Claim amount		
C No.	Droiget Name	Unit No	Name of Creditor	Total Claimed	for Club			Admitted Amount	Noture of claim	covered by	related	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
5 NO.	Project Name	Unit No	Name of Creditor	amount	House	16,800	25,000	Amount	Nature of claim	guarantee	party?	COC	ciaim		(In livk)	INK)	Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
141	Royal Castle	1209	Mr. KARTHIK RAJ. R	5,748,065	100,000			141,800	maintenance fee and corpus fund	(0 No	NA	(0	5,606,265	0	the claimants
						16,800	25,000										Claim verified based on the
																	documents
									Haddi and Glab and bankin								i.e., APPAC
142	Royal Castle	1205	Mr. RAJESH KUMAR. G	5,905,984	0			41.800	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			5,864,184	0	submitted by the claimants
	1					16,584	25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
143	Royal Castle	1201	Mr. RITESH KUMAR	6,171,143	100,000	0	0	141,584	maintenance fee and corpus fund	1	0 No	NA	(J (6,029,559	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
			Mrs. ELIZABETH						Undelivered Club membership,								submitted by
144	Royal Castle	1111	VASANTHA KUMARI. S	5,148,153	0	24.550	25.000	(maintenance fee and corpus fund	(0 No	NA	(0	5,148,153	0	the claimants
						31,550	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
145	Royal Castle	H609	Mr. Balaji Jagannathan	9,051,410	125,000			181,550	maintenance fee and corpus fund	(0 No	NA	(0	8,869,860	0	the claimants
						45,270	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
146	Royal Castle	H605	Mr. BALASUBRAMANIAN	13,600,568	150,000			220,270	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			13,380,298	0	submitted by the claimants
				.,,.		0	0								-,,		Claim verified
																	based on the documents
																	i.e., APPAC
			Mrs. RAMYA					l .	Undelivered Club membership,			l					submitted by
147	Royal Castle	H603	BALAKRISHNAN	7,952,812	0	25,052	25,000		maintenance fee and corpus fund	1	0 No	NA		J C	7,952,812	0	the claimants Claim verified
						.,	.,										based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
148	Royal Castle	H506	Mr. NAGARAJAN. V	9,212,203	125,000			175,052	maintenance fee and corpus fund	(0 No	NA	(0 0	9,037,151	0	the claimants
						23,358	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
149	Royal Castle	H501	Baskaran R	5,951,980	0			48,358	maintenance fee and corpus fund	(0 No	NA	(0	5,903,622	0	the claimants
						27,398	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
150	Royal Castle	H402	Vathsala Subramanian	10,513,538	125,000			177 200	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			10,336,140	_	submitted by the claimants
130	Inoyal Castie	11402	vaciisaia Subi ailiaillall	10,010,000	123,000	1	l	1//,390	manitenance ree and corpus fullu	1 '	01140	III/A	1	-1	10,330,140	L 0	circ ciaimants

List of other creditors (Other than fi	nancial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
					Amount paid	for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	of any mutual dues, that may be	Claim amount		
C N =	Duning th Name	- Hait Na	Name of Condition	Total Claimed	for Club			Admitted	Natura of plains	covered by	related	share in	contingent	set-off		verification (In INR)	Damaria
S NO.	Project Nam	e Unit No	Name of Creditor	amount	House	30,930	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INK)	Remarks Claim verified
						30,330	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
151	Royal Castle	H310	Mr. KRISHNAN. M K	9,749,682	0			55,930	maintenance fee and corpus fund		0 No	NA	(0	9,693,752	. o	the claimants
						25,780	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
15	Royal Castle	H307	Mr. RAVICHANDRAN. D	8,174,711	0			E0 700	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	,		8,123,931		submitted by the claimants
154	ROYAI CASLIE	H307	IVII. RAVICHANDRAIN. D	0,1/4,/11	0	25,052	25,000	30,780	maintenance ree and corpus rund	,	UNU	INA	,	5	0,123,931		Claim verified
						'											based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
153	Royal Castle	H306	Mr. JYOTHI PRASANTH. C	9,698,507	0			50,052	maintenance fee and corpus fund	(0 No	NA	(0 0	9,648,455	0	the claimants
						19,901	25,000										Claim verified based on the
																	documents
									Haddi and Glab and bankin								i.e., APPAC
154	Royal Castle	H311	Mr. Prabhu Srinivas	7,165,867	100,000			144.901	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA			7,020,966		submitted by the claimants
	,			.,		36,216	25,000								.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
155	Royal Castle	H305	Mrs. VEENA SHARMA	8,182,678	0	36,216	25,000	61,216	maintenance fee and corpus fund	(0 No	NA	(0	8,121,462	. 0	the claimants Claim verified
						30,210	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
156	Royal Castle	H205	Mrs. V MATHANGI	12,032,998	0			61,216	maintenance fee and corpus fund	(0 No	NA	(0	11,971,782	. 0	the claimants
						25,402	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
153	Royal Castle	H204	Mrs. RADHA. P	9,270,301	0			50.403	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			9,219,899		submitted by the claimants
15.	Noyal castic	11204	WIS. IGADITA. I	3,270,301		27,766	25,000	30,402	maintenance ree and corpus rand	,	0 140	INA			3,213,033		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
158	Royal Castle	H109	Mr. SIVAKUMAR. B	8,276,636	0	35.070	25.000	52,766	maintenance fee and corpus fund	(0 No	NA	(0	8,223,870	0	the claimants
						25,079	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
159	Royal Castle	H108	Mr. SRIRAM. V	8,749,309	0			50,079	maintenance fee and corpus fund		0 No	NA		0	8,699,230	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
100	David Court	11400	AA- IANIADTIIAAIAA	0.024.522	_] .	Undelivered Club membership,		ONE	l _{NIA}			0.004.500		submitted by
160	Royal Castle	H103	Mr. JANARTHANAN. R	9,031,533	0			1 (maintenance fee and corpus fund		0 No	NA	1 (0	9,031,533	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	0.7.000		Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						27,398	25,000										Claim verified based on the
																	documents
									Hadaliyaad Chib aaaabaabia								i.e., APPAC submitted by
163	Royal Castle	H102	Mr. SURESH. S	10,112,761	125,000			177,398	Undelivered Club membership, maintenance fee and corpus fund	(No	NA			9,935,363	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
16	Royal Castle	G707	Mr. THAMEEM ANSARI ABDUL NASIERDEEN. A	15,792,889	0				Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			15,792,889	,	submitted by the claimants
10.	Noyal castic	0,0,	ADDOC WASIENDEEN: A	13,732,003		0	0	,	maintenance ree and corpus rand	,	7 140	INA	,		13,732,003		Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. TERANCE JOE						Undelivered Club membership,			l				_	submitted by
16:	Royal Castle	G512	HESTON. J P	9,909,467	0	31,600	25,000	(maintenance fee and corpus fund	() No	NA	(0	9,909,467	0	the claimants Claim verified
						,,,,,,,	,,,,,,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
164	Royal Castle	G509	Mr. MURUGESAN. B	8,227,370	125,000	31,942	25,000	181,600	maintenance fee and corpus fund	() No	NA	(0	8,045,770	0	the claimants Claim verified
						31,942	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
165	Royal Castle	G508	Mr. SENTHIL KUMAR. V	7,799,940	0			56,942	2 maintenance fee and corpus fund	(No No	NA	(0	7,742,998	0	the claimants
						32,016	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
166	Royal Castle	G505	Mr. SRINIVASAN A	7,168,165	75,000			132,016	6 maintenance fee and corpus fund	(No	NA	(0	7,036,149	0	the claimants
						0	0										Claim verified based on the
																	documents
									Hardell and Clab and beautiful								i.e., APPAC
167	Royal Castle	G502	Mr. PRAVEEN. B	11,936,484	0				Undelivered Club membership, maintenance fee and corpus fund	(No	NA			11,936,484	0	submitted by the claimants
	<u> </u>					0	0										Claim verified
																	based on the documents
																	i.e., APPAC
169	Royal Castle	G410	Mr. VIVEKANANDAN. M	9,758,164	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA			9,758,164	,	submitted by the claimants
100	Noyal castic	0410	WII. VIVERAINAINDAIN. IVI	3,730,104	0	0	0	<u> </u>	manitenance ree and corpus rand	,	7 140	INA	<u> </u>		3,730,104		Claim verified
																	based on the documents
																	i.e., APPAC
4.50		C 400	AA COININAS D	7 000 472					Undelivered Club membership,	,					7.000.470		submitted by
169	Royal Castle	G408	Mr. SRINIVAS P	7,080,172	0	0	0	1	maintenance fee and corpus fund	1) No	NA	+	0	7,080,172	0	the claimants Claim verified
							-										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
170	Royal Castle	G403	Mr. VARATHARAJAN. G	8,312,556	0				maintenance fee and corpus fund	(No	NA	(0	8,312,556	0	the claimants

List of other creditors (Other than financial creditors and operation	nal creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C N =	Duning the Name	. I I with N I w	Name of Condition	Total Claimed	for Club			Admitted	Natura of plains	covered by	related	share in	contingent	set-off		verification (In INR)	Damarka
S NO.	Project Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INK)	Remarks Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
171	Royal Castle	G401	Mr. RAMSHANKAR	7,930,169	0		_	(maintenance fee and corpus fund	() No	NA	(0	7,930,169	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
172	Royal Castle	G302	Mr. GANESH. L	8,986,257	0			(maintenance fee and corpus fund	() No	NA	(0	8,986,257	0	the claimants
						25,402	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
173	Royal Castle	G301	Mrs. PADMAVATHY. S	8,750,105	0			50.402	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA NA			8,699,703		submitted by the claimants
	,			0,:00,000		26,265	25,000								0,000,000		Claim verified
																	based on the documents
																	i.e., APPAC
17/	Royal Castle	G212	Mr. RAGHUVARDHAN	8,065,945	0			E1 26	Undelivered Club membership, maintenance fee and corpus fund	,	0 No	NA	,		8,014,680		submitted by the claimants
1/4	ROyal Castle	G212	NANDIVADA	6,003,943	0	24,701	25,000	51,203	maintenance ree and corpus rund	,	JINO	INA		, ,	0,014,000	-	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
175	Royal Castle	G211	Mr. NIRMAL KUMAR. N	7,652,374	0	27,721	25,000	49,701	I maintenance fee and corpus fund	(0 No	NA	(0	7,602,673	0	the claimants Claim verified
						27,721	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
176	Royal Castle	G210	Mr. ANAND. P	6,311,328	0	25.407	25.000	52,721	I maintenance fee and corpus fund	() No	NA	(0	6,258,607	0	the claimants
						25,187	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
177	Royal Castle	G208	Mr. RAMESH. S	7,723,584	0			50,187	7 maintenance fee and corpus fund	() No	NA	(0	7,673,397	0	the claimants
						26,265	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
178	Royal Castle	G112	Mr. BALASARAVANAN. T	9,422,723	0			51,265	maintenance fee and corpus fund	() No	NA	(0	9,371,458	0	the claimants
						24,701	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
179	Royal Castle	G111	Mr. RAJENDRAKUMAR	7,876,263	0			49 701	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA			7,826,562		submitted by the claimants
17.	yur custie	0111	III. NOSERONANONAN	7,070,203		25,182	25,000	75,70.	maniteriance ree una corpus funa	,		1.00			7,020,302	1	Claim verified
																	based on the
																	documents i.e., APPAC
4.00		C400		7 626 062				50.00	Undelivered Club membership,						7.506.00		submitted by
180	Royal Castle	G108	Mr. RAMAVALLABHAN. V	7,636,809	0			50,182	maintenance fee and corpus fund	() No	NA	(0	7,586,627	0	the claimants

							List of other cre		han financial creditors and operationa	l creditors)							
						Amount Paid	Amount Paid for	L. Cora (Other ti		. creations;			T T	Amount			
						for	Corpus Fund							of any mutual			
						Maintenance	Corpus ruma							dues, that		Amount of Claim	
					Amount paid			Total		Amount	Whether	% of voting	Amount of	may be	Claim amount		
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						31,281	25,000										Claim verified
																	based on the
																	documents
																	i.e., APPAC
			Mrs. MARGARET LATHA						Undelivered Club membership,								submitted by
181	Royal Castle	G105	MARY	9,036,834	125,000			181,28	1 maintenance fee and corpus fund	(0 No	NA	(0	8,855,553	0	the claimants
						25,268	25,000										Claim verified
																	based on the
																	documents
									Hardell and Clab and beautiful								i.e., APPAC
100	David Castle	C104	AA- AAA DIIAWAAI C	9,021,930	0			50.30	Undelivered Club membership,		0 10	NA	l .) (8,971,662		submitted by
182	Royal Castle	G104	Mr. MADHAVAN. S	9,021,930	U	0	0	50,26	8 maintenance fee and corpus fund	-	0 No	INA	-	J	8,971,002	0	the claimants Claim verified
						0	0										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
183	Royal Castle	G101	Karthik N Ilakkia	7,553,741	0				0 maintenance fee and corpus fund	(0 No	NA			7,553,741	0	the claimants
	,					30,843	25,000										Claim verified
																	based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
184	Royal Castle	F711	Mr. CHAKRAPANI PANDA	9,168,016	125,000		_	180,84	3 maintenance fee and corpus fund	(0 No	NA	(0 0	8,987,173	0	the claimants
						0	0										Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
185	Royal Castle	F709	Mr. ANIL KUMAR MAVILA	7,689,969	0				0 maintenance fee and corpus fund		0 No	NA) (7,689,969	0	the claimants
100	noyar castre	1703	MILTURE ROMAN MARKET	7,003,303	- ŭ	40,652	25,000		o mantenance ree and corpus rand		-	1.0.1	<u> </u>		7,003,303	, i	Claim verified
						10,032	23,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
186	Royal Castle	F702	Mrs. GANDHAM PADMINI	9,151,180	150,000			215,65	2 maintenance fee and corpus fund	(0 No	NA	(0	8,935,528	0	the claimants
						0	25,000										Claim verified
																	based on the
																	documents
									Hardell and Clab and beautiful								i.e., APPAC
107	Poval Castla	E701	Mrs. PADMAVATHY S	8,501,598	0			25.00	Undelivered Club membership, 0 maintenance fee and corpus fund		O No	NA	1 .		8,476,598	_	submitted by
187	Royal Castle	F701	IVIIS. PADIVIAVALITY S	8,501,598	U	32,188	25,000	25,00	o maintenance lee and corpus fund	1	0 No	INA	+ '		8,470,598	0	the claimants Claim verified
	1				1	32,100	25,000										based on the
	1										1						documents
					1												i.e., APPAC
			Mr. BALASUBRAMANIAN		1				Undelivered Club membership,								submitted by
188	Royal Castle	F610	<u>B</u>	6,587,272	75,000			132,18	8 maintenance fee and corpus fund		0 No	NA		0 0	6,455,084	0	the claimants
						0	0										Claim verified
					1												based on the
	1										1						documents
	1										1						i.e., APPAC
	L		[_				Undelivered Club membership,		.1	1					submitted by
189	Royal Castle	F609	Mr. ANAND BABU	6,740,383	0	-	_	1	0 maintenance fee and corpus fund	(0 No	NA	-	0	6,740,383	0	the claimants
	1					0	0				1						Claim verified
	1										1						based on the
	1										1						documents i.e., APPAC
	1								Undelivered Club membership,		1						submitted by
100	Royal Castle	F603	Mrs. RANJINI R	6,658,823	0				0 maintenance fee and corpus fund		0 No	NA	1	0	6,658,823	_	the claimants
190	moyar castie	1 003	IVII 3. IVALIVIIIVI IV	0,000,020	U	1			o manitenance ree and corpus fullu	1	0 1140	INA	1 '		0,030,023		the Claimants

200 Project Name Lond No Remore of Condition Project Name Condition Condi								List of other cred		an financial creditors and operationa	l creditors)							
31 Royal Caste FELT						for Club	for	Amount Paid for	Total Admitted		Amount covered by	related	share in	contingent	of any mutual dues, that may be	not admitted	verification (In	
131 Royal Castro Fig. 1	No.	Project Name	Unit No	Name of Creditor	amount	House	21.000		Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
197 Royal Centre Fig. 1 Mrs. SHAMANA 1, 175,000 23,2521 25,000 28,102 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20 20,2521 25,000 20,2521 25,000 20,2521 25,000 20,2521 25,000 20 20,2521 25,000 20,2521							31,327	25,000		Undelivered Club membership.								Claim verified based on the documents i.e., APPAC submitted by
150 Royal Caste PEG2 Mr. ASDC KIMARI, P. 11,956,777 150,000 0 207,33 maintenance fee and corpus fund. 0 No NA 0 0 11,749,756	191	Royal Castle	F611	Mr. Sathish Kumar M	9,079,808	125,000			181,327			0 No	NA		0	0 8,898,481	(the claimants
1991 Royal Castle							32,521	25,000										Claim verified based on the documents i.e., APPAC submitted by
198 Reyal Castle	192	Royal Castle	F602	Mr. ASOK KUMAR. P	11,956,777	150,000		0	207,521	maintenance fee and corpus fund		0 No	NA	-	0	0 11,749,256	(the claimants Claim verified
194 Royal Castle 1950 Mr. Chitra Pandian 7,210,484 0 0 0 0 0 0 0 0 0	193	Royal Castle	F601	Mr. MANDAR S. VADKE	8,705,854	0	0	Ü	0			0 No	NA		0	0 8,705,854		based on the documents i.e., APPAC submitted by the claimants
195 Royal Castle F513 Mr. RANGARAMAN 5 8,691,436 0 24,674 25,000 0 maintenance fee and corpus fund 0 No NA 0 0 8,691,436 0 174,674 196 Royal Castle F512 No NA 0 0 14,306,264 125,000 174,674 maintenance fee and corpus fund 0 No NA 0 0 14,306,264 197 Royal Castle F510 Mr. JAYAKUMAR 8,226,492 125,000 0 181,449 maintenance fee and corpus fund 0 No NA 0 0 8,045,043 198 Royal Castle F508 Mrs. KALVANIL SP 8,056,054 0 0 25,000 0 maintenance fee and corpus fund 0 No NA 0 0 8,056,054 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 25,000 0 maintenance fee and corpus fund 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 0 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 RAMACHANDRAN 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 0 0 0 0 0 0 0 0	104	Poval Castle	EGOS	Mr. Chitra Dandian	7 210 484	0	0	0				O No	NA		0	0 7 210 484		Claim verified based on the documents i.e., APPAC submitted by the claimants
195 Royal Castle F513 Mr. RANGARAJAN. \$ 8,691,436 0 Undelivered Club membership, 0 No NA 0 0 8,691,436 196 Royal Castle F512 Mr.S. SHALNI VISWANATHAN 14,480,938 125,000 174,674 maintenance fee and corpus fund 0 No NA 0 0 14,306,264 197 Royal Castle F510 Mr. JAYAKUMAR \$ 8,264,92 125,000 0 Undelivered Club membership, Undelivered Club membership, 181,449 maintenance fee and corpus fund 0 No NA 0 0 8,045,043 198 Royal Castle F508 Mrs. KAIVANIL SP 8,056,054 0 0 Undelivered Club membership, 0 No NA 0 0 8,056,054 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 maintenance fee and corpus fund 0 No NA 0 0 6,840,116 Undelivered Club membership, 0 No NA 0 0 6,840,116 Undelivered Club membership, 0 No NA 0 0 6,840,116 Undelivered Club membership, 0 No NA 0 0 6,840,116	194	Royal Castle	F605	<u>IVIr. Chitra Pandian</u>	7,210,484	U	0	0	0	maintenance fee and corpus fund		U NO	NA NA	+ '	U	0 7,210,484	1	Claim verified
196 Royal Castle F512 VISWANATHAN 14,480,938 125,000 174,674 maintenance fee and corpus fund 0 No NA 0 0 14,306,264	195	Royal Castle	F513	Mr. RANGARAJAN. S	8,691,436	0	24,674	25,000	0			0 No	NA		0	0 8,691,436	(based on the documents i.e., APPAC submitted by the claimants Claim verified based on the
197 Royal Castle F510 Mr. JAYAKUMAR S 8,226,492 125,000 0 181,449 maintenance fee and corpus fund 0 No NA 0 0 8,045,043 198 Royal Castle F508 Mrs. KALYANI. SP 8,056,054 0 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0 0 8,056,054 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 25,000 Undelivered Club membership, 0 No NA 0 0 6,840,116	196	Royal Castle	F512		14,480,938	125,000	31 449	25 000	174,674			0 No	NA		0	0 14,306,264	(documents i.e., APPAC submitted by the claimants Claim verified
198 Royal Castle F508 Mrs. KALYANI. SP 8,056,054 0 0 Undelivered Club membership, 0 No NA 0 0 8,056,054 199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 32,521 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 6,840,116 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 6,840,116	197	Royal Castle	F510	Mr. JAYAKUMAR S	8.226.492	125.000	55,110		181.449			0 No	NA		0	0 8.045.043		based on the documents i.e., APPAC submitted by the claimants
199 Royal Castle F507 RAMACHANDRAN 6,865,116 0 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0,6,840,116 Undelivered Club membership, Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 Undelivered Club membership, Undelivered							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
32,521 25,000 Undelivered Club membership,		,		Mr. PADMARAJ			0	25,000		Undelivered Club membership,					0			Claim verified based on the documents i.e., APPAC submitted by
200 Royal Castle F502 Kumudha Arunagiri 12,058,368 150,000 207,521 maintenance fee and corpus fund 0 No NA 0 0 11,850,847			F507	RAMACHANDRAN Kumudha Arunagiri	12,058,368	150,000	32,521	25,000		Undelivered Club membership,			NA NA					Claim verified based on the documents i.e., APPAC submitted by

List of other creditors (Other than financial creditors and opera	tional creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim under verification (In	
S No	Project Name	Unit No	Name of Creditor	amount	for Club House			Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	INR)	Remarks
3 140.	r roject runic	Onicito	realite of circuitor	unioune	House	27,410	25,000	Amount	reactive of claim	guarantee	purty.	COC	Ciuiiii		(III IIVIC)	iiii)	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
201	Royal Castle	F413	Mr. ANANDAN. P	7,731,595	0			52,410	0 maintenance fee and corpus fund		0 No	NA	(0 0	7,679,185	0	the claimants
						25,000	27,172										Claim verified
																	based on the documents
																	i.e., APPAC
200	D	F411		8,295,741	0			52.47	Undelivered Club membership,		0.11			0	0 242 560		submitted by
202	Royal Castle	F411	Mr. ANANDAN. P	8,295,741	0	0	0	52,17.	2 maintenance fee and corpus fund		0 No	NA	-	U C	8,243,569	1	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
203	Royal Castle	F410	Mr. PRAKASH KUMAR	6,936,152	0			(maintenance fee and corpus fund		0 No	NA	(0 0	6,936,152	0	the claimants
						31,600	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
204	D	5400	A4 \/A8\/AT\// /	7.052.045				56.60	Undelivered Club membership,						7,000,045		submitted by
204	Royal Castle	F409	Mrs. VANATHI. J	7,952,945	0	0	0	56,600	0 maintenance fee and corpus fund		0 No	NA	+ '	0 0	7,896,345	0	the claimants Claim verified
																	based on the
																	documents
			Jitendra Kumar						Undelivered Club membership,								i.e., APPAC submitted by
205	Royal Castle	F405	Mahapatra	8,439,652	0			(maintenance fee and corpus fund		0 No	NA	(0 0	8,439,652	. 0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
206	Royal Castle	F402	Mr. ARUN. K S	11,776,531	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	11,776,531		submitted by the claimants
200	Royal Castle	F402	IVII. AKUN. K.S	11,770,531	U	25,357	25,000	-	maintenance lee and corpus lund		U NO	INA	-	U C	11,770,531		Claim verified
						.,	.,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
207	Royal Castle	F401	Mr. SHAJEE MATHEW. M	9,734,353	125,000			175,35	7 maintenance fee and corpus fund		0 No	NA	(0 0	9,558,996	0	the claimants
						24,917	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
200	Royal Castle	F313	Mrs. ARCHANA HEMAKUMAR	5,749,944	0			40.01	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA.		0	5,700,027		submitted by the claimants
208	Royal Castle	F313	HEIMAKUIMAK	5,749,944	U	24,701	25,000	49,91	/ maintenance lee and corpus lund	1	U NO	INA	· '	U C	5,700,027	1	Claim verified
							,										based on the
																	documents i.e., APPAC
			Mrs. ARCHANA						Undelivered Club membership,								submitted by
209	Royal Castle	F311	HEMAKUMAR	5,836,488	0			49,70	1 maintenance fee and corpus fund		0 No	NA	(0 0	5,786,787	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
1 240	Daviel Contli	F207	NA- NIAVEENI KUNAAS S	7.055.630					Undelivered Club membership,		ONE				7.055.000		submitted by
210	Royal Castle	F307	Mr. NAVEEN KUMAR. S	7,855,638	0				0 maintenance fee and corpus fund		0 No	NA		0 0	7,855,638		the claimants

List of other creditors (Other than financial creditors and operational creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Tabal Clair	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	riojectivanie	Onicito	ranic of cicultor	umount	House	0	0	Amount	reduce of claim	guarantee	purcy.	COC	Cidilli		(III IIVIV)	Hercy	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
211	Royal Castle	F301	Mr. DINESH KUMAR. R N	7,807,635	0			(maintenance fee and corpus fund	(0 No	NA	(0	7,807,635	0	the claimants
						24,917	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
212	Royal Castle	F213	Mr. GOWRISANKAR. V	9,828,351	125,000			174,917	7 maintenance fee and corpus fund	(0 No	NA	(0	9,653,434	0	the claimants
						24,674	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
212	Royal Castle	F212	Jayaraman G	8,929,317	0			40.67/	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA.	,		8,879,643		submitted by the claimants
213	ROyal Castle	FZ1Z	Jayaraman d	0,929,517	U	0	0	49,074	infantenance fee and corpus fund	,	UNU	INA		5	0,073,043	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
214	Royal Castle	F208	Mr. CHANDAN. R	7,112,801	0	31,281	25,000	(maintenance fee and corpus fund	-	0 No	NA	(0	7,112,801	0	the claimants Claim verified
						31,281	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
215	Royal Castle	F207	Mr. SREERAMULU. S	8,939,542	125,000			181,281	1 maintenance fee and corpus fund	(0 No	NA	(0	8,758,261	. 0	the claimants
						24,917	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
216	Royal Castle	F113	Rajesh Kumar G	4,975,119	0			49.917	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA		0	4,925,202	0	submitted by the claimants
	,			.,	-	27,143	25,000	,				1			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
21/	Royal Castle	F112	Mr. KARTHIK. N	8,818,975	0	24,701	25,000	52,143	maintenance fee and corpus fund		0 No	NA	(0	8,766,832	0	the claimants Claim verified
						,											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
218	Royal Castle	F111	Rajesh Kumar G	5,062,404	0			49,701	1 maintenance fee and corpus fund	(0 No	NA	(0 0	5,012,703	0	the claimants
						27,706	25,000										Claim verified based on the
																	documents
									Undelivered Club								i.e., APPAC
219	Royal Castle	F108	Mr. SATHISH KUMAAR. G	6,919,377	0			52,706	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			6,866,671		submitted by the claimants
	,					27,795	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	D10	5404	AA. THANKE	7.00= 0=0					Undelivered Club membership,			ļ			7	_	submitted by
220	Royal Castle	F104	Mr. THANIKACHALAM. B	7,065,958	0			52,795	maintenance fee and corpus fund		0 No	NA	(0	7,013,163	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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								litors (Other tha	n financial creditors and operationa	l creditors)							
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In	Remarks
3 140.	r roject reame	Ollic NO	ivanic of circuitor	umount	House	25,025	25,000	Amount	reactive of claim	guarantee	purty.	COC	Ciuiiii		(III IIVIV)	inity	Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
221	Royal Castle	F103	Mr. THIRUVENGADAM. M	7,486,147	0			50,025	maintenance fee and corpus fund		0 No	NA		0	0 7,436,122	(the claimants
						25,357	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
222	Royal Castle	F101	Mr. OBLIRAJ. C	9,216,101	125,000			175,357	maintenance fee and corpus fund		0 No	NA		0	0 9,040,744	(the claimants
						23,164	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
223	Royal Castle	E610	Mr. KISHORE KUMAR. G	8,514,549	125,000			173,164	maintenance fee and corpus fund		0 No	NA		0	0 8,341,385	(the claimants
						31,981	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
224	Royal Castle	E607	Mr. RAJASEKARAN K	7,577,610	75,000			131,981	maintenance fee and corpus fund		0 No	NA		0	0 7,445,629	(the claimants
225	Royal Castle	E603	<u>Devaki</u>	8,498,712	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 8,317,431	C	Claim verified based on the documents i.e., APPAC submitted by the claimants
226	Royal Castle	E513	Mr. GURUMURTHY	7,951,041	125,000	27,674	25,000	177 674	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 7,773,367		Claim verified based on the documents i.e., APPAC submitted by the claimants
220	Noyal Castle		INI. GONOMONTI	7,551,041	123,000	32,729	25,000	177,074	Undelivered Club membership,		o No	NA .		0	7,773,307		Claim verified based on the documents i.e., APPAC submitted by
227	Royal Castle	E508	Mrs. N ALAMU	8,571,971	125,000	231,654	25,000	182,729	maintenance fee and corpus fund		0 No	NA		0	0 8,389,242	(the claimants
228	Royal Castle	E410	Mr. DHANDAYUTHAM. R	8,694,363	0		·	256,654	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 8,437,709	C	Claim verified based on the documents i.e., APPAC submitted by the claimants
229	Royal Castle	E408	Mrs. NISHA	8,371,328	0	25,807	25,000	50.807	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 8,320,521		Claim verified based on the documents i.e., APPAC submitted by the claimants
	Royal Castle	E509	Mr. Mageshwaran R. P	6,997,360	0	0	0		Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 6,997,360		Claim verified based on the documents i.e., APPAC submitted by

List of other creditors (Other than financial creditors and operations	l creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	contingent claim	set-on	(In INR)	INR)	Remarks
	,					32,361	25,000			8	party.	-			(,	Claim verified
																	based on the
																	documents i.e., APPAC
			Mrs. CHANDRIKA K						Undelivered Club membership,								submitted by
231	Royal Castle	E406	SRIRAM	7,345,337	125,000			182,361	1 maintenance fee and corpus fund		0 No	NA	(0 0	7,162,976	0	the claimants
						0	25,000										Claim verified based on the
																	documents
			AA JAWANITIU CII (A						Hadali and Glab and bankin								i.e., APPAC
232	Royal Castle	E405	Mr. JAYANTHI SIVA PRASAD BABU	9,078,289	0			25.000	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,053,289		submitted by the claimants
	.,.			.,,		32,188	25,000	.,							.,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
233	Royal Castle	E404	Mr. SURESH RAJA R	6,704,981	0	25,402	25,000	57,188	maintenance fee and corpus fund	1	0 No	NA	(0	6,647,793	0	the claimants Claim verified
						25,402	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
234	Royal Castle	E401	Mr. RAVI. R	9,294,544	125,000			175,402	2 maintenance fee and corpus fund		0 No	NA	(0	9,119,142	0	the claimants
						22,139	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
235	Royal Castle	E313	Mr. ANANDARAJ. R	8,415,157	0			47 130	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	8,368,018		submitted by the claimants
255	noyal castic	2515	IVII. AIVAIVDAITAS. IX	0,413,137		25,807	25,000	47,133	maintenance ree and corpus rand	,	0 140	INA	,		0,300,010		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
236	Royal Castle	E308	MUTHARASAN R	8,638,036	0	0	0	50,807	7 maintenance fee and corpus fund		0 No	NA	(0	8,587,229	0	the claimants Claim verified
						0	0										based on the
																	documents
			Mr. RAVI KUMAR						Undelivered Club membership,								i.e., APPAC submitted by
237	Royal Castle	E302	SHARMA. A	9,366,333	0			(maintenance fee and corpus fund		0 No	NA	(0	9,366,333	0	the claimants
						25,402	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
238	Royal Castle	E301	Mr. SHANMUGANATHAN.	9,700,803	0			50.403	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		0	9,650,401		submitted by the claimants
230	noyal castic	2501	101	3,700,003		0	25,000	30,402	maintenance ree and corpus rand	'	0 140	INA	<u> </u>		3,030,401		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
239	Royal Castle	E210	Mr. SRINIVASAN. S	7,878,067	0	28,807	35,000	25,000	maintenance fee and corpus fund		0 No	NA	-	0	7,853,067	0	the claimants
						28,807	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
240	Royal Castle	E208	Mr. VIMAL . V	8,910,083	0			53,807	maintenance fee and corpus fund		0 No	NA		0	8,856,276	0	the claimants
-		•			-		•			•	-			•	' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' 	•	

List of other creditors (Of	ther than financial creditors and operational creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
	L				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project	Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
								Ü										based on the
																		documents
				Mr. SUGUMAR						Undelivered Club membership,								i.e., APPAC submitted by
24	L Royal Ca	astle	E204	KRISHNAMOORTHY	7,761,305	0			(maintenance fee and corpus fund	(0 No	NA	(0	7,761,305	0	the claimants
							0	0										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
24	2 Royal Ca	astle	E202	Sugumar	9,136,973	0			(maintenance fee and corpus fund	(0 No	NA	(0	9,136,973	0	the claimants
							25,481	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
24	Royal Ca	astle	E110	Mr. MATHIALAGAN. A	8,285,153	0			50.481	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA NA			8,234,672	0	submitted by the claimants
	,,				0,200,200	-	25,025	25,000				-				0,20.,0.2	-	Claim verified
																		based on the documents
																		i.e., APPAC
24	1 Royal Ca	actlo.	E205	Mr Muguadhan K	9,559,434	125,000			175.025	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			9,384,409		submitted by the claimants
24	+ ROyal Ca	ssile	E203	Mr. Mugundhan. K	9,559,454	123,000	0	25,000	1/3,023	maintenance ree and corpus rund		UNU	INA		, ,	9,364,409	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
24.	Royal Ca	astle	E109	Mrs. KARPAGAM. A	6,532,314	0	26,130	25,000	25,000	maintenance fee and corpus fund	(0 No	NA	(0	6,507,314	0	the claimants Claim verified
							20,130	23,000										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
24	Royal Ca	astle	E108	Mrs. PREETHA. C	8,792,471	0	27,499	25,000	51,130	maintenance fee and corpus fund	(0 No	NA	(0	8,741,341	0	the claimants Claim verified
							27,499	23,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
24	7 Royal Ca	astle	E107	Mr. KANNAN. A	8,287,869	0			52,499	maintenance fee and corpus fund	(0 No	NA	(0	8,235,370	0	the claimants
							0	0										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
24	Royal Ca	astle	E102	Mrs. GIRIJA . S	8,858,574	0			(maintenance fee and corpus fund	(0 No	NA	(0	8,858,574	0	the claimants
							29,022	25,000										Claim verified based on the
																		documents
										Hadalisaand Club manhausti								i.e., APPAC
24	Royal Ca	astle	D708	Mr. DURAIKANNUPILLAI. A	7,663,444	125,000			179,022	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA			7,484,422	0	submitted by the claimants
	1					,	28,652	25,000	1									Claim verified
																		based on the documents
																		i.e., APPAC
25	Royal Ca	actlo	D707	Mr. PUNITHA ARUN GEORGE	9,350,629	125,000			170 65	Undelivered Club membership, 2 maintenance fee and corpus fund	,	0 No	NA	,		9,171,977		submitted by the claimants
25	JINOyai Ca	asut .	0/0/	GLUNGE	3,330,029	123,000			1/0,054	manitenance ree and corpus fund	1	Olivo	INA	1	, L	3,1/1,9//		the Cidilliants

List of other creditors	(Other than financial creditors and operational creditors)

List of other creditors (Other than financial creditors and operational creditors)																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						28,762	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
251	Royal Castle	D703	Mrs. KOKILA. S	9,533,495	125,000			178,76	2 maintenance fee and corpus fund	-	0 No	NA	(0 0	9,354,733	C	the claimants
252	Royal Castle	D611	Mr. MADHUBABU, M	8,194,546	125,000	28,281	25,000	178 28	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA			8,016,265		Claim verified based on the documents i.e., APPAC submitted by the claimants
232	no yar castre	5011	IVII. WIXEFIED REGIN	0,131,310	123,000	28,382	25,000	170,20	Thankenance ree and corpus rand		-	100	<u> </u>		0,010,203		Claim verified
			Mr. KIRAN KRISHNAN						Undelivered Club membership,								based on the documents i.e., APPAC submitted by
253	Royal Castle	D607	NAIR	8,264,582	125,000	0	0	178,38	2 maintenance fee and corpus fund	(0 No	NA	(0 0	8,086,200	C	the claimants Claim verified
			Mr. Ranganath Banerjee.				Ü		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
254	Royal Castle	D704	K	7,745,881	0	28,382	25,000	-	maintenance fee and corpus fund	-	0 No	NA	(0 0	7,745,881	. C	the claimants Claim verified
255	Royal Castle	D605	HARIHARAN T	6,011,756	125,000	20,302	25,000	178,38.	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		0 0	5,833,374		based on the documents i.e., APPAC submitted by the claimants
256	Royal Castle	D603	Mr. SRINIVASAN. M	8,597,030	0	0	25,000	25,000	Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0 0	8,572,030		Claim verified based on the documents i.e., APPAC submitted by the claimants
						30,843	25,000		Undelivered Club membership, 3 maintenance fee and corpus fund						8,530,808		Claim verified based on the documents i.e., APPAC submitted by
25/	Royal Castle	D512	Mr. SRINIVASAN. K	8,711,651	125,000	0	25,000	180,84	o maintenance ree and corpus fund	<u> </u>	0 No	NA	1	U U	8,530,808		the claimants Claim verified
258	Royal Castle	D510	Mr. VAIDHEESWAR. P	8,498,884	0		·	25,00	Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA		0 0	8,473,884		based on the documents i.e., APPAC submitted by the claimants
						0	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
259	Royal Castle	D504	Mr. SUJIT P MENON	8,298,235	0	0	35.000	25,00	0 maintenance fee and corpus fund	1	0 No	NA	(0 0	8,273,235	C	the claimants
260	Royal Castle	D412	<u>Jitendra Kumar</u> <u>Mahapatra</u>	8,553,377	0	0	25,000	25,000	Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA	(D C	8,528,377	c	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Of	ther than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and opera										l creditors)							
				Total Claims of	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
5	r roject rtuine	O.IIIC 110	rame of election	amount	110430	23,218	25,000	ranounc	Tractare or claim	Suarantee	purty.	-	Cidilli		(,	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
261	Royal Castle	D410	Mr. ABILASH. A B	8,537,085	0			48,218	8 maintenance fee and corpus fund	(0 No	NA	(0 (8,488,867	0	the claimants
						22,706	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
262	Royal Castle	D405	Mr. SYED AHAMED MOHIDDIN. S	9,158,970	125,000			172 70	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			8,986,264		submitted by the claimants
202	ROYAI CASLIE	D403	IVIOHIDDIN. 3	9,136,970	123,000	32,085	25,000	1/2,/0	inamtenance ree and corpus rund	· '	UNU	INA	<u> </u>	0	0,980,204	0	Claim verified
						, , , , , , , , , , , , , , , , , , , ,	.,,,,,,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
263	Royal Castle	D404	Mrs. REKHA M	7,078,826	75,000			132,08	5 maintenance fee and corpus fund	(0 No	NA	(0 (6,946,741	0	the claimants
						0	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
264	Royal Castle	D401	GOKUL D	10,088,379	0			25.000	Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	10,063,379		submitted by the claimants
204	ROYAI CASLIE	D401	GOROLD	10,000,579	0	22,921	25,000	25,000	inamtenance ree and corpus rund	· '	UNU	INA		0	10,005,579	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
265	Royal Castle	D309	Vinod kumar	8,892,503	0			47,92	1 maintenance fee and corpus fund	(0 No	NA	(0 (8,844,582	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
266	Royal Castle	D306	Mrs. JANAKI LAKSHMANAN	7,107,526	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	7,107,526	0	submitted by the claimants
200	noyar castic	2500	E HOTHWAY III	7,107,320		16,557	25,000		maniferrance rec and corpus rand	,	0 110	10.1	,		7,107,520		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
267	Royal Castle	D213	Mrs. JANAKI. L	5,469,836	100,000			141,55	7 maintenance fee and corpus fund	-	0 No	NA	(0 (5,328,279	0	the claimants
						0	25,000										Claim verified based on the
																	documents
									Hadali and Clab an ambanda								i.e., APPAC
268	Royal Castle	D212	Mr. SRIDHAR. S	7,057,657	0			25.000	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,032,657	0	submitted by the claimants
	,			, , , , , ,		0	25,000	-,							,,		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
269	Royal Castle	D210	Mr. ROSHAN. R	8,299,555	0	25 122	35.000	25,000	maintenance fee and corpus fund	-	0 No	NA	-	0 0	8,274,555	0	the claimants
						25,132	25,000										Claim verified based on the
																	documents
									Undelivered Club membership								i.e., APPAC
270	Royal Castle	D208	Mr. SRINIVAS. N	7,022,104	0			50.133	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA NA		0	6,971,972	0	submitted by the claimants
2,3	. ,	1		.,522,207				50,13		· '	1	1	<u>'</u>	-1	-,5,1,5,12		1

List of other creditors (Other than financial creditors and operational creditors

List of other creditors (Other than financial creditors and operational creditors)																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	0	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
						0	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
271	Royal Castle	D207	Mr. SARAVANAN. N	7,823,107	0			25,00	0 maintenance fee and corpus fund	(No	NA	(0	7,798,107	0	the claimants
						0	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
272	Royal Castle	D204	Mr. JAYARAMAN. S	7,277,173	0			25,00	maintenance fee and corpus fund	(No	NA			7,252,173	0	the claimants
						38,656	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
273	Royal Castle	D201	Mrs. VIJAYALAKSHMI BALAJI. R	9,511,854	0			63.65	Undelivered Club membership, 6 maintenance fee and corpus fund		No	NA			9,448,198	0	submitted by the claimants
275	noyar castre	5201	5712 571 11	3,311,031		28,584	25,000	03,03	manitenance ree and corpus rand		,,,,,	100			3,110,230		Claim verified
																	based on the documents
																	i.e., APPAC
274	Royal Castle	D111	Mr. RADHAKRISHNAN ARUN. R	6,864,447	0			E2 E0	Undelivered Club membership, 4 maintenance fee and corpus fund	,	No	NA	,		6,810,863		submitted by the claimants
2/4	KOYAI CASLIE	DIII	ARUN. K	0,804,447	0	0	0	53,58	4 maintenance ree and corpus rund		JINO	INA		J (0,810,803	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
275	Royal Castle	D205	Mr. Ravi Kumar. K	6,907,418	0	0	0		0 maintenance fee and corpus fund	() No	NA	(0	6,907,418	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. VENKATA						Undelivered Club membership,								submitted by
276	Royal Castle	D106	SUBRAMANIAN. S	7,027,114	0	24,977	25,000	1	0 maintenance fee and corpus fund	(No	NA	(0	7,027,114	0	the claimants Claim verified
						24,377	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
277	Royal Castle	D203	Mr. Prakash. K	6,736,666	125,000	0	0	174,97	7 maintenance fee and corpus fund	() No	NA	(0 0	6,561,689	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
278	Royal Castle	D104	Mr. RAGHAVAN. S	6,843,545	0				0 maintenance fee and corpus fund	(No	NA	() (6,843,545	0	the claimants
						32,011	25,000										Claim verified based on the
																	documents
									Hadali and Club man bankin								i.e., APPAC
279	Royal Castle	D206	Mrs. Nirmala Suresh. S	7,919,609	0			57,01	Undelivered Club membership, 1 maintenance fee and corpus fund	(No	NA			7,862,598	0	submitted by the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
280	Royal Castle	D103	Mr. VENKATESH KRISHNAMURTHY. K	6,774,247	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA			6,774,247		submitted by the claimants
200	yui Custic	D103	AMISHINGHINI. K	0,774,247		1	l	<u>'</u>		-	1.10	113/5	-	-	0,774,247		are ciuillants

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	contingent claim	set-on	(In INR)	INR)	Remarks
	,					0	0			8	party.				()	,	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
281	Royal Castle	C702	Mrs. VIJAYALAKSHMI. S	11,387,832	0	34,234	25,000	(0 maintenance fee and corpus fund	(0 No	NA	(0 0	11,387,832	0	the claimants Claim verified
						34,234	23,000										based on the
																	documents
			Mr. UMAMAHESWAR						Undelivered Club membership,								i.e., APPAC submitted by
282	Royal Castle	C604	KRISHNAMURTHY	9,313,689	125,000			184,234	4 maintenance fee and corpus fund	(0 No	NA	(0 0	9,129,455	0	the claimants
						36,620	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
283	Royal Castle	C505	Mr. VEDANTHA DESIKAN.	10,955,606	150,000			211 620	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	10,743,986	0	submitted by the claimants
200	noyar castre		3	10,555,000	130,000	25,268	25,000	211,020	maniferiance rec and corpus rand	,	-	10.			10,7 10,500		Claim verified
																	based on the documents
																	i.e., APPAC
			Mr. PRADEEP K						Undelivered Club membership,								submitted by
284	Royal Castle	C503	<u>PANIGRAHI</u>	9,098,457	125,000	29,312	25,000	175,268	8 maintenance fee and corpus fund	(0 No	NA	(0 0	8,923,189	0	the claimants Claim verified
						25,512	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
285	Royal Castle	C502	Mrs. INDIRA. C V	10,974,633	125,000			179,312	2 maintenance fee and corpus fund	(0 No	NA	(0 0	10,795,321	0	the claimants
						0	0										Claim verified based on the
																	documents
									Haddi and G. banasha aki								i.e., APPAC
286	Royal Castle	C501	Mr. BALAJI. V	9,969,248	0				Undelivered Club membership, 0 maintenance fee and corpus fund	(0 No	NA		0	9,969,248	0	submitted by the claimants
	.,					36,620	25,000								.,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
287	Royal Castle	C405	Mr. NATARAJAN. S	10,803,050	150,000	26,993	25,000	211,620	0 maintenance fee and corpus fund		0 No	NA	-	0 0	10,591,430	0	the claimants Claim verified
						.,	,,,,,,										based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
288	Royal Castle	C404	Mr. SABU MATHEW. M R	9,853,995	0			51,993	maintenance fee and corpus fund	(0 No	NA	(0 0	9,802,002	0	the claimants
						29,312	25,000										Claim verified based on the
																	documents
									Undelivered Club								i.e., APPAC submitted by
289	Royal Castle	C402	Mr. RAVI CHANDER. M	8,118,848	125,000			179,312	Undelivered Club membership, 2 maintenance fee and corpus fund	(0 No	NA		0	7,939,536	0	the claimants
					,,,,,,	25,268	25,000								,		Claim verified
																	based on the documents
																	i.e., APPAC
	010 .:	6202		0.440.000					Undelivered Club membership,			ļ		_	0	_	submitted by
290	Royal Castle	C303	Mr. RANGAMANI. S	9,443,012	0			50,268	8 maintenance fee and corpus fund		0 No	NA		0 0	9,392,744	0	the claimants

List of other creditors (Other than financial creditors and operati	onal creditors)
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List of other creditors (Other than financial creditors and operational creditors)																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Project Name	Official	Name of Creditor	amount	поизе	29,312	25,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IINK)	IIVK)	Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
29:	Royal Castle	C302	Mr. SATHISH CHANDAR. R	10,723,287	0			54,312	maintenance fee and corpus fund		0 No	NA	(0	10,668,975	0	the claimants
						25,537	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l	l .				submitted by
29.	Royal Castle	C301	Mrs. JAYANTHI. N	8,551,869	0	0	0	50,53	7 maintenance fee and corpus fund	1	0 No	NA	-	0	8,501,332	0	the claimants Claim verified
							Ü										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
293	Royal Castle	C204	Mr. SANTOSH KUMAR. M	8,423,607	0			(maintenance fee and corpus fund	(0 No	NA	(0	8,423,607	0	the claimants
						25,268	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
29/	Royal Castle	C203	Dr. SURESH. S	51,235,487	125,000			175 269	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	51,060,219	0	submitted by the claimants
25	Noyal castic	C203	DI. SOIKESHI. S	31,233,407	125,000	0	0	175,200	manitenance ree and corpus rand	· ·	0 140	147	<u> </u>	5	31,000,213		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
29	Royal Castle	C202	Mr. MOHAN KUMAR. P	8,006,939	0	25 002	25.000	(maintenance fee and corpus fund	1	0 No	NA	(0	8,006,939	0	the claimants
						26,993	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
290	Royal Castle	C104	Mr. NATARAJ. M	9,837,751	0			51,993	maintenance fee and corpus fund		0 No	NA		0	9,785,758	0	the claimants
						25,268	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
29.	Royal Castle	C103	Castro	8,258,576	0	25,312	25,000	50,268	maintenance fee and corpus fund	1	0 No	NA	-	0	8,208,308	0	the claimants Claim verified
							,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
298	Royal Castle	C102	Mr. GEORGE BERNARD. I	11,031,492	0			50,312	maintenance fee and corpus fund	(0 No	NA	(0	10,981,180	0	the claimants
						32,866	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
200	Royal Castle	B718	Mrs. RADHA. PR	8,829,520	125,000			182 866	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA.			8,646,654		submitted by the claimants
23.	yur custie	5710	III.Z. DAZIIA. I II	3,023,320	123,000	41,797	25,000	102,800	,	· '			<u> </u>	0	0,040,034		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
300	Royal Castle	B701	Mr. SRINIVASAN. K R	11,080,655	0			66,797	maintenance fee and corpus fund		0 No	NA	(0	11,013,858	0	the claimants

List of other creditors (Other than fi	nancial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																		
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S N	lo. F	Project Name	Unit No	Name of Creditor	amount	House	32,866	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
							32,800	25,000										based on the
																		documents
				Mrs. DEEPA						Undelivered Club membership,								i.e., APPAC submitted by
3	301 F	Royal Castle	B618	RAMASUBRAMANIAM	8,883,220	125,000			182,866	6 maintenance fee and corpus fund		0 No	NA	(0	8,700,354	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
	302 F	Royal Castle	B613	Mr. BABU. N V	12,526,298	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			12,526,298		submitted by the claimants
	,02	to yar castre	5015	IVIII DADOLIVE	12,320,230		0	0		maniteriariee ree and corpus rand		-	10.			12,320,230		Claim verified
																		based on the documents
																		i.e., APPAC
									l .	Undelivered Club membership,			l					submitted by
-	303 F	Royal Castle	B610	Mr. VAITHIANATHAN. S	12,409,634	0	33,384	25,000	(0 maintenance fee and corpus fund		0 No	NA	(0	12,409,634	. 0	the claimants Claim verified
								,,,,,,										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
- 3	304 F	Royal Castle	B608	Miss. SOMASUNDARI. S	12,273,633	150,000	22.250	25,000	208,384	4 maintenance fee and corpus fund		0 No	NA	(0	12,065,249	0	the claimants
							33,250	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
- 3	305 F	Royal Castle	B513	Pradeep	11,971,056	150,000			208,250	0 maintenance fee and corpus fund		0 No	NA	(0	11,762,806	0	the claimants
							32,626	25,000										Claim verified based on the
																		documents
										Haddi and G. barrata att.								i.e., APPAC
	306 F	Royal Castle	B509	Mr. SUBRAMANIAM. HGV	8,718,825	125,000			182,626	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			8,536,199	0	submitted by the claimants
							33,384	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	207	Royal Castle	B508	Mr. ANAND RAJ. V	12,372,308	0			50 20/	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA			12,313,924		submitted by the claimants
	307 1	loyal Castle	D308	WII. ANAIND NAJ. V	12,372,300	0	25,726	25,000	36,36	4 Inamenance ree and corpus rund		UNO	INA			12,313,324		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
- 3	308 F	Royal Castle	B507	Mr. SURATH KUMAR. T	9,176,019	125,000	26,265	25,000	175,726	6 maintenance fee and corpus fund	1	0 No	NA	(0	9,000,293	0	the claimants Claim verified
							20,203	25,000										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
- 3	309 F	Royal Castle	B502	Mrs. SARALA. G	9,775,962	125,000			176,265	5 maintenance fee and corpus fund		0 No	NA	(0	9,599,697	0	the claimants
							25,915	25,000										Claim verified based on the
																		documents
				Mr KANNAN						Undelivered Club membership								i.e., APPAC
L	310 F	Royal Castle	B418	LAKSHMANAN	9,812,344	0			50,915	5 maintenance fee and corpus fund		0 No	NA		0	9,761,429	0	the claimants
3	310 F	Royal Castle	B418	Mr. KANNAN LAKSHMANAN	9,812,344	0	25,915	25,000	50,915	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA	() .	9,761,429	0	based on the documents i.e., APPAC submitted

List of other creditors (Other than financial creditors and operational	creditors)
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									an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C No.	Droinet Name	Unit No	Name of Creditor	Total Claimed				Admitted Amount	Noture of claim	covered by	related	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Romarks
S NO.	Project Name	Unit No	Name of Creditor	amount	House	31,887	25,000	Amount	Nature of claim	guarantee	party?	COL	ciaim		(In INK)	INK)	Remarks Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. KALYANA SUNDARAM.						Undelivered Club membership,								submitted by
311	Royal Castle	B417	<u>R</u>	8,656,652	125,000			181,88	7 maintenance fee and corpus fund	() No	NA	(0	8,474,765	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
312	Royal Castle	B414	Mr. SARAVANA KUMAR. M	8,448,392	0			(maintenance fee and corpus fund	(No	NA	(0	8,448,392	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
313	Royal Castle	B408	Mr. NIRANJAN MAHANTA. D	12,686,678	0				Undelivered Club membership, maintenance fee and corpus fund	(No	NA			12,686,678	0	submitted by the claimants
	-					32,157	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
314	Royal Castle	B407	Mrs. PRANAVA TUMMALA	9,221,978	125,000			182 15	Undelivered Club membership, 7 maintenance fee and corpus fund		No	NA			9,039,821	0	submitted by the claimants
51.	noyar castic	5.07	141311141471711111111111111111111111111	3,222,370	123,000	0	0	102,13	mantenance rec and corpus rand	· ·	,,,,,	107	`		3,033,021		Claim verified
																	based on the documents
																	i.e., APPAC
215	Royal Castle	B318	Mr. SURYANARAYANAN. R	9,782,004	0				Undelivered Club membership, maintenance fee and corpus fund	,	No	NA.			9,782,004		submitted by the claimants
315	ROYAI CASLIE	B318	IVII. SURTANARATANAN. R	9,782,004	U	33,250	25,000	'	maintenance lee and corpus lund		JINO	INA		J (9,782,004	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
316	Royal Castle	B313	Mr. RAJESH R	11,330,483	0	33,871	25,000	58,250	maintenance fee and corpus fund	(No No	NA	(0	11,272,233	0	the claimants Claim verified
						55,571	25,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
317	Royal Castle	B308	Mr. KRISHNA DESIKAN. S	11,704,370	150,000	0	0	208,87	1 maintenance fee and corpus fund	() No	NA	(0	11,495,499	0	the claimants Claim verified
						0	0										based on the
																	documents
			Mrs. LAKSHMI						Undelivered Club membership,								i.e., APPAC submitted by
318	Royal Castle	B307	LAKSHMANAN	9,278,078	0			(maintenance fee and corpus fund	(No	NA	(0	9,278,078	0	the claimants
						34,112	25,000										Claim verified based on the
																	documents
			Mr. BALAMANIKANTESWARA						Undelivered Club membership								i.e., APPAC
319	Royal Castle	B306	N. G	11,613,570	150,000			209,112	Undelivered Club membership, 2 maintenance fee and corpus fund		No	NA		0	11,404,458	0	submitted by the claimants
						25,000	0										Claim verified
																	based on the documents
																	i.e., APPAC
320	Royal Castle	B304	Mr. AHMED MOHAMED HUSSAIN	8,795,635	0			25 000	Undelivered Club membership, maintenance fee and corpus fund		No	NA.			8,770,635		submitted by the claimants
320	,ai castic	2304	11000/AIIV	3,733,033		-	l	23,000		1 '	71	1	1	<u>-1</u>	0,770,033		and cidimidities

List of other creditors (other than infancial creditors and operational creditors)	List of other creditors	(Other than financial creditors and operational creditors)
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							List of other cred	ditors (Other tha	n financial creditors and operationa	l creditors)							
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
0 1101	. roject rame	O.IIIC 110	rame or ereator	amount	110450	33,438	0	7 tilloune	rvatare or dam.	gaarantee	party.		Cidiiii		(,	Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
321	Royal Castle	B301	Mr. ANAND RAMASWAMY	10,734,518	0			33,438	maintenance fee and corpus fund		0 No	NA		0	0 10,701,080	C	the claimants
						25,969	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
322	Royal Castle	B212	Bala Subramaniam	8,575,206	0			50,969	maintenance fee and corpus fund		0 No	NA		0	0 8,524,237	0	the claimants
						33,384	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
323	Royal Castle	B208	Mr. CHANDRAN. S R	11,196,318	0			58,384	maintenance fee and corpus fund		0 No	NA		0	0 11,137,934	C	the claimants
						39,571	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
324	Royal Castle	A704	Mr. RAMACHANDRAN. A V	7,315,799	150,000			214,571	maintenance fee and corpus fund		0 No	NA		0	0 7,101,228	С	the claimants
325	Royal Castle	A702	Mrs. NIKITA BANSAL	6,387,617	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 6,387,617	C	Claim verified based on the documents i.e., APPAC submitted by the claimants
226	Royal Castle	A701	Mrs. VIDYA S	10,315,115	150,000	45,954	25,000	220.054	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 10,094,161		Claim verified based on the documents i.e., APPAC submitted by the claimants
320	noyal Castle	7701	IVIIS. VIDIAS	10,313,113	130,000	24,836	25,000	220,334	Undelivered Club membership,		o No	NA.			10,034,101		Claim verified based on the documents i.e., APPAC submitted by
327	Royal Castle	A609	Mr. SHAJEE MATHEW	9,074,580	0	21.071		49,836	maintenance fee and corpus fund		0 No	NA		0	0 9,024,744	C	the claimants
328	Royal Castle	A607	Mr. Vignesh Kanna. A	9,147,374	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 8,972,700	C	Claim verified based on the documents i.e., APPAC submitted by the claimants
220	Poval Castla	A606	Mrs. RUMA BHOWMICK	9,471,247	125,000	25,375	25,000	175 275	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 9,295,872		Claim verified based on the documents i.e., APPAC submitted by the claimants
	Royal Castle	A505	Mr. SENTHIL KUMAR. J	9,471,247	0	25,429	25,000		Undelivered Club membership, maintenance fee and corpus fund		0 No	NA NA		0	0 9,305,562		Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operations)	tional creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In	
S No.	Proj	ect Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							25,052	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
331	1 Rova	al Castle	A503	Mr. IRPAN. A	9,080,232	125,000			175.052	maintenance fee and corpus fund	(No	NA		0	8,905,180	0	the claimants
			A501		13,014,877		35,919	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
334	2 Roya	al Castle	A501	Mr. SAMPATH. S	13,014,877	150,000	27,321	25,000	210,919	maintenance fee and corpus fund	(No	NA	-	0	12,803,958	0	the claimants Claim verified
							27,321	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
333	3 Roya	al Castle	A409	<u>Palanivelrajan</u>	7,323,636	0	27,883	25,000	52,321	maintenance fee and corpus fund	() No	NA	(0	7,271,315	0	the claimants Claim verified
334	4 Rova	al Castle	A408	Koka Srinivasulu	8,890,248	0	27,005	23,000	52.883	Undelivered Club membership, maintenance fee and corpus fund		D No	NA			8,837,365	0	based on the documents i.e., APPAC submitted by the claimants
33	TINOYO	ar custic	7400	KOKO SIIIIVUSUIU	0,030,240	Ü	0	0	32,003	mantenance ree and corpus rand	,	110	14/3	· `	, ,	0,037,303	Ů	Claim verified
335	5 Roya	al Castle	A407	Mr. VEERENDAR. S	9,558,322	0			C	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	9,558,322	0	based on the documents i.e., APPAC submitted by the claimants
336	6 Roya	al Castle	A404	Mr. BALAKRISHNAN. S	8,797,650	0	0	0	C	Undelivered Club membership, maintenance fee and corpus fund) No	NA		0	8,797,650	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
222		- LC- vil	4403	Mr. SRIGANESH	0.557.205	425.000	31,874	25,000	404.074	Undelivered Club membership,						0.275.224		Claim verified based on the documents i.e., APPAC submitted by
33.	/ (KOya	al Castle	A402	VAIRAMANI	8,557,205	125,000	0	0	181,874	maintenance fee and corpus fund	+ '	No	NA	+ (0	8,375,331	0	the claimants Claim verified
338	8 Roya	al Castle	A401	Mr. SWAMINATHAN. H	9,931,407	0			C	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	9,931,407	0	based on the documents i.e., APPAC submitted by the claimants
339	9 Rova	al Castle	A308	Mrs. KALAIARASI. K	9,765,198	0	27,883	25,000	52.883	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	9,712,315	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
		al Castle	A306	Mr. VICTOR DANIEL	9,101,018	0	0	0		Undelivered Club membership, maintenance fee and corpus fund		D No	NA) 0			Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

								List of other cred	litors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S N	lo. P	Project Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
- 3	341 R	Royal Castle	A304	Mr. HARIDASS. N	8,620,493	0			C	maintenance fee and corpus fund	() No	NA	C	0	8,620,493	0	the claimants
	242 0	Poval Cartla	A303	Mr DALAMUDALLA NI C	8,724,508	0	25,052	25,000	E0.053	Undelivered Club membership,		O No	NA			8,674,456		Claim verified based on the documents i.e., APPAC submitted by
-	342 R	Royal Castle	A303	Mr. BALAMURALI A N S	8,724,508	U	25,133	25,000	50,052	maintenance fee and corpus fund	,	0 No	INA		0	8,074,450	0	the claimants Claim verified
							23,133	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
- 3	343 R	Royal Castle	A302	Mr. VIJAYAVENKATESH. T	8,233,983	0	27,883	25,000	50,133	maintenance fee and corpus fund	-) No	NA	C	0	8,183,850	0	the claimants Claim verified
							27,003	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1	344 R	Royal Castle	A208	Mr. WALTER NICHOLAS T	9,187,570	0	34,025	25,000	52,883	maintenance fee and corpus fund	(0 No	NA	C	0	9,134,687	0	the claimants Claim verified
3	345 R	Royal Castle	A204	Mrs. DEVI BALA. V	6,442,884	0		·	59,025	Undelivered Club membership, maintenance fee and corpus fund	(D No	NA	C) 0	6,383,859	0	based on the documents i.e., APPAC submitted by the claimants
3	346 R	Royal Castle	A202	Mr. SWAMINATHAN B	7,119,095	0	0	0	C	Undelivered Club membership,		D No	NA	C	0	7,119,095	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
			1400	Mr. MADHAN	0.545.404	425.000	24,836	25,000	474.026	Undelivered Club membership,						0.440.245		Claim verified based on the documents i.e., APPAC submitted by
-	347 K	Royal Castle	A109	MANOHARAN	9,615,181	125,000	27,883	25,000	1/4,836	maintenance fee and corpus fund	1	0 No	NA	1	0	9,440,345	0	the claimants Claim verified
3	348 R	Royal Castle	A108	Mr. SUNDARA IYER. S	9,619,138	125,000		·	177,883	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	C) 0	9,441,255	0	based on the documents i.e., APPAC submitted by the claimants
	349 R	Royal Castle	A105	MR.BHARAT	8,444,785	0	0	0	0	Undelivered Club membership,		D No	NA	0	0	8,444,785	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
		Royal Castle	A104	Mr. REGUNATHAN. K	8,453,178	0	0	0		Undelivered Club membership,		D No	NA	C) 0			Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operations)	tional creditors)
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S No. Project Name Unit No Name of Creditor Total Claimed amount Amount paid for Club House 44,17	or Corpus Fund enance Tota Adm Amo 171 50,000	mitted	covered by related s guarantee party? (% of voting share in contingent claim	set-off not adm (In INR)	Amount of Claim under verification (In INR) Claim verified based on the documents i.e., APPAC
351 Palm Riveria A104 ESHANMUGA SUNDAR 9,407,075 200,000 25,37	171 50,000	Undelivered Club membership,				Claim verified based on the documents i.e., APPAC
351 Palm Riveria A104 E SHANMUGA SUNDAR 9,407,075 200,000 25,37			0 No !	NA .		based on the documents i.e., APPAC
25,377 25,377 25,377 352 Royal Castle A106 Mr. JEYAKUMAR S S 8,138,613 125,000 38,06 38,06 353 Palm Riveria A106 CHANDRISEKARAN 8,810,536 200,000 40,65 354 Palm Riveria A107 CHANDRIKA K 9,116,358 200,000 16,20 355 Royal Castle P501 Mr. SRINIVASA NATARAJAN 4,490,941 100,000 100,000 36,20	375 25,000	294,171 maintenance fee and corpus fund	O No I	NA		submitted by
352 Royal Castle	3/5 25,000				0 9,11	2,904 0 the claimants
353 Palm Riveria A106 CHANDRASEKARAN 8,810,536 200,000 40,65 354 Palm Riveria A107 CHANDRIKA 9,116,358 200,000 16,20 Mr. SRINIVASA NATARAJAN 4,490,941 100,000		Undelivered Club membership, 175,375 maintenance fee and corpus fund	0 No	NA .	0 0 7,96	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
353 Palm Riveria A106 CHANDRASEKARAN 8,810,536 200,000 40,65	063 50,000	175,375 maintenance ree and corpus rund	UNO	VA .	0 7,96	Claim verified
354 Palm Riveria A107 <u>CHANDRIKA K</u> 9,116,358 200,000 16,20 Mr. SRINIVASA NATARAJAN 4,490,941 100,000	30,000	Undelivered Club membership,				based on the documents i.e., APPAC submitted by
354 Palm Riveria A107 <u>CHANDRIKA K</u> 9,116,358 200,000 16,20 Mr. SRINIVASA NATARAJAN 4,490,941 100,000	652 50,000	288,063 maintenance fee and corpus fund	1 ON 0	NA	0 0 8,52	2,473 0 the claimants
16,20 Mr. SRINIVASA 355 Royal Castle P501 NATARAJAN 4,490,941 100,000	50,000	Undelivered Club membership,				Claim verified based on the documents i.e., APPAC submitted by
Mr. SRINIVASA 4,490,941 100,000	207 25,000	290,652 maintenance fee and corpus fund	1 ON 0	NA	0 0 8,82	5,706 0 the claimants Claim verified
		Undelivered Club membership, 141,207 maintenance fee and corpus fund	0 No 1	NA	0 0 4,34	based on the documents i.e., APPAC submitted by 9,734 0 the claimants
356 Royal Castle P401 Mrs. BABY. A 4,120,360 0	0	Undelivered Club membership, 0 maintenance fee and corpus fund	0 No 1	NA .	0 0 4,12	Claim verified based on the documents i.e., APPAC submitted by 0,360 0 the claimants
357 Royal Castle P201 Dr. VIJAYALAKSHMI. S 4,046,569 100,000	596 25,000	Undelivered Club membership,			0 390	Claim verified based on the documents i.e., APPAC submitted by
357 Royal Castle P201 <u>Dr. VIJAYALAKSHMI. S</u> 4,046,569 100,000 14,04	049 25,000	136,596 maintenance fee and corpus fund	1 ON 0	NA	0 0 3,90	9,973 0 the claimants Claim verified
358 Royal Castle 1711 Mrs. NAGALAKSHMI. K.N 5,084,709 100,000		Undelivered Club membership, 139,049 maintenance fee and corpus fund	0 No 1	NA .	0 0 4,94	based on the documents i.e., APPAC submitted by 5,660 0 the claimants
17,56 359 Royal Castle 611	561 25,000	Undelivered Club membership, 142,561 maintenance fee and corpus fund	0 No 1	NA.	0 5.02	Claim verified based on the documents i.e., APPAC submitted by 0,970 0 the claimants
359 Royal Castile 1611 DI. MISLAGAIN 5,105,351 100,000 14,04 360 Royal Castile 1511 Mrs. VASANTHA. V 5,092,341 100,000	25,000	Undelivered Club membership, 139,049 maintenance fee and corpus fund	0 No 1	373	0 3,02	Claim verified based on the documents i.e., APPAC submitted by

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	Project Name	Official	Name of Creditor	aniount	House	31,928	25,000	Amount	Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIN)	inici	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
363	Royal Castle	J102	Mr. RADHAKRISHNAN. V	11,453,487	150,000			206,928	maintenance fee and corpus fund	(0 No	NA	(0	11,246,559	0	the claimants
						14,049	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
362	Royal Castle	1311	Mr. ARJUN SARAVANAN MUDALIAR	4,961,992	100,000			139.049	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	4,822,943	0	submitted by the claimants
	,			1,000,000	200,000	15,937	25,000								1,022,010	-	Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
363	Royal Castle	P708	Miss. ANNAPOORANI. K	6,306,713	100,000	15,937	25,000	140,937	7 maintenance fee and corpus fund	-	0 No	NA	(0	6,165,776	0	the claimants Claim verified
						13,337	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
364	Royal Castle	P608	Mr. RAMANATHAN. M R	5,939,888	100,000			140,937	maintenance fee and corpus fund	(0 No	NA	(0	5,798,951	0	the claimants
						16,503	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
369	Royal Castle	P508	Mr. RAMAMOORTHY. S	6,034,899	100,000			141 503	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	5,893,396	0	submitted by the claimants
50.	noyar castre	1 300	WILL TO ANY THE CONTINUE	0,031,033	100,000	15,937	25,000	111,500	mantenance rec and corpus rand		-	10.			3,033,330		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
366	Royal Castle	P708	Mr. Annapoorani. K	6,306,713	100,000	16,557	25,000	140,937	7 maintenance fee and corpus fund		0 No	NA	-	0	6,165,776	0	the claimants Claim verified
						10,557	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
367	Royal Castle	P504	M B Ramakrishna	6,111,719	100,000			141,557	maintenance fee and corpus fund	(0 No	NA	(0	5,970,162	0	the claimants
						15,937	25,000										Claim verified based on the
																	documents
									Haddi and Glab and bankin								i.e., APPAC
368	Royal Castle	P404	Mrs. RAJALAKSHMI. K	5,353,441	100,000			140.937	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	5,212,504	0	submitted by the claimants
				,,,,,		16,207	25,000	.,							-, ,		Claim verified
																	based on the documents
																	i.e., APPAC
			Mr. DURVESH AHMED						Undelivered Club membership,			l				_	submitted by
369	Royal Castle	R701	IOBAL	6,055,740	100,000	16,207	25,000	141,207	7 maintenance fee and corpus fund	'	0 No	NA	1	0	5,914,533	0	the claimants Claim verified
						10,207	25,000										based on the
																	documents
			Mr. MORGAN						Undelivered Club membership,								i.e., APPAC submitted by
370	Royal Castle	R601	BALAKRISHNAN	6,236,282	100,000			141,207	7 maintenance fee and corpus fund	(0 No	NA	(0	6,095,075	0	the claimants

							List of other		editors as on: 15/08/2025 han financial creditors and operationa	l croditors)							
						Amount Paid	Amount Paid for	artors (Other tr	nan infancial creditors and operationa	ii creditors)				Amount			
						for	Corpus Fund							of any mutual			
						Maintenance								dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount	under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	361-011	(In INR)	INR)	Remarks
	,					16,207	25,000			O	, , .				,	,	Claim verified
																	based on the
																	documents
			Mr. MOHAMED YUNUS						Undelivered Club membership,								i.e., APPAC submitted by
371	Royal Castle	R501	SALEEM. M	6,573,735	100,000			141,20	7 maintenance fee and corpus fund	(0 No	NA		0	6,432,528	0	the claimants
						0	0										Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
372	Royal Castle	R301	Mrs. USHA SURESH	5,297,341	0				0 maintenance fee and corpus fund	(0 No	NA	(0 0	5,297,341	0	the claimants
						16,207	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
373	Royal Castle	R601	Mr. Morgan Balakrishnan	6,236,282	100,000		_	141,20	7 maintenance fee and corpus fund	(0 No	NA	(0 (6,095,075	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
374	Royal Castle	R201	Mr. SYED ALI. A M	5,274,193	0	0	0		0 maintenance fee and corpus fund	(0 No	NA	(0 0	5,274,193	0	the claimants Claim verified
						0	0										based on the
																	documents
																	i.e., APPAC
275	Royal Castle	R101	Mr. KRISHNAKANTH. V M	5,966,763	0				Undelivered Club membership, 0 maintenance fee and corpus fund	,	0 No	NA) (5,966,763		submitted by the claimants
3/5	ROYAI CASLIE	KIUI	WII. KRISHNAKANTH. V W	5,900,703	U	20,259	25,000		o maintenance ree and corpus rund	,	U NO	INA			5,966,763	0	Claim verified
						20,233	25,000										based on the
																	documents
									Hadalinasad Club as as baselia								i.e., APPAC
376	Royal Castle	Q601	Mrs. SIVARAMALAKSHMI	6,927,389	100,000			145.25	Undelivered Club membership, 9 maintenance fee and corpus fund	(0 No	NA) (6,782,130	1	submitted by the claimants
	,			0,021,000		0	0	- 10,20							2,:02,200		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
377	Royal Castle	Q301	Mr. VALAVAN. N S	5,937,098	0				0 maintenance fee and corpus fund	(0 No	NA		0	5,937,098	0	the claimants
						16,207	25,000										Claim verified
1																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
378	Royal Castle	Q101	Mr. ANAND. R	6,157,955	100,000			141,20	7 maintenance fee and corpus fund	(0 No	NA	(0 (6,016,748	0	the claimants
						16,503	25,000										Claim verified
1																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
379	Royal Castle	R708	Mrs. MITHU NANDA	5,823,839	100,000	16,503	35.000	141,50	3 maintenance fee and corpus fund	(0 No	NA	(0	5,682,336	0	the claimants
						10,503	25,000										Claim verified based on the
																	documents
1																	i.e., APPAC
200	Boyal Castle	R608	Miss IOSHI S	5,915,659	100,000			141 50	Undelivered Club membership, 3 maintenance fee and corpus fund	,	ONO	NA			5,774,156		submitted by the claimants
380	Royal Castle	KOU8	Miss. JOSHI. S	5,915,659	100,000			141,50	o maintenance ree and corpus fund		0 No	INA	1 (١ (5,//4,156		tile claimants

the factor was the control of the co	Contraction and Contraction of Contraction (Contraction Contraction)
List of other creditors (Other than financia	il creditors and operational creditors)

							List of other cre		han financial creditors and operationa	l creditors)							
						Amount Paid	Amount Paid for	unors (other ti	man intensial creditors and operationa	i creditors)		T	T	Amount			
						for	Corpus Fund							of any mutual			
						Maintenance								dues, that		Amount of Claim	
					Amount paid			Total		Amount	Whether	% of voting	Amount of	may be	Claim amount		
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						16,503	25,000										Claim verified
																	based on the
																	documents
																	i.e., APPAC
204	D	2500		6 200 747	400 000			444.50	Undelivered Club membership,						6 4 4 0 3 4 4		submitted by
381	Royal Castle	R508	Mr. SARAVANA KUMAR. M	6,290,717	100,000			141,50	3 maintenance fee and corpus fund	() No	NA	-	0 0	6,149,214	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
382	Royal Castle	R308	Mrs. CHELLAM. K	5,872,885	0				0 maintenance fee and corpus fund	(No	NA		0	5,872,885	0	the claimants
						0	0										Claim verified
																	based on the
																	documents
																	i.e., APPAC
					_				Undelivered Club membership,							_	submitted by
383	Royal Castle	R108	Mr. MUGUNTHAN. R	4,893,511	0				0 maintenance fee and corpus fund	() No	NA	(0 (4,893,511	0	the claimants
						20,629	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
384	Royal Castle	1604	Mr. ABDUL RAZACK. M	6,099,695	100,000			145.62	9 maintenance fee and corpus fund		No	NA		0	5,954,066	0	the claimants
	- /-			.,,		16,503	25,000								.,,		Claim verified
						,											based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
385	Royal Castle	1504	Mr. NAGARAJAN. V	5,875,042	100,000		_	141,50	3 maintenance fee and corpus fund	() No	NA	(0 0	5,733,539	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
386	Royal Castle	1204	Mr. SRIKANTH. S A	5,880,996	0				0 maintenance fee and corpus fund		No	NA			5,880,996	0	the claimants
	ĺ					16,557	25,000		·								Claim verified
																	based on the
																	documents
																	i.e., APPAC
			Mr. MORGAN						Undelivered Club membership,			l					submitted by
387	Royal Castle	R604	BALAKRISHNAN	6,110,514	100,000	16.000	35.000	141,55	7 maintenance fee and corpus fund	-) No	NA	-	0 0	5,968,957	0	the claimants
	1					16,800	25,000										Claim verified
																	based on the documents
	1																i.e., APPAC
	1								Undelivered Club membership,								submitted by
388	Royal Castle	1505	Mr. Arivazhagan. T	6,836,141	100,000			141,80	0 maintenance fee and corpus fund	(No	NA		0	6,694,341	0	the claimants
						16,557	25,000										Claim verified
																	based on the
	1																documents
	1																i.e., APPAC
			Mrs. NIRMALA						Undelivered Club membership,			l	1 .			_	submitted by
389	Royal Castle	R602	BALAKRISHNAN	6,124,832	100,000	20.007	25.000	141,55	7 maintenance fee and corpus fund	- () No	NA	1	0 0	5,983,275	0	the claimants
	1					20,697	25,000										Claim verified
	1																based on the documents
	1																i.e., APPAC
									Undelivered Club membership,								submitted by
390	Royal Castle	R506	Mrs. POOVAZHAHI. T	4,359,565	100,000			145,69	7 maintenance fee and corpus fund	(No	NA		0	4,213,868	0	the claimants
		_						,	p					-	,		

List of other creditors	(Other than financial creditors and	onerational creditors)

									an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
S NO.	Project Name	Unit No	Name of Creditor	amount	nouse	16,557	25,000	Amount	Nature of claim	guarantee	party?	COC	ciaim		(In INK)	IINK)	Claim verified
						,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	.,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
391	Royal Castle	R604	Mr. Morgan Balakrishnan	6,110,514	100,000			141,55	7 maintenance fee and corpus fund	() No	NA	(0 (5,968,957	0	the claimants
						16,557	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
392	Royal Castle	R504	Mr. DEEPAK. C	6,025,597	100,000			141,55	7 maintenance fee and corpus fund	(No	NA		0 0	5,884,040	0	the claimants
						16,557	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
202	Royal Castle	R602	Mrs. Nirmala Balakrishnan	6,124,832	100,000			141 55	Undelivered Club membership, 7 maintenance fee and corpus fund	,	0 No	NA		0	5,983,275		submitted by
393	Royal Castle	ROUZ	IVITS. INITITIAIA BAIAKTISTITIATI	0,124,832	100,000	0	0	141,55	/ maintenance lee and corpus lund		JINO	INA	-	0	5,983,275	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
394	Royal Castle	R306	Mr. RAJESH. V	5,285,506	0			(0 maintenance fee and corpus fund	() No	NA	(0 0	5,285,506	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
395	Royal Castle	R206	Mr. RAJESH. K	5,188,308	0				0 maintenance fee and corpus fund	(No	NA		0 0	5,188,308	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
396	Royal Castle	R202	Mr. LALITH KUMAR. R	5,179,323	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	5,179,323	0	submitted by the claimants
330	noyar castre	TLUE	W. D. E. F. F. C. W. W. W.	3,173,023		16,557	25,000	<u> </u>	maniferiance rec and corpus rand		110	100	,		3,173,323		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
397	Royal Castle	R106	Mr. PRIYAPRANESH. V V M	6,205,630	100,000	16,557	25,000	141,55	7 maintenance fee and corpus fund	(0 No	NA	(0 0	6,064,073	0	the claimants Claim verified
						10,557	23,000										based on the
																	documents i.e., APPAC
			Mr. MOHAMED SHEIK						Undelivered Club membership,								submitted by
398	Royal Castle	R104	UDHUMAN. P K	5,389,704	100,000			141,55	7 maintenance fee and corpus fund	() No	NA	(0 0	5,248,147	0	the claimants
						0	0										Claim verified based on the
																	documents
									Haddi and Cl. barrater 11								i.e., APPAC
399	Royal Castle	R102	Mr. SYED ALI. A M	5,088,828	0				Undelivered Club membership, 0 maintenance fee and corpus fund	(0 No	NA		0	5,088,828	0	submitted by the claimants
	,			3,222,220		20,998	25,000	1				1	<u> </u>		2,222,020		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l				_	submitted by
400	Royal Castle	Q704	Mr. UMANATH. V	5,512,349	0			45,998	8 maintenance fee and corpus fund	() No	NA		0 0	5,466,351	0	the claimants

List of other creditors	Other than financial creditors and opera	tional creditors)

							List of other cre		an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						16,557	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
401	Royal Castle	Q606	Mrs. KAMALA LAKSHMI. I	6,027,908	100,000			141,55	maintenance fee and corpus fund	() No	NA	(0 0	5,886,351	. c	the claimants
402	Royal Castle	Q602	Mrs. JEYASUNDARI. P	6,538,505	100,000	16,557	25,000	141 55	Undelivered Club membership, 7 maintenance fee and corpus fund		D No	NA			6,396,948		Claim verified based on the documents i.e., APPAC submitted by the claimants
402	Noyal Castle	Q002	WIIS. JE IASONDANI. F	0,538,505	100,000	0	0	141,33	maintenance ree and corpus rund	,	J 140	INA.	1		0,330,348		Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
403	Royal Castle	Q406	Mrs. ABIRAMI. B	4,947,236	0	16,557	25,000	(maintenance fee and corpus fund	(0 No	NA	(0 0	4,947,236	C	the claimants Claim verified
404	Royal Castle	Q306	Mr. BHASKAR MANAVALAN MUDHALIYAR	4,994,764	100,000	10,557	25,000	141.55	Undelivered Club membership, 7 maintenance fee and corpus fund		D No	NA		0 0) 4,853,207	·	based on the documents i.e., APPAC submitted by the claimants
	noyar castre	Q300	MODIFICENTIA	1,551,761	100,000	16,557	25,000	112,55	mantenance ree and corpus rand	· ·	110	100	<u> </u>		1,033,207		Claim verified
405	Royal Castle	Q304	Mrs. MARYKUTTY. K J	5,344,568	100,000			141,55	Undelivered Club membership, 7 maintenance fee and corpus fund		D No	NA		0 0	5,203,011	C	based on the documents i.e., APPAC submitted by the claimants
406	Royal Castle	Q104	Miss. PARVATHY. S	6,310,757	100,000	20,697	25,000	145.69	Undelivered Club membership, 7 maintenance fee and corpus fund		D No	NA		0 0	6,165,060	C	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Royal Castle	D711	Mr. MURUGAN, K M	5,526,040	100,000	20,696	25,000		Undelivered Club membership,		D No	NA		0 0	5,380,344		Claim verified based on the documents i.e., APPAC submitted by the claimants
1.07	. 72. 22500	1		2,220,010		20,697	25,000	1.5,651		Ţ,	1	1	1		2,300,344		Claim verified
408	Royal Castle	D613	Miss. SUMALIKA. CHAUDHURI	5,902,493	100,000			145,69	Undelivered Club membership, 7 maintenance fee and corpus fund		D No	NA		0 0	5,756,796	C	based on the documents i.e., APPAC submitted by the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
409	Royal Castle	D513	Mr. A ANANDRAJ	5,890,103	0	16.557	25.000	-	maintenance fee and corpus fund	() No	NA	(0 0	5,890,103	C	the claimants
410	Royal Castle	D413	Mrs. SUBHASHINI. B	5,680,307	100,000	16,557	25,000	141,55	Undelivered Club membership, 7 maintenance fee and corpus fund	(D No	NA	(D C) 5,538,750	C	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

	editors and operational creditors)

							List of other cre	ditors (Other th	nan financial creditors and operational	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	0										Claim verified based on the
																	documents i.e., APPAC
411	Royal Castle	D113	Mrs. TAMIL SELVI. D	5,931,598	0				Undelivered Club membership, 0 maintenance fee and corpus fund		No	NA			5,931,598	0	submitted by the claimants
711	Noyal castic	DIIS	IVII 3. TAIVITE SEEVI. D	3,331,330	0	20,730	25,000	· '	o mantenance ree and corpus rand	,	7 140	INA	· '		3,331,330		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
412	Royal Castle	1706	Mr. SULTAN BATCHA. A	6,066,006	100,000	0	0	145,73	0 maintenance fee and corpus fund	(No	NA	-	0	5,920,276	0	the claimants Claim verified
							· ·										based on the
																	i.e., APPAC
			Mr. JEBA THAI ARUL						Undelivered Club membership,								submitted by
413	Royal Castle	1410	PRAKASH	5,118,579	0	0	0		0 maintenance fee and corpus fund	() No	NA	(0	5,118,579	0	the claimants
						0	U										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
414	Royal Castle	1310	Mr. CHANDRASEKHAR. N	5,523,751	0				0 maintenance fee and corpus fund	(No No	NA	(0	5,523,751	0	the claimants
						20,730	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
415	Royal Castle	1706	Mr. Sultan Batcha. A	6,066,006	100,000			145,73	0 maintenance fee and corpus fund	(No	NA	(0	5,920,276	0	the claimants
						16,584	25,000										Claim verified based on the
																	documents
									the dall and Cl. beautiful to								i.e., APPAC
416	Royal Castle	1306	Mr. JAGAN. M	5,912,805	0			41,58	Undelivered Club membership, 4 maintenance fee and corpus fund	(No	NA		0	5,871,221	0	submitted by the claimants
						16,584	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
417	Royal Castle	1101	Mr. PRASANNA SRINATH. J	6,320,436	100,000			141.58	Undelivered Club membership, 4 maintenance fee and corpus fund		No	NA		0	6,178,852	0	submitted by the claimants
	,			0,020,000		16,611	25,000					1			0,2.0,00		Claim verified
																	based on the documents
																	i.e., APPAC
410	Royal Castle	1608	Mr. SENTHIL KANNAN. D	6,581,469	100,000			141 61	Undelivered Club membership, 1 maintenance fee and corpus fund	,	No	NA			6,439,858		submitted by the claimants
410	Noyal Castle	1008	IVII. SEIVITIE KAINIVAIN. D	0,381,403	100,000	16,800	25,000	141,01	I maintenance ree and corpus rund	,	JINO	INA	,	5	0,433,636		Claim verified
																	based on the
																	documents i.e., APPAC
	D. 10	1207		6 262 221	400 000				Undelivered Club membership,					_		_	submitted by
419	Royal Castle	1307	Mr. Thanigai Malai. T	6,362,304	100,000	16,611	25,000	141,80	0 maintenance fee and corpus fund	() No	NA	-	0	6,220,504	0	the claimants Claim verified
						,011											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
420	Royal Castle	1508	Miss. RANJINI. V	6,400,249	100,000			141,61	1 maintenance fee and corpus fund	(No	NA		0	6,258,638	0	the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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							List of other cre		nan financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
CNA	Duning the Name	Hait Na	Name of Condition	Total Claimed				Admitted	Natura of plains	covered by	related	share in CoC	contingent	set-off	not admitted (In INR)	verification (In INR)	Damada
S No.	Project Name	Unit No	Name of Creditor	amount	House	16,611	25,000	Amount	Nature of claim	guarantee	party?	COL	claim		(IN INK)	INK)	Remarks Claim verified
						,											based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
421	Royal Castle	1408	Mrs. USHARANI. V	5,574,912	100,000			141,61	1 maintenance fee and corpus fund	() No	NA	(0 0	5,433,301	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
422	Royal Castle	1308	Mr. DINESH A	4,119,894	0				0 maintenance fee and corpus fund	(No	NA	(0 0	4,119,894	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
423	Royal Castle	1208	Mrs. UMASANKARI. K	5,834,737	0				Undelivered Club membership, 0 maintenance fee and corpus fund		No	NA		0	5,834,737	,	submitted by the claimants
723	noyar castic	1200	WIS. OWASAWKAKI. K	3,034,737		16,800	25,000	<u> </u>	inantenance ree and corpus rand	,	7 140	INA	<u> </u>		3,034,737		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
424	Royal Castle	1409	Mr. Pappu Raja. P	6,070,719	100,000	16,692	25,000	141,80	0 maintenance fee and corpus fund	(No	NA	-	0 0	5,928,919	0	the claimants Claim verified
						10,032	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
425	Royal Castle	Q707	Mrs. KHURSHID KAJ	6,065,588	100,000			141,69	2 maintenance fee and corpus fund	(No	NA		0 0	5,923,896	0	the claimants
						20,865	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
426	Royal Castle	Q705	Mrs. YASMIN BEGAM	6,215,456	100,000			145,86	5 maintenance fee and corpus fund	(No	NA	(0 0	6,069,591	0	the claimants
						20,865	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
427	Royal Castle	Q703	Mrs. YASMIN BEGAM	5,976,174	100,000			145.86	Undelivered Club membership, 5 maintenance fee and corpus fund		No	NA		0	5,830,309	,	submitted by the claimants
727	noyar castic	Q703	IVII 3. TASIVIII V DEGAIVI	3,370,174	100,000	16,692	25,000	143,00	indirectioned fee and corpus fund	,	7 140	INA	<u> </u>		3,030,303		Claim verified
																	based on the
																	i.e., APPAC
			Mrs. SHANTHI PANDIYAN.						Undelivered Club membership,								submitted by
428	Royal Castle	Q607	<u>P</u>	6,368,632	100,000	16,692	25,000	141,69	2 maintenance fee and corpus fund	(No	NA	(0 0	6,226,940	0	the claimants Claim verified
						10,032	23,000										based on the
																	documents
			Mrs. SHANTHI PANDIYAN.						Undelivered Club membership,								i.e., APPAC submitted by
429	Royal Castle	Q605	P	6,366,299	100,000			141,69	2 maintenance fee and corpus fund	(No	NA	(0 0	6,224,607	0	the claimants
						16,692	25,000										Claim verified based on the
																	documents
			Mrs. CHANTHI DANDIVANI						Undelivered Club membership								i.e., APPAC
430	Royal Castle	Q603	Mrs. SHANTHI PANDIYAN. P	11,029,578	100,000			141,69	Undelivered Club membership, 2 maintenance fee and corpus fund	(No	NA		0 0	10,887,886	0	submitted by the claimants
430	Royal Castle	Q603	<u>P</u>	11,029,578	100,000			141,69	2 maintenance fee and corpus fund	(No	NA		0 0	10,887,886	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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15,692 25,000 141,592 maintenance fee and corpus fund 0 No NA 0 0 0 6,229,457 0	
Second Content Seco	
15,692 25,000 141,592 maintenance fee and corpus fund 0 No NA 0 0 0 6,229,457 0	emarks
431 Royal Castle 0507 Mr. RAJAKIMARAN V 6,371,149 100,000 16,592 25,000 141,692 25,000 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,229,457 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	laim verified
421 Royal Castle G567 M6_RAMAUMARAM_V 6_371_140 100,000 16_692 25_000 141_692 maintenance lie and corpus fund 0 No NA 0 0 6_229_457 0 0 Undelivered Club membership, 141_692 maintenance fee and corpus fund 0 No NA 0 0 6_573_677 0 0 Undelivered Club membership, 141_692 maintenance fee and corpus fund 0 No NA 0 0 0_573_677 0 0 Undelivered Club membership, 141_692 maintenance fee and corpus fund 0 No NA 0 0 0_573_677 0 0 Undelivered Club membership, 141_692 maintenance fee and corpus fund 0 No NA 0 0 0_573_677 0 0 Undelivered Club membership, 141_692 maintenance fee and corpus fund 0 No NA 0 0 0_573_677 0 0 Undelivered Club membership, 141_692 maintenance fee and corpus fund 0 No NA 0 0 0_573_677 0 0 Undelivered Club membership, 142_043 maintenance fee and corpus fund 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 142_043 maintenance fee and corpus fund 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 143_6 Royal Castle P706 SABARATHINAM 5_779_067 0 0 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 No NA 0 0 0_573_679 0 Undelivered Club membership, 0 NO NA 0 0 0_573_679 0 Undelivered	ased on the
431 Royal Castle G507 Mr. BAJAKUMABAN V G.371,149 100,000 114,692 25,000 141,692 141,6	ocuments e., APPAC
16.692 25.000 14.991 Castle	ubmitted by
432 Royal Castle G303 Ms. GEETHA. M 6,715,369 100,000 16,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 141,692 25,000 142,043 25,00	ne claimants
422 Royal Castle Q503 Mrs. GEETHA. M 6,715,369 100,000 16,662 25,000 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,573,677 0 0 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,573,677 0 0 141,692 maintenance fee and corpus fund 0 No NA 0 0 0 6,048,647 0 0 141,692 maintenance fee and corpus fund 0 No NA 0 0 0 7,772,796 0 0 142,043 maintenance fee and corpus fund 0 No NA 0 0 7,772,796 0 0 142,043 maintenance fee and corpus fund 0 No NA 0 0 0 7,772,796 0 0 142,043 maintenance fee and corpus fund 0 No NA 0 0 0 7,772,796 0 0 142,043 maintenance fee and corpus fund 0 No NA 0 0 0 5,722,820 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	laim verified ased on the
432 Royal Castle	ocuments
432 Royal Castle	e., APPAC ubmitted by
433 Royal Castle Q307 Mr. RAMAMOORTHY. S 6,190,339 100,000 17,043 25,000 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,048,647 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	ne claimants
433 Royal Castle Q307 Mr. RAMAMOORTHY. S 6,190,339 100,000 17,043 25,000 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,048,647 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	laim verified
433 Royal Castle G307 Mr. RAMAMOORTHY.S G,190,339 100,000 17,043 25,000 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,048,647 0 0 0 0 0 0 0 0 0	ased on the ocuments
438 Royal Castle Q307 Mr. RAMAMOORTHY.S 6,190,339 100,000 17,043 25,000 141,692 maintenance fee and corpus fund 0 No NA 0 0 6,048,647 0 1 17,043 25,000 17,043 25,000 10,000 17,043 25,000 10,000 17,043 25,000 10,0	e., APPAC
17,043 25,000 142,043 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 7,772,796 0 142,043 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,732,829 0 1435 Royal Castle P607 Mr. RUMARAGURU, R 6,455,767 0 16,746 25,000 141,746 maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0	ubmitted by ne claimants
A34 Royal Castle Q207 Mr. RAKESH. G 7,914,839 100,000 121,238 25,000 142,043 maintenance fee and corpus fund 0 No NA 0 0 7,772,796 0 0 0 0 0 0 0 0 0	laim verified
Undelivered Club membership, maintenance fee and corpus fund O NO NA O O 7,772,796 O O O O O O O O O O O O O O O O O O O	ased on the ocuments
A34 Royal Castle Q207 Mr. RAKESH. G 7,914,839 100,000 142,043 maintenance fee and corpus fund 0 No NA 0 0 7,772,796 0 0	e., APPAC
435 Royal Castle P706 SABARATHNAM 5,779,067 0 0 46,238 maintenance fee and corpus fund 0 No NA 0 0 5,732,829 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	ubmitted by
A35 Royal Castle P706 SABARATHNAM S,779,067 O O O O O O O O O	ne claimants laim verified
Mr. SRINIVASAN SABARATHNAM S.779,067 O O O O O O O O O	ased on the
Mr. SRINIVASAN SABARATHNAM S,779,067 O O O O O O O O O	ocuments e., APPAC
436 Royal Castle P607 Mr. KUMARAGURU. R 6,455,767 0 Undelivered Club membership, on maintenance fee and corpus fund 0 No NA 0 0 6,455,767 0 to maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to maintena	ubmitted by
436 Royal Castle P607 Mr. KUMARAGURU. R 6,455,767 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 6,455,767 0 to 16,746 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 6,455,767 0 to 16,746 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 to 16,746 Undelivered Club membership, maintenance fee and corpus fund	ne claimants
436 Royal Castle P607 Mr. KUMARAGURU. R 6,455,767 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 6,455,767 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 5,871,187 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0	laim verified ased on the
436 Royal Castle P607 Mr. KUMARAGURU. R 6,455,767 0 Undelivered Club membership, 0 No NA 0 0 6,455,767 0 to 16,746 25,000 Undelivered Club membership, 0 No NA 0 0 0 6,455,767 0 to 16,746 25,000 Undelivered Club membership, 0 No NA 0 0 0 5,871,187 0 to 141,746 maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 15,871,187 0 to	ocuments
436 Royal Castle P607 Mr. KUMARAGURU. R 6,455,767 0 0 0 maintenance fee and corpus fund 0 No NA 0 0 6,455,767 0 c 0 c 0 maintenance fee and corpus fund 0 No NA 0 0 0 6,455,767 0 c 0 c 0 c 0 c 0 c 0 c 0 c 0 c 0 c 0	e., APPAC ubmitted by
437 Royal Castle P603 Mrs. SMRITI NAIDU 6,012,933 100,000 141,746 maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 t	ne claimants
437 Royal Castle P603 Mrs. SMRITLNAIDU 6,012,933 100,000 141,746 maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 1 to	laim verified
437 Royal Castle P603 Mrs. SMRITI NAIDU 6,012,933 100,000 141,746 maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 t	ased on the ocuments
437 Royal Castle P603 Mrs. SMRITI NAIDU 6,012,933 100,000 141,746 maintenance fee and corpus fund 0 No NA 0 0 5,871,187 0 to 1 to	e., APPAC
20,697 25,000	ubmitted by ne claimants
	laim verified
	ased on the ocuments
	e., APPAC
Undelivered Club membership,	ubmitted by
	ne claimants laim verified
	ased on the
	ocuments e., APPAC
Undelivered Club membership,	ubmitted by
439 Royal Castle P203 Mr. OTARAM 6,185,266 100,000 141,746 maintenance fee and corpus fund 0 No NA 0 0 6,043,520 0 t	ne claimants
	laim verified ased on the
	ocuments
	e., APPAC ubmitted by
	ne claimants

List of other creditors	(Other than financial cre	aditors and anaration	al craditors

							List of other cro		han financial creditors and operationa	al creditors)							
						Amount Paid	Amount Paid for	Livia (Other ti		a. creations;			T T	Amount			
						for	Corpus Fund							of any mutual			
						Maintenance								dues, that		Amount of Claim	
					Amount paid			Total		Amount	Whether	% of voting	Amount of	may be	Claim amount		
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						16,800	25,000										Claim verified
																	based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
441	Royal Castle	1609	Mrs. GEETHA. CH	6,551,935	100,000			141,80	0 maintenance fee and corpus fund) No	NA) (6,410,135	0	the claimants
						16,800	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
442	Royal Castle	1607	Mr. RAMESH. S	6,168,174	100,000			141.80	0 maintenance fee and corpus fund	1 .	No	NA		0	6,026,374	0	the claimants
	,					16,800	25,000				-				0,020,011		Claim verified
						,,,,,,	.,										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
443	Royal Castle	1605	Mrs. VASANTHANY. V	6,276,101	100,000			141,80	0 maintenance fee and corpus fund	() No	NA	(0	6,134,301	0	the claimants
						16,800	25,000										Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
111	Royal Castle	1509	Mr. KARUNAKARAN. S	6,182,659	100,000			1/1 90	maintenance fee and corpus fund	1 .	No	NA) (6,040,859	0	the claimants
444	Noyal Castle	1303	IVII. KAROIVAKARAN. 3	0,182,033	100,000	16,800	25,000	141,60	o maintenance ree and corpus rund	· '	5 140	INA			0,040,833	0	Claim verified
						10,000	23,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
445	Royal Castle	1607	Mr. Ramesh. S	6,168,174	100,000			141,80	0 maintenance fee and corpus fund	() No	NA	(0	6,026,374	0	the claimants
						16,800	25,000										Claim verified
																	based on the
																	documents
																	i.e., APPAC
1 440	Royal Castle	1507	Mr. ANWAR DEEN. N	6,066,275	100 000			141.00	Undelivered Club membership, 0 maintenance fee and corpus fund	l .	No	NA NA) (5 024 475		submitted by
446	Royal Castle	1507	IVII. ANWAR DEEN. IN	6,066,275	100,000	16,800	25,000	141,80	maintenance lee and corpus lund	'	JINO	INA	-	J	5,924,475	U	the claimants Claim verified
						10,000	23,000										based on the
																	documents
																	i.e., APPAC
								1	Undelivered Club membership,								submitted by
447	Royal Castle	1407	Mr. GURUBALA. S	6,404,194	100,000			141,80	0 maintenance fee and corpus fund	1) No	NA		0 0	6,262,394	0	the claimants
						16,800	25,000										Claim verified
								1									based on the
								1									documents
								1									i.e., APPAC
440	David Cartle	1405	AA- TIIII ACAD N	6 200 064	100 000			144.00	Undelivered Club membership,	1	ماما	NA NA	1 .) (6 167 364		submitted by
448	Royal Castle	1405	Mr. THILAGAR N	6,309,064	100,000	16,800	25,000	141,80	0 maintenance fee and corpus fund	+ '	0 No	INA	+ '	· (6,167,264	0	the claimants Claim verified
1						10,800	25,000	1									based on the
								1									documents
								1									i.e., APPAC
								1	Undelivered Club membership,								submitted by
449	Royal Castle	1305	Mr. SRINIVASAN. M	6,415,116	100,000			141,80	0 maintenance fee and corpus fund		No	NA		0	6,273,316	0	the claimants
	i .				·	16,800	25,000										Claim verified
								1									based on the
1								1									documents
								1									i.e., APPAC
	L							1	Undelivered Club membership,			l	1 .			_	submitted by
450	Royal Castle	1207	Mr. SENTHIL KUMAR. A	6,198,397	100,000			141,80	0 maintenance fee and corpus fund) No	NA	() (6,056,597	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300011	(In INR)	INR)	Remarks
3.133.	. reject rame	- Commence	Name of disease.		110430	16,800	25,000	,	Undelivered Club membership,	Succession	party				(iii iiii)		Claim verified based on the documents i.e., APPAC submitted by
451	Royal Castle	I107	Mrs. JAYA. K	6,157,360	100,000			141,800	maintenance fee and corpus fund	(No	NA	(0	6,015,560	0	the claimants
452	Royal Castle	1105	Mrs. AYESHA KULSUM SHAIKH	6,229,749	100,000	16,800	25,000	141.800	Undelivered Club membership,		D No	NA		0	6,087,949		Claim verified based on the documents i.e., APPAC submitted by the claimants
	,			0,220,10		16,827	25,000					1			5,001,010		Claim verified
453	Royal Castle	Q608	Mr. RAJESH. R	5,938,618	100,000			141 93	Undelivered Club membership,) No	NA			5,796,791		based on the documents i.e., APPAC submitted by the claimants
453	Royal Castle	Q608	IVII. KAJESH. K	5,938,018	100,000	21,068	25,000	141,82	maintenance lee and corpus lund		JINO	INA		0	5,796,791		Claim verified
454	Royal Castle	P709	Mr. HARIHARASUDAN	6,552,178	100,000	21,000	25,000	146.069	Undelivered Club membership,) No	NA			6,406,110		based on the documents i.e., APPAC submitted by the claimants
434	Noyal Castle	1703	IVII. HAKIHAKASODAN	0,332,178	100,000	16,854	25,000	140,000	maintenance ree and corpus rund	,	JINO	INA	,	5	0,400,110	1	Claim verified
455	Royal Castle	P609	Mr. DESINGU RAJAN. K	6,897,499	100,000			141,854	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0 0	6,755,645	. 0	based on the documents i.e., APPAC submitted by the claimants
456	i Royal Castle	P509	Mrs. METILDA ROSY. P B	6,209,305	100,000	16,854	25,000	141,854	Undelivered Club membership, maintenance fee and corpus fund) No	NA		0	6,067,451	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
453	' Royal Castle	P409	Mrs. PREMA. M	5,650,350	100,000	16,854	25,000	141 95	Undelivered Club membership,		D No	NA			5,508,496		Claim verified based on the documents i.e., APPAC submitted by the claimants
457	noyal Castle	17409	IVII 3. PREIVIA. IVI	3,030,330	100,000	21,101	25,000	141,854	maniteriance ree and corpus fund		J INU	NA		0	3,300,490		Claim verified
458	Royal Castle	1702	Miss. PRIYA. V N	6,241,266	100,000	21,101	25,000	146,103	Undelivered Club membership,		D No	NA		0 0	6,095,165	0	based on the documents i.e., APPAC submitted by the claimants
	- /	1.22		-,_ :_,_ 30		16,881	25,000	2.5,20			1	1	<u> </u>		-,,200		Claim verified
459	Royal Castle	1502	Mr. VELAPPAN. L	6,092,532	100,000	0	0	141,883	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0 0	5,950,651	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
460	Royal Castle	1302	Mr. MUTHURAMALINGAM. S	5,354,821	0		Ü	(Undelivered Club membership,	(D No	NA	(0	5,354,821	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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							List of other cre		nan financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Na	me Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						18,570	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
461	Royal Cast	e 1102	Mr. RAVI. N	4,878,191	100,000	16,989	25,000	143,57	0 maintenance fee and corpus fund		0 No	NA	1	0 (4,734,621	. 0	the claimants Claim verified
462	Royal Cast	e R605	Mr. GURURAJ. D	6,472,779	100,000	10,989	25,000	141 98	Undelivered Club membership, 9 maintenance fee and corpus fund		0 No	NA			6,330,790		based on the documents i.e., APPAC submitted by the claimants
402	Noyal cast	C 11005	IVII. GORORAS. D	0,472,773	100,000	16,989	25,000	141,50	indifferiance ree and corpus rund		0 140	INA	'		0,330,730		Claim verified
			Mrs. NIRMALA						Undelivered Club membership,								based on the documents i.e., APPAC submitted by
463	Royal Cast	e R603	BALAKRISHNAN	6,510,538	100,000	16,989	25,000	141,98	9 maintenance fee and corpus fund	1	0 No	NA	1	0 (6,368,549	0	the claimants Claim verified
464	Royal Cast	e R505	Mr. VJAYAKUMAR, V.K	6,240,725	100,000		25,555	141 00	Undelivered Club membership, 9 maintenance fee and corpus fund		0 No	NA			6,098,736		based on the documents i.e., APPAC submitted by the claimants
464	ROYAI Cast	e K505	IVII. VIJAYAKUIVIAK. V K	6,240,725	100,000	0	0	141,98	9 maintenance ree and corpus rund		U NO	INA	<u> </u>	0	0,098,730	0	Claim verified
465	Royal Cast	e I103	Mr. Gangadharan. K N	5,406,570	0			1	Undelivered Club membership, 0 maintenance fee and corpus fund	1	0 No	NA	1	0 (5,406,570	0	based on the documents i.e., APPAC submitted by the claimants
466	Royal Cast	e R503	Mr. AZHAGUVEL. V	6,616,067	100,000	16,989	25,000	141.98	Undelivered Club membership, 9 maintenance fee and corpus fund		0 No	NA		0) 6,474,078		Claim verified based on the documents i.e., APPAC submitted by the claimants
	Royal Cast		Mrs. Nirmala Balakrishnan		100,000	16,989	25,000		Undelivered Club membership, 9 maintenance fee and corpus fund		0 No	NA			6,368,549		Claim verified based on the documents i.e., APPAC submitted by the claimants
407	noyal CdSl	C N003	IVII 3. IVII III III DAIAKII SIIII AII	0,510,558	100,000	16,989	25,000	141,98	Jimanitenance ree and corpus fund		O NO	INA			0,300,349		Claim verified
468	Royal Cast	e R205	Mr. SASI KUMAR. D	5,472,245	100,000			141,98	Undelivered Club membership, 9 maintenance fee and corpus fund		0 No	NA		0	5,330,256	0	based on the documents i.e., APPAC submitted by the claimants
			Mr. MOHAMED BASHEER			16,989	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
469	Royal Cast	e R203	MOHIDEEN	5,999,195	100,000			141,98	9 maintenance fee and corpus fund		0 No	NA		0 (5,857,206	0	the claimants
470	Royal Cast	e R707	Miss. HEMALAKSHMI . P	5,676,521	100,000	17,043	25,000	142,04	Undelivered Club membership, 3 maintenance fee and corpus fund		0 No	NA		0	5,534,478	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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								ditors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Project Name	Official	Name of Creditor	aniount	nouse	17,043	25,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IINK)	IIVK)	Claim verified
						1 -1,5 15											based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
471	Royal Castle	R507	Mr. SUBRAMANIAN. R	6,396,238	100,000			142,043	maintenance fee and corpus fund	(No No	NA	(0	6,254,195	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
472	Royal Castle	R407	Mr. SUDAKAR RAJA. K	6,494,623	0	17,043	25,000	(maintenance fee and corpus fund	(0 No	NA	(0	6,494,623	0	the claimants Claim verified
						17,043	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
473	Royal Castle	R207	Mr. PALANIVELU. D	5,463,365	100,000			142,043	maintenance fee and corpus fund	(No	NA		0	5,321,322	0	the claimants
	,					17,070	25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
474	Royal Castle	P502	Mr. Abida. Rashid	6,400,882	100,000	17.070	35.000	142,070	maintenance fee and corpus fund	() No	NA	(0	6,258,812	0	the claimants
						17,070	25,000										Claim verified based on the
																	documents
									Hadali and Glab and bankin								i.e., APPAC
475	Royal Castle	P402	Miss. VIDYA. R	6,388,605	100,000			142.070	Undelivered Club membership, maintenance fee and corpus fund	(No	NA NA		0	6,246,535	0	submitted by the claimants
	,				200,000	17,070	25,000								0,210,000	_	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
476	Royal Castle	P202	Mr. RAVICHANDRAN. A	6,256,423	100,000	17,070	35.000	142,070	maintenance fee and corpus fund	() No	NA	(0	6,114,353	0	the claimants
						17,070	25,000										Claim verified based on the
																	documents
									Hadalisaad Club asaabaadia								i.e., APPAC
477	Royal Castle	P102	Mr. KARTHISEN. N	5,130,474	100,000			142.070	Undelivered Club membership, maintenance fee and corpus fund	() No	NA		0	4,988,404	0	submitted by the claimants
	,					0	0		·								Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
478	Royal Castle	1703	Mr. E MOHAN GANDHI	5,811,738	0	47.700	25.000	(maintenance fee and corpus fund	() No	NA	(0	5,811,738	0	the claimants
						17,798	25,000										Claim verified based on the
																	documents
									Undelinered Club assessment 1								i.e., APPAC
479	Royal Castle	Q709	Mr. RAMESH. G	7,059,903	0			42.798	Undelivered Club membership, B maintenance fee and corpus fund		0 No	NA NA			7,017,105	0	submitted by the claimants
1.75	,,	2.22		.,,		17,798	25,000	,,,,		,	-		<u> </u>		.,,200		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
480	Royal Castle	Q509	Mr. IYYAPPAN. M	6,361,027	100,000			142,798	maintenance fee and corpus fund	() No	NA	(0	6,218,229	0	the claimants

Annexure 9

List of other creditors (Other than financial creditors and operational creditors)
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									itors (Other the	n financial creditors and operationa	l creditors)							
6.11					Total Claimed		Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
SNO). Pro	oject Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
4	31 Ro	yal Castle	0611	Mr. PERUMAL PILLAI P	6,135,405	0	0	0	0	maintenance fee and corpus fund		0 No	NA	(0 0	6,135,405	0	the claimants
4:	32 Ro	yal Castle	1703	Mr. Gangadharan. K N	5,406,570	0	0	Ü	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	5,406,570	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
4	33 Ro	yal Castle	0511	Mr. SURESH S	5,433,254	0			0	maintenance fee and corpus fund		0 No	NA		0	5,433,254	0	the claimants
4	24 Day	, al Castla	0004	A4- DDADIHI CANKAD D	5 244 C4C	0	0	0		Undelivered Club membership,		0.015	NA.			5 244 C46		Claim verified based on the documents i.e., APPAC submitted by
4	34 Ro	yal Castle	0604	Mr. PRABHU SANKAR. P	5,344,646	0	0	0	0	maintenance fee and corpus fund		0 No	NA	(0	5,344,646	0	the claimants Claim verified
4	35 Ro	yal Castle	O308	Mrs. BIRUNDHA G	5,241,658	0			0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	5,241,658	0	based on the documents i.e., APPAC submitted by the claimants
4	36 Ro	yal Castle	O304	Mr. Bharath Vignesh	5,485,316	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	5,485,316	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							0	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
14	5/ RO	yal Castle	0210	Mr. MANIKANDAN A	4,955,496	0	0	25,000	25,000	maintenance fee and corpus fund	+	0 No	NA	(0	4,930,496	0	the claimants Claim verified
4	38 Ro	yal Castle	O507	Mr. MANIKANDAN A	4,813,606	0		25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	4,788,606	0	based on the documents i.e., APPAC submitted by the claimants
							0	25,000										Claim verified based on the documents
4	89 Ro	yal Castle	O307	Mr. THANGAVEL M	5,932,636	0	23,023	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	5,907,636	0	i.e., APPAC submitted by the claimants Claim verified
4:	90 Ro	yal Castle	H401	<u>Vivek</u>	6,508,486	100,000			148,023	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	6,360,463		based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Of	ther than financial creditors and operational creditors)
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								List of other cred	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project	Name	Unit No	Name of Creditor	amount	House	10.410	25.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							18,418	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
491	1 Royal Ca	astle	H301	Mr. BRINDAVANKUMAR. J	5,397,582	100,000			143,418	maintenance fee and corpus fund	(0 No	NA	C	0	5,254,164	0	the claimants
				Mr. SRIRAM SRINIVASAN .			18,418	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
492	2 Royal Ca	astle	H101	<u>R</u>	6,189,501	100,000	_	•	143,418	maintenance fee and corpus fund	1	0 No	NA	C	0	6,046,083	0	the claimants
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
493	Royal Ca	astle	0705	Mrs. JANAKI T. K	4,688,102	0			(maintenance fee and corpus fund	- (0 No	NA	C	0	4,688,102	0	the claimants
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
494	4 Royal Ca	astle	O605	Mrs. SALMA AFROSE. S	5,346,928	0	23,908	25,000	-) maintenance fee and corpus fund	1	0 No	NA	C	0	5,346,928	0	the claimants Claim verified
495	5 Royal Ca	astle	0505	Mr. SARAVANAN G	4,842,960	60,000	23,359	25,000	108,908	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA	C) 0	4,734,052	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
496	6 Royal Ca	astle	0405	Mr. AHAMED MAIDEEN. A	6,788,406	100,000	0	0	148,359	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	C) 0	6,640,047	0	based on the documents i.e., APPAC submitted by the claimants
497	7 Royal Ca	astle	0305	Mrs. POONGUZHALI. K	6,919,278	400,000	0	U	400,000	Undelivered Club membership,		0 No	NA			6,519,278	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,				5,5=0,5=0	100,000	0	0	100,000	Undelivered Club membership,						5,225,215		Claim verified based on the documents i.e., APPAC submitted by
498	Royal Ca	astle	O502	Mr. NAGARAJ K	5,701,028	0			(maintenance fee and corpus fund	(0 No	NA	С	0	5,701,028	0	the claimants
499	9 Royal Ca	astle	0102	Mrs. UMA SUBRAMANIAN	6,825,367	100,000	23,797	25,000	148,797	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA	C) 0	6,676,570	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
500	O Royal Ca	astle	H511	Mr. MANIKANDAN. C	6,328,036	0	0	0	(Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA	C	0	6,328,036	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors	(Other than financial creditors and operational creditors)

List of other creditors (Other than financial creditors and operational creditors) Amount Paid																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
501	Royal Castle	O305	Mr. Poonguzhali. K	6,919,278	100,000			100,000	0 maintenance fee and corpus fund	-) No	NA	(0 0	6,819,278	0	the claimants
502	Royal Castle	H211	Mr. NACHIAPPAN. J	7,465,583	100,000	24,877	25,000	149 97	Undelivered Club membership, 7 maintenance fee and corpus fund		D No	NA			7,315,706		Claim verified based on the documents i.e., APPAC submitted by the claimants
302	Noyal Castle	11211	IVII. IVACIIIAFFAIV. J	7,403,383	100,000	33,250	25,000	143,87	inantenance ree and corpus rund	'	3 140	INA.	,		7,313,700	0	Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
503	Royal Castle	E413	Mrs. NIMMY NAIR	8,115,034	150,000	0	0	208,250	0 maintenance fee and corpus fund	1	0 No	NA	(0	7,906,784	0	the claimants Claim verified
						0	U		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
504	Royal Castle	E113	Mr. PRAKASH. D	6,546,410	0	28,281	25,000	-	0 maintenance fee and corpus fund	-	0 No	NA	(0 0	6,546,410	0	the claimants Claim verified
505	Royal Castle	D511	Mrs. SOUMI TAPAN ROY GHOSE	8,351,151	125,000			178,28	Undelivered Club membership, 1 maintenance fee and corpus fund	(D No	NA	() (8,172,870	0	based on the documents i.e., APPAC submitted by the claimants
506	Royal Castle	D411	Mr. SAIRAM. G	7,086,859	0	0	0		Undelivered Club membership, 0 maintenance fee and corpus fund		D No	NA			7,086,859	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
507	Royal Castle	E201	Mr. Aneston Rajesh T	8,347,794	125,000	25,402	25,000	175.40	Undelivered Club membership, 2 maintenance fee and corpus fund		D No	NA) 8,172,392	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
						22,625	25,000										Claim verified based on the documents i.e., APPAC
508	Royal Castle	D311	Mr. TRILOKI NATH CHATURVEDI	9,030,532	125,000			172.625	Undelivered Club membership, 5 maintenance fee and corpus fund) No	NA.			8,857,907	0	submitted by the claimants
	Royal Castle	E113	Mr. Prakash. D	6,546,410	125,000	22,139	25,000		Undelivered Club membership, 9 maintenance fee and corpus fund		D No	NA			6,374,271		Claim verified based on the documents i.e., APPAC submitted by the claimants
309	noyal castle	2113	IVII. FIGRASII. D	0,340,410	123,000	28,382	25,000	1/2,13	Januarice lee and corpus fullu	<u> </u>	110	114/1	+		0,3/4,2/1	1	Claim verified
510	Royal Castle	D705	Mr. DINESH. S N	7,455,092	125,000		,,,,,	178,38	Undelivered Club membership, 2 maintenance fee and corpus fund	(D No	NA) (7,276,710	0	based on the documents i.e., APPAC submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

								List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No	o. Pr	roject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							28,382	25,000										Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
5	11 Ro	oyal Castle	D507	Mr. BHALA KUMAR. S	8,359,708	125,000			178,382	maintenance fee and corpus fund	(0 No	NA	(0	8,181,326	0	the claimants
							22,625	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
				Mr. Triloki Nath						Undelivered Club membership,								submitted by
5	12 Ro	oyal Castle	D311	Chaturvedi	9,030,532	125,000			172,625	maintenance fee and corpus fund	-	0 No	NA	(0	8,857,907	0	the claimants
							28,382	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
١.									.==	Undelivered Club membership,			l					submitted by
5	13 R	oyal Castle	D505	Mr. SRIDHAR. V	8,266,151	125,000	28,382	25,000	1/8,382	2 maintenance fee and corpus fund	1	0 No	NA	(0	8,087,769	0	the claimants Claim verified
							28,382	25,000										based on the
																		documents
																		i.e., APPAC
5	14 R	oyal Castle	D503	Mrs. BANUMATHY. T	8,416,120	125,000			178 383	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA			8,237,738	0	submitted by the claimants
	14 110	oyal Castle	D303	IVII S. DAINOIVIAITII. I	8,410,120	123,000	22,706	25,000	170,302	maintenance ree and corpus rund	'	O NO	INA			8,237,738	0	Claim verified
																		based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
5	15 R	oyal Castle	D407	Mr. SHINOOB. M	8,895,083	125,000			172,706	maintenance fee and corpus fund		0 No	NA		0	8,722,377	0	the claimants
		-					22,706	25,000										Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
5	16 Ro	oyal Castle	D403	Mr. TARUN D BAGORA	7,224,909	125,000			172,706	maintenance fee and corpus fund	(0 No	NA	(0	7,052,203	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
_	_								l .	Undelivered Club membership,			l					submitted by
5	1/ RC	oyal Castle	D307	Mr. MADHIVANAN. T	8,557,663	0	22,706	25,000	-	maintenance fee and corpus fund		0 No	NA	(0	8,557,663	0	the claimants Claim verified
							22,700	25,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC
5	18 R	oyal Castle	D305	Mr. GANESH KUMAR. M	8,275,607	125,000			172 706	maintenance fee and corpus fund	1 .	0 No	NA		0	8,102,901	0	submitted by the claimants
	20 110	oyar castre	5505	INII O'INEOIT KOM'INII M	0,273,007	123,000	22,706	25,000	172,700	mantenance ree and corpus rand		0 110	10.			0,102,501		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
5	19 Ro	oyal Castle	D303	Mr. MANISANKAR. P	8,773,969	125,000			172,706	maintenance fee and corpus fund		0 No	NA		0	8,601,263	0	the claimants
							22,706	25,000										Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
5	20 Rc	oyal Castle	D307	Mr. Madhivanan. T	8,557,663	125,000			172,706	maintenance fee and corpus fund		0 No	NA	(0	8,384,957	0	the claimants

List of other creditors	(Other than financial creditors and	onerational creditors)

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid Formula Amount Paid Fo																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
S IVO.	Project Name	Unit NO	Name of Creditor	amount	House	22,706	25,000	Amount	Nature of claim	guarantee	party?	COC	ciaim		(In livk)	INK)	Claim verified
						,	,,,,,,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
521	Royal Castle	D107	Mr. SANTHANA SELVI. S	8,579,744	125,000	22,921	25,000	172,700	maintenance fee and corpus fund	() No	NA	(0	8,407,038	0	the claimants Claim verified
						22,321	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
522	Royal Castle	D609	Mrs. SHYLASREE. G V	9,119,291	125,000			172,92	I maintenance fee and corpus fund	() No	NA	(0	8,946,370	0	the claimants
						28,651	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
523	Royal Castle	D509	Mrs. KIRUTHIKA G	8,274,089	125,000			178,65	maintenance fee and corpus fund	(No	NA	(0	8,095,438	0	the claimants
						22,921	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
524	Royal Castle	D409	Mr. KARTHIK RAJAN	8,556,394	125,000			172,92	I maintenance fee and corpus fund	(No	NA		0	8,383,473	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
525	Royal Castle	D209	Mr. RAJASEKAR. N	8,835,332	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA.			8,835,332	0	submitted by the claimants
	-,-			.,,		0	0								.,,		Claim verified
																	based on the documents
																	i.e., APPAC
526	Royal Castle	D109	Mr. BALASUBRAMANIAN.	8,792,982	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA			8,792,982	,	submitted by the claimants
320	no yar castre	5103		0,732,302		23,164	25,000	<u> </u>	mantenance ree and corpus rand		,,,,,	100	<u> </u>		0,732,302		Claim verified
																	based on the documents
																	i.e., APPAC
E 27	Royal Castle	E510	Mr. GOPA KUMAR. I K	8,664,388	125,000			172 16	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			8,491,224		submitted by the claimants
327	NOVAL CASLIE	E310	IVII. GOPA KUIVIAK. I K	0,004,300	123,000	0	0	1/3,104	Infantenance ree and corpus fund		JINO	INA		, ,	0,491,224	0	Claim verified
																	based on the
																	documents i.e., APPAC
520	De al Carda	F700	AA CUCAANAA AI	F 070 024					Undelivered Club membership,	,					F 070 024		submitted by
528	Royal Castle	E708	Mrs. SUGANYA N	5,979,034	0	29,023	25,000	-	maintenance fee and corpus fund	() No	NA	(0	5,979,034	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
529	Royal Castle	D610	Mr. SANJEEV NANDA. N	8,443,862	125,000	0	0	179,023	maintenance fee and corpus fund	(No No	NA	(0	8,264,839	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
530	Royal Castle	D110	Mr. SURESH RAMARAJ. N	8,413,499	0				maintenance fee and corpus fund	(No	NA	(0	8,413,499	0	the claimants

List of other creditors	(Other than financial creditors and operational creditors)

								List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No	Pro	ject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
							29,461	25,000									,	Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
53	1 Roy	/al Castle	B619	Mr. VIVEKANAND. A	9,123,443	100,000			154,461	1 maintenance fee and corpus fund	() No	NA	(0	8,968,982	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
52	2 Pov	al Castle	B219	Mrs. UMA. K	7,501,293	0				Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			7,501,293	,	submitted by the claimants
33	ZINOy	ai Castie	6219	IVII 3. OIVIA. K	7,301,293	0	30,843	25,000		inantenance ree and corpus rund	,	JINO	INA			7,301,233	0	Claim verified
																		based on the
																		i.e., APPAC
				Mr. JOHN EBENEZER						Undelivered Club membership,								submitted by
53	3 Roy	al Castle	F612	RAJASEKARAN	8,962,718	125,000			180,843	maintenance fee and corpus fund	(No	NA	(0	8,781,875	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
E 2	4 Box	al Castle	F412	Mr. VIJAYAKUMAR, K M	9,189,073	0			,	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			9,189,073		submitted by the claimants
33	4 KUY	/al Castle	F412	IVII. VIJATAKUIVIAK. K IVI	9,169,073	0	30,842	25,000		infantenance fee and corpus fund	,	JINU	INA)	9,109,073	0	Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
53	5 Roy	al Castle	D710	Mr. LURTHURAJ. S	7,779,664	125,000			180,842	2 maintenance fee and corpus fund	() No	NA	(0	7,598,822	0	the claimants
							31,600	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
52	6 Pov	al Castle	F613	Mr. Sathish Kumar M	9,078,813	125,000			191 600	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			8,897,213	,	submitted by the claimants
33	U INOY	ai Castie	1013	IVII. Satilisii Kulliai IVI	3,078,813	123,000	24,674	25,000	101,000	inantenance ree and corpus rund	,	JINO	INA		, ,	0,037,213		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
53	7 Roy	/al Castle	D612	Mr. MUKILAN. J J	9,125,672	125,000			174,674	1 maintenance fee and corpus fund	() No	NA	(0	8,950,998	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
E 2	o Boy	al Castle	D312	Mr. ARUL RAJ. S	8,125,514	0			,	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			8,125,514		submitted by the claimants
53	8 KOY	/ai Castie	D312	IVII. ARUL RAJ. S	8,125,514	U	30,842	25,000		maintenance fee and corpus fund		JINO	INA	1		8,125,514	0	Claim verified
							00,012											based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
53	9 Roy	/al Castle	A707	Miss. ANITHA SHEKAR	8,309,370	125,000			180,842	2 maintenance fee and corpus fund	(No	NA	(0	8,128,528	0	the claimants
							24,674	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
		-1.0	4507		0.000.000	125.000			474.55	Undelivered Club membership,						0.022.00		submitted by
54	U Roy	/al Castle	A507	Mr. RAMJUDEEN. A A	9,096,979	125,000			1/4,674	maintenance fee and corpus fund		No	NA	(0	8,922,305	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid Formula Fo																
						for Maintenance								of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off		verification (In	
S No.	Project Nam	ne Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
54	Royal Castle	D313	Mr. Ambaiyaraja. V	5,851,236	0			(0 maintenance fee and corpus fund	(0 No	NA	(0 0	5,851,236	0	the claimants
						24,674	25,000										Claim verified based on the
																	documents
			Mr. VIKRAM BRINDAVAN						Undelivered Club membership,								i.e., APPAC submitted by
54	Royal Castle	A307	KUMAR. J	7,412,720	125,000			174,674	4 maintenance fee and corpus fund	(0 No	NA	(0	7,238,046	0	the claimants
						24,674	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
54	Royal Castle	A207	Mrs. VENKATADRIAMMAL.	7,762,027	125,000			174.674	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA	(7,587,353	0	submitted by the claimants
	,		<u></u>	.,		24,674	25,000								1,001,000	-	Claim verified
																	based on the documents
																	i.e., APPAC
		1107	Miss. DEVISELVI	0.206.204	125 000			474.67	Undelivered Club membership,		0 No	NA			0.424.620		submitted by
54	Royal Castle	A107	SRINIVASAN	9,296,294	125,000	0	0	1/4,6/4	4 maintenance fee and corpus fund	1	UNO	NA .			9,121,620	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
54	Royal Castle	G611	Mr. NAGARAJAN J	7,720,746	0	30,876	25,000	(0 maintenance fee and corpus fund	(0 No	NA	(0 0	7,720,746	0	the claimants Claim verified
						30,876	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
54	Royal Castle	G511	Mrs. PRIYA. R	8,081,279	125,000			180,87	6 maintenance fee and corpus fund	(0 No	NA	() (7,900,403	0	the claimants
						0	0										Claim verified based on the
																	documents
			Mr. MARIKANNAN						Undelivered Club membership,								i.e., APPAC submitted by
54	Royal Castle	G411	MUTAZHAGU	9,509,892	0				0 maintenance fee and corpus fund		0 No	NA	(9,509,892	0	the claimants
						24,674	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
54	Royal Castle	A107	Miss Deviselvi Srinivasan	9,296,294	125,000			174 674	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA) (9,121,620	0	submitted by the claimants
1 34		,,,,,,,	vasarr	3,230,234	125,000	0	0	2, 7,07		<u> </u>		1	<u> </u>		3,121,020		Claim verified
																	based on the documents
																	i.e., APPAC
		6244	Mr. ANAND	0.363.053				1 .	Undelivered Club membership,			ļ.,,			0.262.22		submitted by
54	Royal Castle	G311	AMALNATHAN. T	9,263,953	0	31,602	25,000	1	0 maintenance fee and corpus fund	<u> </u>	0 No	NA	1	0	9,263,953	0	the claimants Claim verified
						. /	.,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
55	Royal Castle	F511	Mr. JAGANNATHAN V	15,310,534	0			56,60	maintenance fee and corpus fund	(0 No	NA	(0	15,253,932	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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									ditors (Other tha	an financial creditors and operationa	al creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In	
5	No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							28,893	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
L	551	Royal Castle	G412	Mr. Jerry Ruban	7,190,900	125,000			178,893	maintenance fee and corpus fund		0 No	NA	(0 0	7,012,007	0	the claimants
	FF2	David Costle	FC11	Ann CDACE METUDA A	0.100.001	135,000	31,327	25,000	101 227	Undelivered Club membership,		0.015	NA.			7.070.474		Claim verified based on the documents i.e., APPAC submitted by
H	552	Royal Castle	E611	Mrs. GRACE METILDA. A	8,160,801	125,000	32,056	25,000	181,327	maintenance fee and corpus fund		0 No	NA	(U	7,979,474	0	the claimants Claim verified
							32,030	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
-	553	Royal Castle	E511	Mr. RAJAMURTHY. K	8,115,276	125,000	24,701	25,000	182,056	maintenance fee and corpus fund		0 No	NA	(0 0	7,933,220	0	the claimants
		De al Carlla	5344	AA VEIAMURUS AN R	7.700.004	125.000	24,701	25,000	474 704	Undelivered Club membership,						7.524.250		Claim verified based on the documents i.e., APPAC submitted by
H	554	Royal Castle	E311	Mr. VELMURUGAN. B	7,708,961	125,000	24,701	25,000	1/4,/01	maintenance fee and corpus fund		0 No	NA	(0	7,534,260	0	the claimants Claim verified
	555	Royal Castle	E211	<u>Mr. VISWANATHAN. P</u>	9,001,523	125,000		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	174,701	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	8,826,822	0	based on the documents i.e., APPAC submitted by the claimants
	556	Royal Castle	A309	Mr. KRISHNA DEVARAYAR. M	7,449,569	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	7,449,569	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
			E312	Adu Chailth Canafan Ali	7.056.000	0	0	0		Undelivered Club membership,		0.015	NA.			7.055.000		Claim verified based on the documents i.e., APPAC submitted by
H	55/	Royal Castle	L312	Mr. Shaikh Sarafat Ali	7,956,090	0	24,836	25,000	1	maintenance fee and corpus fund		0 No	NA	+ '		7,956,090	0	the claimants Claim verified
	558	Royal Castle	A209	Mr. RUPCHANDER . M	8,940,468	125,000			174,836	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	8,765,632	0	based on the documents i.e., APPAC submitted by the claimants
							0	0										Claim verified
	559	Royal Castle	G609	Mr. PRASAD KOMARI	6,974,694	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	6,974,694	0	based on the documents i.e., APPAC submitted by the claimants
	560	Royal Castle	G409	Shekhinah R	8,130,167	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	8,130,167	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
L	560	Royal Castle	G409	Shekhinah R	8,130,167	0			0			0 No	NA	(0 0	8,130,167		0

List of other creditors (Other than financial creditor	rs and operational creditors)
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							List of other cree		an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	360-011	(In INR)	INR)	Remarks
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
5.54	De el Certie	6200	AA. DA IA CURUNIATUAN C	7.427.276					Undelivered Club membership,						7 427 276		submitted by
561	Royal Castle	G309	Mr. RAJAGURUNATHAN S	7,127,376	0	24,836	25,000	1	maintenance fee and corpus fund	1	0 No	NA	1	0	7,127,376	0	the claimants Claim verified
						- 1,000											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
562	Royal Castle	A209	Mr. Rupchander M.	8,940,468	125,000			174,830	maintenance fee and corpus fund	(0 No	NA	(0 0	8,765,632	0	the claimants
						24,917	25,000										Claim verified based on the
																	documents
									Hadelinaad Club assabaselia								i.e., APPAC
563	Royal Castle	G209	Mr. ARAVIND	7,256,935	125,000			174,91	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA			7,082,018	0	submitted by the claimants
	-					31,146	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
504	Daviel Castle	C400	Mar Jathi Consdesses NO	8,130,167	125 000			101 14	Undelivered Club membership, maintenance fee and corpus fund		ONE	NIA.			7,949,021		submitted by
564	Royal Castle	G409	Mr. Jothi Sundararajan. VR	8,130,167	125,000	0	0	181,140	maintenance fee and corpus fund	1	0 No	NA	1	J	7,949,021	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
565	Royal Castle	F509	Mr. P PREM	8,194,942	0	24.070	25.000	(maintenance fee and corpus fund	(0 No	NA	(0	8,194,942	0	the claimants
						31,878	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
566	Royal Castle	G309	Mr. Rajagurunathan S	7,127,376	75,000			131,878	maintenance fee and corpus fund	(0 No	NA	(0	6,995,498	0	the claimants
						31,703	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
567	Royal Castle	E507	Mr. SRINIVASAN. R	8,587,718	125,000			181 703	Undelivered Club membership, 3 maintenance fee and corpus fund		0 No	NA) (8,406,015	0	submitted by the claimants
307	Noyal custic	LSO7	IVII. SKIIVIVASAIV. IX	0,307,710	123,000	31,247	25,000	101,70	maintenance ree and corpus rand	,	0 140	IVA	<u> </u>		0,400,013		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
568	Royal Castle	E307	Mrs. SUGUNA ASHOK	8,240,565	125,000	31,600	25,000	181,24	7 maintenance fee and corpus fund	(0 No	NA	(0	8,059,318	0	the claimants Claim verified
						31,000	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
569	Royal Castle	F509	Mr. P Prem	8,194,942	125,000			181,600	maintenance fee and corpus fund		0 No	NA	(0	8,013,342	0	the claimants
						31,247	25,000										Claim verified based on the
																	documents
									Harden and Clark								i.e., APPAC
570	Royal Castle	E207	Mr. PARTHASARATHY. P M	9,028,031	125,000			181 24	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA.			8,846,784	0	submitted by the claimants
370	,ai castic	2207	I AIII I ASAINAI III. F IVI	3,020,031	123,000	1		101,24		· '	-10	1.4/5	1 '	1	0,040,764		and cidimidites

List of other creditors (Other than financial creditors and operational creditors)
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for Corpus Fund Maintenance Amount paid Total Claimed for Club Total										nan financial creditors and operationa	l creditors)							
Section Process Proc					Total Claimed		Maintenance	Amount Paid for Corpus Fund							of any mutual dues, that may be			
272 Reyel Castle	S No.	Project Name	Unit No	Name of Creditor					Amount	Nature of claim							INR)	Remarks
STA Royal Cartle							25,025	25,000		Undelivered Club membership.								Claim verified based on the documents i.e., APPAC submitted by
ST2 Royal Castle 395 MC_SQUAKUMAB 135,000 125,000 17	571	Royal Castle	J605	Dr. CHITRA. T S	8,597,598	125,000			175,02		(0 No	NA	(0	8,422,573	0	the claimants
25,025 25,000 2	573	D. J. G. J.	1205		0.454.604	425.000	25,025	25,000	475.03							0.276.660		Claim verified based on the documents i.e., APPAC submitted by
175,022	5/2	Royal Castle	J305	KRISHNAN	9,451,694	125,000	25.025	25,000	1/5,02	5 maintenance fee and corpus fund		U No	NA NA	(0	9,276,669	0	the claimants Claim verified
S74 Royal Castle J203 Umadevi M J359,071 O O O O O O O O O				Mr. SHANMUGAVADIVEL.			23,023	25,000										based on the documents i.e., APPAC submitted by
S74 Royal Castle J203 Umadevi M 359,071 0 0 0 0 0 0 0 0 0	573	Royal Castle	J303	<u>S</u>	10,139,933	125,000	0	0	175,02	5 maintenance fee and corpus fund	-	0 No	NA	(0	9,964,908	0	the claimants Claim verified
S75 Royal Castle G603 Mrs. SNEHA MARY T,136,328 O O O O O O O O O							0	· ·										based on the documents i.e., APPAC submitted by
S75 Royal Castle G603 Mrs. SNEHA MARY THOMAS T,136,328 O O O O O O O O O	574	Royal Castle	J203	Umadevi M	359,071	0	0	0	-	0 maintenance fee and corpus fund	-	0 No	NA	(0	359,071	0	the claimants Claim verified
S76 Royal Castle G407 Mrs. NISHA M 7,253,622 0 0 0 0 0 0 0 0 0	575	Royal Castle	G603		7,136,328	0			1		(0 No	NA	(D 0	7,136,328	. 0	based on the documents i.e., APPAC submitted by the claimants
S77 Royal Castle G405 Mrs. HEMAPRABA Page Register Royal Castle G405 Mrs. SUNDARAVADIVU. Page Royal Castle G307 Mrs. SUNDARAVADIVU. Page S79 Royal Castle G305 GHANTASALA Page Pa	576	Royal Castle	G407	Mrs. NISHA M	7,253,622	0	0	0				0 No	NA		0	7,253,622	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
S78 Royal Castle G307 Mrs. SUNDARAVADIVU. V 9,200,839 125,000 181,281 maintenance fee and corpus fund 0 No NA 0 0 9,019,558			G405			0	0	0					NA	(0 0			Claim verified based on the documents i.e., APPAC submitted by the claimants
0 0 0 Mr. SIVAKUMAR Undelivered Club membership, Undelivered Club membership, O NO NA O O 9,322,052 O maintenance fee and corpus fund O NO NA O O 9,322,052 O O O O O O O O O O O O O O O O O O	578	Royal Castle	G307	Mrs SUNDARAVADIVII V	9 200 839	125 000	31,281	25,000	181 28			O No	NA			9 019 558		Claim verified based on the documents i.e., APPAC submitted by the claimants
		,		Mr. SIVAKUMAR			0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
Undelivered Club membership,							0	0		Undelivered Club membership,								the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operati	onal creditors)
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								List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No	. Pro	oject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
		-					31,281	25,000									,	Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
58	1 Ro	yal Castle	G207	Mr. SENTHIL KUMAR. T R	9,087,362	125,000			181,281	maintenance fee and corpus fund	() No	NA	(0	8,906,081	0	the claimants
							31,737	25,000										Claim verified based on the
																		documents
										Haddi and Glab and bankin								i.e., APPAC
58	2 Ro	yal Castle	G205	Mrs. NAVEENA. R	8,699,726	125,000			181.737	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	8,517,989	0	submitted by the claimants
	T	,			.,,	.,,	31,281	25,000								.,. ,		Claim verified
																		based on the documents
																		i.e., APPAC
				Mr. RAMASUBRAMANIAN						Undelivered Club membership,								submitted by
58	3 Ro	yal Castle	G203	SASTRY. R	9,337,229	125,000	31,281	25,000	181,281	I maintenance fee and corpus fund	() No	NA	(0	9,155,948	0	the claimants Claim verified
							51,201	25,000										based on the
																		documents
				Mr. BALAJE						Undelivered Club membership,								i.e., APPAC submitted by
58	4 Ro	yal Castle	F705	VISWANAATHAN. M S	8,599,445	0			56,281	maintenance fee and corpus fund	(No	NA	(0	8,543,164	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
	E Bo	yal Castle	F503	Mr. NAGARAJAN S	7,923,074	0				Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			7,923,074		submitted by the claimants
36	3 NO	iyai Castie	F303	IVII. INAGARAJAN 3	7,923,074	0	0	0		maintenance ree and corpus rund	,	JINU	INA		0	7,923,074	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
58	6 Ro	yal Castle	F407	Narasimman Saravana	8,377,506	0			(maintenance fee and corpus fund	() No	NA	(0	8,377,506	0	the claimants
							0	0										Claim verified based on the
																		documents
										Haddi and Glab and bankin								i.e., APPAC
58	7 Ro	yal Castle	F303	Mr. RATHINA GUNAVEL	8,688,552	0				Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	8,688,552	0	submitted by the claimants
	T	,			.,,		0	0								.,,		Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
58	8 Ro	yal Castle	F107	Mr. VENKATARAMANAN. S	7,384,904	0	25,025	25,000		maintenance fee and corpus fund	() No	NA	(0	7,384,904	0	the claimants Claim verified
							23,023	25,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
58	9 Ro	yal Castle	F105	Mr. MADHAVAN. S	9,859,287	125,000			175,025	maintenance fee and corpus fund		No	NA		0	9,684,262	0	the claimants
							25,025	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
		und Contil	5505	BA- DABAABIATIIAA	0.107.734	135 000			475.000	Undelivered Club membership,) No				0.022.020	_	submitted by
59	U KO	yal Castle	E505	Mr. RAMANATHAN. M	9,107,721	125,000			1/5,025	maintenance fee and corpus fund		No	NA		0	8,932,696	0	the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
						31,281	25,000				1					Ĺ	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
59:	Royal Castle	E309	Mr. ASHOK RAMAN	8,163,065	125,000			181,281	1 maintenance fee and corpus fund		0 No	NA	(0	7,981,784	0	the claimants
						25,025	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
50	Royal Castle	F105	Mr. Madhavan. S	9,859,287	125,000			175.025	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA		0	9,684,262	,	submitted by the claimants
33,	Noyal Castle	1103	IVII. IVIduliavali. 3	3,833,287	123,000	31,281	25,000	173,023	inantenance ree and corpus rund	· ·	UNO	INA	,		3,004,202	· ·	Claim verified
						'											based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
593	Royal Castle	E209	Mr. HARSHA	9,222,045	125,000			181,281	1 maintenance fee and corpus fund		0 No	NA	(0	9,040,764	0	the claimants
						25,025	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
E0.	Royal Castle	E203	Mr. VINODH. S	9,225,445	125,000			175.035	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA			9,050,420		submitted by the claimants
39	ROYAI CASLIE	E203	IVII. VIINODH. 3	9,223,443	123,000	0	0	173,023	inamtenance ree and corpus rund		UNU	INA	· '	5	9,030,420	1	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
59	Royal Castle	E105	Mr. SHANKAR K	7,388,108	0			(0 maintenance fee and corpus fund		0 No	NA	(0	7,388,108	0	the claimants
						31,281	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
50	Royal Castle	E209	Mr. Harsha	9,222,045	125,000			101 201	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA		0	9,040,764		submitted by the claimants
331	Noyal Castle	L203	IVII. Harsha	3,222,043	123,000	0	0	101,20.	i maintenance ree and corpus rund		UNO	INA	,	5	3,040,704	-	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
59	Royal Castle	H406	Mr. PARTHASARATHY. S	8,163,984	0			(0 maintenance fee and corpus fund		0 No	NA	(0	8,163,984	0	the claimants
						31,315	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
F.01	Royal Castle	A703	Mrs. VEERA LAVANYA. M	9,069,534	125,000			101 211	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA		0	8,888,219		submitted by the claimants
396	NOyal Castle	A705	IVIIS. VEERA LAVAINTA. IVI	9,009,554	123,000	31,348	25,000	101,513	inamtenance ree and corpus rund		UNU	INA	· '	5	0,000,213	1	Claim verified
							.,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
599	Royal Castle	H608	Miss. PADMAJA. K L	9,303,949	125,000			181,348	8 maintenance fee and corpus fund		0 No	NA	-	0	9,122,601	0	the claimants
						25,079	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	David Castl	11400	Mr. SRIDHAR. S	0.210.702	125,000			175.07	Undelivered Club membership, 9 maintenance fee and corpus fund		ONE	l _{NIA}			9,135,704		submitted by
600	Royal Castle	H408	IVII. SKIDHAK. S	9,310,783	125,000	1		1/5,0/9	Finance ree and corpus fund		0 No	NA	1 (0	9,135,/04	1 0	the claimants

List of other creditors (Other than financial creditors and operation	nal creditors)
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							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Project Name	OHILINO	Name of Creditor	aniount	nouse	25,079	25,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IINK)	IIVK)	Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
601	Royal Castle	H308	Miss. ARCHANA. R	9,498,298	125,000			175,079	maintenance fee and corpus fund		0 No	NA	(0	9,323,219	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			1					submitted by
602	Royal Castle	H208	Miss. DIVYA. S	9,171,048	0	0	0	(maintenance fee and corpus fund	-	0 No	NA	(0	9,171,048	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
603	Royal Castle	D604	Mr. SUDHAKAR N	6,452,281	0				maintenance fee and corpus fund		0 No	NA		0	6,452,281	0	the claimants
						29,629	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
			Mr. RAVIKRISHNAVARMA .						Undelivered Club membership,								submitted by
604	Royal Castle	D304	<u>G</u>	7,819,650	125,000	0	0	179,629	maintenance fee and corpus fund		0 No	NA	(0	7,640,021	0	the claimants Claim verified
																	based on the
																	documents
			Mr. PRASHANTH PARTHA						Undelivered Club membership,								i.e., APPAC submitted by
605	Royal Castle	D706	SARATHY	7,878,417	0			(maintenance fee and corpus fund		0 No	NA	(0	7,878,417	0	the claimants
						31,874	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	Daviel Castle	DEOG	MA- CDIDIIAD	0.022.002	135 000			101.07	Undelivered Club membership,		0 No		,		7 050 700		submitted by
606	Royal Castle	D508	Mr. SRIDHAR	8,032,663	125,000	27,647	25,000	181,874	1 maintenance fee and corpus fund		0 No	NA	(0	7,850,789	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
607	Royal Castle	D308	Mr. RAVIKUMAR. P	8,272,076	125,000			177,647	7 maintenance fee and corpus fund		0 No	NA	(0	8,094,429	0	the claimants
						32,154	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	D	A602		7,724,279	75,000			422.45	Undelivered Club membership, 4 maintenance fee and corpus fund		0.11				7 502 425		submitted by
608	Royal Castle	AbU2	Mr. DEENADAYALAN E	7,724,279	75,000	25,133	25,000	132,154	4 maintenance fee and corpus fund		0 No	NA	(J U	7,592,125	0	the claimants Claim verified
						25,155	25,000										based on the
																	documents
			MRS.KIRUTHIKA						Undelivered Club membership,								i.e., APPAC submitted by
609	Royal Castle	A102	HARIHARAN	3,351,236	125,000			175,133	maintenance fee and corpus fund		0 No	NA		0	3,176,103	0	the claimants
						25,160	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	0. 10. 1	5446	AA. WARNIAS	7 222 224	425.000				Undelivered Club membership,			ļ		_	7	_	submitted by
610	Royal Castle	F110	Mr. KARNARAJ. R	7,229,338	125,000			175,160	maintenance fee and corpus fund	1	0 No	NA	1 (0	7,054,178	0	the claimants

List of other creditors (Other than financial creditors and opera	tional creditors)
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	List of other creditors (Other than financial creditors and operational creditors)																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Project Name	Official	Name of Creditor	aniount	nouse	31,449	25,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IINK)	IIVK)	Claim verified
							.,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
611	Royal Castle	E604	Mrs. VIJAYALAKSHMI. M	8,102,512	125,000			181,449	9 maintenance fee and corpus fund	(0 No	NA	(0 0	7,921,063	0	the claimants
						31,449	25,000										Claim verified based on the
																	documents
									Haddi and G. banasha aki								i.e., APPAC
612	Royal Castle	E504	Mrs. PAVITHRA. R	8,330,145	125,000			181.449	Undelivered Club membership, 9 maintenance fee and corpus fund		0 No	NA			8,148,696		submitted by the claimants
	,			.,,	.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	0	0								-, -,-		Claim verified
																	based on the
																	i.e., APPAC
			Mr. ARTHUR SELLA RAJAH.					1	Undelivered Club membership,								submitted by
613	Royal Castle	E304	<u>E</u>	5,511,139	0	31,449	25,000	(0 maintenance fee and corpus fund	1	0 No	NA	(0	5,511,139	0	the claimants Claim verified
						32,113	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
614	Royal Castle	E604	Mrs. Vijayalakshmi. M	8,102,512	125,000			181,449	9 maintenance fee and corpus fund		0 No	NA	(0	7,921,063	0	the claimants
						25,187	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
615	Royal Castle	J507	Mrs. PIYALI DAS	10,197,108	125,000			175,187	7 maintenance fee and corpus fund		0 No	NA		0	10,021,921		the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
616	Royal Castle	J307	Miss. ANUSHYA. M	9,156,640	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			9,156,640		submitted by the claimants
010	Noyal Castle	1307	IVIISS. AINOSITIA. IVI	3,130,040	0	0	0		inantenance ree and corpus rund	'	O NO	INA		5	3,130,040		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
617	Royal Castle	F408	Mr. DENESH KUMAR. M	7,081,887	0	25,187	25,000	(0 maintenance fee and corpus fund	-	0 No	NA	(0	7,081,887	0	the claimants Claim verified
						25,167	23,000										based on the
																	documents
			Mr. RAJKUMAR						Undelivered Club membership,								i.e., APPAC submitted by
618	Royal Castle	F308	ANBAZHAGAN. A	8,995,807	125,000			175,187	7 maintenance fee and corpus fund	(0 No	NA	(0	8,820,620	0	the claimants
						25,241	25,000										Claim verified based on the
																	documents
									Haddi and Chibana bari								i.e., APPAC
619	Royal Castle	H709	Mr. HARISH. K	11,133,260	125,000			175 241	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA		0	10,958,019	0	submitted by the claimants
013	yar castre	11.703			123,000	0	25,000	2,0,24		<u> </u>		1	<u> </u>		10,550,015	T	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,			l				_	submitted by
620	Royal Castle	F408	Mr. Denesh Kumar. M	7,081,887	0			25,000	0 maintenance fee and corpus fund		0 No	NA	(0	7,056,887	0	the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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List of other creditors (Other than financial creditors and operational creditors)																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No	o. Pr	roject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
		•					31,551	25,000				1					ĺ	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
6	21 Ro	oyal Castle	H509	Mr. KANNAN. G	9,548,409	125,000			181,551	maintenance fee and corpus fund	(0 No	NA	(0	9,366,858	0	the claimants
							25,241	25,000										Claim verified based on the
																		documents
										the delice and GL become because								i.e., APPAC
6	22 R	oyal Castle	H309	Mr. MAGESH JAYARAMAN	9,478,633	125,000			175.241	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			9,303,392	0	submitted by the claimants
	T	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			., .,	.,,	25,241	25,000								.,,		Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
6:	23 Rc	oyal Castle	H209	Mr. SRIRAM. M	9,495,078	125,000	32,011	25,000	175,241	maintenance fee and corpus fund	1	0 No	NA	(0	9,319,837	0	the claimants Claim verified
							32,011	23,000										based on the
																		documents
				Mr. SHANKAR						Undelivered Club membership,								i.e., APPAC submitted by
6	24 Ro	oyal Castle	D406	RAMASWAMY	8,343,055	125,000			182,011	maintenance fee and corpus fund	(0 No	NA	(0	8,161,044	0	the claimants
							31,584	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
6	25 R	oyal Castle	G613	Mr. PRITHWIJIT GHOSH	8,755,243	125,000			181 58/	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			8,573,659	,	submitted by the claimants
	25 110	byai castic	0013	IVII. T KITTI WISTI GITOSIT	0,733,243	123,000	31,584	25,000	101,50-	manitenance ree and corpus rand	'	0 140	INA			0,575,055		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
6:	26 Ro	oyal Castle	G513	Mr. STALIN. A	9,414,137	125,000	0	0	181,584	maintenance fee and corpus fund		0 No	NA	(0	9,232,553	0	the claimants
							0	0										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
6	27 Ro	oyal Castle	G413	Mr. SENTHIL KUMAR. K	9,501,415	0			(maintenance fee and corpus fund	(0 No	NA	(0	9,501,415	0	the claimants
							40,719	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	00 0	oyal Castle	G702	Mr. Ramachandran Conal	11,855,847	150,000			215 710	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			11,640,128		submitted by the claimants
0.	20 NU	byai Castle	G702	Mr. Ramachandran Gopal	11,033,047	130,000	31,584	25,000	215,715	maintenance lee and corpus fund	'	UNU	INA		, ,	11,040,120	0	Claim verified
							,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	.,										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
6	29 Ro	oyal Castle	G304	Mr. SANJAY BANERJEE	8,494,323	125,000			181,584	maintenance fee and corpus fund	-	0 No	NA	(0	8,312,739	0	the claimants
							32,011	25,000										Claim verified based on the
																		documents
										Hadalisaad Club assabaatt								i.e., APPAC
6	30 R	oyal Castle	D406	Mr. Shankar Ramaswamy	8,343,055	125,000			182.011	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			8,161,044	0	submitted by the claimants
	- 1	,				,							-	·`	1	,,	·	

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

31,584 25,000 31,584 25,000 181,584 maintenance fee and corpus fund 0 No NA 0 0 9,019,603 0 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0 0 9,019,603 0 0 0 7,535,249 0 0 0 7,535,249 0 0 0 0 181,584 maintenance fee and corpus fund 0 No NA 0 0 9,019,603 0 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,352,233 0 0 maintenance fee and corpus fund	List of other creditors (Other than financial creditors and operational creditors)												
No. Project Name Unit No Name of Creditor Admitted House 31,584 25,000 25,000 25,0													
31,584 25,000 31,584 25,000 Undelivered Club membership, 631, Royal Castle 6213 Mr. CHIDHAMBAREM, N. 9,201,187 125,000 0 Undelivered Club membership, 632, Royal Castle 6204 Dr. NAGARAJAN K. 7,535,249 0 Undelivered Club membership, 633, Royal Castle 6313 S. 9,173,527 0 Undelivered Club membership, 634, Royal Castle 635, Royal Castle 636, Royal Castle 636, Royal Castle 637, Royal Castle 638, Royal Castle 639, Royal Castle 639, Royal Castle 639, Royal Castle 639, Royal Castle 630, Royal Cast													
Columbia	emarks												
Column C	laim verified ased on the												
Columbia	ocuments												
G31 Royal Castle G213 Mr. CHIDHAMBAREM. N 9,201,187 125,000 181,584 maintenance fee and corpus fund 0 No NA 0 0 9,019,603 0	e., APPAC ubmitted by												
G32 Royal Castle G204 Dr. NAGARAIAN K 7,535,249 0 0 0 0 0 0 0 0 0	ne claimants												
O O O O O O O O O O	laim verified												
Column C	ased on the ocuments												
G32 Royal Castle G204 Dr. NAGARAJAN K 7,535,249 0 0 0 0 0 0 0 0 0	e., APPAC												
633 Royal Castle G113 Mr. DAVID RATNA SINGH. S 9,173,527 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0 0 9,173,527 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	ubmitted by ne claimants												
Mr. DAVID RATNA SINGH. 9,173,527 0 0 0 0 0 0 0 0 0	laim verified												
Mr. DAVID RATNA SINGH. S 9,173,527 O O O O O O O O O	ased on the												
Column C	ocuments e., APPAC												
634 Royal Castle F304 ANBAZHAGAN. D 8,964,501 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 8,964,501 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	ubmitted by												
Mr. RAJKUMAR ANBAZHAGAN. D B,964,501 O 32,326 25,000 O Dr. Nagarajan K 7,535,249 125,000 O O O O O O O O O	ne claimants laim verified												
Mr. RAJKUMAR ANBAZHAGAN. D 8,964,501 0 32,326 25,000 0 0 0 0 0 0 0 0 0	ased on the												
No No No No No No No No	ocuments e., APPAC												
634 Royal Castle F304 ANBAZHAGAN. D 8,964,501 0 0 maintenance fee and corpus fund 0 No NA 0 0 8,964,501 0 t 0 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	ubmitted by												
635 Royal Castle G204 Dr. Nagarajan K 7,535,249 125,000 182,326 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 7,352,923 0 to 1	ne claimants												
G35 Royal Castle G204 Dr. Nagarajan K 7,535,249 125,000 182,326 maintenance fee and corpus fund O No NA O O 7,352,923 O t O O O O O O O O	laim verified ased on the												
G35 Royal Castle G204 Dr. Nagarajan K 7,535,249 125,000 182,326 maintenance fee and corpus fund 0 No NA 0 0 7,352,923 0 1 1 1 1 1 1 1 1 1	ocuments												
635 Royal Castle G204 <u>Dr. Nagarajan K</u> 7,535,249 125,000 182,326 maintenance fee and corpus fund 0 No NA 0 0 7,352,923 0 t	e., APPAC ubmitted by												
	ne claimants												
	laim verified ased on the												
	ocuments												
	e., APPAC												
	ubmitted by ne claimants												
25,268 25,000	laim verified												
	ased on the ocuments												
	e., APPAC												
	ubmitted by ne claimants												
	aim verified												
	ased on the												
	ocuments e., APPAC												
Undelivered Club membership,	ubmitted by												
	ne claimants laim verified												
	ased on the												
	ocuments e., APPAC												
	ubmitted by												
639 Royal Castle E206 Mr. MANOGARAN.M 7,594,833 0 0 0 maintenance fee and corpus fund 0 NO NA 0 0 7,594,833 0 t	ne claimants												
	laim verified ased on the												
	ocuments												
	e., APPAC ubmitted by												
	ne claimants												

	List of cical		J, 00, 2025	
t of other creditors	(Other than	financial cro	ditors and a	norotional c

							List of other cred		ditors as on: 15/08/2025 an financial creditors and operationa	l creditors)							
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
0 1101	1 roject rume	oe.to	rume or ereares	umount	110450	25,321	25,000	7 11110 1111	ratare or dam	Sucranece	purty.		- Colonia		(,	Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. MITESH VINOD						Undelivered Club membership,								submitted by
641	Royal Castle	J609	SONTHALIA	10,327,834	125,000	25,321	25,000	175,321	maintenance fee and corpus fund	(0 No	NA	(0	0 10,152,513	C	the claimants Claim verified
						25,321	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
642	Royal Castle	J509	Mr. HARI PRASAD	9,695,866	125,000			175,321	maintenance fee and corpus fund		0 No	NA		0	0 9,520,545	0	the claimants
						25,321	25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,					_			submitted by
643	Royal Castle	J409	Mrs. BHAGYASHREE. A H	9,900,810	125,000	25,321	25,000	175,321	maintenance fee and corpus fund	1	0 No	NA	-	0	0 9,725,489	C	the claimants Claim verified
						23,321	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
644	Royal Castle	J209	Mr. AMARLAL. M K	9,307,644	125,000			175,321	maintenance fee and corpus fund	(0 No	NA	(0	0 9,132,323	C	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
645	0	14.00	14. IFDALD 6	0.445.760	0				Undelivered Club membership,		A				0 445 760		submitted by
645	Royal Castle	J109	Mr. JERALD. S	9,145,769	0	25,375	25,000	U	maintenance fee and corpus fund	1	0 No	NA	-	U	0 9,145,769		the claimants Claim verified
						23,373	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
646	Royal Castle	F501	Mr. SIVAKUMAR. K	9,880,217	125,000			175,375	maintenance fee and corpus fund	(0 No	NA	(0	0 9,704,842	С	the claimants
						25,375	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
647	Royal Castle	F201	<u>premlatha</u>	7,417,380	125,000			175 375	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		n	0 7,242,005		submitted by the claimants
047	Noyal custic	1201	premiatria	7,417,500	125,000	0	0	173,373	maintenance ree and corpus rand	· ·	0 140	INA.	<u> </u>		7,242,003		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
648	Royal Castle	A706	Mr. KUBEENDIRAN T	6,831,311	0			0	maintenance fee and corpus fund	(0 No	NA	(0	0 6,831,311	C	the claimants
						25,375	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
649	Royal Castle	A506	Mr. MANOJ. E	9,172,238	125,000			175.375	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA.		0	0 8,996,863		submitted by the claimants
100	,ur custre	500		3,1,2,230	125,000	25,375	25,000	1,3,373		<u> </u>		1	<u> </u>	-	5,550,005		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
650	Royal Castle	F201	Mr. Venkatesan. T	7,417,380	125,000			175,375	maintenance fee and corpus fund	-	0 No	NA		0	0 7,242,005	C	the claimants

List of other creditors (Other than financial creditors and operational creditors

	List of other creditors (Other than financial creditors and operational creditors)																	
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No). Pr	roject Name	Unit No	Name of Creditor	amount	House	0.5 0.55		Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							25,375	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
65	51 R	oyal Castle	A406	Mrs. HASINA SHAIK. S M A	8,610,213	125,000			175.375	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	8,434,838	0	submitted by the claimants
		.,					0	0	-,-							-, -,,		Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,				1				submitted by
6.5	52 RC	oyal Castle	F202	Mrs. LALITHA. G	9,199,912	0	25,375	25,000	(maintenance fee and corpus fund	(No	NA	(0	9,199,912	0	the claimants Claim verified
							23,373	25,000										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
65	53 Rc	oyal Castle	A206	Mr. MOHAN. G	9,267,272	125,000			175,375	maintenance fee and corpus fund	(No No	NA	(0	9,091,897	0	the claimants
							25,375	25,000										Claim verified based on the
																		documents
										Hadaliyaad Chib aaaabaabia								i.e., APPAC
65	54 Ro	oyal Castle	A506	Mr. Manoj. E	9,172,238	125,000			175,375	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	8,996,863	0	submitted by the claimants
		,					31,753	25,000		·								Claim verified
																		based on the documents
																		i.e., APPAC
		oyal Castle	H504	Mrs. SRIVIDHYA. S	9,665,787	125,000			101 751	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA NA			9,484,034		submitted by the claimants
0:	55 KC	oyai Castie	H504	IVITS. SKIVIDHTA. 5	9,005,787	125,000	25,402	25,000	181,/53	maintenance ree and corpus rund		JINO	INA		0	9,484,034	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
65	56 Rc	oyal Castle	H404	Mr. JANARTHANAN. S	9,033,537	125,000	31,753	25,000	175,402	maintenance fee and corpus fund	() No	NA	(0	8,858,135	0	the claimants
							31,/33	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
65	57 Rc	oyal Castle	H304	Mr. KANNAN. K	9,010,898	125,000			181,753	maintenance fee and corpus fund	(No	NA	(0	8,829,145	0	the claimants
							25,402	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
6	58 R	oyal Castle	H104	Mr. RADHAKRISHNAN. S	8,968,732	125,000			175.402	Undelivered Club membership, 2 maintenance fee and corpus fund	(No	NA		0	8,793,330	0	submitted by the claimants
		- /			0,000,00		36,216	25,000								0,:00,000	-	Claim verified
																		based on the documents
																		i.e., APPAC
				Mr. Swoyambhu						Undelivered Club membership,				1				submitted by
6.5	9 Ro	oyal Castle	H405	Mohapatra	10,807,596	150,000	25,402	25,000	211,216	6 maintenance fee and corpus fund	() No	NA	1	0	10,596,380	0	the claimants Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
66	50 Ro	oyal Castle	E501	Mr. RAMESH. N	9,477,253	125,000			175,402	2 maintenance fee and corpus fund	(No	NA	(0	9,301,851	0	the claimants

List of other creditors (Other than fi	nancial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S N	o. Pi	roject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							25,402	25,000										Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
6	61 R	oyal Castle	E101	Mr. LOGANATHAN. A	7,516,025	125,000			175,402	2 maintenance fee and corpus fund	() No	NA	(0	7,340,623	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
6	62 R	oyal Castle	A705	Mr. SATHEESH A	27,766,058	0	0.5 100		(maintenance fee and corpus fund	() No	NA	(0	27,766,058	0	the claimants
							25,429	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
١.									.==	Undelivered Club membership,			l	l .				submitted by
- 6	63 K	oyal Castle	A605	Mr. BALAKUMAR. M R	9,392,952	125,000	25,429	25,000	1/5,425	maintenance fee and corpus fund		0 No	NA	-	J U	9,217,523	0	the claimants Claim verified
							25,425	25,000										based on the
																		documents
										Hadali and Glab and bankin								i.e., APPAC
	64 R	oyal Castle	A405	Mr. SAJEESH. M N	9,871,152	125,000			175 //20	Undelivered Club membership, maintenance fee and corpus fund	,) No	NA		0	9,695,723	0	submitted by the claimants
	70-7 110	byai castic	7405	IVII. SPOCESTI, IVI IV	3,071,132	123,000	25,429	25,000	175,425	maintenance ree and corpus rand	,	J 140	14/3	`	5	3,033,723		Claim verified
																		based on the
																		documents
				Mrs. MAHESWARI						Undelivered Club membership,								i.e., APPAC submitted by
6	65 R	oyal Castle	A205	SRIRAM. S	7,623,375	125,000			175,429	9 maintenance fee and corpus fund	(No	NA		0	7,447,946	0	the claimants
							31,854	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,								submitted by
6	66 R	oyal Castle	J608	Mr. SRINATH. L	8,793,636	125,000			181,854	maintenance fee and corpus fund	() No	NA	(0	8,611,782	0	the claimants
							31,854	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
١.	_			Mr. SIBI						Undelivered Club membership,			l	l .				submitted by
- 6	67 R	oyal Castle	J508	CHAKKARAVARTHI. V	9,229,701	125,000	25,483	25,000	181,854	4 maintenance fee and corpus fund	() No	NA	-	0	9,047,847	0	the claimants Claim verified
							23,463	25,000										based on the
																		documents
																		i.e., APPAC
	68 R	oyal Castle	J308	Mr. ANTONY FRANCIS JEEVARATHNAM. K	8,678,646	125,000			175 //8	Undelivered Club membership, 3 maintenance fee and corpus fund) No	NA		0	8,503,163	_	submitted by the claimants
	700 110	byai castic	3500	JEEVARAITIIVAIVI. K	0,070,040	123,000	0	0	175,465	mantenance ree and corpus rand	,	J 110	TVA	<u> </u>	5	0,505,105		Claim verified
																		based on the
																		documents
					1					Undelivered Club membership,								i.e., APPAC submitted by
6	69 R	oyal Castle	J108	Mr. ARUNKUMAR. T	9,256,663	0				maintenance fee and corpus fund	(No	NA		0	9,256,663	0	the claimants
							0	0										Claim verified
																		based on the
																		documents i.e., APPAC
				Mr. SUNIL						Undelivered Club membership,								submitted by
6	70 R	oyal Castle	B617	RAMACHANDRAN	8,158,507	0			(maintenance fee and corpus fund	() No	NA	(0	8,158,507	0	the claimants

List of other creditors (Other than financial creditors and o	perational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C N =	Duning the Name	I I with Billion	Name of Condition	Total Claimed	for Club			Admitted	Natura of plains	covered by	related	share in	contingent	set-off		verification (In INR)	Damarla
S No.	Project Name	Unit No	Name of Creditor	amount	House	31,888	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INK)	Remarks Claim verified
						32,000	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
671	Royal Castle	B517	Mr. DHILIPKUMAR. V	8,667,339	125,000			181,888	maintenance fee and corpus fund	() No	NA	(0	8,485,451	. 0	the claimants
						25,510	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
672	Royal Castle	B317	Mr. BRAJESH KUMAR	8,906,952	125,000			175 51	Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			8,731,442		submitted by the claimants
072	Noyal Castle	D317	WII. BIVAJESIT KOWAN	8,300,332	123,000	25,510	25,000	173,310	inantenance ree and corpus rund	,	J 140	INA	<u> </u>	5	0,731,442	1	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
673	Royal Castle	B117	Dr. XAVIER. G	9,108,288	125,000			175,510	0 maintenance fee and corpus fund	() No	NA	(0	8,932,778	0	the claimants
						25,537	25,000										Claim verified based on the
																	documents
									Undelivered Club membership								i.e., APPAC
674	Royal Castle	C701	Mr. GOKUL KRISHNAN. N	10,525,965	125,000			175,53	Undelivered Club membership, 7 maintenance fee and corpus fund		No	NA			10,350,428		submitted by the claimants
	<u> </u>					25,537	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
6/5	Royal Castle	C601	Mrs. KASTHURI BAI. G	9,572,332	125,000	25,537	25,000	1/5,53	7 maintenance fee and corpus fund		0 No	NA	-	0	9,396,795	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
676	Royal Castle	C401	Anosh	9,453,311	125,000			175,53	7 maintenance fee and corpus fund	() No	NA	(0 0	9,277,774	0	the claimants
						25,510	25,000										Claim verified based on the
																	documents
									Haddi and G. barrata att.								i.e., APPAC
677	Royal Castle	B117	Dr. Xavier. G	9,108,288	125,000			175.510	Undelivered Club membership, 0 maintenance fee and corpus fund) No	NA		0	8,932,778		submitted by the claimants
	.,			.,,		0	0								-,,,,		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
678	Royal Castle	C201	Mr. BALAJI. A	9,734,084	0	0	0	(0 maintenance fee and corpus fund	(0 No	NA	(0	9,734,084	0	the claimants Claim verified
							0										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
679	Royal Castle	J506	Mr. GANESH KUMAR. S	8,337,683	0			(0 maintenance fee and corpus fund	(0 No	NA	(0	8,337,683	0	the claimants
						25,618	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
	Royal Cartia	1106	Mr KADADA ERRAHEETA	9,326,537	125,000			475.044	Undelivered Club membership, 8 maintenance fee and corpus fund) No	NA.			9,150,919		submitted by
680	Royal Castle	J106	Mr. KADAPA EBRAHEEM	9,326,537	125,000			1/5,61	s maintenance ree and corpus fund		No	NA	1 (ν ₁	9,150,919	1 0	the claimants

List of other creditors (Other than financial creditors and operational cred	itors)
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								List of other cred	ditors (Other th	an financial creditors and operationa	l creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
SNo	o. Pi	roject Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
6	81 R	loyal Castle	B615	Mr. PRABHAKAR SANKAR	8,190,764	0	25.640	25.000	(maintenance fee and corpus fund	(No No	NA	- 0	0	8,190,764	0	the claimants
6	92 04	loyal Castle	B515	Mr. MARK THORPE	9,674,387	125,000	25,618	25,000	175 619	Undelivered Club membership,		D No	NA			9,498,769		Claim verified based on the documents i.e., APPAC submitted by the claimants
- 6	02 N	oyal Castle	B313	IVII. IVIARK THORPE	9,074,367	123,000	25,618	25,000	173,010	maintenance ree and corpus rund	,	JINO	INA		0	9,496,769	0	Claim verified
							23,010	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
6	83 R	loyal Castle	B415	Mr. VASANTH SELVARAJ. S	7,101,033	125,000	32,022	25,000	175,618	maintenance fee and corpus fund	() No	NA	(0	6,925,415	0	the claimants
6	94 D	loyal Castle	B315	Mr. NABIN CHANDRA KANDPAL	8,531,307	125,000	32,022	25,000	192.02	Undelivered Club membership, 2 maintenance fee and corpus fund) No	NA			8,349,285		Claim verified based on the documents i.e., APPAC submitted by the claimants
- 6	84 K	ioyai Castie	B315	KANDPAL	8,531,307	125,000	25,618	25,000	182,022	maintenance ree and corpus rund	,	JINO	INA		0	8,349,285	0	Claim verified
6	85 Ro	toyal Castle	B215	Mr. PRAVEEN SAMUEL	8,835,090	125,000	25.040	25.000	175,618	Undelivered Club membership, 3 maintenance fee and corpus fund	() No	NA	() 0	8,659,472	0	based on the documents i.e., APPAC submitted by the claimants
6	86 Ro	loyal Castle	B415	Mr. Vasanth Selvaraj. S	7,101,033	125,000	25,618	25,000	175,618	Undelivered Club membership, 3 maintenance fee and corpus fund	() No	NA	(0	6,925,415	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
6	07 D	loyal Castle	B115	Dr. JAYACHANDRA SINGH.	8,055,322	0	0	0		Undelivered Club membership,		D No	NA		1	8,055,322		Claim verified based on the documents i.e., APPAC submitted by the claimants
- 6	57 INC	loyar Castie	0113	177	3,033,322	0	0	0		Internative fee and corpus fullu	,	7110	111/1		,	0,033,322	1	Claim verified
68	88 Ro	oyal Castle	B614	Mrs. PARVATHA MEENAKSHI N	8,358,554	0			(Undelivered Club membership,) maintenance fee and corpus fund	() No	NA	() 0	8,358,554	0	based on the documents i.e., APPAC submitted by the claimants
6	89 Ro	loyal Castle	B611	Mr. Sathish Kumar d	7,695,907	0	0	0		Undelivered Club membership,		D No	NA) 0	7,695,907	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
		loyal Castle	B514	Miss. LAVALEE. C	8,792,401	125,000	25,645	25,000		Undelivered Club membership, 5 maintenance fee and corpus fund		D No	NA	() 0			Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational	creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	32,056	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
						32,056	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
691	Royal Castle	B511	Mr. MUTHU. S	9,089,699	125,000			182,05	6 maintenance fee and corpus fund	(0 No	NA	(0	8,907,643	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
692	Royal Castle	B411	Mr. RATHNAM RAJAYA NADAR	6,762,699	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA) (6,762,699	0	submitted by the claimants
032	noyar castic	5122	10/10/111	0,702,033		32,056	25,000		mantenance rec and corpus rand		-	100	·		0,702,033		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
693	Royal Castle	B314	Mr. JAGANNATHAN. J	9,307,749	125,000	0	0	182,05	6 maintenance fee and corpus fund	(0 No	NA	-	0	9,125,693	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
694	Royal Castle	B311	Mr. MANI MUDHALIAR. P	6,225,203	0				maintenance fee and corpus fund		0 No	NA	() (6,225,203	0	the claimants
						0	25,000										Claim verified based on the
																	documents
			Mr. Rathnam Rajaya						Undelivered Club membership,								i.e., APPAC submitted by
695	Royal Castle	B411	<u>Nadar</u>	6,762,699	0			25,00	0 maintenance fee and corpus fund		0 No	NA			6,737,699	0	the claimants
	-					25,645	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
696	Royal Castle	B214	Mr. MEGAVANNAN. J	9,452,272	125,000			175.64	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA) (9,276,627	,	submitted by the claimants
030	noyar castic	5211	WILL THE CONTRACT OF THE CONTR	3,132,272	123,000	32,056	25,000	173,01	maniferiance rec and corpus rand	,	1.0	100	,		3,270,027		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
697	Royal Castle	B314	Mr. Jagannathan. J	9,307,749	125,000	32,056	25,000	182,05	6 maintenance fee and corpus fund	-	0 No	NA	-		9,125,693	0	the claimants Claim verified
						32,030	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
698	Royal Castle	B211	Mr. THANIKACHALAM	9,049,204	125,000			182,05	6 maintenance fee and corpus fund	(0 No	NA	(0 (8,867,148	0	the claimants
						25,726	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
699	Royal Castle	B609	Mrs. UMMU HABEEBA. J	9,500,710	125,000			175,72	6 maintenance fee and corpus fund		0 No	NA			9,324,984	0	the claimants
						25,726	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
700	Royal Castle	B607	Mrs. ATHIFA FATHIMA IRFANA. S	9,460,893	125,000			175 72	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			9,285,167		submitted by the claimants
/00	noyai castie	0007	IIVENINA. 3	3,40U,893	123,000			1/5,/2	ormanitenance ree and corpus rund	· '	OLNO	INA	1	ا ا	3,285,167		the claimants

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Formation Paid For Formation Paid Format																	
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project	Name	Unit No	Name of Creditor	amount	House	25,726	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
							23,720	23,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
701	L Royal Ca	astle	B409	Mrs. ANTONETTE MOSES	8,917,059	125,000			175,726	maintenance fee and corpus fund	(No	NA	(0	8,741,333	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
702	Royal Ca	astle	B309	Mr. PALANIVEL. K	8,407,292	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	8,407,292	0	submitted by the claimants
702	- Noyar co	3500	5505	THE TAX WAY ELL IX	0,107,232		0	0	<u> </u>	maniteriance rec and corpus rand	·	,,,,,	100			0,107,232		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
703	Royal Ca	astle	B209	Mr. SRIKUMAR. A	9,173,960	0	25,726	25,000	(maintenance fee and corpus fund	(No	NA	(0	9,173,960	0	the claimants Claim verified
							25,720	25,000										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
704	1 Royal Ca	astle	B207	Mr. ROBERT. M	8,398,634	125,000			175,726	maintenance fee and corpus fund	(No No	NA	(0	8,222,908	0	the claimants
							32,157	25,000										Claim verified based on the
																		documents
										Hadali and Club anomboshin								i.e., APPAC
705	Royal Ca	astle	B109	Mr. RAMANAND. N	9,491,188	125,000			182,157	Undelivered Club membership, 7 maintenance fee and corpus fund	(No	NA		0	9,309,031	0	submitted by the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
700	6 Royal Ca	actlo	B107	Mr. RAM PRASAD. N	9,407,805	0			,	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			9,407,805		submitted by the claimants
700	NOyai Ca	astie	D107	IVII. KAIVI PRASAD. IN	9,407,603	U	25,780	25,000		maintenance ree and corpus rund	,	JINU	INA		0	9,407,003	0	Claim verified
																		based on the
																		documents i.e., APPAC
				Dr. LAKSHMI NARAYANAN.						Undelivered Club membership,								submitted by
707	7 Royal Ca	astle	H507	<u>K</u>	9,932,122	125,000	0	0	175,780	maintenance fee and corpus fund	() No	NA	(0	9,756,342	0	the claimants Claim verified
							0	0										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
708	Royal Ca	astle	B110	Mr. Vijayabharathi. E	11,403,009	0			(maintenance fee and corpus fund	(No	NA	(0	11,403,009	0	the claimants
							0	0										Claim verified based on the
																		documents
																		i.e., APPAC
709	Royal Ca	astle	H407	Mrs. ARTI A DESAI	7,698,777	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	7,698,777	0	submitted by the claimants
, 00					.,030,,	Ĭ	0	0	<u> </u>		,		1	1		,,030,111		Claim verified
																		based on the
																		documents i.e., APPAC
						_				Undelivered Club membership,								submitted by
710	Royal Ca	astle	H207	Mr. ELANGOVAN. S	8,223,960	0				maintenance fee and corpus fund	(No	NA	(0	8,223,960	0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

List of other creditors (Other than financial creditors and operational cre	

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Projec	ct Name	Unit No	Name of Creditor	amount	House	25 700	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							25,780	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
71	Royal	Castle	H107	Mrs. JAYALAKSHMI. S	8,498,283	125,000			175,780	maintenance fee and corpus fund		No	NA		0	8,322,503	0	the claimants
							0	0										Claim verified
																		based on the documents
																		i.e., APPAC
7.1		Castla	0401	Mar BUOV THANKII	7,583,576	0				Undelivered Club membership,	,) N =	NA.			7,583,576		submitted by
/1	Royal	Castle	O401	Mr. BIJOY THAYYIL	7,583,576	U	0	0		maintenance fee and corpus fund		No	NA		0	7,583,576	0	the claimants Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
71	Royal	Castle	0301	Mrs. PREMA	4,993,927	0			(maintenance fee and corpus fund	() No	NA	(0	4,993,927	0	the claimants
							32,326	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
71	1 Royal	Castle	0201	Mrs. DAISY M	8,537,673	125,000			182,326	6 maintenance fee and corpus fund	(No	NA		0	8,355,347	0	the claimants
							25,915	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
71	Royal	Castle	B518	Mr. SANDEEP KUMAR	9,886,898	125,000			175 915	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	9,710,983	,	submitted by the claimants
/1	Noyai	Castie	5516	IVII. SANDEEF KOIVIAN	3,880,838	123,000	0	0	173,31	maintenance ree and corpus rund	,	7110	INA		0	3,710,383	0	Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,			l				_	submitted by
71	Royal	Castle	B218	Mrs. PUNITHAVATHI. T	8,644,137	0	0	0	(maintenance fee and corpus fund	(No	NA	(0	8,644,137	0	the claimants Claim verified
								Ü										based on the
																		documents
				Mrs. JOSEPHINE THERESA.						Undelivered Club membership,								i.e., APPAC submitted by
71	7 Royal	Castle	B118	G	8,545,620	0			(maintenance fee and corpus fund	(No No	NA	(0	8,545,620	0	the claimants
							32,461	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC
71	Royal	Castle	B712	Mr. ASHOK. S	9,685,275	125,000			182,461	1 maintenance fee and corpus fund		No	NA		0	9,502,814	0	submitted by the claimants
					.,,	.,	25,969	25,000								-,,-		Claim verified
																		based on the documents
																		i.e., APPAC
									.==	Undelivered Club membership,			l	1				submitted by
/1	Royal	Lastle	B612	Mr. SIKKANTHAR. Y	8,298,078	125,000	25,969	25,000	1/5,969	9 maintenance fee and corpus fund	-) No	NA	1	0	8,122,109	0	the claimants Claim verified
							.,	-,										based on the
																		documents i.e., APPAC
				Mr. GOKULAKRISHNA						Undelivered Club membership,								submitted by
72	Royal	Castle	B512	YARASI. Y	10,267,988	125,000			175,969	maintenance fee and corpus fund	(No	NA	(0	10,092,019	0	the claimants

Annexure 9

Part	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid Formula In the Company of the Co																		
Section Mark						Total Claimed		for								of any mutual dues, that may be	Claim amount	under	
Specification Page	S No.	Proje	ect Name	Unit No	Name of Creditor						Nature of claim					Sec-on			Remarks
Description Commence Column Col								25,969	25,000									,	Claim verified
																			based on the
722 Royal Castle																			i.e., APPAC
25,969 25,000 2																			submitted by
272 Royal Castle 8312 COLMANGER 8,451,759 125,000 25,969 25,000 175,569 maintenance fee and corpus fund 0 No NA 0 0 8,285,780 Other discussions of the control of the class	721	Royal	I Castle	B412	Mrs. NASIM BANU	9,104,988	125,000	25.060	25.000	175,969	maintenance fee and corpus fund		0 No	NA	(0 0	8,929,019	0	the claimants Claim verified
The color of the								23,303	23,000										based on the
Mode																			documents
722 Royal Castle 8312 CUMAREN_P 8,461,759 125,000 175,969 maintenance fee and corpus fund 0 No NA 0 0 8,285,790 0 the class declared form of the class					Mr. MOUTTOU						Undelivered Club membership.								submitted by
Disagraphic	722	Royal	l Castle	B312		8,461,759	125,000			175,969			0 No	NA	(0 0	8,285,790	0	the claimants
Royal Castle								25,969	25,000										Claim verified based on the
Le, AF L																			documents
228 Royal Castle B112 Mrs. RUBY MARY.R 8,713,109 125,000 175,969 maintenance fee and corpus fund 0 No NA 0 0 8,337,140 0 the class 0 0 0 0 0 0 0 0 0																			i.e., APPAC
Calimn C	722	Poval	l Castlo	D112	Mrc DIIDV MADV D	9 712 100	125 000			175 060			O No	NA			9 527 140		submitted by
Nat. MUHAIDEEN SHAHUL Nat. Muhaiden Nat.	/23	noyai	Custic	DIIZ	WIS. RODI WARLER	0,713,103	123,000	0	0	175,505	maintenance ree and corpus rund		0 140	IVA	,		0,557,140		Claim verified
Le, AR Noval Castle Royal Cast																			based on the
Mr. MUHAIDEEN SHAHU 9,474,894 0																			i.e., APPAC
Claim Dased docum Claim																			submitted by
Second S	724	Royal	l Castle	G506	HAMEED. H	9,474,894	0	0	0	0	maintenance fee and corpus fund		0 No	NA	(0 0	9,474,894	0	the claimants
Claim Clai								0	U										Claim verified based on the
T25 Royal Castle G306 Mr. SRINIVASAN 7,355,473 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																			documents
725 Royal Castle G306 Mr. SRINIVASAN 7,355,473 0 0 0 0 0 0 0 0 0											Undelivered Club membership								i.e., APPAC submitted by
Total Royal Castle F306 Mrs. DEEPA JAGANATHAN 7,441,033 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0 0 7,441,033 0 the claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the Claim based docum i.e., AR Submit 176,157 maint	725	Royal	l Castle	G306	Mr. SRINIVASAN	7,355,473	0			0			0 No	NA	(0	7,355,473	0	the claimants
Table Royal Castle F306 Mrs. DEEPA JAGANATHAN 7,441,033 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 7,441,033 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the classed documn le., AR Submit 12,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 9,012,333 0 the								0	0										Claim verified
Total Royal Castle F306 Mrs. DEEPA JAGANATHAN 7,441,033 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 7,441,033 0 the class documents of the class of the clas																			based on the documents
726 Royal Castle F306 Mrs. DEEPA JAGANATHAN 7,441,033 0 0 maintenance fee and corpus fund 0 No NA 0 0 7,441,033 0 the class documn last d																			i.e., APPAC
Claim v Dased Company Compan	726	Bound	I Castlo	E206	MARC DEEDA LACAMATHANI	7 441 022	0						ONO	NA	,		7 441 022		submitted by
based docum [i.e., AR of the control	/20	коуаг	i Castie	F3U0	IVIS. DEEPA JAGANATHAN	7,441,033	U	26.157	25,000	0	maintenance ree and corpus rund		U NO	INA	-	0	7,441,033	0	Claim verified
727 Royal Castle B504 Mr. ANAND VENKATESH 9,188,490 125,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the claim based								., -											based on the
727 Royal Castle B504 Mr. ANAND VENKATESH 9,188,490 125,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 9,012,333 0 the claim value of t																			documents i.e., APPAC
0 0 Claim based											Undelivered Club membership,								submitted by
based	727	Royal	l Castle	B504	Mr. ANAND VENKATESH	9,188,490	125,000			176,157	maintenance fee and corpus fund		0 No	NA	(0 (9,012,333	0	the claimants
								0	0										Claim verified based on the
																			documents
											Hadalinasad Club asaasbasabia								i.e., APPAC
	728	Roval	l Castle	B404	Mrs. KAYALVIZHI	7.940.572	0			0			0 No	NA		0	7.940.572	0	submitted by the claimants
0 0 Claim		1 ,				,,		0	0								,,		Claim verified
																			based on the documents
																			i.e., APPAC
Undelivered Club membership,										_									submitted by
	729	Royal	I Castle	B204	Mr. ALAGAR SAMY. T	8,323,128	0	0	0	0	maintenance fee and corpus fund		U No	NA	1	U C	8,323,128	0	the claimants Claim verified
									9										based on the
																			documents
											Undelivered Club membership.								i.e., APPAC submitted by
	730	Royal	l Castle	B702	Mr. BALACHANDRAN. N	7,510,998	0			0			0 No	NA	(0 0	7,510,998		the claimants

List of other creditors (Other than financial creditors and operati	onal creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
						Amount Paid for Maintenance	Amount Paid for Corpus Fund	Tabal			NATIO CONTRACTOR	0/ of	A	Amount of any mutual dues, that	Claimanna	Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House		0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	U										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
731	Royal Castle	B402	Mr. MANOJ KUMAR . R	9,771,379	0				maintenance fee and corpus fund		0 No	NA		0	9,771,379	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
722	Royal Castle	B302	Mrs. VANMATHI. S	9,477,792	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			9,477,792	,	submitted by the claimants
732	Noyal Castle	B302	WIIS. VAINWATTII. S	3,477,732	0	0	0		maintenance ree and corpus rund	,	UNO	INA		5	3,411,132	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
733	Royal Castle	B202	Mr. ASHOK KUMAR. T	9,517,192	0	0	0	(maintenance fee and corpus fund	(0 No	NA	(0	9,517,192	0	the claimants Claim verified
						0	U										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
734	Royal Castle	B102	Mr. FEROZ AHAMED. V K	8,205,480	0			(maintenance fee and corpus fund	(0 No	NA	(0	8,205,480	0	the claimants
						26,373	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
735	Royal Castle	B503	Mr. SHANMUGAM. A	9,906,575	125,000			176.373	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,730,202	0	submitted by the claimants
- 100	,			2,223,212		26,373	25,000					1			0,:00,=0=	-	Claim verified
																	based on the documents
																	i.e., APPAC
726		D 402		0.224.020	425.000			476 276	Undelivered Club membership,						0.050.466		submitted by
/36	Royal Castle	B403	Mr. SARAVANA KUMAR. C	9,234,839	125,000	29,011	25,000	1/6,3/3	maintenance fee and corpus fund	1	0 No	NA	(0	9,058,466	0	the claimants Claim verified
						_==,===											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
737	Royal Castle	B303	Mrs. VASANTHI. V	9,088,618	125,000	26 272	25.000	179,011	I maintenance fee and corpus fund	(0 No	NA	(0	8,909,607	0	the claimants
						26,373	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
738	Royal Castle	B203	Mr. ANNADURAI. S	8,343,701	125,000			176,373	maintenance fee and corpus fund	(0 No	NA	(0	8,167,328	0	the claimants
						33,326	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
720	Royal Castle	B616	Mr. RAJENDRAN S	9,358,950	125,000			192 226	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA.			9,175,624	_	submitted by the claimants
/39	yui Castie	5010	MIL INSCREDINIS	5,550,550	123,000	0	0	103,320		<u> </u>		170		0	5,175,024	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
740	Royal Castle	B516	Mrs. AMUDHA. S	8,756,675	0				maintenance fee and corpus fund		0 No	NA		0	8,756,675	0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																		
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim under	
	.			No Co Ph	Total Claimed				Admitted	Not a state of	covered by	related	share in	contingent	set-off		verification (In	
SIN	0. F	Project Name	Unit No	Name of Creditor	amount	House	26,589	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Claim verified
							20,303	23,000										based on the
																		documents
				Mr. MURUGAN						Undelivered Club membership,								i.e., APPAC submitted by
	741 F	Royal Castle	B316	PONNUSAMY	9,706,087	125,000			176,589	maintenance fee and corpus fund		0 No	NA	(0	9,529,498	0	the claimants
							26,589	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	742	Royal Castle	B216	Mr. VENKATESHWARAN. M	9,804,973	125,000			176 590	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			9,628,384		submitted by the claimants
-	/42 F	NOyal Castle	DZ10	IVI	9,004,973	123,000	26,589	25,000	170,369	maintenance ree and corpus rund		UNU	INA	,	5	9,020,304	0	Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
	743 F	Royal Castle	B116	Mr. RAJU. R	8,640,117	125,000			176,589	maintenance fee and corpus fund		0 No	NA	(0 0	8,463,528	0	the claimants
							26,670	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
	744 F	Royal Castle	J404	Mr. ZAVERI. F T	9,844,262	125,000			176 670	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,667,592	0	submitted by the claimants
		to yar custic	3.01	100 D	3,011,202	123,000	33,926	25,000	170,070	mantenance ree and corpus rand			100			3,007,332		Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
- 7	745 F	Royal Castle	E612	Mr. TENNYSON JOHN	8,824,555	125,000	26.751	35 000	183,926	maintenance fee and corpus fund		0 No	NA	-	0	8,640,629	0	the claimants
							26,751	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
7	746 F	Royal Castle	E512	Mr. DURGA MAHESH. S	9,394,231	125,000			176,751	maintenance fee and corpus fund		0 No	NA		0	9,217,480	0	the claimants
							26,670	25,000										Claim verified
																		based on the documents
																		i.e., APPAC
	,,,	David Castle	J404	Ma Zavari E T	0.044.363	135 000			176 670	Undelivered Club membership,		0 N =	NIA.			0.667.503		submitted by
-	/4/ F	Royal Castle	J404	Mr. Zaveri. F T	9,844,262	125,000	0	0	176,670	maintenance fee and corpus fund		0 No	NA	-	0	9,667,592	0	the claimants Claim verified
																		based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
7	748 F	Royal Castle	E412	Miss. JAYANTHI. E	9,907,567	0			0	maintenance fee and corpus fund		0 No	NA	(0	9,907,567	0	the claimants
							27,674	25,000										Claim verified based on the
																		documents
																		i.e., APPAC
-	749	Royal Castle	E613	Ms. Usman Ali. A	8,143,009	125,000			177 674	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,965,335	0	submitted by the claimants
	100	io yai custic	2013	III. OSIIIGII AII. A	3,173,003	123,000	26,993	25,000	1/7,0/4	mantenance ree una corpus funa			1.45	†	0	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Claim verified
																		based on the
																		i.e., APPAC
										Undelivered Club membership,								submitted by
	750 F	Royal Castle	C304	Mr. KISHORE KUMAR. M	8,434,818	125,000			176,993	maintenance fee and corpus fund		0 No	NA		0	8,257,825	0	the claimants

List of other creditors	Other than financial creditors and opera	tional creditors)

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
				Total Claimed	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	Sec-on	(In INR)	INR)	Remarks
						26,751	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
754	De al Carda	5542	14. D 14. b b	0.204.224	425.000			476.75	Undelivered Club membership,						0.247.400		submitted by
/51	Royal Castle	E512	Mr. Durga Mahesh. S	9,394,231	125,000	34,247	25,000	1/6,/5	1 maintenance fee and corpus fund	(No	NA	-	0 (9,217,480	0	the claimants Claim verified
						0 1,2 17	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
752	Royal Castle	H502	Mr. MURUGESAN. S	8,075,677	125,000			184,24	7 maintenance fee and corpus fund	() No	NA	(0 0	7,891,430	0	the claimants
						27,398	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
753	Royal Castle	H302	Mr. SATHIAMURTHY. S	9,312,761	125,000			177.39	Undelivered Club membership, 8 maintenance fee and corpus fund		No	NA		0	9,135,363	0	submitted by the claimants
	.,					0	0	, , , ,							.,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
/54	Royal Castle	H202	Mr. VINAY SRINIVASAN	10,006,786	0	0	0	1	0 maintenance fee and corpus fund	(No	NA	-	0 0	10,006,786	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
			Mrs. VIDYA RAM						Undelivered Club membership,								submitted by
755	Royal Castle	H703	MANOHAR	11,415,761	0				maintenance fee and corpus fund	(No	NA	(0 (11,415,761	0	the claimants
						34,315	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
756	Royal Castle	H503	Mr. B V S S S PRASAD	10,825,258	125,000			184,31	5 maintenance fee and corpus fund	(No	NA		0 0	10,640,943	0	the claimants
						27,452	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
757	Royal Castle	H403	Mrs. JANAKI. S	7,602,042	125,000			177.45	Undelivered Club membership, 2 maintenance fee and corpus fund	,	No	NA			7,424,590		submitted by the claimants
/5/	ROYAI CASLIE	П403	IVII S. JANANI. 3	7,002,042	123,000	0	0	177,43	infantenance fee and corpus fund	,	JINO	INA	<u> </u>		7,424,590	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
758	Royal Castle	H203	Mrs. USHA. G	10,335,240	0	27.724	25.000	1	0 maintenance fee and corpus fund	() No	NA	(0 0	10,335,240	0	the claimants
						27,721	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
759	Royal Castle	G610	Mr. ARUN. S	10,139,504	125,000			177,72	1 maintenance fee and corpus fund	(No	NA		0	9,961,783	0	the claimants
						27,721	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
700	Poural Castle	G510	Mr. VENKATESAN. G	9,575,807	125,000			177 73	Undelivered Club membership, 1 maintenance fee and corpus fund	,	No	NA		0	9,398,086		submitted by
/60	Royal Castle	GOTO	IVII. VEINKALESAN. G	9,5/5,80/	125,000			1//,/2	I maintenance ree and corpus fund		No	INA	1	u _l (9,398,086		the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid for																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	verification (In	
9	No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
				Mr. VIKASH KUMAR			27,883	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
-	761	Royal Castle	A608	SHARDA	10,548,898	125,000	27.002	25.000	177,883	maintenance fee and corpus fund		0 No	NA	(0 0	10,371,015	0	the claimants
	762	De al Carlla	4500	Mr. DEJAS RAJIVAN	0.000.550	125.000	27,883	25,000	477.000	Undelivered Club membership,						0.700.777		Claim verified based on the documents i.e., APPAC submitted by
+	762	Royal Castle	A508	CLEMENT. D P	9,900,660	125,000	0	0	1//,883	maintenance fee and corpus fund		0 No	NA	(U	9,722,777	0	the claimants Claim verified
							Ü	Ü		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
+	763	Royal Castle	E701	Mrs. VIJAYAMMAL A	9,120,228	0	20.122	25,000	0	maintenance fee and corpus fund		0 No	NA	(0 0	9,120,228	0	the claimants
							29,132	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
\perp	/64	Royal Castle	C602	Dr. HANSA JAYAKUMAR	11,224,405	125,000	30,930	25,000	1/9,132	maintenance fee and corpus fund		0 No	NA	(0 0	11,045,273	0	the claimants Claim verified
	765	Royal Castle	H610	Mr. GUHAPRIYAN. S	11,316,259	150,000	·		205,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	11,110,329	0	based on the documents i.e., APPAC submitted by the claimants
	766	Royal Castle	H510	Mr. Manikandan Chockalingam	11,028,614	150,000	30,930	25,000	205,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	10,822,684	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	7.77	De al Cardia			0.005.464		0	0		Undelivered Club membership,					0	0.005.464		Claim verified based on the documents i.e., APPAC submitted by
H	/6/	Royal Castle	H410	Mr. RAVI KUMAR. B	9,885,461	0	0	0	0	maintenance fee and corpus fund		0 No	NA		0	9,885,461	0	the claimants Claim verified
	768	Royal Castle	H210	Mr. BALAJI . A M	10,559,471	0			0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	10,559,471	0	based on the documents i.e., APPAC submitted by the claimants
	760	Poval Cartle	A604	Mr SANKAD D	11,855,408	150,000	30,930	25,000	205.020	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	11,649,478		Claim verified based on the documents i.e., APPAC submitted by the claimants
		Royal Castle Royal Castle	A504	Mr. SANKAR. B	11,855,408		30,930	25,000		Undelivered Club membership,		0 No	NA NA					Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
SN	lo. Pi	roject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	771 R	oyal Castle	J602	Mr. Sathish Murugiah.	12,559,440	150,000	31,928	25,000	206 929	Undelivered Club membership, 3 maintenance fee and corpus fund) No	NA		0 0	12,352,512		Claim verified based on the documents i.e., APPAC submitted by the claimants
Η.	//1 N	Oyal Castle	3002	IVI	12,559,440	130,000	31,928	25,000	200,920	inantenance lee and corpus fund	,	INO	INA		0	12,552,512		Claim verified
	772 R	oyal Castle	J401	Mr. ELUMALAI	11,029,460	150,000	31,320	25,000	206,928	Undelivered Club membership, 3 maintenance fee and corpus fund) No	NA		0 0	10,822,532	. 0	based on the documents i.e., APPAC submitted by the claimants
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			,, ,, ,,		0	0								-,-		Claim verified
				Mr. RAJESH						Undelivered Club membership,								based on the documents i.e., APPAC submitted by
-	//3 R	oyal Castle	J302	RAMAKRISHNAN	11,614,297	0	31,928	25,000	-	maintenance fee and corpus fund	(No	NA	(0 0	11,614,297	0	the claimants Claim verified
		e d Coule	1204	Mr. SANDEEP KUMARAN.	40.642.270	450,000	31,328	23,000	205.025	Undelivered Club membership,						40 425 456		based on the documents i.e., APPAC submitted by
	//4 R	oyal Castle	J301	L	10,642,378	150,000	31,926	25,000	206,928	maintenance fee and corpus fund	(No	NA	(0	10,435,450	0	the claimants Claim verified
	775 R	oyal Castle	J202	Mr. RAMANATHAN. P	12,289,093	150,000			206,926	Undelivered Club membership, 5 maintenance fee and corpus fund	() No	NA	(0 0	12,082,167	0	based on the documents i.e., APPAC submitted by the claimants
-	776 R	oyal Castle	D601	Mr. SELVARAJ SIVAKUMAR	12,718,478	150,000	32,414	25,000	207,414	Undelivered Club membership, 4 maintenance fee and corpus fund	() No	NA	(0 0	12,511,064	. 0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	777 R	oyal Castle	D501	Mr. RAMANATHAN, V	12,200,964	150,000	32,414	25,000	207.414	Undelivered Club membership, 4 maintenance fee and corpus fund) No	NA		0 0	11,993,550	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							0	0										Claim verified based on the documents i.e., APPAC
				Mrs. SOWMYA						Undelivered Club membership,]	ļ		_			submitted by
1	/78 R	oyal Castle	D101	GANGADHARAN. G	9,324,582	0	40.652	25,000	(maintenance fee and corpus fund	- (No	NA	(0 0	9,324,582	0	the claimants
	779 R	oyal Castle	F302	Mr. KAREEMULLAH	11,949,258	150,000	40,652	25,000	215,652	Undelivered Club membership, 2 maintenance fee and corpus fund	() No	NA	(0 0	11,733,606	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	780 R	oyal Castle	D502	Mr. Manickam. S	12,084,881	150,000	32,575	25,000	207,575	Undelivered Club membership, 5 maintenance fee and corpus fund	() No	NA	(0 0	11,877,306	6 0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors	(Other than financial creditors and	d operational creditors)

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
SI	No. F	Project Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
				Mrs. BINDHU			0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
\vdash	781 F	Royal Castle	F102	RADHAKRISHNAN	9,412,466	0	22 524	25.000	(maintenance fee and corpus fund	(No No	NA	(0	9,412,466	0	the claimants
							32,521	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
\vdash	/82 H	Royal Castle	E602	Mr. MANICKAVELU. T	12,128,421	150,000	32,521	25,000	207,521	I maintenance fee and corpus fund	-	No	NA	-	0	11,920,900	0	the claimants Claim verified
							52,521	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
-	783 F	Royal Castle	E502	Mr. RAMASAMY	11,609,705	150,000	0	0	207,521	L maintenance fee and corpus fund	() No	NA	(0	11,402,184	0	the claimants Claim verified
	704	Poval Cartla	E402	Mr. RAJKUMAR RAMAKRISHNAN	9,457,036	0	0	U		Undelivered Club membership,) No	NA			9,457,036		based on the documents i.e., APPAC submitted by
\vdash	784 1	Royal Castle	E402	KAIVIAKKISHINAIN	9,457,036	U	32,521	25,000		maintenance fee and corpus fund		No No	NA		0	9,457,036	1	the claimants Claim verified
	785 F	Royal Castle	E602	Mr. Manickavelu. T	12,128,421	150,000			207,521	Undelivered Club membership, L maintenance fee and corpus fund	(D No	NA	(0	11,920,900	0	based on the documents i.e., APPAC submitted by the claimants
	786 F	Royal Castle	G602	Mr. JITHIN. M J	16,126,014	150,000	32,575	25,000	207,575	Undelivered Club membership,) No	NA		0	15,918,439	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	707 [Royal Castle	G202	Mrs. SHAMSUN ZAHIRA	16 705 020	0	0	0		Undelivered Club membership,		D No	NA.			16 705 020		Claim verified based on the documents i.e., APPAC submitted by
\vdash	/8/	noyal Castle	G2U2	BEGAM	16,705,029	U	32,575	25,000		maintenance fee and corpus fund		DINU	NA		0	16,705,029		the claimants Claim verified
	788 F	Royal Castle	D602	Mr. SETHURATHINAM. S	12,613,690	150,000		·	207,575	Undelivered Club membership, 5 maintenance fee and corpus fund	() No	NA	() 0	12,406,115	0	based on the documents i.e., APPAC submitted by the claimants
	789	Royal Castle	D302	Mr. KOSALRAMRAJA. KTS	7,749,609	0	0	0	(Undelivered Club membership,		D No	NA		0	7,749,609		Claim verified based on the documents i.e., APPAC submitted by the claimants
		Royal Castle	D102	Mr. KATHIRAVAN, J	8,977,535	150,000	32,575	25,000		Undelivered Club membership,		D No	NA		0			Claim verified based on the documents i.e., APPAC submitted by the claimants

							List of other		reditors as on: 15/08/2025	l croditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total	han financial creditors and operationa	Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
S No.	Droject Name	Unit No	Name of Creditor	Total Claimed amount				Admitted Amount	Nature of claim	covered by guarantee	related	share in	contingent	set-off		verification (In INR)	Remarks
S NO.	Project Name	Unit No	Name of Creditor	amount	House	32,575	25,000	Amount	Nature of claim	guarantee	party?	CoC	ciaim		(In livk)	IIVK)	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
791	Royal Castle	D602	Mr. Sethurathinam. S	12,613,690	150,000	41,848	25,000	207,57	5 maintenance fee and corpus fund	(0 No	NA	(0 (0 12,406,115	0	the claimants
						41,848	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
792	Royal Castle	D702	Mrs. NIRMALA. V P	11,407,271	150,000			216,84	8 maintenance fee and corpus fund	(0 No	NA	(0 (0 11,190,423	0	the claimants
						41,587	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
793	Royal Castle	J708	Mr. MAHESH. K C	12,452,341	150,000			216.58	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA		0	0 12,235,754		submitted by the claimants
	,			==, :==,= :=		0	0										Claim verified
																	based on the documents
																	i.e., APPAC
704	Daviel Castle	J210	Adm I AVAANVA D	10 472 006	0				Undelivered Club membership,	,	0 No	NA	l .	0	0 10,472,986		submitted by
794	Royal Castle	J210	Mrs. LAVANYA. B	10,472,986	U	32,845	25,000		0 maintenance fee and corpus fund		U NO	INA	<u> </u>	0	10,472,980	0	the claimants Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
795	Royal Castle	E702	Mr. VINODH. R S	13,588,695	150,000	33,115	25,000	207,84	5 maintenance fee and corpus fund	(0 No	NA	(0 (13,380,850	0	the claimants Claim verified
						55,115	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
796	Royal Castle	B510	Mr. GOPI. M	11,930,680	150,000			208,11	5 maintenance fee and corpus fund	(0 No	NA	(0 (0 11,722,565	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
797	Royal Castle	B410	Mr. RAMKUMAR. S	10,691,803	0				0 maintenance fee and corpus fund	(0 No	NA		0	0 10,691,803	0	the claimants
						33,115	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
798	Royal Castle	B310	Mr. HARIHARAN. S	10,417,465	150,000			208 11	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA		0	0 10,209,350	,	submitted by the claimants
, 30	.,			,,		41,562	25,000	200,11		<u> </u>	1	1	<u> </u>	,		1	Claim verified
																	based on the documents
																	i.e., APPAC
7.0	D I C II.	D742		42 227 221	450.000			246.75	Undelivered Club membership,						42.020.===		submitted by
/99	Royal Castle	B713	Mr. RAJU. S	12,237,284	150,000	33,250	25,000	216,56	2 maintenance fee and corpus fund	1	0 No	NA	1	0	12,020,722	0	the claimants Claim verified
						,===											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
800	Royal Castle	B413	Mr. RAJENDRAN V	12,370,292	150,000			208,25	0 maintenance fee and corpus fund	(0 No	NA		0 (0 12,162,042	. 0	the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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							List of other cred	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Nam	ie Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
801	Royal Castle	B113	Mr. MAHARAJAN. T	12,596,420	0			(maintenance fee and corpus fund	(0 No	NA	(0	12,596,420	0	the claimants
	D. al Carth	0742	M. Oct. 6	42 227 204	450,000	41,562	25,000	246.565	Undelivered Club membership,						42 020 722		Claim verified based on the documents i.e., APPAC submitted by
802	Royal Castle	B713	Mr. Raju. S	12,237,284	150,000	33,384	25,000	216,562	2 maintenance fee and corpus fund	1	0 No	NA		0 0	12,020,722	U	the claimants Claim verified
						33,304	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
803	Royal Castle	B108	Mrs. NAGAMMAL. V	10,588,099	150,000	33,438	25,000	208,384	1 maintenance fee and corpus fund	(0 No	NA	(0	10,379,715	0	the claimants Claim verified
						55,456	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
804	Royal Castle	B501	Mr. KEERTHIVASAN. V	12,544,694	150,000	0	0	208,438	maintenance fee and corpus fund	-	0 No	NA	(0	12,336,256	0	the claimants Claim verified
805	Royal Castle	B401	Mr. ASHOK KUMAR. S	12,544,784	0			(Undelivered Club membership,) maintenance fee and corpus fund	(0 No	NA	() c	12,544,784	. 0	based on the documents i.e., APPAC submitted by the claimants
806	Royal Castle	B101	Mr. Krishnamoorthy. V <u>K</u>	10,814,521	0	0	0		Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		o c	10,814,521	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
807	Royal Castle	H708	Mr. VAIDYANATHAN. V	12,398,807	0	0	0		Undelivered Club membership,		0 No	NA			12,398,807		Claim verified based on the documents i.e., APPAC submitted by the claimants
007	Noyal castic	11700	WII. VAID IAWATTAW. V	12,330,007		33,708	25,000		maintenance ree and corpus rand	,	0 140	INA			12,330,007		Claim verified
808	Royal Castle	B605	Mr. SINGARAVELU	12,223,558	150,000			208,708	Undelivered Club membership, 3 maintenance fee and corpus fund		0 No	NA	() (12,014,850	0	based on the documents i.e., APPAC submitted by the claimants
			Mr. BALA SOUDJANANE.			33,708	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
809	Royal Castle	B505	M	12,730,747	150,000	0	0	208,708	maintenance fee and corpus fund	-	0 No	NA	(0	12,522,039	0	the claimants
810	Royal Castle	B405	Mr. ALAGAPPAN. S	10,802,551	0	0	U	(Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA	() c	10,802,551	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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							List of other cre		nan financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	rioject Name	Official	Ivalle of Cleditor	aniount	House	42,135	25,000	Amount	ivature of claim	guarantee	party:	COC	Cidilli		(III IIVIK)	HVIC	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
811	Royal Castle	B305	Mr. SIVAKUMAR. R	12,731,026	150,000	0	0	217,13	5 maintenance fee and corpus fund		0 No	NA	-	0 (12,513,891	0	the claimants Claim verified
						0	0										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
812	Royal Castle	B105	Mr. SAIGANESH. P	11,746,472	0				0 maintenance fee and corpus fund	(0 No	NA	(0 0	11,746,472	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
813	Royal Castle	B606	Mr. ABHIRAM SINGH	11,666,154	0				maintenance fee and corpus fund		0 No	NA		0	11,666,154	0	the claimants
						42,135	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
814	Royal Castle	B305	Mr. Shivakumar. R	12,731,026	150,000			217.13	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA		0	12,513,891	0	submitted by the claimants
	- 7			, , , , , ,		42,641	25,000	,							, ,		Claim verified
																	based on the documents
																	i.e., APPAC
815	Royal Castle	B506	Mrs. THUSHARA PANI C	12,672,113	150,000			217.64	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA		0	12,454,472	,	submitted by the claimants
813	Noyal Castle	B300	WIS. THOSHANA PANTE	12,072,113	130,000	34,112	25,000	217,04	I maintenance ree and corpus rund	,	0 140	INA	,		12,434,472		Claim verified
																	based on the documents
																	i.e., APPAC
016	Daviel Coatle	D20C	Mr. RAJEEVAN	12 (10 001	150,000			200 11	Undelivered Club membership,		0 N =		l .	0	12 400 000		submitted by
816	Royal Castle	B206	<u>PUTHIYAVEETIL</u>	12,618,981	150,000	43,263	25,000	209,11	2 maintenance fee and corpus fund	'	0 No	NA	-	U	12,409,869	0	the claimants Claim verified
						.,	.,,,,,,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
817	Royal Castle	B606	Mr. Abhiram Singh	11,666,154	150,000	0	0	218,26	3 maintenance fee and corpus fund	-	0 No	NA	(0 (11,447,891	0	the claimants Claim verified
						0	0										based on the
																	documents i.e., APPAC
			Mr. SATHYA NARAYANAN.						Undelivered Club membership,								submitted by
818	Royal Castle	B106	<u>D</u>	10,547,776	0				maintenance fee and corpus fund	(0 No	NA	(0 (10,547,776	0	the claimants
						40,652	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
819	Palm Riveria	A109	KEERTHI PRAKASH	9,340,917	200,000			290,65	2 maintenance fee and corpus fund	(0 No	NA	(0 0	9,050,265	0	the claimants
						60,634	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
820	Palm Riveria	A110	ESTHER SHOBA R	14,153,134	240,000			350.63	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA NA		0	13,802,500	0	submitted by the claimants
020		1		,,	5,000	-	-	550,05		· '	-1	1	<u>'</u>	-1	,002,000		

List of other creditors (Other than financial creditors and operational creditors)
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							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						35,919	25,000										Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
821	Royal Castle	A601	Mr. BALAJI PRAKASH. E	13,144,372	150,000			210,919	maintenance fee and corpus fund	(0 No	NA	(0	12,933,453	0	the claimants
						51,169	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
822	Palm Riveria	A111	SANTHIMAHADEVI R	12,185,387	240,000			341,169	maintenance fee and corpus fund	-	0 No	NA	(0	11,844,218	0	the claimants
						74,831	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
022	Palm Riveria	A112	KAVITHA J	17 442 670	280,000			404.03	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA.	l .		17,038,847		submitted by the claimants
823	Paim Riveria	AIIZ	KAVITHA J	17,443,678	280,000	40,773	50,000	404,83.	maintenance ree and corpus rund	'	UNO	INA	,	0	17,038,847	0	Claim verified
						10,110	,										based on the
																	documents
									Undelivered Club membership								i.e., APPAC
824	Palm Riveria	A201	KARTHIGA R	9,813,374	200,000			290.773	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,522,601	1	submitted by the claimants
				0,020,011		46,274	50,000								5,522,552		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
825	Palm Riveria	A202	DEEPA A	9,990,999	200,000			296,274	maintenance fee and corpus fund	(0 No	NA		0	9,694,725	0	the claimants
						40,652	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
826	Palm Riveria	A203	GEETHA P	9,116,633	200,000			290,652	maintenance fee and corpus fund	-	0 No	NA	(0	8,825,981	0	the claimants
						44,170	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
02-	7 Palm Riveria	A204	C A A A A O LI A A LI	9,444,717	0			04.176	Undelivered Club membership, maintenance fee and corpus fund		0 No	100	l .		0.350.547		submitted by
827	Paim Riveria	A204	S M MOHAN	9,444,717	0	40,652	50,000	94,170	maintenance ree and corpus rund	· ·	U NO	NA	+ '	0	9,350,547	-	the claimants Claim verified
						10,000	,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
828	Palm Riveria	A205	KANNAN S	9,264,215	200,000			290.652	2 maintenance fee and corpus fund	1	0 No	NA NA		0	8,973,563	1	the claimants
				0,20.,220		38,063	50,000					1		-	0,010,000		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
829	Palm Riveria	A206	NOUSHAD AHMED M	8,469,415	200,000			288,063	maintenance fee and corpus fund		0 No	NA		0	8,181,352	0	the claimants
						0	0										Claim verified
																	based on the
																	documents i.e., APPAC
			DIAL4SMS TECHNOLOGIES						Undelivered Club membership,								submitted by
830	Palm Riveria	A207	INDIA PVT LTD	4,259,180	0			(maintenance fee and corpus fund	(0 No	NA	(0	4,259,180	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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									ditors (Other th	an financial creditors and operationa	l creditors)							
						Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project	ct Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	. Proje	Ct Name	OHIL NO	Name of Creditor	aniount	nouse	38,063	50,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IIVK)	IIVK)	Claim verified
								,										based on the
																		documents i.e., APPAC
										Undelivered Club membership,								submitted by
83	1 Palm	Riveria	A208	BALAJI V	8,926,209	200,000			288,063	maintenance fee and corpus fund	() No	NA	(0	8,638,146	0	the claimants
							60,634	50,000										Claim verified based on the
																		documents
										Haddi and Glab and bankin								i.e., APPAC
83	2 Palm	Riveria	A210	RAJESH THAMARAN	14,582,002	240,000			350.634	Undelivered Club membership, maintenance fee and corpus fund	() No	NA		0	14,231,368		submitted by the claimants
					,,	.,	51,169	50,000								, . ,		Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,			l					submitted by
83	3 Palm	Riveria	A211	ILAVARASI DEEPA	13,667,353	240,000	0	0	341,169	maintenance fee and corpus fund	(0 No	NA	(0	13,326,184	0	the claimants Claim verified
							ľ	Ü										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
83	4 Palm	Riveria	A301	ARAVINDAKUMAR T	9,560,888	0			(maintenance fee and corpus fund	() No	NA	(0	9,560,888	0	the claimants
							46,274	50,000										Claim verified based on the
																		documents
																		i.e., APPAC
83	5 Palm	Riveria	A302	MANICKAM M R	10,312,287	200,000			296 274	Undelivered Club membership, maintenance fee and corpus fund) No	NA		0	10,016,013		submitted by the claimants
- 05	5	11170110	71302	THE RESERVE TO THE PERSON OF T	10,012,207	200,000	36,216	25,000	250,27	mantenance rec and corpus rand		-	100	<u> </u>		10,010,013		Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,			l					submitted by
83	6 Royal	Castle	H505	Mr. RAMJI SUBRAMANIAN	12,540,338	150,000	40,450	50,000	211,216	maintenance fee and corpus fund	(0 No	NA	(0	12,329,122	0	the claimants Claim verified
							10,130	30,000										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
83	7 Palm	Riveria	A303	VIJAY KUMAR DANGE	9,906,382	200,000			290,450	maintenance fee and corpus fund	() No	NA	(0	9,615,932	0	the claimants
							36,378	25,000										Claim verified based on the
																		documents
										Undelivered Club membership,								i.e., APPAC
83	8 Royal	Castle	H704	Mr. GOPALAKRISHNAN. B	14,825,396	150,000			211.378	maintenance fee and corpus fund	() No	NA		0	14,614,018		submitted by the claimants
					, , , , , , ,	,	36,620	25,000	, , ,							, , , , ,		Claim verified
																		based on the documents
																		i.e., APPAC
										Undelivered Club membership,			l				_	submitted by
83	9 Royal	Castle	C705	Mr. RANGANATHAM. S	14,345,207	150,000	0	0	211,620	maintenance fee and corpus fund	(0 No	NA	(0	14,133,587	0	the claimants Claim verified
								Ĭ										based on the
																		documents
										Undelivered Club membership,								i.e., APPAC submitted by
84	0 Royal	Castle	C205	Mr. VEDACHALAM. M	11,415,634	0			(maintenance fee and corpus fund	() No	NA	(0	11,415,634	0	the claimants

List of other creditors (Other than financial creditors and operati	onal creditors)
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							Amount Paid	Amount Paid for							Amount			
					Total Claimed	Amount paid for Club	for Maintenance	Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No	o. P	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							44,130	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
84	41 P	alm Riveria	A304	ARJUN RAJ RAMAN S	10,176,308	200,000			294,130	maintenance fee and corpus fund	(No	NA	(0	9,882,178	0	the claimants
0.4	42 0	Palm Riveria	A305	LIFA AN VATINY PRACANNIA	10,586,098	200,000	40,450	50,000	200 450	Undelivered Club membership,) No	NA			10,295,648		Claim verified based on the documents i.e., APPAC submitted by
84	42 P	raim Riveria	A305	HEMAVATHY PRASANNA	10,586,098	200,000	38,023	50,000	290,450	maintenance ree and corpus rund) No	INA		0	10,295,648	0	the claimants Claim verified
							38,023	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
84	43 P	alm Riveria	A306	AQUEEL AHMED SYED	8,705,684	200,000	40,450	50,000	288,023	maintenance fee and corpus fund	() No	NA	(0	8,417,661	0	the claimants Claim verified
	44	nda Bi a da	4207	MAGENDAMA	0.700.000	200.000	40,430	30,000	200 456	Undelivered Club membership,						0.500.630		based on the documents i.e., APPAC submitted by
84	44 P	alm Riveria	A307	NAGENDRAN B	9,799,080	200,000	38,063	50,000	290,450	maintenance fee and corpus fund	(No	NA	-	0	9,508,630	0	the claimants Claim verified
84	45 P:	² alm Riveria	A308	ADITHYA KALAMBUR RAVISHANKAR	8,894,984	200,000			288,063	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(D 0	8,606,921	0	based on the documents i.e., APPAC submitted by the claimants
84	46 P:	Palm Riveria	A309	RANJINI V	9,817,511	200,000	40,652	50,000	290,652	Undelivered Club membership,		D No	NA		0	9,526,859	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							60,634	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
84	47 P	Palm Riveria	A310	SANJAY RAVI	14,539,528	240,000	51,169	50,000	350,634	maintenance fee and corpus fund	-	No No	NA	-	0	14,188,894	0	the claimants Claim verified
84	48 Pi	^p alm Riveria	A311	SUSAI PRISTWIN ANTO	12,680,362	240,000		·	341,169	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(D 0	12,339,193	0	based on the documents i.e., APPAC submitted by the claimants
	40 5	Palm Riveria	A401	MANIKANDAN K	0.915.076	200 000	40,450	50,000	200 450	Undelivered Club membership,) No	NA		1	0.524.626		Claim verified based on the documents i.e., APPAC submitted by
		Palm Riveria	A401	MANIKANDAN K SUSANT KUMAR MISHRA	9,815,076	200,000	46,113	50,000		Undelivered Club membership,		D No	NA NA		0	9,524,626		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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								ditors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Droject Name	Unit No	Name of Creditor	Total Claimed	for Club House			Admitted Amount	Nature of claim	covered by	related	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
S NO.	Project Name	Unit No	Name of Creditor	amount	House	40,450	50,000	Amount	Nature of claim	guarantee	party?	COC	ciaim		(In livk)	INK)	Claim verified
						10,100											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
851	Palm Riveria	A403	SELVAKUMAR SUNDARAM	9,503,448	200,000			290,450	0 maintenance fee and corpus fund	(0 No	NA	(0	9,212,998	0	the claimants
						44,131	500,000										Claim verified based on the
																	documents
									Haddi and G. barrata att.								i.e., APPAC
852	Palm Riveria	A404	ARAVIND N	9,951,601	200,000			744.131	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA			9,207,470	0	submitted by the claimants
						40,450	500,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
853	Palm Riveria	A405	DOROTTY V MANI	9,587,427	200,000	38,023	50,000	740,450	0 maintenance fee and corpus fund	1	0 No	NA	(J (8,846,977	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
854	Palm Riveria	A406	AROCKIA SAGAYARAJ G	8,910,863	200,000	40.450	50.000	288,023	maintenance fee and corpus fund	(0 No	NA	(0	8,622,840	0	the claimants
						40,450	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
855	Palm Riveria	A407	AHILA SOWUNDARI K	9,708,342	200,000			290,450	0 maintenance fee and corpus fund	(0 No	NA	(0	9,417,892	0	the claimants
						38,063	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
856	Palm Riveria	A408	THANGARASU PANDIAN	10,218,129	200,000			288.063	Undelivered Club membership, 3 maintenance fee and corpus fund		0 No	NA			9,930,066	0	submitted by the claimants
				-, -,		40,652	50,000								-,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
857	Palm Riveria	A409	ANBUSELVAN P	10,258,145	200,000	60,634	50,000	290,654	2 maintenance fee and corpus fund	1	0 No	NA	(J C	9,967,493	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
			SANKAR SOUNDARA RAJA						Undelivered Club membership,								submitted by
858	Palm Riveria	A410	PERUMAL	14,391,529	240,000			350,634	4 maintenance fee and corpus fund	(0 No	NA	(0 0	14,040,895	0	the claimants
						51,169	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
859	Palm Riveria	A411	GOMATHINAYAGAM S	13,129,787	240,000			341,169	9 maintenance fee and corpus fund		0 No	NA		0	12,788,618	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
060	Palm Riveria	A412	BIMLA DAGA	11,318,766	0			,	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	,		11,318,766	_	submitted by the claimants
000	I aiiii vivetia	M41Z	DIIVILA DAGA	11,318,700	U				of maintenance ree and corpus rund		UINO	INA		- L	11,318,766	L 0	tire traimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

List of other creditors (Other than financial creditors and operational cre	

							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Palm Riveria	A501	HARVINDER SINGH	9,535,747	200,000	41,220	50,000	291 22	Undelivered Club membership, D maintenance fee and corpus fund		D No	NA		0	9,244,527	,	Claim verified based on the documents i.e., APPAC submitted by the claimants
801	raiiii kiveria	A301	TIARVINDER SINGIT	3,333,747	200,000	46,113	50,000	231,22	inantenance ree and corpus rund	,	JINO	INA	+ '		3,244,327	1	Claim verified
862	Palm Riveria	A502	JAYANTHI R	8,898,566	200,000	40,113	30,000	296,11	Undelivered Club membership, 3 maintenance fee and corpus fund		D No	NA		0 0	8,602,453	0	based on the documents i.e., APPAC submitted by the claimants
						0	0										Claim verified
962	Palm Riveria	A503	SATHISH BABU. P	9,576,495	0				Undelivered Club membership, D maintenance fee and corpus fund		D No	NA			9,576,495		based on the documents i.e., APPAC submitted by the claimants
003	railli Rivella	A303	SATRISH BABU. P	9,576,495	0	44,130	50,000	· '	maintenance ree and corpus rund	,	JINO	INA	,	0	9,570,493	0	Claim verified
964	Palm Riveria	A504	MOGDOOM KAND SAHIB.	9,978,801	200,000	44,130	30,000	204 12	Undelivered Club membership,		D No	NA			9,684,671		based on the documents i.e., APPAC submitted by the claimants
804	Palli Rivella	A304	IVI K	9,970,001	200,000	0	0	294,13	Infantenance ree and corpus rund	,	JINO	INA	+	0	9,004,071		Claim verified
865	Palm Riveria	A505	HARIHARAN. N	9,819,270	0				Undelivered Club membership, D maintenance fee and corpus fund	(D No	NA	(D C	9,819,270) 0	based on the documents i.e., APPAC submitted by the claimants
866	i Palm Riveria	A506	JOSEPH JEAN PIERRE	8,827,389	200,000	38,023	50,000	288,02	Undelivered Club membership, 3 maintenance fee and corpus fund	(D No	NA	(0 0	8,539,366	s o	Claim verified based on the documents i.e., APPAC submitted by the claimants
867	' Palm Riveria	A507	PRAVEEN S P	9,289,896	0	0	0		Undelivered Club membership, D maintenance fee and corpus fund		D No	NA		n c	9,289,896		Claim verified based on the documents i.e., APPAC submitted by the claimants
507				3,203,030	Ŭ	38,063	50,000		The state of the s	1	1	1	<u> </u>		3,203,030		Claim verified
868	Palm Riveria	A508	MOHAN PILLAI C	8,711,149	200,000		·	288,06	Undelivered Club membership, 3 maintenance fee and corpus fund	(D No	NA	(0 0	8,423,086	5 0	based on the documents i.e., APPAC submitted by the claimants
						0	0										Claim verified based on the documents i.e., APPAC
869	Palm Riveria	A509	KANNAN C	7,472,363	0	60,634	50,000		Undelivered Club membership, 0 maintenance fee and corpus fund	(0 No	NA	(0 0	7,472,363	0	submitted by the claimants
970	Palm Riveria	A510	GOWRI SANKAR MOOKAIAH	12,868,904	240,000	00,034	30,000	350.63	Undelivered Club membership, 4 maintenance fee and corpus fund		D No	NA		0	12,518,270		based on the documents i.e., APPAC submitted by the claimants
670	. ann mvena	7310	HOURAIAII	12,000,304	2-0,000			330,03	- Imaniferiance ree and corpus fulld	1	1.10	1.4/3	1 '	٧, ٠	12,310,270		are ciumnants

LIST OI	creui	turs as	oui. I	3/00/2	J25	
 /						

Page								List of other cre		han financial creditors and operationa	l creditors)							
Same Property Pr							Amount Paid		unors (other ti	man intensial creditors and operationa	reactors		T	T	Amount			
250 Policy Name Application Name of Cociding Name of Cocidin																		
Substitute																	Amount of Claim	
## Project Name Design Des						Amount paid			Total		Amount	Whether	% of voting	Amount of		Claim amount		
27 Point Novers					Total Claimed													
Exposure Part Par	S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
27 Pelin Rivers AS11 SEMANTE 12.286,355 0 0 0 0 0 0 0 0 0							0	0										Claim verified
Part Part Substitute April Commenter Comme																		based on the
Process State St																		
27 Point Review AST																		
Comment Comm	074	D. I D	4544	CRIVANITA	42 206 265						,					42 206 265		
BZF Polim Riverse ASS2 SANKALDAGA 13,283,855 O O O O O O O O O	8/1	Paim Riveria	A511	SRIKANI R	12,286,365	U			-	U maintenance fee and corpus fund	(NO	NA .	-	J	12,286,365	0	
Part Rivers							0	0										
Part																		
372 Politi Riveria A512 PANSAL DAGA 11,283,355 0 0 0 0 0 0 0 0 0																		
272 Palm Riveria ASS2 PALES PALES D D D D D D D D D										Undelivered Club membership.								
State of the following comment	872	Palm Riveria	A512	PANKAJ DAGA	11,283,355	0					(No	NA		0	11,283,355	0	
ACCOUNTS							0	0										Claim verified
A A A A A A A A A A																		based on the
ST2 Palm Rivertia AG01 NITISH XIMMR. B 8,363,131 0 46,113 50,000 0 maintenance fire and corpus find 0 No NA 0 0 8,363,332 0 the cliamants Claim verified																		
273 Polim Riveria A601 NITISH KUMARE R 8,385,131 0 0 0 0 0 0 0 0 0																		
A6,113 S0,000 Claim verified become Claim membership, Claim verified become Claim membership, Claim verified become Claim verified become Claim verified become Claim verified Claim verifie				I													_	
S24 Palm Riveria A692 SATIVAMURTINY R 10,957,843 200,000 38,023 50,000 256,113 maintenance fee and corpus fund 0 No NA 0 0 0 10,691,730 0 the claimants of the claimants	873	Palm Riveria	A601	NITISH KUMAR. B	8,363,131	0				0 maintenance fee and corpus fund	(No	NA	() (8,363,131	0	
Accordance Acc							46,113	50,000										
272 Palm Riveria A602 SATHYAMURTHY R 10,957,843 200,000 296,131 maintenance free and corpus fund 0 No NA 0 10,661,730 Other damants Comments Comment																		
S72 Palm Riversa A602 SATHYAMURTHY R 10,957,843 200,000 296,113 maintenance fee and corpus fund 0 No NA 0 0 10,661,730 Other claimants Claim verified																		
STA Palm Riveria A602 SATHYAMURTHY 20,937,843 200,000 296,133 maintenance fee and corpus fund 0 No No 0 10,661,730 0 the claim verified based on the discussed on the d										Undelivered Club membership.								
S75 Palm Riveria A606 SAJESH PILLAL 8,791,417 200,000 288,023 Indelivered Club membership, 287,000 Indelivered Club membership, 288,000 Indelivered Club membership, 289,000	874	Palm Riveria	A602	SATHYAMURTHY R	10.957.843	200.000			296.11		(No	NA		0	10.661.730	0	
Bosed on the documents Le. APPAC Loadingered Club membership, Leading Club membership, Leadi	-						38,023	50,000					1					
E. APPAC Undelivered Club membership, E. APPAC Submitted by Su							,											
Model/Weerford Club membership, Undel/Weerford Club membership, Unde																		documents
875 Palm Riveria A606 RAISSH PILLAI 8,791,417 200,000 288,023 maintenance fee and corpus fund 0 No NA 0 0 8,503,394 0 the claimants Calm verified based on the documents Le, APPAC Lindelivered Club membership, Calm verified based on the documents Le, APPAC Lindelivered Club membership,																		
S76 Palm Riveria										Undelivered Club membership,								
Based on the documents Le, APAC SAMI SHANGAR, P.S 9,294,170 O S,000 O MA O O 9,294,170 O Maintenance fee and corpus fund O No NA O O 9,294,170 O Me claimants C, APAC C, A	875	Palm Riveria	A606	RAJESH PILLAI	8,791,417	200,000			288,02	3 maintenance fee and corpus fund	(No	NA	(0	8,503,394	0	
A607 RAVI SHANGAR. P.S 9,294,170 0 38,063 50,000 0 maintenance fee and corpus fund 0 No NA 0 0 9,294,170 0 the claimants 1,000 1,0							0	0										
BY Palm Riveria A607 RAVI SHANGAR, P.S 9,294,170 0 38,063 50,000 0 0 0 0 0 0 0 0 0 0 0																		
876 Palm Riveria A607 RAVI SHANGAR, P.S 9,294,170 0 Undelivered Club membership, 0 NA 0 0 0 9,294,170 0 the delimants of the documents i.e., APPAC submitted by submitted by the documents i.e., APPAC submitted by s																		
876 Palm Riveria A607 RAVI SHANGAR.P.S 9,294,170 0 0 0 0 0 9,294,170 0 0 0 0 0 0 0 0 0										Undelivered Club membership								
877 Palm Riveria A608 PRAKASH P.V 9,097,961 200,000 288,063 maintenance fee and corpus fund 0 No NA 0 0 8,809,898 Othe documents i.e., APPAC submitted by the claimants. KALYANA CHARRAVARTHY CHERUKURI 8,936,158 0 0 0 0 maintenance fee and corpus fund 0 No NA 0 0 8,336,158 Other claimants i.e., APPAC submitted by the claimants i.e., APPAC submitted by sub	876	Palm Riveria	A607	RAVI SHANGAR, P S	9.294.170	0					(No	NA		0	9.294.170	0	
Based on the documents i.e., APPAC submitted by Undelivered Club membership, 878 Palm Riveria A608 PRAKASH P.V. 9,097,961 200,000 288,063 maintenance fee and corpus fund 0 No NA 0 0 8,809,898 Of the claimants of Claim verified based on the documents i.e., APPAC submitted by Omaintenance fee and corpus fund 0 No NA 0 0 8,936,158 Of the claimants of Claim verified based on the documents i.e., APPAC submitted by Omaintenance fee and corpus fund 0 No NA 0 0 8,936,158 Of the claimants of Claim verified based on the documents i.e., APPAC submitted by Undelivered Club membership, Undelivered Clu							38,063	50,000										
Standard							,											
B 77 Palm Riveria A608 PRAKASH P V 9,097,961 200,000 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																		
877 Palm Riveria A608 PRAKASH P.V 9,097,961 200,000 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																		
Claim verified based on the documents i.e., APPAC submitted by Palm Riveria A609 CHERUKURI 8,936,158 0 Undelivered Club membership, 0 No NA 0 0 8,936,158 0 Undelivered Club membership, 0 No NA 0 0 8,936,158 0 Undelivered Club membership, 0 No NA 0 0 0 8,936,158 0 Undelivered Club membership, 0 No NA 0 0 0 12,940,087 0 the claimants of the claim																	_	
B78 Palm Riveria A609 CHERUKURI 8,936,158 0 Undelivered Club membership, 878 Palm Riveria A609 OHERUKURI 8,936,158 0 OOO Maintenance fee and corpus fund 0 No NA 0 0 8,936,158 0 Claim verified based on the documents i.e., APPAC submitted by Undelivered Club membership, 879 Palm Riveria A610 NANDA KUMAR.R 13,290,721 240,000 0 0 0 0 Claim verified by One of the claimants of the company fund 0 No NA 0 0 12,940,087 One of the claimants of the clai	877	Palm Riveria	A608	PRAKASH P V	9,097,961	200,000	-		288,06	maintenance fee and corpus fund	(JNo	NA NA	+ () (8,809,898	0	
878 Palm Riveria A609 CHERUKURI 8,936,158 0 Undelivered Club membership, Undelivered Club membership, O No NA O O 8,936,158 O the claimants i.e., APPAC Submitted by O maintenance fee and corpus fund O No NA O O 12,940,087 O the claimants i.e., APPAC Submitted by O maintenance fee and corpus fund O No NA O O 12,940,087 O the claimants i.e., APPAC Submitted by O No NA O O 12,940,087 O the claimants i.e., APPAC Submitted by O No NA O O 12,940,087 O the claimants i.e., APPAC Submitted by O No NA O O O 12,940,087 O the claimants i.e., APPAC Submitted by O No NA O O O 12,940,087 O the Claim verified by O No NA O O O O O O O O O O O O O O O O O O						1	0	0										
878 Palm Riveria A609 CHERUKURI 8,936,158 0 Undelivered Club membership, Undelivered Club membership, Omaintenance fee and corpus fund 0 No NA 0 0 8,936,158 0 the claimants i.e., APPAC submitted by Undelivered Club membership, Submitted by Su						1												
RATYANA CHARRAVARTHY CHERUKURI 8,936,158 0 Undelivered Club membership, amaintenance fee and corpus fund 0 No NA 0 0 8,936,158 0 the claimants of the claimants i.e., APPAC submitted by Undelivered Club membership, amaintenance fee and corpus fund 0 No NA 0 0 12,940,087 0 the claimants i.e., APPAC submitted by Undelivered Club membership, amaintenance fee and corpus fund 0 No NA 0 0 12,940,087 0 the claimants i.e., APPAC submitted by Undelivered Club membership, Undelivered Club membership, amaintenance fee and corpus fund 0 No NA 0 0 12,940,087 0 the claimants i.e., APPAC submitted by Undelivered Club membership, Unde						1												
878 Palm Riveria A609 CHERUKURI 8,936,158 0 0 maintenance fee and corpus fund 0 No NA 0 0 8,936,158 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 1 a specified based on the documents i.e., APPAC submitted by 2 a specified based on the documents i.e., APPAC submitted by 2 a specified based on the documents i.e., APPAC submitted by 2 a specified based on the documents i.e., APPAC submitted by 3 a				KALYANA CHAKRAVARTHY		1				Undelivered Club membership								
B79 Palm Riveria A610 NANDA KUMAR R 13,290,721 240,000 0 Undelivered Club membership, Submitted by Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by Undelivered Club membership, Undelivered Club member	878	Palm Riveria	A609		8,936,158	0					(No	NA		0	8,936,158	0	
Based on the documents i.e., APPAC submitted by Undelivered Club membership, 879 Palm Riveria A610 NANDA KUMAR R 13,290,721 240,000 350,634 maintenance fee and corpus fund 0 No NA 0 0 12,940,087 0 the claimants Claim verified based on the documents i.e., APPAC Undelivered Club membership,							60,634	50,000										Claim verified
879 Palm Riveria A610 NANDA.KUMAR R 13,290,721 240,000 350,634 Maintenance fee and corpus fund 0 No NA 0 0 12,940,087 0 the claimants documents i.e., APPAC submitted by Undelivered Club membership, Undelivered Club memb						1												
879 Palm Riveria A610 NANDA KUMAR R 13,290,721 240,000 0 0 0 12,940,087 0 the claimants of						1												
879 Palm Riveria A610 NANDA KUMAR R 13,290,721 240,000 0 350,634 maintenance fee and corpus fund 0 No NA 0 0 12,940,087 0 the claimants Date of the claimants o						1												
Claim verified based on the documents i.e., APPAC submitted by												.1	l	1 .			_	
based on the documents i.e., APPAC Undelivered Club membership,	879	Palm Riveria	A610	NANDA KUMAR R	13,290,721	240,000	-		350,63	4 maintenance fee and corpus fund	- (JNO	NA NA	1) (12,940,087	0	
documents i.e., APPAC Undelivered Club membership, submitted by						1	0	0										
i.e., APPAC Undelivered Club membership, submitted by						1												
Undelivered Club membership, submitted by																		
						1				Undelivered Club membership.								
	880	Palm Riveria	A611	AMARJOTHI C	4,955,455	0					(No	NA		0	4,955,455	0	

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Table Claim	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	riojectivanie	Olife 140	realite of circuitor	umount	House	0	0	Amount	reduce of claim	guarantee	purty.	COC	Cidilli		(III IIVIC)	inercy	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
881	Palm Riveria	A612	MOHAMMED YASEEN	15,376,987	0			(maintenance fee and corpus fund	(0 No	NA	(0 0	15,376,987	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
882	Palm Riveria	A701	SUNDERAMURTHY. S	11,250,269	0				maintenance fee and corpus fund		0 No	NA		0	11,250,269	0	the claimants
						46,274	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
002	Palm Riveria	A702	KISHORE KUMAR RAMADASS	12,760,152	200,000			206 27	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA.		0	12,463,878		submitted by the claimants
883	Paim Riveria	A7UZ	KAIVIADASS	12,760,152	200,000	0	0	290,274	+ maintenance ree and corpus rund	'	UNO	INA	,	0	12,403,878	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
884	Palm Riveria	A703	SASIREKHA M	10,876,370	0		_	(maintenance fee and corpus fund	(0 No	NA	(0 0	10,876,370	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
885	Palm Riveria	A704	JOTHI MURUGAN. R	9,339,995	0			(maintenance fee and corpus fund	(0 No	NA	(0 0	9,339,995	0	the claimants
						40,652	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
886	Palm Riveria	A707	S. DIWAKAR	11,780,856	200,000			290.653	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		0	11,490,204		submitted by the claimants
000	T dilli tuvella	71707	5. 5. 10 110	11,700,030	200,000	46,274	50,000	250,051	mantenance rec and corpus rand	,	1.0	10.			11,130,201		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
887	Palm Riveria	B102	ANTONY SAHAYARAJ S	11,049,285	200,000	0	0	296,274	4 maintenance fee and corpus fund	1	0 No	NA	-	0 (10,753,011	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
888	Palm Riveria	B103	RAJAMMAL. D R	9,420,152	0			(maintenance fee and corpus fund	(0 No	NA	(0 (9,420,152	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club								i.e., APPAC
889	Palm Riveria	B104	HEMANT DUGAR	4,205,678	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	4,205,678	0	submitted by the claimants
						38,063	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
	Dalar Branch	D400	CTANUEVAA	0.244.021	200.000			200 200	Undelivered Club membership,			ļ	l .		0.000.000		submitted by
890	Palm Riveria	B106	STANLEY M	9,211,921	200,000			288,063	maintenance fee and corpus fund		0 No	NA	1	0 (8,923,858		the claimants

List of other creditors (Other than financial creditors and operation	nal creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
901	Palm Riveria	B107	ANNA POORNA. K	7,391,018	0			,	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			7,391,018		submitted by the claimants
891	Paim Riveria	B107	ANNA POURNA. K	7,391,018	U	38,063	50,000	-	maintenance fee and corpus fund		JINO	INA	(7,391,018	0	Claim verified
							,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
892	Palm Riveria	B108	SANTOSH KRSHNAN R	8,624,284	200,000			288,063	maintenance fee and corpus fund	() No	NA	(0	8,336,221	0	the claimants
						0	0										Claim verified based on the
																	documents
									Hadali and Glab and bankin								i.e., APPAC
893	Palm Riveria	B109	KARTHIKEYAN R	12,753,367	0				Undelivered Club membership, maintenance fee and corpus fund) No	NA			12,753,367		submitted by the claimants
				, ,		60,715	50,000								, ,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
894	Palm Riveria	B110	MURALI S	13,818,639	240,000	0	0	350,715	maintenance fee and corpus fund	(0 No	NA	(0	13,467,924	0	the claimants Claim verified
							Ü										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
895	Palm Riveria	B111	SRIRAM SRINIVASAN . R	12,355,222	240,000			240,000	maintenance fee and corpus fund	() No	NA	(0	12,115,222	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
896	Palm Riveria	B112	SUDHA RAGHAVAN	16,963,099	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			16,963,099		submitted by the claimants
					-	53,232	50,000					1					Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
897	Palm Riveria	B201	JUSTIN T SANTHANAM S	12,558,500	240,000	0	0	343,232	2 maintenance fee and corpus fund	(0 No	NA	(0	12,215,268	0	the claimants Claim verified
							Ü										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
898	Palm Riveria	B202	DHARANI. V	9,160,473	0			(maintenance fee and corpus fund	() No	NA	(0	9,160,473	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
800	Palm Riveria	B203	CHANDRALEKA. M	9,543,158	0			,	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,543,158		submitted by the claimants
039	. ann mvena	5203	STARPINELIA. W	3,373,130	0	38,063	50,000	<u> </u>				130			J,J4J,130	†	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
900	Palm Riveria	B206	SURESH KUMAR K	7,776,196	200,000			288,063	maintenance fee and corpus fund	() No	NA	(0	7,488,133	0	the claimants

List of other creditors (Other than financial creditors and operational creditors

								ditors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	Project Name	OHICINO	Name of Cleditor	aniount	House	40,652	50,000	Amount	Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIK)	iivit)	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
901	Palm Riveria	B207	SACHIN RAVINDRAN	9,353,551	200,000			290,652	maintenance fee and corpus fund	(0 No	NA	(0	9,062,899	0	the claimants
						38,063	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
903	Palm Riveria	B208	SUBRAMANIAN S	9,121,484	200,000			200 063	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			8,833,421		submitted by the claimants
302	raiiii kiveria	B208	SOBINAIVIAINIAIN S	5,121,464	200,000	53,232	50,000	288,000	maintenance ree and corpus rund	'	U INO	INA	<u> </u>	5	0,033,421	1	Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
903	Palm Riveria	B209	SUNDARESAN J	12,703,650	240,000			343,232	maintenance fee and corpus fund	(0 No	NA	(0	12,360,418	0	the claimants
						60,715	50,000										Claim verified based on the
																	documents
			LIENAANAALINI						Hadaliyaand Chab anaabaankia								i.e., APPAC
904	Palm Riveria	B210	HEMAMALINI VENKATRAMAN	13,125,488	240,000			350.715	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	12,774,773		submitted by the claimants
				-, -,		51,209	50,000								, ,		Claim verified
																	based on the
																	documents i.e., APPAC
			CHANDER						Undelivered Club membership,								submitted by
905	Palm Riveria	B211	BALASUBRAMANIAN	12,790,705	240,000	0	0	341,209	maintenance fee and corpus fund	1	0 No	NA	(0	12,449,496	0	the claimants Claim verified
							0										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
906	Palm Riveria	B301	DEEPAK AYYAKUTTI	7,365,306	0			(maintenance fee and corpus fund	(0 No	NA	(0	7,365,306	0	the claimants
						46,274	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
00-	Palm Riveria	B302	DR. RANI A	10,803,226	200,000			206 27/	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			10,506,952		submitted by the claimants
907	Pallii Kiveria	B302	DR. KAINI A	10,803,220	200,000	40,692	50,000	290,272	maintenance ree and corpus rund	· '	UNU	INA	<u> </u>	5	10,300,932		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
908	Palm Riveria	B303	SUBASH	9,364,812	200,000			290,692	maintenance fee and corpus fund	(0 No	NA	(0 0	9,074,120	0	the claimants
						44,171	50,000										Claim verified based on the
																	documents
									Hardell and Clab and beautiful								i.e., APPAC
909	Palm Riveria	B304	KASIRAMAN M	10,266,894	200,000			294.171	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	9,972,723		submitted by the claimants
303		5501	22 2010 1110 1111	10,200,034	200,000	30,963	50,000	25 ,,171		<u> </u>		1	<u> </u>		3,3,2,723	T	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
910	Palm Riveria	B308	JONES NICKOLSON M R	9,415,220	200,000			280,963	maintenance fee and corpus fund		0 No	NA		0	9,134,257	1 0	the claimants

List of other creditors (Other than financial creditors and opera	tional creditors)
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Amount Paid for Corpus Fund Amou	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid for												
911 Palm Riveria 8309 NANEEN VANAN, D 12,194,930 0 60,715 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 912 Palm Riveria 8310 SUNDARAM 14,412,589 240,000 0 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 913 Palm Riveria 8401 K.SATHISH KUMAR 7,365,306 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 914,648 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 915 Palm Riveria 8402 NAVEEN PA 11,137,041 200,000 41,648 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 915 Palm Riveria 8403 AGNES MARY VASANTHI 5,458,559 0 9,158,539 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 916 Palm Riveria 8404 MUTHURUMAR M 10,891,596 0 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 916 Palm Riveria 8404 MUTHURUMAR M 10,891,596 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 916 Palm Riveria 8406 MOHAMMED VASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA	of any mutual dues, that may be Claim amoun not admitted	ed verification (In											
911 Palm Riveria 8309 NAVEEN VANAN, D. 12,194,930 0 60,715 50,000 Undelivered Club membership, 0 NNO NA 912 Palm Riveria 8310 SINDARAM 14,412,589 240,000 0 0 Undelivered Club membership, 350,715 maintenance fee and corpus fund 0 NNO NA 913 Palm Riveria 8401 SATHISH KUMAR 7,365,306 0 0 46,274 50,000 Undelivered Club membership, 0 maintenance fee and corpus fund 0 NNO NA 914 Palm Riveria 8402 NAVEEN PA 11,137,041 200,000 Undelivered Club membership, 0 maintenance fee and corpus fund 0 NNO NA 915 Palm Riveria 8403 AGNES MARY VASANTHI 5,458,559 0 0 91,648 maintenance fee and corpus fund 0 NNO NA 916 Palm Riveria 8403 AGNES MARY VASANTHI 5,458,559 0 0 0 91,648 maintenance fee and corpus fund 0 NNO NA 917 Palm Riveria 8404 MUTHURUMAR, M 10,891,596 0 38,063 50,000 Undelivered Club membership, 0 maintenance fee and corpus fund 0 NNO NA	(In INR)	INR) Remarks											
912 Palm Riveria 8310 SUNDARAM 14,412,589 240,000 0 0 0 Undelivered Club membership, 0 No NA 913 Palm Riveria 8401 K.SATHISH KUMAR 7,365,306 0 46,274 50,000 Undelivered Club membership, 0 No NA 914 Palm Riveria 8402 NAVEEN PA 11,137,041 200,000 41,648 50,000 Undelivered Club membership, 0 No NA 915 Palm Riveria 8403 AGNES MARY VASANTHI 5,458,559 0 Undelivered Club membership, 916 Palm Riveria 8404 MUTHUKUMAR M 10,891,596 0 38,063 50,000 Undelivered Club membership, 0 No NA 917 Palm Riveria 8404 MUTHUKUMAR M 10,891,596 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA Undelivered Club membership, 0 MOHAMMED VISSEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA		Claim verified based on the documents i.e., APPAC submitted by											
912 Palm Riveria 8310 MISS. ARCHANA 14,412,589 240,000 0 0 0 0 0 0 0 0	0 0 12,194,93												
913 Palm Riveria B401 KSATHISH KUMAR 7,365,306 0 Undelivered Club membership, 0 No NA 914 Palm Riveria B402 NAVEEN PA 11,137,041 200,000 41,648 50,000 915 Palm Riveria B403 AGNES MARY VASANTHI 5,458,559 0 91,648 maintenance fee and corpus fund 0 No NA 916 Palm Riveria B404 MUTHUKUMAR. M 10,891,596 0 38,063 50,000 917 Palm Riveria B406 MOHAMMED VASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA		Claim verified based on the documents i.e., APPAC submitted by											
913 Palm Riveria 8401 K SATHISH KUMAR 7,365,306 0 46,274 50,000 Undelivered Club membership, 0 No NA NA 914 Palm Riveria 8402 NAVEEN PA 11,137,041 200,000 41,648 50,000 Undelivered Club membership, amaintenance fee and corpus fund 0 No NA 915 Palm Riveria 8403 AGNES MARY VASANTHI 5,458,559 0 91,648 maintenance fee and corpus fund 0 No NA 916 Palm Riveria 8404 MUTHUKUMAR. M 10,891,596 0 38,063 50,000 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 917 Palm Riveria 8406 MOHAMMED VASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA 917 Palm Riveria 8406 MOHAMMED VASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA	0 0 14,061,87	0 the claimants Claim verified											
914 Palm Riveria B402 NAVEEN PA 11,137,041 200,000 41,648 50,000 296,274 maintenance fee and corpus fund 0 No NA 915 Palm Riveria B403 AGNES MARY VASANTHI 5,458,559 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0		based on the documents i.e., APPAC submitted by											
914 Palm Riveria B402 NAVEEN PA 11,137,041 200,000 296,274 maintenance fee and corpus fund 0 No NA 915 Palm Riveria B403 AGNES MARY VASANTHI 5,458,559 0 0 0 916 Palm Riveria B404 MUTHUKUMAR. M 10,891,596 0 38,063 50,000 288,063 maintenance fee and corpus fund 0 No NA 917 Palm Riveria B406 MOHAMMED VASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA	0 0 7,365,30	006 0 the claimants Claim verified											
915 Palm Riveria 8403 AGNES MARY VASANTHI 5,458,559 0 0 91,648 maintenance fee and corpus fund 0 No NA 916 Palm Riveria 8404 MUTHUKUMAR.M 10,891,596 0 38,063 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 917 Palm Riveria 8406 MOHAMMED YASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA		based on the documents i.e., APPAC submitted by											
915 Palm Riveria B403 AGNES MARY VASANTHI 5,458,559 0 91,648 maintenance fee and corpus fund 0 No NA 916 Palm Riveria B404 MUTHUKUMAR.M 10,891,596 0 38,063 50,000 917 Palm Riveria B406 MOHAMMED VASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA	0 0 10,840,76	0 the claimants Claim verified											
916 Palm Riveria B404 <u>MUTHUKUMAR. M</u> 10,891,596 0 0 0 0 maintenance fee and corpus fund 0 No NA 917 Palm Riveria B406 <u>MOHAMMED YASEEN</u> 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA	0 0 5,366,91	based on the documents i.e., APPAC submitted by 11 0 the claimants											
917 Palm Riveria B406 MOHAMMED YASEEN 9,158,539 200,000 288,063 maintenance fee and corpus fund 0 No NA	0 0 10,891,59	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants											
	0 0 887047	Claim verified based on the documents i.e., APPAC submitted by											
	0 0 8,870,47	776 0 the claimants Claim verified											
918 Palm Riveria B407 AMEENA KHATOON 9,170,377 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA	0 0 9,170,37	based on the documents i.e., APPAC submitted by 0 the claimants											
919 Palm Riveria B409 KARTHIK NATARAI 7,365,306 0 Undelivered Club membership, O maintenance fee and corpus fund O No NA	0 0 7,365,30	Claim verified based on the documents i.e., APPAC submitted by 06 0 the claimants											
919 Palm Riveria B410 TAMIZHAISHA 14,177,060 240,000 350,715 maintenance fee and corpus fund 0 No NA	0 0 13,826,34	Claim verified based on the documents i.e., APPAC submitted by											

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Formal Formation For																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance		Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
021	Palm Riveria	B411	ADUNITHANICANA	7,442,468	0	52,412	50,000	102.41	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		n c	7,340,056		Claim verified based on the documents i.e., APPAC submitted by
921	Paim Riveria	B411	ARUN THANGAM	7,442,468	U	54,482	50,000	102,41	z maintenance lee and corpus lund	,	U NO	INA	-	U	7,340,050	0	the claimants Claim verified
922	Palm Riveria	B501	RAUNAQ RUNGTA	7,301,799	0	34,402	30,000	104,48	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		0 0	7,197,317	0	based on the documents i.e., APPAC submitted by the claimants
						41,648	50,000										Claim verified
022	Palm Riveria	B503	ARUN THANGAM	5,591,653	0			01.64	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA			5,500,005		based on the documents i.e., APPAC submitted by the claimants
923	raiiii Riveria	B303	AKUN THANGAWI	3,391,033	0	0	0	91,046	inantenance ree and corpus runu	'	UNU	INA	+ '	U U	3,300,003	0	Claim verified
924	Palm Riveria	B505	RAUNAQ RUNGTA	5,403,152	0		, and the second		Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			5,403,152		based on the documents i.e., APPAC submitted by the claimants
324	T dilli Niveria	5505	INACINAC INCINCIA	3,403,132	Ü	38,063	50,000	1	inantenance ree and corpus rand	·	0 140	100	<u> </u>		3,403,132		Claim verified
925	Palm Riveria	B506	SANJAY C SHAH	8,386,264	200,000	41,607	50,000	288,06	Undelivered Club membership, 3 maintenance fee and corpus fund	(0 No	NA	(0 0	8,098,201	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified
926	Palm Riveria	B507	EZHIL MARAN	5,403,152	0			91,60	Undelivered Club membership, 7 maintenance fee and corpus fund		0 No	NA	(D C	5,311,545	. 0	based on the documents i.e., APPAC submitted by the claimants
927	Palm Riveria	B508	B.SHANMUGAM	3,588,123	0	39,164	50,000	80 16	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA			3,498,959		Claim verified based on the documents i.e., APPAC submitted by the claimants
927	raill Riverid	0300	D.JHANIVIUGAIVI	3,300,123	U	0	0	03,104	- maintenance ree and corpus fund	<u> </u>	UINU	IVA	<u> </u>		3,430,355	1	Claim verified
928	Palm Riveria	B510	SRUTHI GOPALAN	13,059,903	0		, and the second	(Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA		0 0	13,059,903	s 0	based on the documents i.e., APPAC submitted by the claimants
						0	0										Claim verified
929	Palm Riveria	B512	RENUGADEVI. C	16,774,598	0	0	0	(Undelivered Club membership, D maintenance fee and corpus fund	(0 No	NA	(0 0	16,774,598	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
930	Palm Riveria	B602	<u>SIVA KUMAR RAJA R</u>	10,930,616	0				Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA		0 0	10,930,616	5 0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid for																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No	. Pro	oject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
93	1 Pal	lm Riveria	B603	HEMANT DUGAR	5,047,293	0			(maintenance fee and corpus fund	() No	NA	(0	5,047,293	0	the claimants
							44,171	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
93	2 Pal	lm Riveria	B604	R GIRIDHARAN	10,157,261	200,000		F7.000	294,171	maintenance fee and corpus fund	(0 No	NA	(0	9,863,090	0	the claimants
							0	57,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
93	3 Pal	lm Riveria	B605	SUDHARSAN G	6,134,250	0	38,063	50,000	57,000	maintenance fee and corpus fund	() No	NA	(0	6,077,250	0	the claimants
							38,063	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
93	4 Pal	Im Riveria	B606	NAVEEN KUMAR RAMAN	8,221,455	200,000	0	0	288,063	maintenance fee and corpus fund		0 No	NA	(0	7,933,392	0	the claimants Claim verified
93	5 Pai	lm Riveria	B607	<u>RAAJMOHAN V P</u>	6,451,092	0	60,715	50,000	C	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	C	0	6,451,092	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
93	6 Pal	lm Riveria	B610	SATYANARAYANA RAJU K	11,667,425	240,000	·	·	350,715	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	(0 0	11,316,710	0	based on the documents i.e., APPAC submitted by the claimants
92	7 Pa	lm Riveria	B701	SWARNALATHA T	12,240,996	0	0	0		Undelivered Club membership,		D No	NA			12,240,996		Claim verified based on the documents i.e., APPAC submitted by the claimants
		Im Riveria	B705	KRISHNAN V	6,385,307	0	0	0		Undelivered Club membership,		D No	NA					Claim verified based on the documents i.e., APPAC submitted by the claimants
		Im Riveria	B706	YUVNESH	6,385,307 3,418,362	0	0	0		Undelivered Club membership,		D No	NA NA		0			Claim verified based on the documents i.e., APPAC submitted by the claimants
		lm Riveria	B707	VALLINAYAGAM. M	13,862,767	0	0	0		Undelivered Club membership,		D No	NA		0			Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid for																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
						0	0										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
941	Palm Riveria	B708	V Prabhakar	2,248,124	0				0 maintenance fee and corpus fund		No	NA		0	2,248,124	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
942	Palm Riveria	E101	NANDHINI. A	9,471,983	0	38,063	50,000	<u> </u>	0 maintenance fee and corpus fund	-	No No	NA	+ '	U	9,471,983	0	the claimants Claim verified
						30,003	30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
943	Palm Riveria	E102	SHIBY JACOB	8,908,213	200,000			288,06	3 maintenance fee and corpus fund	(No	NA	(0 (8,620,150	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
944	Palm Riveria	E106	LOURDS MARIA AMIRTHARAJ	9,249,384	0				Undelivered Club membership, 0 maintenance fee and corpus fund		No	NA		0	9,249,384	,	submitted by the claimants
344	T dilli Riveria	2100	AWIIIIIIAIA	3,243,304		38,063	50,000		indifferiance ree and corpus rund	,	7 140	INA.	<u> </u>		3,243,304		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
945	Palm Riveria	E107	VIKRAM V R	7,465,509	200,000	27.004	50.000	288,06	3 maintenance fee and corpus fund	() No	NA	(0 0	7,177,446	0	the claimants
						37,901	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
946	Palm Riveria	E111	BALASUNDARAM S	8,406,150	200,000			287,90	1 maintenance fee and corpus fund	(No	NA		0 0	8,118,249	0	the claimants
						48,337	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
0.47	Palm Riveria	E112	PRASHANTH MON	10,640,533	240,000			220.22	Undelivered Club membership, 7 maintenance fee and corpus fund	,	2 1	NIA.		0	10,302,196		submitted by the claimants
947	Paim Riveria	E112	PRASHANTH WICH	10,640,533	240,000	51,290	50,000	338,33	/ maintenance ree and corpus rund		No	NA	-	0	10,302,196	0	Claim verified
							, , , , , ,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
948	Palm Riveria	E113	SARITHA P	12,768,445	240,000			341,29	0 maintenance fee and corpus fund	(No No	NA	(0 (12,427,155	0	the claimants
						60,755	50,000										Claim verified based on the
																	documents
									Hardell and Old broaden 12								i.e., APPAC
949	Palm Riveria	E114	BADHRINATH KANNAN	13,383,217	240,000			350.75	Undelivered Club membership, 5 maintenance fee and corpus fund		No	NA		0	13,032,462	0	submitted by the claimants
3 43				_5,555,217	2.0,000	0	0	333,73		<u> </u>		1	1		10,002,402		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
950	Palm Riveria	E115	SATHIABAMA BHASKARAN	17,163,724	0				0 maintenance fee and corpus fund	(No	NA		0 0	17,163,724	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors) Amount Paid Amount Paid for Amount Paid for																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	Jet-on	(In INR)	INR)	Remarks
	j					0	0								,	ĺ	Claim verified
																	based on the documents
																	i.e., APPAC
		====							Undelivered Club membership,								submitted by
951	Palm Riveria	E201	<u>DIVYEDHARSHINI G</u>	10,222,898	0	38,063	50,000	-	maintenance fee and corpus fund	() No	NA	-	0 0	10,222,898	0	the claimants Claim verified
						38,003	30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
952	Palm Riveria	E202	RAJALAKSHMI M	8,881,622	200,000			288,063	maintenance fee and corpus fund	(No	NA	(0 0	8,593,559	0	the claimants
						40,611	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
052	Palm Riveria	E203	PERIASAMY P	9,876,918	200,000			200.61	Undelivered Club membership, I maintenance fee and corpus fund	,	No	NA		0	9,586,307		submitted by the claimants
333	T dilli Riveria	2203	TEMASAWITI	3,070,310	200,000	38,023	50,000	250,01	mantenance ree and corpus rand	,	7 140	INA.	<u>'</u>		3,300,307		Claim verified
																	based on the
																	documents i.e., APPAC
			AROCKIA SAHAYA JEROLIN						Undelivered Club membership,								submitted by
954	Palm Riveria	E204	<u>B</u>	9,008,258	200,000	20 577	F0 000	288,023	maintenance fee and corpus fund	() No	NA	-	0 0	8,720,235	0	the claimants
						38,577	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
955	Palm Riveria	E205	RAJARAJAN P	8,803,641	200,000			288,57	7 maintenance fee and corpus fund	(No	NA		0 0	8,515,064	0	the claimants
						40,611	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
056	Palm Riveria	E206	SURESH KUMAR C	9,784,783	200,000			200.61	Undelivered Club membership, I maintenance fee and corpus fund	,	No	NA		0	9,494,172		submitted by the claimants
950	Paim Riveria	E200	SURESH KUIVIAR C	9,/84,/83	200,000	40,450	50,000	290,61.	maintenance ree and corpus rund		JINO	INA	-	U C	9,494,172		Claim verified
						.,	,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
957	Palm Riveria	E208	JANANI ANANDAN	10,073,205	200,000			290,450	maintenance fee and corpus fund	() No	NA	-	0 0	9,782,755	0	the claimants
						38,063	50,000										Claim verified based on the
																	documents
									Undelinered Club acceptantia								i.e., APPAC
958	Palm Riveria	E209	ESAKKIMUTHU E	8,276,730	200,000			288,063	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	7,988,667		submitted by the claimants
					1	40,490	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
055	Dallar Bir and	5340	MISS. SUJATHA	0.500.023	200.000			200 10	Undelivered Club membership,			ļ.,,			0.200.22		submitted by
959	Palm Riveria	E210	SUBRAMANIAN	8,589,821	200,000	37,901	50,000	290,490	maintenance fee and corpus fund	() No	NA	+ '	U C	8,299,331	0	the claimants Claim verified
						57,501	30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
960	Palm Riveria	E211	DEVENDRAN R	8,072,552	200,000			287,90	I maintenance fee and corpus fund	(No	NA	(0 0	7,784,651	. 0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																		
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	verification (In	
S No.	. Pro	ject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							48,337	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
96	1 Pal	m Riveria	E212	KRISHNAMOORTHY R	12,310,972	240,000	60.755	50,000	338,337	7 maintenance fee and corpus fund	1	0 No	NA	-	0	11,972,635	0	the claimants
96	2 Pal	m Riveria	E214	ROOPA SUDARSAN	15,189,563	240,000	60,755	50,000	350.759	Undelivered Club membership,		0 No	NA			14,838,808		Claim verified based on the documents i.e., APPAC submitted by the claimants
30	2 Га	III Niveria	1214	ROOFA SODARSAN	13,189,303	240,000	77,340	50,000	330,733	maintenance ree and corpus rund	'	UNO	INA	,	9	14,030,000	1	Claim verified
	2.0.1	u Pi a ia	5245	CUITDA AA	44.447.000	200.000			407.246	Undelivered Club membership,						42 700 740		based on the documents i.e., APPAC submitted by
96	3 Pai	m Riveria	E215	CHITRA M	14,117,088	280,000	40,611	50,000	407,340	maintenance fee and corpus fund	(0 No	NA	-	0	13,709,748	0	the claimants Claim verified
06	4 Pal	m Riveria	E301	CHITRA T S	9,370,902	200,000	40,011	30,000	200 611	Undelivered Club membership,		0 No	NA			9,080,291		based on the documents i.e., APPAC submitted by the claimants
90	4 Pai	III NIVEIIA	E301	CHITRA I 3	9,370,902	200,000	38,063	50,000	290,611	I maintenance ree and corpus rund	· '	UNU	INA	<u> </u>	5	9,000,291		Claim verified
96	5 Pal	m Riveria	E302	<u>SUJITHRA S</u>	9,488,413	200,000			288,063	Undelivered Club membership,	(0 No	NA	(0	9,200,350	0	based on the documents i.e., APPAC submitted by the claimants
96	6 Pal	m Riveria	E303	SIVAKUMAR S D	9,697,754	200,000	40,611	50,000	290.611	Undelivered Club membership,		0 No	NA			9,407,143		Claim verified based on the documents i.e., APPAC submitted by the claimants
							38,023	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
96	7 Pal	m Riveria	E304	MISS. SHOBHANA G	7,878,306	200,000	38,023	50,000	288,023	maintenance fee and corpus fund	1	0 No	NA	-	0	7,590,283	0	the claimants Claim verified
96	8 Pal	m Riveria	E305	JAI KUMAR P	8,871,215	200,000	36,623	30,000	288,023	Undelivered Club membership,		0 No	NA		0 0	8,583,192	0	based on the documents i.e., APPAC submitted by the claimants
	Ť				.,. ,	,	40,611	50,000		, and a second part of the second						.,,		Claim verified
96	9 Pal	m Riveria	E306	JANET ABIGAIL, S	10,687,467	200,000	38,063	50,000	290,611	Undelivered Club membership, L maintenance fee and corpus fund		0 No	NA		D 0	10,396,856	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
97	0 Pal	m Riveria	E309	KRISHNAMOORTHY S	8,716,145	200,000	35,003	30,000	288,063	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	8,428,082	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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No. Project Name Unit No Name of Creditor Total Claimed amount Paid for Club House 40,490 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0	Amount of any mutual dues, that may be set-off Claim amount not admitted (in INR) 0 0 9,585,088 0 0 12,448,874	verification (In INR) Remarks Claim verified based on the documents i.e., APPAC submitted by
SNO. Project Name Unit No Name of Creditor amount House Anount Nature of claim guarantee party? CoC claim 40,490 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 971 Palm Riveria E310 RAJARAM S 9,875,578 200,000 37,901 50,000 972 Palm Riveria E311 RAVICHANDRAN 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0	0 0 9,585,088	INR) Remarks Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
971 Palm Riveria E310 RAJARAM S 9,875,578 200,000 290,490 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 Undelivered Club membership, Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 MA 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
971 Palm Riveria E310 RAJARAM S 9,875,578 200,000 290,490 maintenance fee and corpus fund 0 No NA 0 37,901 50,000 Undelivered Club membership, 972 Palm Riveria E311 RAVICHANDRAN N 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
971 Palm Riveria E310 RAJARAM S 9,875,578 200,000 290,490 maintenance fee and corpus fund 0 No NA 0 37,901 50,000 Undelivered Club membership, BANICHANDRAN N 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
971 Palm Riveria E310 RAJARAM S 9,875,578 200,000 290,490 maintenance fee and corpus fund 0 No NA 0		0 the claimants Claim verified based on the documents i.e., APPAC
972 Palm Riveria E311 RAVICHANDRAN N 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0		Claim verified based on the documents i.e., APPAC
972 Palm Riveria E311 <u>RAVICHANDRAN N</u> 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0	0 0 12,448,874	documents i.e., APPAC
972 Palm Riveria E311 <u>RAVICHANDRAN N</u> 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0	0 0 12,448,874	i.e., APPAC
972 Palm Riveria E311 <u>RAVICHANDRAN N</u> 12,736,775 200,000 287,901 maintenance fee and corpus fund 0 No NA 0	0 0 12,448,874	submitted hv
	0 12,448,874	
	i 1	Claim verified
		based on the
		documents i.e., APPAC
MOHAMED_BASHLUR Undelivered Club membership,		submitted by
973 Palm Riveria E312 REHMAN 10,190,990 240,000 338,337 maintenance fee and corpus fund 0 No NA 0	0 0 9,852,653	0 the claimants Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
974 Palm Riveria E313 <u>SUBRAMANIAN S</u> 13,145,635 240,000 341,290 maintenance fee and corpus fund 0 No NA 0	0 0 12,804,345	0 the claimants Claim verified
30,000		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
975 Palm Riveria E314 <u>ARAVINTHAN R</u> 13,888,126 240,000 350,755 maintenance fee and corpus fund 0 No NA 0	0 0 13,537,371	
40,450 50,000		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
976 Palm Riveria E401 <u>VAITHILINGAM S</u> 9,287,746 200,000 290,450 maintenance fee and corpus fund 0 No NA 0	0 0 8,997,296	
37,901 50,000		Claim verified based on the
		documents
MURUGAN Undelivered Club membership,		i.e., APPAC submitted by
977 Palm Riveria E402 <u>GOMATHINATHAN</u> 8,336,798 200,000 287,901 maintenance fee and corpus fund 0 No NA 0	0 0 8,048,897	7 0 the claimants
40,611 50,000		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
978 Palm Riveria E403 <u>ARUN KUMAR G</u> 9,850,596 20,000 110,611 maintenance fee and corpus fund 0 No NA 0	0 9,739,985	0 the claimants
38,023 50,000		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
979 Palm Riveria E404 <u>JEYAGANESH S</u> 8,472,751 200,000 288,023 maintenance fee and corpus fund 0 No NA 0	0 0 8,184,728	
38,023 50,000		Claim verified
		based on the documents
		i.e., APPAC
980 Palm Riveria E405 BALAJI G 8,107,089 200,000 288,023 maintenance fee and corpus fund 0 No NA 0	0 7,819,066	submitted by 0 the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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	List of other creditors (Other than financial creditors and operational creditors)																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	Project Warne	Official	Ivalle of Cleditor	aniount	House	0	0	Amount	Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIN)	INK	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
98	Palm Riveria	E406	POOJA DUGAR	3,699,294	0			(maintenance fee and corpus fund	() No	NA	(0 0	3,699,294	0	the claimants
						38,063	50,000										Claim verified based on the
																	documents
									Undelinered Club acceptantia								i.e., APPAC
98	Palm Riveria	E407	ABIRAMI S	8,931,932	200,000			288,063	Undelivered Club membership, maintenance fee and corpus fund	(No	NA			8,643,869	0	submitted by the claimants
						40,450	50,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
98.	Palm Riveria	E408	DR. RENGAN R S	10,038,707	200,000	38,063	50,000	290,450	maintenance fee and corpus fund	() No	NA	(0	9,748,257	0	the claimants Claim verified
						30,000	30,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
98	Palm Riveria	E409	MOHAMED NIYAZ T H	8,459,707	200,000			288,063	maintenance fee and corpus fund	() No	NA	(0	8,171,644	0	the claimants
						40,490	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
98	Palm Riveria	E410	SANDEEP K N	10,197,078	200,000			290.490	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	9,906,588	0	submitted by the claimants
						37,901	50,000					1			0,000,000	-	Claim verified
																	based on the documents
																	i.e., APPAC
	notes no esta	5444		0.044.070	200 000			207.00	Undelivered Club membership,						0.533.460		submitted by
98	Palm Riveria	E411	MATHI MATHAVAN M	8,811,070	200,000	48,337	50,000	287,90	l maintenance fee and corpus fund	(No No	NA	(0	8,523,169	0	the claimants Claim verified
						,											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
98	7 Palm Riveria	E412	ASHA NAIR	12,129,331	240,000			338,337	maintenance fee and corpus fund	(No No	NA	(0	11,790,994	0	the claimants
						51,290	50,000										Claim verified based on the
																	documents
			SHAIK MOHAMED						Undelivered Club membership,								i.e., APPAC
98	Palm Riveria	E413	SIRAJUDDIN	13,807,637	240,000			341,290) maintenance fee and corpus fund	(No	NA			13,466,347	0	submitted by the claimants
						60,755	50,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
		544.4	DD CUBUACURA CO	44.050.300	240.000			250	Undelivered Club membership,						44.500.510		submitted by
98	Palm Riveria	E414	DR. SUBHASHINI SATHISH	14,950,303	240,000	77,340	50,000	350,755	maintenance fee and corpus fund	() No	NA	-	0	14,599,548	0	the claimants Claim verified
						,,,,,,,,	30,000										based on the
																	documents i.e., APPAC
			RAMALINGAM						Undelivered Club membership,								submitted by
99	Palm Riveria	E415	SIVARAMAKRISHNAN	17,789,878	280,000			407,340	maintenance fee and corpus fund	(No	NA	(0	17,382,538	0	the claimants

							List of other		editors as on: 15/08/2025 nan financial creditors and operationa	l croditors)							
						Amount Paid	Amount Paid for	uitors (Otner tr	ian iniancial creditors and operationa	ir creditors)		T		Amount			
						for	Corpus Fund							of any mutual			
					Amount paid	Maintenance		Total		Amount	Whether	% of voting	Amount of	dues, that may be	Claim amount	Amount of Claim	
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						37,901	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l	l .				submitted by
991	Palm Riveria	E502	SANDHYA R	8,658,126	200,000	40,611	50,000	287,90	1 maintenance fee and corpus fund	,	0 No	NA	1	0	8,370,225	0	the claimants Claim verified
						40,011	30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
992	Palm Riveria	E503	SUNDAR RAJ R	9,494,178	200,000			290,61	1 maintenance fee and corpus fund		0 No	NA			9,203,567	0	the claimants
						38,023	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
			PAVALAKODI						Undelivered Club membership,								submitted by
993	Palm Riveria	E504	SUBRAMANIAN	9,235,343	200,000			288,02	3 maintenance fee and corpus fund	(0 No	NA	(0 0	8,947,320	0	the claimants
						38,023	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
994	Palm Riveria	E505	SWAPHNA D	8,491,754	200,000			200 02	Undelivered Club membership, 3 maintenance fee and corpus fund		0 No	NA	,) (8,203,731		submitted by the claimants
334	raiiii kiveria	L303	SWAFTINA D	8,431,734	200,000	51,290	50,000	200,02	3 maintenance ree and corpus rund	,	O INO	INA	,		8,203,731	0	Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
995	Palm Riveria	E506	A AMSA BAI	9,117,620	240,000			341,29	0 maintenance fee and corpus fund	(0 No	NA	(0 0	8,776,330	0	the claimants
						38,618	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
006	Palm Riveria	E507	SIVASANKARALINGAM A	8,592,136	0			00 61	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA	,		8,503,518		submitted by the claimants
990	raiiii Riveria	E307	3IVASAINKAKALIINGAIVI A	8,392,130	U	40,450	50,000	00,01	o maintenance ree and corpus rund	,	UNU	INA			0,303,310	0	Claim verified
						, , ,	,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
997	Palm Riveria	E508	RAMACHANDRAN R	9,301,175	200,000			290,45	0 maintenance fee and corpus fund	(0 No	NA	(0	9,010,725	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l	l .				submitted by
998	Palm Riveria	E509	PRABAKAR K	8,331,289	0	40,490	50,000		0 maintenance fee and corpus fund		0 No	NA	(0 (8,331,289	0	the claimants Claim verified
						40,450	30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
999	Palm Riveria	E510	KARTHIKEYAN T	9,026,197	200,000			290,49	0 maintenance fee and corpus fund		0 No	NA			8,735,707	0	the claimants
						37,901	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,000	Palm Riveria	E511	<u>VENKATESH T R</u>	9,145,298	200,000			287,90	1 maintenance fee and corpus fund	1	0 No	NA		0	8,857,397	0	the claimants

	List of other creditors (Other than financial creditors and operational creditors)																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	10.000		Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						48,337	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,001	Palm Riveria	E512	VINAYCHANDRAN P	12,124,855	240,000	F4 200	50.000	338,337	maintenance fee and corpus fund	1	0 No	NA	(0	11,786,518	0	the claimants
1.003	Palm Riveria	E513	VANITHA R	12,017,023	240,000	51,290	50,000	241 200	Undelivered Club membership,		0 No	NA			11,675,733		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,002	raiiii Riveria	E313	VANITHAIN	12,017,023	240,000	60,755	50,000	341,290	maintenance ree and corpus rund	'	UNO	INA		5	11,675,755	1	Claim verified
			JATHAN THULASIRAMAN			33,133	35,555		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,003	Palm Riveria	E514	PRABAKARAN	13,049,656	240,000	40,450	50,000	350,755	maintenance fee and corpus fund	-	0 No	NA	(0	12,698,901	. 0	the claimants Claim verified
1 004	Palm Riveria	E601	DR. KAMALI SAMPATHKUMAR	10,107,642	200,000	40,430	30,000	290.450	Undelivered Club membership,		0 No	NA			9,817,192		based on the documents i.e., APPAC submitted by the claimants
1,004	T dilli tuvella	2001	SAMIAMICOWAL	10,107,042	200,000	40,611	50,000	230,430	mantenance ree and corpus rand	'	0 140	14/3	`	5	3,017,132	, v	Claim verified
1,005	Palm Riveria	E603	<u>HARINARAYANA RAO S</u>	9,569,009	200,000			290,611	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA		0	9,278,398	0	based on the documents i.e., APPAC submitted by the claimants
1,006	Palm Riveria	E604	SANKARA NARAYANAN. R	8,575,025	200,000	38,577	50,000	288,577	Undelivered Club membership,		0 No	NA		0	8,286,448	. 0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1.007	Palm Riveria	E605	SWAMINATHAN, A R	8,964,998	0	0	0		Undelivered Club membership,		0 No	NA.			0.004.000		Claim verified based on the documents i.e., APPAC submitted by
1,007	raim Riveria	2005	SVVAIVIINAI HAIN. A K	8,904,998	U	40,450	50,000		maintenance fee and corpus fund	<u> </u>	UINO	NA	+ '	0	8,964,998		the claimants Claim verified
1,008	Palm Riveria	E608	<u>NIPUN SINGHAL</u>	10,499,536	200,000		·	290,450	Undelivered Club membership,	(0 No	NA	(0	10,209,086	0	based on the documents i.e., APPAC submitted by the claimants
						38,063	50,000										Claim verified
1,009	Palm Riveria	E609	THOMAS KENNADY P	9,404,822	200,000	0	0	288,063	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA	(0	9,116,759	0	based on the documents i.e., APPAC submitted by the claimants
1,010	Palm Riveria	E610	<u>ARIVALAGAN, S</u>	9,285,253	0	0	0	(Undelivered Club membership,) maintenance fee and corpus fund	(0 No	NA	(D 0	9,285,253	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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	List of other creditors (Other than financial creditors and operational creditors)																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						37,901	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,							_	submitted by
1,011	Palm Riveria	E611	SURESH KUMAR K	9,086,175	200,000	0	0	287,90	1 maintenance fee and corpus fund		0 No	NA	(0 0	8,798,274	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,012	Palm Riveria	E612	SARAVANAN K	10,351,424	0			(maintenance fee and corpus fund		0 No	NA	(0 0	10,351,424	0	the claimants
						51,290	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
1 013	Palm Riveria	E613	NAGESH RAM	12,537,472	240,000			241 20	Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA.	,	0	12,196,182		submitted by the claimants
1,013	raiiii kiveila	E012	INAGESH KAIVI	12,337,472	240,000	60,755	50,000	341,290	inamtenance ree and corpus rund	'	UNU	INA		0	12,190,102		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,014	Palm Riveria	E614	RUCHIKA BHARDWAJ	14,767,040	240,000			350,75	maintenance fee and corpus fund		0 No	NA	(0 (14,416,285	0	the claimants
						40,611	50,000										Claim verified based on the
																	documents
									Hadali and Clab an early archin								i.e., APPAC
1,015	Palm Riveria	E703	PRABHAKAR T	10,237,718	200,000			290,61	Undelivered Club membership, 1 maintenance fee and corpus fund		0 No	NA		0	9,947,107		submitted by the claimants
,				., . ,	,	0	0	, .							-,-,-		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
1,016	Palm Riveria	E705	REVATHI. S	10,740,385	0	0	0	-	0 maintenance fee and corpus fund		0 No	NA	(0 0	10,740,385	0	the claimants Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,017	Palm Riveria	E707	BABU. S	11,200,764	0			(0 maintenance fee and corpus fund		0 No	NA	(0 0	11,200,764	0	the claimants
						48,418	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
1 018	Palm Riveria	E709	SHANMUGA SUNDARAM	13,773,249	240,000			338 //11	Undelivered Club membership, 8 maintenance fee and corpus fund		0 No	NA		0	13,434,831		submitted by the claimants
1,010	T dilli kiveria	2703	SHARWOOA SONDANAWI	13,773,243	240,000	51,290	50,000	330,410	indirectioned fee and corpus fund	'	0 140	INA	, ·		15,454,051		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,019	Palm Riveria	E710	THIRUVENGADAM. K	11,708,968	240,000	0		341,290	0 maintenance fee and corpus fund		0 No	NA	(0 0	11,367,678	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,020	Palm Riveria	F101	S M RAGHURAM	4,858,006	0				maintenance fee and corpus fund		0 No	NA		0	4,858,006		the claimants
7	•				•	•		•		•	•	•	•	•			

	List of other creditors	(Other than financial creditors and operational creditors)
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S No. Project Name Unit No Name of Creditor Total Claimed amount House 0 0 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0		
S No. Project Name Unit No Name of Creditor amount House 0 0 0 Undelivered Club membership, 1,021 Palm Riveria F102 S M SRIRAM 4,882,709 0 Undelivered Club membership, 0 No NA 0		
1,021 Palm Riveria F102 S.M.SRIRAM 4,882,709 0 0 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0	(in livk)	
1,021 Palm Riveria F102 S.M.SRIRAM 4,882,709 0 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0		INR) Remarks Claim verified
1,021 Palm Riveria F102 S.M.SRIRAM 4,882,709 0 0 0 maintenance fee and corpus fund 0 No NA 0		based on the
1,021 Palm Riveria F102 S.M.SRIRAM 4,882,709 0 0 0 maintenance fee and corpus fund 0 No NA 0		documents i.e., APPAC
		submitted by
	0 4,882,709	9 0 the claimants Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,022 Palm Riveria F107 SYED ABDUL RAHIM 7,463,264 0 0 maintenance fee and corpus fund 0 No NA 0	0 7,463,264	
		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
1,023 Palm Riveria F108 KAILASHMULL DUGAR 4,862,385 0 0 maintenance fee and corpus fund 0 No NA 0	0 4,862,385	
		Claim verified based on the
		documents
		i.e., APPAC
1,024 Palm Riveria F109 NALINI BAFNA 4,658,777 0 0 maintenance fee and corpus fund 0 No NA 0	0 4,658,777	submitted by the claimants
0 50,000		Claim verified
		based on the documents
		i.e., APPAC
1,025 Palm Riveria F110 NIRMALA MARDIA 3,356,795 0 Undelivered Club membership, 50,000 maintenance fee and corpus fund 0 No NA 0	0 3,306,795	submitted by the claimants
2,550,750 0 50,000 minimize the condition of the conditio	0 3,300,733	Claim verified
		based on the documents
		i.e., APPAC
1,026 Palm Riveria F111 VIJAYALAKSHMI M 12,008,761 240,000 Undelivered Club membership, 350,796 maintenance fee and corpus fund 0 No NA 0	0 11,657,965	submitted by
1,026 Palm Riveria F111 VIJAYALAKSHMI M 12,008,761 240,000 350,796 maintenance fee and corpus fund 0 No NA 0	0 11,057,905	5 0 the claimants Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,027 Palm Riveria F202 RAJESH SAMPATH 7,996,243 0 0 0 0 0 No NA 0 0 0 0 0 0 0 0 0	0 7,996,243	3 0 the claimants Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,028 Palm Riveria F203 NILESH MODI 4,744,367 0 0 maintenance fee and corpus fund 0 No NA 0	0 4,744,367	
		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
1,029 Palm Riveria F204 <u>\$VAITHIANATHAN</u> 4,765,505 0 0 maintenance fee and corpus fund 0 NO NA 0	0 4,765,505	5 0 the claimants
		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
1,030 Palm Riveria F206 PAVITRA DUGAR 4,856,013 0 Undertweed Club membership, 0 maintenance fee and corpus fund 0 No NA 0	0 4,856,013	

List of other creditors	Other than financial creditors and o	perational creditors)
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	List of other creditors (Other than financial creditors and operational creditors)																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
5 NO.	Project Name	Unit NO	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	COC	ciaim		(In INK)	IINK)	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,031	Palm Riveria	F207	RAJESH. S	7,720,274	0			(maintenance fee and corpus fund	-	0 No	NA	(0 0	7,720,274	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,032	Palm Riveria	F208	GUNASEKAR	4,862,387	0			(maintenance fee and corpus fund	(0 No	NA	(0 0	4,862,387	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
1.033	Palm Riveria	F209	SANGEETHA K AJITH	7,036,643	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			7,036,643	0	submitted by the claimants
,				,,		0	0								,,.		Claim verified
																	based on the documents
																	i.e., APPAC
1 024	Palm Riveria	F210	PAVITRA DUGAR	4,991,883	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	,		4,991,883		submitted by the claimants
1,034	raiiii kiveria	FZIU	PAVITRA DOGAR	4,991,003	0	52,161	50,000		maintenance lee and corpus fund	'	UNU	INA			4,331,003	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,035	Palm Riveria	F212	SAURABH CHUGH	10,422,434	240,000	0	0	342,161	I maintenance fee and corpus fund	1	0 No	NA	(10,080,273	0	the claimants Claim verified
							Ü										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,036	Palm Riveria	F301	S.IRFAN KHAN	4,787,163	0	40.052	25.000	(maintenance fee and corpus fund	- (0 No	NA	(0 (4,787,163	0	the claimants
						40,652	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,037	Palm Riveria	F302	NISHA MODI	4,836,086	15,000			80,652	maintenance fee and corpus fund		0 No	NA	(0 0	4,755,434	0	the claimants
						0	0										Claim verified based on the
																	documents
									Hadaliyaad Chib aaaabaaabia								i.e., APPAC
1,038	Palm Riveria	F305	NALINI BAFNA	4,530,391	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			4,530,391	0	submitted by the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
1 020	Palm Riveria	F307	PRAKASHMULL KAILASHMULL	3,779,770	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			3,779,770		submitted by the claimants
1,039	ann mvend	1307	IMICASITIVIOLE	3,773,770	U	0	50,000		mantenance ree and corpus fund	<u> </u>	O INO	INA			3,773,770	1	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,			l				_	submitted by
1,040	Palm Riveria	F312	PREM ANANND	5,539,822	0			50,000	maintenance fee and corpus fund		0 No	NA			5,489,822	0	the claimants

List of other creditors (Other than financial creditors and operations	l creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Project Name	OHICNO	Name of Creditor	amount	поизе	0	0	Alliount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IIVK)	INK	Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,041	Palm Riveria	F401	PRAGATHESHWARI P	7,013,022	0			(maintenance fee and corpus fund	(No	NA	(0	7,013,022	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
1 043	Palm Riveria	F402	RAMESH B KHANTER	4,111,108	0			l ,	Undelivered Club membership, 0 maintenance fee and corpus fund	,	No	NA			4,111,108		submitted by the claimants
1,042	Pallii Kiveria	F402	RAIVIESTI B KHAINTEK	4,111,108	0	0	0	, ·	inamtenance ree and corpus rund	,	JINU	INA	,	5	4,111,100	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,043	Palm Riveria	F403	POOJA DUGAR	4,158,219	0			(0 maintenance fee and corpus fund	(No	NA	(0	4,158,219	0	the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
1 044	Palm Riveria	F404	KAILASHMULL DUGAR	4,176,904	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	4,176,904	0	submitted by the claimants
1,044	T dilli Niveria	1 404	INAILASTIVIOLE BOOAK	4,170,304		0	0	<u> </u>	inantenance ree and corpus rand	,	7 140	INA	`	5	4,170,304		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,045	Palm Riveria	F405	JASRAJ B KHANTER	3,986,980	0			(0 maintenance fee and corpus fund	(No	NA	(0	3,986,980	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,046	Palm Riveria	F406	PAVITRA DUGAR	4,267,447	0				0 maintenance fee and corpus fund		No	NA		0	4,267,447	0	the claimants
						0	0		·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,							_	submitted by
1,047	Palm Riveria	F407	VIKEKANANDAN S	3,961,449	0	0	50,000	-	0 maintenance fee and corpus fund	(No	NA	(0	3,961,449	0	the claimants Claim verified
							30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,048	Palm Riveria	F408	S AKILA	4,273,769	0			50,000	maintenance fee and corpus fund	(No	NA	(0	4,223,769	0	the claimants
						0	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
1.040	Deles Diversis	F400	MANISH MARDIA AND	4 072 601	0			F0.000	Undelivered Club membership,	,	2 1		,		4.022.001		submitted by
1,049	Palm Riveria	F409	FAMILY HUF	4,072,601	0	25,357	25,000	50,000	0 maintenance fee and corpus fund) No	NA		0	4,022,601	0	the claimants Claim verified
						.,											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,050	Palm Riveria	F501	ANIL N MACHANI	7,821,943	125,000			175,35	7 maintenance fee and corpus fund	(No	NA	(0	7,646,586	0	the claimants

List of other creditors	(Other than financial creditors	and operational creditors)

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	50,000										Claim verified based on the documents i.e., APPAC
1 051	Palm Riveria	F502	MANISH MARDIA AND FAMILY HUF	4,247,321	0			E0.00	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA.			4,197,321		submitted by the claimants
1,031	rdiii Riveria	F302	FAIVILLY HOP	4,247,321	U	0	0	30,00	maintenance ree and corpus rund	,	JINU	NA		, ,	4,137,321	0	Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,052	Palm Riveria	F505	M SARAVANAN	7,820,039	0	_	_		maintenance fee and corpus fund	() No	NA	(0	7,820,039	0	the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,053	Palm Riveria	F506	POOJA DUGAR	3,493,600	0				maintenance fee and corpus fund	(No	NA	(0	3,493,600	0	the claimants
						35,717	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,054	Palm Riveria	F507	MAHESH BALAKRISHNAN	7,831,139	200,000		_	285,71	7 maintenance fee and corpus fund	() No	NA	(0	7,545,422	0	the claimants
1,055	Palm Riveria	F508	PAVITRA DUGAR	3,499,873	0	0	0		Undelivered Club membership,		D No	NA			3,499,873	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,056	Palm Riveria	F509	RAJYA LAKSHMI. V V A	7,966,865	200,000	35,878	50,000	285,87	Undelivered Club membership, 3 maintenance fee and corpus fund) No	NA) (7,680,987	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,057	Palm Riveria	F510	KAILASHMULL DUGAR	3,647,913	0	0	0		Undelivered Club membership,		D No	NA			3,647,913	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1.059	Palm Riveria	F511	VIJAYALAKSHMI M	12,355,764	240,000	60,796	50,000	350 70	Undelivered Club membership,		D No	NA			12,004,968		Claim verified based on the documents i.e., APPAC submitted by the claimants
						36,402	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,059	Palm Riveria	F601	SATHISH KUMAR. M	7,950,076	200,000	0	50,000	286,40	2 maintenance fee and corpus fund Undelivered Club membership,	() No	NA	(0	7,663,674	0	the claimants Claim verified based on the documents i.e., APPAC submitted by
1,060	Palm Riveria	F602	NIRMALA MARDIA	3,518,734	0			50,00	maintenance fee and corpus fund	(No	NA	(0	3,468,734	0	the claimants

List of other creditors (Other than financial creditors and operational cre	editors)
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								ditors (Other tha	n financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,061	Palm Riveria	F603	JASRAJ B KHANTER	3,386,901	0			0	maintenance fee and corpus fund		No	NA		0	3,386,901	0	the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,062	Palm Riveria	F604	JEGADESH KUMAR. T	7,472,429	0			0	maintenance fee and corpus fund	() No	NA	(0	7,472,429	0	the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,063	Palm Riveria	F608	HEMANT DUGAR	3,499,873	0			0	maintenance fee and corpus fund	() No	NA	(0	3,499,873	0	the claimants
						60,796	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,064	Palm Riveria	F611	ARUMUGAM. N	12,298,309	240,000	0	0	350,796	maintenance fee and corpus fund	(No	NA	(0	11,947,513	0	the claimants Claim verified
1,065	Palm Riveria	F701	SATISH KUMAR. R B	9,336,713	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C) 0	9,336,713	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,066	Palm Riveria	F702	SATISH KUMAR. R B	9,023,872	0				Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	9,023,872	0	based on the documents i.e., APPAC submitted by the claimants
1.067	' Palm Riveria	F703	JASRAJ B KHANTER	3,344,114	0	0	0		Undelivered Club membership, maintenance fee and corpus fund		D No	NA			3,344,114		Claim verified based on the documents i.e., APPAC submitted by the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,068	Palm Riveria	F705	MADHUSUDHAN S	8,008,852	0	0	0	0	maintenance fee and corpus fund Undelivered Club membership,) No	NA		0	8,008,852	0	the claimants Claim verified based on the documents i.e., APPAC submitted by
	Palm Riveria	F707	DR. UMA RANJITH. K C	8,702,087	0	0	0		maintenance fee and corpus fund Undelivered Club membership,) No	NA	C	0	5,000		the claimants Claim verified based on the documents i.e., APPAC submitted by
1,0/0	Palm Riveria	F711	ABHAY BAFNA	12,600,259	0			0	maintenance fee and corpus fund		No	NA	1	0	12,600,259	0	the claimants

List of other creditors (Other than financial creditors and operational	creditors)
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S No.	Project Name					Amount Paid for	Amount Paid for Corpus Fund							Amount			
S No.	Project Name			Total Claimed	Amount paid for Club	Maintenance	corpus runu	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
		Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,071	Palm Riveria	H102	VARUN LAKSHAMANAN	8,434,242	200,000			286,930	maintenance fee and corpus fund	(No	NA	c	0	8,147,312	0	the claimants
						41,704	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,072	Palm Riveria	H103	NAVEEN RAJ	9,645,646	200,000	36,930	50,000	291,704	maintenance fee and corpus fund	() No	NA	0	0	9,353,942	0	the claimants Claim verified
						30,930	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,073	Palm Riveria	H104	RAGHURAMAN S	7,941,437	200,000	44.005	50.000	286,930	maintenance fee and corpus fund	() No	NA	C	0	7,654,507	0	the claimants
						41,865	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,074	Palm Riveria	H105	MOHAN S	9,033,045	200,000	36,930	50,000	291,865	maintenance fee and corpus fund	(No	NA	0	0	8,741,180	0	the claimants Claim verified
1,075	Palm Riveria	Н106	RAMESH S	8,232,729	200,000		·	286,930	Undelivered Club membership, maintenance fee and corpus fund	(D No	NA	C) 0	7,945,799	0	based on the documents i.e., APPAC submitted by the claimants
1.076	Palm Riveria	H108	SRIRAM MP	9,248,149	200,000	36,930	50,000	286.930	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0 0	8,961,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
						41,865	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,077	Palm Riveria	H109	VIJAYARAGHAVENDRAN R	9,594,425	200,000	51,169	50,000	291,865	maintenance fee and corpus fund	() No	NA	C	0	9,302,560	0	the claimants Claim verified
1,078	Palm Riveria	H112	<u>DHARANI S</u>	11,761,204	200,000	31,109	30,000	301,169	Undelivered Club membership, maintenance fee and corpus fund) No	NA	C	0	11,460,035	0	based on the documents i.e., APPAC submitted by the claimants
						60,634	50,000		Undelivered Club membership,			NA					Claim verified based on the documents i.e., APPAC submitted by
	Palm Riveria	H113	RAMACHANDRALAL MAHENDRANATH	9,632,150	240,000	74,832	50,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund		D No	NA NA		0	9,281,516		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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									litors (Other tha	n financial creditors and operationa	al creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S	No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1	,081	Palm Riveria	H202	ROHIT S	8,052,750	0			0	maintenance fee and corpus fund		0 No	NA	(0 0	8,052,750	0	the claimants
	002	Dalas Divasia	11303	CANTUI DDACANNA C	0.170.034	200,000	41,704	50,000	201 704	Undelivered Club membership,		0.015				0.007.220		Claim verified based on the documents i.e., APPAC submitted by
H	.,082	Palm Riveria	H203	SAKTHI PRASANNA S	9,179,034	200,000	0	0	291,704	maintenance fee and corpus fund		0 No	NA	-	U	8,887,330	0	the claimants Claim verified
				PRASANNA VENKATESH			U	Ü		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1	,083	Palm Riveria	H205	MUKUNTHAN	8,928,545	0	25 020	50,000	0	maintenance fee and corpus fund		0 No	NA	(0	8,928,545	0	the claimants
	004	Dalas Divasia	H206	RAMESH G	8,258,205	200,000	36,930	50,000	200 0200	Undelivered Club membership, maintenance fee and corpus fund		O No				7,971,275		Claim verified based on the documents i.e., APPAC submitted by
H	.,084	Palm Riveria	HZU6	KAIVIESH G	8,258,205	200,000	41,704	50,000	286,930	maintenance lee and corpus lund		0 No	NA		U	7,971,275	0	the claimants Claim verified
1	.,085	Palm Riveria	H207	LAKSHMI NARAYANAN R	9,133,023	200,000			291,704	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	8,841,319	0	based on the documents i.e., APPAC submitted by the claimants
1	.086	Palm Riveria	H208	KALPANA M	8,531,696	200,000	36,930	50,000	286.930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	8,244,766	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							41,704	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1	,087	Palm Riveria	H209	SRINATH	9,272,436	200,000	36,930	50,000	291,704	maintenance fee and corpus fund		0 No	NA	(0 0	8,980,732	0	the claimants Claim verified
1	.,088	Palm Riveria	H210	STANLEY JOHN S	8,964,558	200,000	30,330	30,000	286,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	8,677,628	0	based on the documents i.e., APPAC submitted by the claimants
							39,722	50,000		·								Claim verified
1	.,089	Palm Riveria	H211	BENNY DAYAL	8,986,777	200,000	51,169	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	8,697,055	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1	.,090	Palm Riveria	H212	SRIVIDHYA M	12,688,055	240,000	,		341,169	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	12,346,886	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than fi	nancial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																			
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In			
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks		
						74,832	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by		
1,091	Palm Riveria	H214	BALU C	18,179,405	280,000			404,832	maintenance fee and corpus fund	(0 No	NA	(0	17,774,573	0	the claimants		
1 002	Palm Riveria	H301	SREENIVASAN B	10,072,340	200,000	41,865	50,000	201 965	Undelivered Club membership,		0 No	NA			9,780,475		Claim verified based on the documents i.e., APPAC submitted by		
1,092	Pallii Kiveria	H301	SKEEINIVASAIN B	10,072,340	200,000	36,930	50,000	291,003	maintenance ree and corpus rund	· '	UNU	INA	<u> </u>	5	9,760,473	-	Claim verified		
							35,555		Undelivered Club membership,								based on the documents i.e., APPAC submitted by		
1,093	Palm Riveria	H302	VIJAY M	8,821,649	200,000	41,703	50,000	286,930	maintenance fee and corpus fund	1	0 No	NA	(0	8,534,719	0	the claimants Claim verified		
1.004	Dalas Diveria	H303	ROSE PRIYA KOILPILLAI	9,613,850	200,000	41,703	30,000	204 705	Undelivered Club membership,		0.N-	NA.			9,322,147		based on the documents i.e., APPAC submitted by		
1,094	Palm Riveria	H3U3	ROSE PRITA ROILPILLAI	9,613,850	200,000	36,930	50,000	291,703	maintenance fee and corpus fund	· '	0 No	NA	· '	0	9,322,147	0	the claimants Claim verified		
1,095	Palm Riveria	H304	<u>SRIVATHSAN M G</u>	8,610,727	200,000			286,930	Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA	(0 0	8,323,797	0	based on the documents i.e., APPAC submitted by the claimants		
1 096	Palm Riveria	H305	IMRAN BASHA JANI	9,066,838	200,000	41,704	50,000	291 704	Undelivered Club membership,		0 No	NA		0 0	8,775,134	0	Claim verified based on the documents i.e., APPAC submitted by		
						36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by		
1,097	Palm Riveria	H306	SARAVANAKUMAR M	8,889,173	200,000	41,703	50,000	286,930	maintenance fee and corpus fund	-	0 No	NA	(0	8,602,243	0	the claimants Claim verified		
1.098	Palm Riveria	H307	SUJANDHARAN V	9,026,859	200,000	41,703	30,000	291.703	Undelivered Club membership,		0 No	NA			8,735,156	0	based on the documents i.e., APPAC submitted by		
1,090	i dilli Niverid	11307	JOSANDIIAIAN V	3,020,039	200,000	36,930	50,000	231,703	maniteriance ree and corpus fullu	<u>'</u>	0 140	117/	<u> </u>	0	0,733,130	1	Claim verified		
1,099	Palm Riveria	H308	SULTAN SYED IBRAHIM KAMAR SHAMAN	8,390,531	200,000	36,930	50,000	286,930	Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA		0 0	8,103,601	0	based on the documents i.e., APPAC submitted by the claimants Claim verified		
1,100	Palm Riveria	H310	<u>SATHISH KUMAR G</u>	8,529,666	200,000	30,330	30,000	286,930	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA		0	8,242,736	0	based on the documents i.e., APPAC submitted by the claimants		

						A											
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
			<u>ANAND</u>			51,168	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,101	Palm Riveria	H312	CHANDRASEKARAN	12,269,489	240,000			341,168	maintenance fee and corpus fund	-	0 No	NA	(0 0	11,928,321		the claimants
1 102	Palm Riveria	H313	DHAMODHARAN RAMESH	14,286,967	240,000	60,634	50,000	350 63/	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA			13,936,333		Claim verified based on the documents i.e., APPAC submitted by
1,102	raiiii Riveila	пэтэ	DHAIVIODHARAN RAIVIESH	14,200,907	240,000	74,832	50,000	330,032	infantenance fee and corpus fund	'	UNU	INA	<u> </u>	0	15,950,555		Claim verified
			SUNEERA MANOHAR						Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,103	Palm Riveria	H314	FRANCIS	16,540,350	280,000	41,865	50,000	404,832	2 maintenance fee and corpus fund	1	0 No	NA	-	0 0	16,135,518	C	Claim verified
						12,003	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,104	Palm Riveria	H401	SHANKAR N	9,131,396	200,000	36,930	50,000	291,865	maintenance fee and corpus fund	1	0 No	NA	-	0 0	8,839,531		Claim verified
1,105	Palm Riveria	H402	MOHAN SHRINIVAS BENGERI	8,019,265	200,000			286,930	Undelivered Club membership,		0 No	NA		0 0	7,732,335	C	based on the documents i.e., APPAC submitted by the claimants
4.406	Dalar Direction		DAIFSWADI V	0.055.075	200.000	41,703	50,000	204 700	Undelivered Club membership,					0	0.564.272		Claim verified based on the documents i.e., APPAC submitted by
	Palm Riveria	H403	RAJESWARI. V	8,856,076	200,000	36,930	50,000		a maintenance fee and corpus fund Undelivered Club membership,		0 No	NA			3,301,373		Claim verified based on the documents i.e., APPAC submitted by
1,107	Palm Riveria	H404	ARUL PICHAI KUMARAN A	7,484,692	200,000	41,704	50,000	286,930	maintenance fee and corpus fund	1	0 No	NA	1	D C	7,197,762		Claim verified
1,108	Palm Riveria	H405	JAISHANKAR P S	9,274,925	200,000			291.704	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA		0 0	8,983,221		based on the documents i.e., APPAC submitted by the claimants
						36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,109	Palm Riveria	H406	AMJAD IBRAHIM S	8,096,735	200,000	26.020	E0 000	286,930	maintenance fee and corpus fund	-	0 No	NA	-	0 0	7,809,805	C	the claimants
1,110	Palm Riveria	H408	<u>PRASANNA V</u>	8,459,646	200,000	36,930	50,000	286,930	Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA		0 0	8,172,716	C	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

									ditors (Other tha	n financial creditors and operationa	al creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
9	No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300 011	(In INR)	INR)	Remarks
							36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
L	1,111	Palm Riveria	H410	KAVITHA GANESH	9,152,212	200,000			286,930	maintenance fee and corpus fund		0 No	NA	(0	8,865,282	0	the claimants
							39,722	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
+	1,112	Palm Riveria	H411	VAISHNAVI RAMESH	10,502,802	200,000	51,168	50,000	289,722	maintenance fee and corpus fund		0 No	NA	(0	10,213,080	0	the claimants Claim verified
							31,108	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
L	1,113	Palm Riveria	H412	RAJALAKSHMI S	12,344,176	200,000			301,168	maintenance fee and corpus fund		0 No	NA	(0	12,043,008	0	the claimants
							41,865	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
ŀ	1,114	Palm Riveria	H501	MISS. KHANDIMADDI M	11,405,912	200,000	36,930	50,000	291,865	maintenance fee and corpus fund		0 No	NA	(0	11,114,047	0	the claimants Claim verified
	1,115	Palm Riveria	H502	MAHESH RAMAKRISHNAN	8,252,200	200,000			286,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,965,270	0	based on the documents i.e., APPAC submitted by the claimants
	1 116	Palm Riveria	H504	SUMITHA MANIVELAN	8,677,898	200,000	36,930	50,000	296 020	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0 0	8,390,968	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
			11304				36,930	50,000		Undelivered Club membership,		O NO	NA .		,		0	Claim verified based on the documents i.e., APPAC submitted by
ŀ	1,117	Palm Riveria	H506	VIPIN AC	8,218,245	200,000	36,930	50,000	286,930	maintenance fee and corpus fund		0 No	NA	(0	7,931,315	0	the claimants
	1,118	Palm Riveria	H508	SHYAM SUNDER P	8,073,864	200,000	30,930	30,000	286,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,786,934		Claim verified based on the documents i.e., APPAC submitted by the claimants
							36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
L	1,119	Palm Riveria	H510	KRISHNA RAO P	8,868,132	200,000			286,930	maintenance fee and corpus fund		0 No	NA	(0	8,581,202	0	the claimants
	1,120	Palm Riveria	H511	SADAGOPAL K	8,713,993	200,000	39,722	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0	8,424,271	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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List of other creditors (Other than financial creditors and operational creditors)																				
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In				
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks			
						51,169	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by			
1,121	Palm Riveria	H512	MOHAN RAJ G	12,231,756	240,000	50.524	50.000	341,169	maintenance fee and corpus fund	() No	NA	(0	11,890,587	0	the claimants			
1 122	Palm Riveria	H513	MANIKANDAN MURALI	13,849,519	240,000	60,634	50,000	250.62	Undelivered Club membership,		D No	NA			13,498,885		Claim verified based on the documents i.e., APPAC submitted by the claimants			
1,122	raiiii kiveria	11515	WANKANDAN WOKALI	13,843,313	240,000	0	0	330,03	maintenance ree and corpus rund	,	J NO	INA	,	,	13,498,883	1	Claim verified			
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by			
1,123	Palm Riveria	H514	ARJUN SUNDAR SRIDHAR	16,727,483	0	36,930	50,000	(maintenance fee and corpus fund	(0 No	NA	(0	16,727,483	0	the claimants Claim verified			
1 124	Palm Riveria	H602	SRIJITH KUMAR BHANU	9,931,509	200,000	36,330	36,666	295.020	Undelivered Club membership, maintenance fee and corpus fund		D No	NA			9,644,579		based on the documents i.e., APPAC submitted by the claimants			
1,124	Pallii Kivella	HOUZ	SKIJITH KUIVIAK BHAINU	9,951,509	200,000	36,930	50,000	200,930	maintenance ree and corpus rund	,	JINO	INA		, ,	9,044,579		Claim verified			
1,125	Palm Riveria	H604	RAJU ANAPARTI	8,357,672	200,000			286,930	Undelivered Club membership,) maintenance fee and corpus fund	(O No	NA	() c	8,070,742	0	based on the documents i.e., APPAC submitted by the claimants			
1,126	Palm Riveria	H606	KARTHIKEYAN S	7,679,855	200,000	36,930	50,000	286,930	Undelivered Club membership,) maintenance fee and corpus fund		D No	NA) (7,392,925		Claim verified based on the documents i.e., APPAC submitted by the claimants			
4.42	Dalla Bi ari	lucoo.	ANANDA PRASAD	0.426.054	200.000	36,930	50,000	205.02	Undelivered Club membership,						0.420.024		Claim verified based on the documents i.e., APPAC submitted by			
1,12/	Palm Riveria	H608	<u>BANDARU</u>	8,426,854	200,000	36,930	50,000	286,930	maintenance fee and corpus fund		0 No	NA) C	8,139,924		the claimants Claim verified			
1.128	Palm Riveria	H610	MISS. NIZHA SHREE S	9,889,906	200,000		·	286.930	Undelivered Club membership,		D No	NA			9,602,976	0	based on the documents i.e., APPAC submitted by the claimants			
,		-		.,,	,	51,169	50,000			Ţ,	1		<u> </u>		.,,.,.		Claim verified			
1,129	Palm Riveria	H612	LAKSHMANAN R	13,452,833	240,000	60,634	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	(D No	NA	() (13,111,664	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified			
1,130	Palm Riveria	H613	<u>VALARMATHY D</u>	13,080,362	240,000	00,034	30,000	350,634	Undelivered Club membership, 4 maintenance fee and corpus fund	(D No	NA	() c	12,729,728	0	based on the documents i.e., APPAC submitted by the claimants			

List of other creditors	(Other than financial creditors and operation	tional creditors)

List of other creditors (Other than financial creditors and opera																					
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In				
S No	. Pro	oject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks			
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by			
1,13	1 Pal	lm Riveria	H614	USHA STANLEY	17,115,685	0		_	(maintenance fee and corpus fund	(No	NA	(0	17,115,685	0	the claimants			
1.12	12 0-1	lm Riveria	H701	DNA/A CUDTA	6,918,413	0	0	0		Undelivered Club membership,) No	NA			6,918,413		Claim verified based on the documents i.e., APPAC submitted by			
1,13	SZ Pai	im Riveria	H701	DIVYA GUPTA	6,918,413	U	0	0		maintenance fee and corpus fund		INO	INA		0	6,918,413	0	the claimants Claim verified			
										Undelivered Club membership,								based on the documents i.e., APPAC submitted by			
1,13	3 Pal	lm Riveria	H703	ARUN. K	8,340,637	0	36,930	50,000	(maintenance fee and corpus fund	(No	NA	(0	8,340,637	0	the claimants Claim verified			
							30,930	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by			
1,13	84 Pal	lm Riveria	H705	VINOTH RAJ K	8,642,239	200,000	60,634	50,000	286,930	maintenance fee and corpus fund	(No	NA	(0	8,355,309	0	the claimants Claim verified			
1,13	35 Pal	lm Riveria	H710	JEYARAMAN S	15,128,218	240,000	33,03 :	35,555	350,634	Undelivered Club membership, maintenance fee and corpus fund) No	NA	(0	14,777,584	0	based on the documents i.e., APPAC submitted by the claimants			
							52,463	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by			
1,13	86 Pal	lm Riveria	1102	SRINIVAS P	13,001,529	240,000	40,450	50,000	342,463	3 maintenance fee and corpus fund) No	NA		0	12,659,066	0	the claimants Claim verified based on the documents i.e., APPAC			
1,13	7 Pal	Im Riveria	1103	ARUNKUMAR M N	9,451,125	200,000			290,450	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	9,160,675	0	submitted by the claimants			
							0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by			
1,13	88 Pal	lm Riveria	1104	AMARJOTHI C	4,949,238	0	40.450	50.000	(maintenance fee and corpus fund	(No	NA	(0	4,949,238	0	the claimants			
1,13	39 Pal	lm Riveria	1105	AVERIL GONSALVEZ C	9,659,620	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0 0	9,369,170	0	Claim verified based on the documents i.e., APPAC submitted by the claimants			
1,14	IO Pal	lm Riveria	1107	<u>YOGARAJ K</u>	10,334,293	200,000	40,450	50,000	290,450	Undelivered Club membership,) maintenance fee and corpus fund	() No	NA	(0	10,043,843	0	Claim verified based on the documents i.e., APPAC submitted by the claimants			

List of other creditors (Other than financial creditors and operation	nal creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Tabal Claim	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	r roject ivallie	Official	Ivallie of Creditor	amount	House	52,261	50,000	Amount	Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIN)	iivit)	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,141	Palm Riveria	1108	CHITRA SARAVANAN	10,204,556	240,000	40.450	50.000	342,261	I maintenance fee and corpus fund		0 No	NA	(0	9,862,295	0	the claimants
						40,450	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,142	Palm Riveria	1109	PRAKASH SRINIVASAN	9,557,548	200,000			290,450	maintenance fee and corpus fund		0 No	NA	(0	9,267,098	0	the claimants
						52,261	50,000										Claim verified based on the
																	documents
																	i.e., APPAC
1.143	Palm Riveria	1110	KRISHNA MEENAKSHISUNDARAM	11,939,603	240,000			342.261	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA		0	11,597,342		submitted by the claimants
,				,,,,,,,,	.,	40,611	50,000								, , , ,		Claim verified
																	based on the documents
																	i.e., APPAC
1 1 1 4 4	Dalas Divasia	14.4.4	DHANACEKADA	0.000.720	200.000			200 611	Undelivered Club membership,		ONE	NA.			0.270.110		submitted by
1,144	Palm Riveria	1111	DHANASEKAR A	8,660,730	200,000	60,634	50,000	290,611	I maintenance fee and corpus fund	1	0 No	NA		0	8,370,119	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,145	Palm Riveria	I112	ARUMUGAM S	15,948,728	240,000	54.460	50.000	350,634	maintenance fee and corpus fund	(0 No	NA	(0	15,598,094	0	the claimants
						51,169	50,000										Claim verified based on the
																	documents
			ASHOK CHAKARAVARTHY						Undelivered Club membership,								i.e., APPAC submitted by
1,146	Palm Riveria	I113	<u>S</u>	13,110,592	240,000			341,169	maintenance fee and corpus fund	(0 No	NA	(0	12,769,423	0	the claimants
						74,832	50,000										Claim verified based on the
																	documents
									Hardell's and Clab and the other								i.e., APPAC
1.147	Palm Riveria	1114	PRANGYA BISWA DAS	17,175,505	280,000			404.832	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	16,770,673		submitted by the claimants
				, ,,,,,,,		40,611	50,000	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,							., .,.		Claim verified
																	based on the documents
																	i.e., APPAC
1 1 40	Palm Riveria	1201	DHILLESWARA RAO DORI	8,348,527	200,000			200 611	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA			8,057,916		submitted by the claimants
1,148	Paim Riveria	1201	DHILLESWARA RAO DORI	8,348,527	200,000	52,463	50,000	290,611	maintenance lee and corpus lund	'	U NO	INA		0	8,057,916	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,149	Palm Riveria	1202	VIDYASAGAR	10,609,681	240,000	52,301	50,000	342,463	maintenance fee and corpus fund	(0 No	NA	(0	10,267,218	0	the claimants
						32,301	30,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,150	Palm Riveria	1204	SUBRAMANIAN S V	10,558,440	240,000			342,301	maintenance fee and corpus fund	(0 No	NA	(0	10,216,139	0	the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						40,450	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,151	Palm Riveria	1205	DINESH KUMAR L R	8,277,541	200,000			290,450	maintenance fee and corpus fund	() No	NA	(0	7,987,091	. 0	the claimants
4.453		1306	CANGONIA	0.477.024		0	0		Undelivered Club membership,						0.477.024		Claim verified based on the documents i.e., APPAC submitted by
1,152	Palm Riveria	1206	GANESAN H	8,177,021	0	40,450	50,000	-	maintenance fee and corpus fund		0 No	NA	-	0	8,177,021		the claimants Claim verified
						40,430	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,153	Palm Riveria	1207	MANJULA G	9,757,516	200,000	52,261	50,000	290,450	maintenance fee and corpus fund	- 1	0 No	NA	(0	9,467,066	0	the claimants Claim verified
						32,201	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,154	Palm Riveria	1208	GANESH KESAVAN	11,646,789	240,000	40,450	50,000	342,263	I maintenance fee and corpus fund		0 No	NA	-	0	11,304,528	0	the claimants Claim verified
1,155	Palm Riveria	1209	<u>ramesh b</u>	9,187,979	200,000	·	·	290,450	Undelivered Club membership,	(O No	NA			8,897,529	0	based on the documents i.e., APPAC submitted by the claimants
1 156	Palm Riveria	1210	EBRAHIM YACUB E Y	12,017,221	240,000	52,261	50,000	342.26	Undelivered Club membership,		D No	NA		0	11,674,960		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,130	Tom riveria	1210	ESTATINI PACOS E T	12,017,221	240,000	60,634	50,000	342,20	Undelivered Club membership,	,	, NO	IVG			11,074,300		Claim verified based on the documents i.e., APPAC submitted by
1,157	Palm Riveria	1212	NAMBIRAJAN S	15,003,570	240,000	51,168	50,000	350,634	maintenance fee and corpus fund	() No	NA	(0	14,652,936	0	the claimants
1 158	Palm Riveria	1213	PRIYA IYER K B	14,177,091	240,000	51,108	50,000	341 169	Undelivered Club membership,		D No	NA			13,835,923		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,130	ann Niverid	1213	TRIATIENED	14,177,091	240,000	40,611	50,000	341,100	maniteriance ree and corpus fullu	<u> </u>	01110	111/	1	,	13,033,323	1	Claim verified
1,159	Palm Riveria	1301	<u>SIVARAJAN J</u>	12,252,622	200,000	52,463	50,000	290,613	Undelivered Club membership, L maintenance fee and corpus fund	(D No	NA	() C	11,962,011	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,160	Palm Riveria	1302	KALAIVANI K	12,357,904	240,000		·	342,463	Undelivered Club membership, 3 maintenance fee and corpus fund		D No	NA	() (12,015,441	0	based on the documents i.e., APPAC submitted by the claimants

S No. Project Name Unit No Name of Creditor Total Claimed amount House Admitted Amount Nature of claim On Coc Covered by guarantee Project Name Unit No Name of Creditor Amount Nature of claim On Coc Contingent Set-off On Coc Claim On Coc Color Claim On Coc Contingent Set-off On Coc Claim On Coc Contingent Set-off On Coc Claim On Coc Contingent Set-off On Coc Claim On Coc Claim On Coc Coc Coc Claim On Coc Coc Claim On Coc Coc Coc Claim On Coc		Remarks Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents
Name of Creditor Name of Cre	(In INR) INR)	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents
1,161 Palm Riveria I303 NARENDRA BABU BOMMINENI 8,536,153 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 1,162 Palm Riveria I304 RATHINA SABAPATHI K 10,885,992 240,000 40,450 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 1,163 Palm Riveria I305 SHARVAN KUMAR G 8,448,670 200,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	8,245,703 0	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents
1,161 Palm Riveria 1303 NARENDRA BABU 8,536,153 200,000 290,450 290,450 maintenance fee and corpus fund 0 No NA 0 0 0		based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents
1,161 Palm Riveria 1303 BOMMINENI 8,536,153 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 1 1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 40,450 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1		i.e., APPAC submitted by the claimants Claim verified based on the documents
1,161 Palm Riveria 1303 BOMMINENI 8,536,153 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 1 1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 40,450 50,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0 1		submitted by the claimants Claim verified based on the documents
1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 342,301 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0		Claim verified based on the documents
1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 342,301 maintenance fee and corpus fund 0 No NA 0 0 0 1 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 20,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0 0	10,543,691 0	based on the documents
1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 342,301 maintenance fee and corpus fund 0 No NA 0 0 0 40,450 50,000 Undelivered Club membership, 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0	10,543,691 0	documents
1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 342,301 maintenance fee and corpus fund 0 No NA 0 0 0 40,450 50,000 Undelivered Club membership, 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0	10,543,691 0	
1,162 Palm Riveria 1304 RATHINA SABAPATHI K 10,885,992 240,000 342,301 maintenance fee and corpus fund 0 No NA 0 0 0 40,450 50,000 Undelivered Club membership, 1,163 Palm Riveria 1305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0	10,543,691 0	i.e., APPAC submitted by
1,163 Palm Riveria I305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0 0		the claimants
1,163 Palm Riveria I305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0		Claim verified
1,163 Palm Riveria I305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0		based on the documents
1,163 Palm Riveria I305 SHARVAN KUMAR G 8,448,670 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0		i.e., APPAC
	8,158,220 0	submitted by the claimants
	0,130,220	Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,		submitted by
1,164 Palm Riveria I306 KUMAR VENKATRAMAN 8,798,915 200,000 286,000 maintenance fee and corpus fund 0 No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	8,512,915 0	Claim verified
1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,165 Palm Riveria 1307 GAYATHRIJ 9,524,253 200,000 290,450 maintenance fee and corpus fund 0 No NA 0 0	9,233,803 0	the claimants
52,261 50,000		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
1,166 Palm Riveria 1308 <u>VIJAY V</u> 9,494,621 240,000 342,261 maintenance fee and corpus fund 0 No NA 0 0 0	9,152,360 0	the claimants
40,450 50,000		Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,	8,303,541 0	submitted by the claimants
53,488 50,000	0,500,511	Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,		submitted by
1,168 Palm Riveria 1310 MANIKANTAN MUTHU M 12,684,053 240,000 343,488 maintenance fee and corpus fund 0 No NA 0 0 0 0 0 0 0 0 0 0	12,340,565 0	Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,169 Palm Riveria 1311 ALLAUDDIN S 9,842,600 200,000 200,000 290,611 maintenance fee and corpus fund 0 No NA 0 0 0	9,551,989 0	the claimants
		Claim verified based on the
		documents
Undelivered Club membership,		i.e., APPAC submitted by
1,170 Palm Riveria 1312 SANKARAN_D 13,306,274 0 0 0 0 0 0	1	

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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									an financial creditors and operationa	l creditors)							
				Total Claimed		Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	F1 1C0	50,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
1 171	Dalas Diveria	1212	DILID D VENIVITACIJAJAMA	44 225 570	340,000	51,169	50,000	241.16	Undelivered Club membership,		0.N-	NA.			10.004.401		Claim verified based on the documents i.e., APPAC submitted by
1,1/1	Palm Riveria	1313	DILIP R VENKITACHALAM	11,325,570	240,000	74,832	50,000	341,16	maintenance fee and corpus fund	1	0 No	NA	-	0	10,984,401	0	the claimants Claim verified
1.172	Palm Riveria	1314	KUMAR C	14,924,887	280,000	7 ,,032	36,666	404.83	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA			14,520,055	0	based on the documents i.e., APPAC submitted by the claimants
1,172	T dill Till Verid	1021	KOWNICE	21,321,007	200,000	40,611	50,000	101,05	mantenance rec and corpus rand		1	100	<u> </u>		11,020,033		Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,173	Palm Riveria	1401	MANI S	9,443,524	200,000	40,449	50,000	290,61	L maintenance fee and corpus fund	1	0 No	NA	(0	9,152,913	0	the claimants Claim verified
						40,443	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,174	Palm Riveria	1403	MISS. MARY CECILE	8,638,613	200,000	40,450	50,000	290,449	maintenance fee and corpus fund	1	0 No	NA	(0	8,348,164	0	the claimants Claim verified
1,175	Palm Riveria	1405	<u>THAMARAI KANNAN K</u>	8,552,247	200,000			290,450	Undelivered Club membership,	(0 No	NA			8,261,797	0	based on the documents i.e., APPAC submitted by the claimants
1.176	Palm Riveria	1406	VIJAY R	8,168,386	200,000	36,000	50,000	286.000	Undelivered Club membership,		0 No	NA			7,882,386	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Palm Riveria	1407	VIJAY G	9,706,163	200,000	40,450	50,000		Undelivered Club membership,		0 No	NA			9,415,713		Claim verified based on the documents i.e., APPAC submitted by the claimants
						40,450	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,178	Palm Riveria	1409	SIVA KUMAR K	10,130,400	200,000	0		290,450	maintenance fee and corpus fund	(0 No	NA	(0	9,839,950	0	the claimants
1,179	Palm Riveria	1411	SASI KUMAR. J	9,560,305	0		0	(Undelivered Club membership, maintenance fee and corpus fund	(0 No	NA	(9,560,305	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,180	Palm Riveria	1412	POONGUZHALI T	13,250,630	0				maintenance fee and corpus fund		0 No	NA		0	13,250,630	0	the claimants

	List of other creditors	(Other than financial creditors and operational creditors)	
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
						51,169	50,000										Claim verified based on the documents i.e., APPAC
1 10	Palm Riveria	1413	SATHISH V P	13,066,945	240,000			241 160	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	,	0	12,725,776		submitted by the claimants
1,18.	Paim Riveria	1413	SATHISH V P	13,000,945	240,000	74,832	50,000	341,105	maintenance fee and corpus fund	· '	JINO	INA	-	0	12,725,776	0	Claim verified
							·		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,18	Palm Riveria	1414	MURALI MANIKANDAN S	17,699,685	280,000	40,611	50,000	404,832	maintenance fee and corpus fund	-	0 No	NA	(0	17,294,853	0	the claimants Claim verified
						40,611	50,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,18	Palm Riveria	1501	RAMASESHAN S	9,734,155	200,000	52,463	50,000	290,611	maintenance fee and corpus fund	- () No	NA	(0	9,443,544	0	the claimants
						52,403	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,18	Palm Riveria	1502	GANESAN M	12,605,975	240,000	40,450	50,000	342,463	maintenance fee and corpus fund	-) No	NA	(0	12,263,512	0	the claimants Claim verified
1,18	i Palm Riveria	1503	JOSEPHINE JOYCE PREMILA VICTOR	9,355,346	200,000	.,,,,,,		290,450	Undelivered Club membership,		O No	NA		0	9,064,896	0	based on the documents i.e., APPAC submitted by the claimants
1 10	Palm Riveria	1504	NITYASHREE DAKSHINAMURTHY	12,385,858	240,000	52,301	50,000	242 201	Undelivered Club membership,		D No	NA		0	12,043,557		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,10	raili Riveria	1504	DARSHIVAIVIORTH	12,303,030	240,000	40,450	50,000	342,301	Undelivered Club membership,	,	J NO	IVA		5 0	12,045,557	U	Claim verified based on the documents i.e., APPAC submitted by
1,18	Palm Riveria	1505	RAJESH M	8,429,203	200,000	36,000	50,000	290,450	maintenance fee and corpus fund	-) No	NA	(0	8,138,753	0	the claimants Claim verified
1.18	Palm Riveria	1506	VIJAYSHREE SANTHANAM	8,533,252	200,000	36,000	50,000	286.000	Undelivered Club membership,		D No	NA			8,247,252	0	based on the documents i.e., APPAC submitted by the claimants
1,100	i uilli kiverid	1300	VIDAISTINGE SAINTHANAINI	3,333,232	200,000	40,450	50,000	200,000	mamichance ree and corpus fullu	'	01110	111/1		0	0,247,232	1	Claim verified
1,189	Palm Riveria	1507	BHARATHKUMAR RAJAGOPALAN	9,553,923	200,000	52,261	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	(D No	NA	(0	9,263,473	0	based on the documents i.e., APPAC submitted by the claimants
1,190) Palm Riveria	1508	LEO G JOSEPH	12,250,679	240,000	52,201	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	11,908,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

									ditors (Other tha	n financial creditors and operationa	al creditors)							
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
1 2	No. I	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
				MANISH MARDIA AND			0	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,	191 I	Palm Riveria	1509	FAMILY HUF	4,620,015	0			50,000	maintenance fee and corpus fund		0 No	NA	(0	4,570,015	0	the claimants
	402		1540		42.475.070	240,000	52,261	50,000	242.254	Undelivered Club membership,						42.422.047		Claim verified based on the documents i.e., APPAC submitted by
1,	192	Palm Riveria	1510	GOPALAKRISHNAN K	12,475,278	240,000	0	0	342,261	maintenance fee and corpus fund		0 No	NA	(0	12,133,017	0	the claimants Claim verified
							Ü	Ü		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,	193 I	Palm Riveria	I511	KAILASHMULL DUGAR	4,839,762	0			0	maintenance fee and corpus fund		0 No	NA	(0	4,839,762	0	the claimants
1	104	Dalm Biyaria	1513	AMARDIOTHIC	4,946,132		0	0		Undelivered Club membership,		0 No	NA.			4,946,132		Claim verified based on the documents i.e., APPAC submitted by
1,	194	Palm Riveria	1513	AMARJOTHI C	4,940,132	0	74,832	50,000	0	maintenance fee and corpus fund		UNO	NA		0	4,946,132	0	the claimants Claim verified
1,	195	Palm Riveria	1514	ELAVARASAN SHANMUGAM	16,970,670	280,000			404,832	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	16,565,838	0	based on the documents i.e., APPAC submitted by the claimants
1	196 (Palm Riveria	1601	DR. VELRAJ R	9,571,754	200,000	40,611	50,000	290 611	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			9,281,143	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							52,463	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,	197 I	Palm Riveria	1602	MURUGANANTHAM	12,502,648	240,000	0	0	342,463	maintenance fee and corpus fund		0 No	NA	(0	12,160,185	0	the claimants Claim verified
1,	198	Palm Riveria	1603	PAVITRA DUGAR	4,620,015	0			0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	4,620,015	0	based on the documents i.e., APPAC submitted by the claimants
	400		1504		44.000.000	246	52,301	50,000		Undelivered Club membership,						44.0	_	Claim verified based on the documents i.e., APPAC submitted by
		Palm Riveria	1604	MANISH MARDIA AND	11,989,640	240,000	0	50,000		maintenance fee and corpus fund Undelivered Club membership,		0 No	NA		0			Claim verified based on the documents i.e., APPAC submitted by
1,	200	Palm Riveria	1605	FAMILY HUF	4,620,015	0			50,000	maintenance fee and corpus fund		0 No	NA	(0	4,570,015	0	the claimants

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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								ditors (Other th	an financial creditors and operationa	creditors)							
				Total Claimed	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
1 201	Palm Riveria	1606	JAYABALAN. A	8,223,658	0				Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			8,223,658		submitted by the claimants
1,201	raiiii kiveria	1000	JAIABALAN. A	8,223,038	0	52,261	50,000	,	maintenance ree and corpus rund	'	0 140	INA			6,223,038		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,202	Palm Riveria	1608	RATANLAL JAIN	12,064,667	240,000	52,261	50,000	342,26	I maintenance fee and corpus fund	1	0 No	NA	(0	11,722,406	0	the claimants Claim verified
						32,201	30,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,203	Palm Riveria	1610	SHARADA DEVI VIJAY	12,905,477	240,000			342,26	maintenance fee and corpus fund	(0 No	NA	(0 0	12,563,216	0	the claimants
						40,611	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,204	Palm Riveria	1611	VIJAY ADITYA RAGHAVAN	10,031,750	200,000			290,61	maintenance fee and corpus fund		0 No	NA	(0	9,741,139	0	the claimants
						60,634	50,000										Claim verified based on the
																	documents
									Hadaliyaad Chib aaaabaaabia								i.e., APPAC
1,205	Palm Riveria	1612	GANESH A M	13,870,127	200,000			310,634	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			13,559,493	0	submitted by the claimants
						51,169	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
1.206	Palm Riveria	1613	VINOD VASUDEVAN	13,282,146	240,000			341.169	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			12,940,977	0	submitted by the claimants
-,					,	52,463	50,000	0.13,200								-	Claim verified
																	based on the documents
																	i.e., APPAC
1 207	Palm Riveria	1702	DHANASEKARAN S	13,857,442	240,000			242.46	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			13,514,979		submitted by the claimants
1,207	Paim Riveria	1702	DHANASEKAKAN S	13,857,442	240,000	52,301	50,000	342,463	maintenance lee and corpus lund	· '	UNO	INA			13,514,979	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,208	Palm Riveria	1704	SUBBARAMAN S	11,633,546	240,000	52,463	50,000	342,30	I maintenance fee and corpus fund	1	0 No	NA	(0	11,291,245	0	the claimants Claim verified
						32,403	30,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,209	Palm Riveria	1708	RAM PRAKASH M	13,897,079	240,000	60.624	50.000	342,463	maintenance fee and corpus fund	(0 No	NA	() (13,554,616	0	the claimants
						60,634	50,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,210	Palm Riveria	1710	BALAVIGNESHWARAN T	12,615,402	240,000			350,634	maintenance fee and corpus fund	(0 No	NA	(0	12,264,768	0	the claimants

List of other creditors	Other than financial creditors and operational creditors)

	List of other creditors (Other than financial creditors and operational creditors)																
						Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total			Whether	0/ =5===	A	Amount of any mutual dues, that	Claim	Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	related	% of voting share in	Amount of contingent	may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
						0	0										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,211	Palm Riveria	1711	SENTHAMARAI M	11,350,960	0			(maintenance fee and corpus fund	(No	NA	(0	11,350,960	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelinered Club assessing								i.e., APPAC submitted by
1,212	Palm Riveria	L104	LOUIS CHRISTY HENRY	11,053,312	0				Undelivered Club membership, maintenance fee and corpus fund	(No	NA			11,053,312	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
1 212	Palm Riveria	L108	SABARISH. S	7,675,320	0				Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			7,675,320	,	submitted by the claimants
1,213	raiii Niveria	1100	SADARISH: 5	7,073,320	0	36,279	50,000	,	maintenance ree and corpus rund	,	JINO	INA			7,073,320		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,							_	submitted by
1,214	Palm Riveria	L110	LAXMI S NARAYANA	7,843,816	200,000	0	0	286,279	maintenance fee and corpus fund	(No	NA	(0	7,557,537	0	the claimants Claim verified
							Ü										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,215	Palm Riveria	L112	SATHYANARAYANAN. C N	8,324,065	0		_		maintenance fee and corpus fund	() No	NA	(0	8,324,065	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,216	Palm Riveria	L113	GAYATHRI. N	11,921,449	0			(maintenance fee and corpus fund	(No	NA	(0	11,921,449	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
1.217	Palm Riveria	L204	THILAGAVATHI G	10,524,952	0				Undelivered Club membership, maintenance fee and corpus fund		No	NA			10,524,952	0	submitted by the claimants
				.,. ,		0	0								.,.,.,		Claim verified
																	based on the documents
																	i.e., APPAC
1 210	Palm Riveria	L206	DILIPAN	10 702 222	0			ļ ,	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			10 702 222		submitted by the claimants
1,218	r aiiii NiVerid	LZUU	DILIPAN	10,703,332	U	0	0	<u> </u>	manitenance ree and corpus rund		NO	IVA		, (10,703,332	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,219	Palm Riveria	L213	MANOJ AMARNATH	11,992,358	0	52,948	50,000	1	maintenance fee and corpus fund	(No	NA	(0	11,992,358	0	the claimants Claim verified
						32,340	30,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,220	Palm Riveria	L402	SABESAN. S	10,438,579	240,000			342,948	maintenance fee and corpus fund	(No	NA	(0	10,095,631	0	the claimants

List of other creditors (Of	ther than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors)																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C N =	Duning at Name	Unit No	Name of Condition	Total Claimed	for Club			Admitted Amount	Natura of plains	covered by	related	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Damarla
S NO.	Project Name	Unit No	Name of Creditor	amount	House	52,948	50,000	Amount	Nature of claim	guarantee	party?	COL	ciaim		(IN INK)	INK)	Remarks Claim verified
						1 2 3 1 2	10,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,221	Palm Riveria	L404	BARATHKUMAR. V	10,221,448	240,000			342,948	8 maintenance fee and corpus fund	(0 No	NA	(0 0	9,878,500	0	the claimants
						0	0										Claim verified based on the
																	documents
									Haddi and G. barrata att.								i.e., APPAC
1.222	Palm Riveria	L504	VIJAYA KUMARI. R	10,942,369	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	10,942,369	0	submitted by the claimants
				.,. ,		0	0								.,. ,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
1,223	Palm Riveria	L514	KANNAN LAKSHMANAN	13,559,761	0	0	0	-	0 maintenance fee and corpus fund	1	0 No	NA	(0 0	13,559,761	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,224	Palm Riveria	L602	NALINI. V	11,260,083	0			(0 maintenance fee and corpus fund		0 No	NA	(0 0	11,260,083	0	the claimants
						0	0										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,225	Palm Riveria	L702	KRISHNAVENI. R	9,008,019	0			(0 maintenance fee and corpus fund	(0 No	NA	(0 0	9,008,019	0	the claimants
						0	0										Claim verified
																	based on the documents
																	i.e., APPAC
1 226	Palm Riveria	L708	BHARATWAJ NARAYANAN IYENGAR	9,935,783	0				Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA		0	9,935,783	0	submitted by the claimants
-,				2,000,100	-	36,930	50,000					1			0,000,00	-	Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
1,22/	Palm Riveria	M102	HEMANTH P	8,099,578	200,000	0	0	286,930	0 maintenance fee and corpus fund	-	0 No	NA	(0 0	7,812,648	0	the claimants Claim verified
																	based on the
																	i.e., APPAC
			SUBASH KUMAR						Undelivered Club membership,								submitted by
1,228	Palm Riveria	M105	SOWMYAN	8,890,456	0			(0 maintenance fee and corpus fund		0 No	NA	(0 0	8,890,456	0	the claimants
						36,930	50,000										Claim verified based on the
																	documents
			SRINIVASAMOORTHY						Undelivered Club membership,								i.e., APPAC submitted by
1,229	Palm Riveria	M106	SRIDHAR	8,414,559	200,000			286,930	maintenance fee and corpus fund		0 No	NA		0 0	8,127,629	0	the claimants
						36,930	50,000										Claim verified
																	based on the documents
																	i.e., APPAC
1 220	Palm Riveria	M108	SATHISH KUMAR	7,367,604	200,000			286 031	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,080,674	_	submitted by the claimants
1,230	I mill miverid	IAITOO	SATIISH KUMAK	7,307,004	200,000			200,931	o manitenance ree and corpus fullu	· '	01110	114/4		<u> </u>	7,000,074		tric trainiants

List of other creditors (Other than financial creditor	rs and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors)																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,231	Palm Riveria	M110	ANISH WARRIER	8,436,363	200,000			286,930	maintenance fee and corpus fund	(0 No	NA	(0	8,149,433	0	the claimants
1 222	Dalas Diversia	M442	DDIVA N	11.052.660	240,000	51,169	50,000	241.400	Undelivered Club membership,		O No.	NA.			11 512 500		Claim verified based on the documents i.e., APPAC submitted by
1,232	Palm Riveria	M112	PRIYA. N	11,853,669	240,000	41,865	50,000	341,169	maintenance fee and corpus fund	1	0 No	NA	,	0 0	11,512,500	0	the claimants Claim verified
						41,803	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,233	Palm Riveria	M201	SUBRAMANIAN G	10,067,218	0	36,930	50,000	91,865	maintenance fee and corpus fund	-	0 No	NA	(0	9,975,353	0	the claimants Claim verified
4 224			ANCE CONDENAD	0.527.200	200.000	30,930	30,000	205.026	Undelivered Club membership,						0.240.250		based on the documents i.e., APPAC submitted by
1,234	Palm Riveria	M202	MISS. SRIDEVI P	8,527,299	200,000	41,704	50,000	286,930	maintenance fee and corpus fund	1	0 No	NA	(J (8,240,369	0	the claimants Claim verified
1,235	Palm Riveria	M203	RAVI KUMAR P V B	9,299,385	200,000		·	291,704	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA	(D C	9,007,681	. 0	based on the documents i.e., APPAC submitted by the claimants
1,236	Palm Riveria	M204	ASWINI KUMAR DAS	8,664,490	200,000	36,930	50,000	286,930	Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA		0 0	8,377,560	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
4 227		14205	SARAVANAN	0.477.705	200 000	36,930	50,000	205.020	Undelivered Club membership,						0.400.005		Claim verified based on the documents i.e., APPAC submitted by
1,237	Palm Riveria	M206	CHANDRASEKARAN	8,477,795	200,000	41,704	50,000	286,930	maintenance fee and corpus fund	1	0 No	NA	(J C	8,190,865	0	the claimants Claim verified
1,238	Palm Riveria	M207	RAJESH. T V	10,227,450	200,000		·	291,704	Undelivered Club membership, I maintenance fee and corpus fund	(0 No	NA	(D 0	9,935,746	0	based on the documents i.e., APPAC submitted by the claimants
						36,930	50,000										Claim verified
1,239	Palm Riveria	M210	INDRA PITCHAIMANI	8,670,534	200,000	0	0	286,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(D C	8,383,604	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,240	Palm Riveria	M212	<u>AMARJOTHI C</u>	4,950,621	0	U	U	(Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA	(D C	4,950,621	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																	
				Total Claimed		Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	60.634	F0.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						60,634	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,241	Palm Riveria	M213	MAHEYNDRAN V	12,956,777	240,000			350,634	maintenance fee and corpus fund		0 No	NA	(0 0	12,606,143	C	the claimants
1 242	Palm Riveria	M214	SYED ABDUL KHADER	17,376,767	280,000	74,832	50,000	404.833	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA		0 0	16,971,935		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,242	raiiii kiveria	IVIZI4	STED ADDOL KHADEK	17,370,707	280,000	41,865	50,000	404,832	maintenance ree and corpus rund	'	UNO	INA			10,971,933		Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,243	Palm Riveria	M301	SURESHBABU D	9,860,827	200,000	0	57,000	291,865	maintenance fee and corpus fund		0 No	NA	(0 0	9,568,962	C	the claimants Claim verified
4.244			DA ISSUEDIA COLO	5 630 346			37,000	57.000	Undelivered Club membership,						5 504 246		based on the documents i.e., APPAC submitted by
1,244	Palm Riveria	M306	RAJEEV TYAGI S	5,638,316	0	36,930	50,000	57,000	maintenance fee and corpus fund		0 No	NA	(0 0	5,581,316	0	the claimants Claim verified
1,245	i Palm Riveria	M308	MISS. MEENA M	8,329,476	200,000		·	286,930	Undelivered Club membership,		0 No	NA		0 0	8,042,546	C	based on the documents i.e., APPAC submitted by the claimants
1 2/16	6 Palm Riveria	M309	SUDHAKAR K S	9,845,735	200,000	41,704	50,000	201 700	Undelivered Club membership,		0 No	NA		0 0	9,554,031		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,240	rain rivera	IVISUS	SUPPLIANT KS	3,043,733	200,000	36,930	50,000	231,704	Undelivered Club membership,		O NO	INA.			3,334,031		Claim verified based on the documents i.e., APPAC submitted by
1,247	Palm Riveria	M310	SUSHIL DEV SASITHARAN	8,770,107	200,000	51,168	50,000	286,930	maintenance fee and corpus fund		0 No	NA	(0 0	8,483,177	C	the claimants
1 248	B Palm Riveria	M312	REVATHI SRINIVASAN	11,888,793	240,000	51,108	50,000	341 169	Undelivered Club membership,		0 No	NA		0	11,547,625		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,240	, ann rivella	IVIJIZ	ILL VALLES SIGNIVASAIN	11,000,793	240,000	36,930	50,000	341,100	manite ratio e e and corpus fullu		01110	117/	<u> </u>		11,547,023		Claim verified
1,249	Palm Riveria	M402	SHYAM SUNDAR B	8,837,102	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0 0	8,550,172	C	based on the documents i.e., APPAC submitted by the claimants
1,250) Palm Riveria	M404	DR. SURYA NARAYANAN	9,122,051	200,000	30,930	30,000	286,930	Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA	(D C	8,835,121	C	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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	List of other creditors (Other than financial creditors and operational creditors)																	
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	verification (In	
S No	. Pr	oject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
				DR. SUBRAMANIYAM			36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,2	51 Pa	ılm Riveria	M408	RAVICHANDRAN	8,668,767	200,000			286,930	maintenance fee and corpus fund	-) No	NA	(0	8,381,837	0	the claimants
4.20	-2.0	la Prada		NETTIN A CONTRACT	0.453.705	200.000	41,704	50,000	204 704	Undelivered Club membership,						0.052.004		Claim verified based on the documents i.e., APPAC submitted by
1,2	52 Pa	ılm Riveria	M409	NETIN AGRAWAL	9,153,785	200,000	36,930	50,000	291,/04	maintenance fee and corpus fund	1	0 No	NA	(0	8,862,081	0	the claimants Claim verified
							30,330	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,2	53 Pa	ılm Riveria	M410	SUNIL DEV SASIDHARAN	8,711,023	200,000	39,722	50,000	286,930	maintenance fee and corpus fund	() No	NA	(0	8,424,093	0	the claimants
							39,722	30,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,2	54 Pa	ılm Riveria	M411	NETIN AGRAWAL	9,472,969	200,000	51,169	50,000	289,722	maintenance fee and corpus fund	-	0 No	NA	(0	9,183,247	0	the claimants Claim verified
1,2!	55 Pa	ılm Riveria	M412	PARTH PRAKASH K	12,671,972	240,000		·	341,169	Undelivered Club membership,	(D No	NA	(0	12,330,803	0	based on the documents i.e., APPAC submitted by the claimants
1 21	56 Pa	ılm Riveria	M502	MISS. ROOPA NAGARAJAN	8,557,912	200,000	36,930	50,000	286 930	Undelivered Club membership,		D No	NA		0	8,270,982	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
							36,930	50,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,25	57 Pa	ılm Riveria	M508	THANGADURAI G	8,219,005	200,000	36,930	50,000	286,930	maintenance fee and corpus fund	-) No	NA	(0	7,932,075	0	the claimants Claim verified
1,25	58 Pa	ılm Riveria	M510	<u>VICTOR SIMON</u>	9,495,384	200,000	30,930	30,000	286,930	Undelivered Club membership, maintenance fee and corpus fund		O No	NA	(0	9,208,454	0	based on the documents i.e., APPAC submitted by
1 24	-0.8-	das Diversia	ME42	SUNII CONNATUAN	12 000 640	240,000	51,169	50,000	241 400	Undelivered Club membership,		O No.	NA.			12 547 440		Claim verified based on the documents i.e., APPAC submitted by
		ılm Riveria	M512	SUNIL GOPINATHAN	12,888,618	240,000	60,634	50,000		Undelivered Club membership,		O No	NA		0			Claim verified based on the documents i.e., APPAC submitted by
1,20	60 Pa	ılm Riveria	M513	<u>DEVAVANI S</u>	15,049,036	240,000			350,634	maintenance fee and corpus fund		No	NA	(0	14,698,402	0	the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
6.11				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	74,832	50,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
1 261	Palm Riveria	M514	GEETHA S	18,186,983	280,000	74,832	50,000	404 83:	Undelivered Club membership, 2 maintenance fee and corpus fund		0 No	NA			17,782,151		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,201	raiiii Kiveria	IVI314	GEETHA 3	10,100,903	280,000	36,930	50,000	404,65	infaintenance fee and corpus fund	'	UNU	INA	+ '	0	17,762,131		Claim verified
1,262	Palm Riveria	M610	SUPRATIK GANGOPADHYAY	8,525,758	200,000	36,330	36,666	286,930	Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA		0 0	8,238,828	0	based on the documents i.e., APPAC submitted by the claimants
						39,722	50,000										Claim verified
1 262	Dalas Diversia	MC11	SHIBIN VALIYA	10 124 779	200,000			200 72	Undelivered Club membership,		0.N-	NA.			0.045.056		based on the documents i.e., APPAC submitted by
1,263	Palm Riveria	M611	<u>PARAMBATH</u>	10,134,778	200,000	51,168	50,000	289,72.	2 maintenance fee and corpus fund	1	0 No	NA	-	J U	9,845,056	0	the claimants Claim verified
						31,108	30,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,264	Palm Riveria	M612	KARTHIK BALACHANDAR	12,656,859	240,000	0	0	341,168	B maintenance fee and corpus fund	-	0 No	NA	-	0	12,315,691		the claimants Claim verified
1,265	Palm Riveria	M613	GOVINDAN P. P	13,411,875	0			(Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA	(0 0	13,411,875	0	based on the documents i.e., APPAC submitted by the claimants
1,266	Palm Riveria	M701	NALINI BAFNA	7,506,670	0	0	0		Undelivered Club membership,) maintenance fee and corpus fund		0 No	NA		0	7,506,670	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1 267	Palm Riveria	M702	LAKSHMI ARVAPALLI	11,053,031	200,000	41,865	50,000	201 96	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA			10,761,166		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,207	raiiii Niverid	101702	LANSHIVII ANVAPALLI	11,033,031	200,000	0	0	231,803	maintenance ree and corpus fund	<u> </u>	UINU	INA	<u> </u>		10,701,100		Claim verified
1,268	Palm Riveria	M703	ANTONY CYRIL	4,678,350	0				Undelivered Club membership,		0 No	NA		0 0	4,678,350	0	based on the documents i.e., APPAC submitted by the claimants
, ,,,				,,		0	0								,,		Claim verified
1,269	Palm Riveria	M704	HEMANT DUGAR	7,556,647	0	0	0		Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA		0 0	7,556,647	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,270	Palm Riveria	M705	<u>VIKAS KUMAR. J</u>	4,364,730	0	Ů	Ü	(Undelivered Club membership, D maintenance fee and corpus fund		0 No	NA	(0	4,364,730	0	based on the documents i.e., APPAC submitted by the claimants

S No. Project Name Unit No Name of Creditor Maintenance Indication (Corpus Fund For Club House) 1,271 Palm Riveria M707 RAMA BHANDARI 6,105,812 0 0 0 Undelivered Club membership, Undelivere	Claim amount not admitted (In INR) 0 6,105,812 0 5,071,943	verification (In INR) Remarks Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 50 the claim verified based on the documents i.e., APPAC submitted by
S No. Project Name Unit No Name of Creditor Total Claimed for Club House Admitted Amount Nature of claim O O O Undelivered Club membership, maintenance fee and corpus fund O No NA O O O O O O O O O O O O O O O O O O	not admitted (in INR) 0 6,105,812	verification (In INR) Remarks Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 5 came of the documents i.e., APPAC submitted by submitted by
1,271 Palm Riveria M707 RAMA BHANDARI 6,105,812 0 0 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0	0 6,105,812	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by
1,271 Palm Riveria M707 RAMA BHANDARI 6,105,812 0 0 maintenance fee and corpus fund 0 No NA 0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,271 Palm Riveria M707 RAMA BHANDAR! 6,105,812 0 0 0 maintenance fee and corpus fund 0 No NA 0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,271 Palm Riveria M707 RAMA BHANDARI 6,105,812 0 0 maintenance fee and corpus fund 0 No NA 0		0 the claimants Claim verified based on the documents i.e., APPAC submitted by
		Claim verified based on the documents i.e., APPAC submitted by
Undelivered Club membership,	0 5,071,943	documents i.e., APPAC submitted by
Undelivered Club membership,	0 5,071,943	i.e., APPAC submitted by
Undelivered Club membership,	0 5,071,943	
	5,071,943	
1,272 Palm Riveria N107 ARUN T 5,071,943 0 0 maintenance fee and corpus fund 0 No NA 0		0 the claimants Claim verified
	1	based on the documents
		i.e., APPAC
1,273 Palm Riveria N113 MISS. VIDYA K. K 4,613,572 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0	0 4,613,572	submitted by 0 the claimants
1,273 Faliii Niveria N115 NISS, VIDTA N. N. 4,013,372 0 0 0 Intalliteriance tree and Corpus fund 0 NA 0	0 4,015,572	Claim verified
		based on the documents
		i.e., APPAC
1,274 Palm Riveria N131 KARTHIK G 5,404,971 160,000 234,189 maintenance fee and corpus fund 0 No NA 0	0 5,170,782	submitted by 0 the claimants
1,274 Famil Niveria 1432 NAMILING 3,404,572 100,000 25,079 50,000 234,263 intelligence rea and corpus future of the corpus future of th	0 3,170,782	Claim verified
		based on the documents
		i.e., APPAC
1,275 Palm Riveria N214 VAIDEHI B 5,342,805 160,000 235,079 maintenance fee and corpus fund 0 No NA 0	0 5,107,726	submitted by 0 the claimants
0 0	3,107,720	Claim verified
		based on the documents
		i.e., APPAC
1,276 Palm Riveria N306 RAMESH R 3,979,007 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0	0 3,979,007	submitted by 0 the claimants
0 0		Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,	0 4,473,858	submitted by 0 the claimants
24,391 50,000		Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,	0 4,946,921	submitted by 0 the claimants
0 0		Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,	0 4,245,097	submitted by 0 the claimants
0 0	, ,,,,,,,,	Claim verified
		based on the documents
		i.e., APPAC
1,280 Palm Riveria N404 BRAHMMA RAJARATNAM 5,591,796 0 Undelivered Club membership, 0 maintenance fee and corpus fund 0 No NA 0	0 5,591,796	submitted by 0 the claimants

List of other creditors (Other than financial creditors and operational cre	editors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Formation Paid For Formation Paid For Formation Paid For Formation Paid Formation Pai																	
				Total Claimed	Amount paid for Club	for Maintenance		Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	24.705	50.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
1 281	Palm Riveria	N409	SURIYA NARAYANAN. S	5,118,454	160,000	24,706	50,000	234 700	Undelivered Club membership,		0 No	NA			4,883,748	2	Claim verified based on the documents i.e., APPAC submitted by
1,201	raiiii Kiveila	11409	SUNTIA NANATANAN. S	3,110,434	160,000	25,079	50,000	254,700	maintenance lee and corpus fund	'	UNU	INA	+	0	4,003,740	5	Claim verified
1,282	Palm Riveria	N414	TAMILALAGI N	5,406,740	160,000	25,075	36,666	235,079	Undelivered Club membership,		0 No	NA		0 0	5,171,661	ı c	based on the documents i.e., APPAC submitted by
						0	0		·								Claim verified
1 202	Dalas Diversia	N421	NALINI BAFNA	4,068,296					Undelivered Club membership,		0.N-	NA.			4,068,296		based on the documents i.e., APPAC submitted by
1,283	Palm Riveria	N421	NALINI BAFNA	4,068,296	0	0	0	-	maintenance fee and corpus fund	'	0 No	NA		0	4,068,296		Claim verified
							Ü		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,284	Palm Riveria	N507	SURESH BABU	4,321,228	0	0	0	-	maintenance fee and corpus fund	-	0 No	NA	(0	4,321,228	3 0	the claimants Claim verified
1,285	Palm Riveria	N510	NARESH KUMAR. R	4,282,802	0		-	(Undelivered Club membership,		0 No	NA	(0 0	4,282,802	<u> </u>	based on the documents i.e., APPAC submitted by the claimants
1,286	Palm Riveria	N515	SWARNA SOLOMON	4,130,682	0	0	0		Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	4,130,682	2	Claim verified based on the documents i.e., APPAC submitted by the claimants
1 207	Dalas Diversio	NEGE	VALTIJANATIJAN	4.056.210		0	0		Undelivered Club membership,		O No.	NA			4.056.216		Claim verified based on the documents i.e., APPAC submitted by
1,28/	Palm Riveria	N525	VAITHIANATHAN	4,056,219	0	0	0	+ '	maintenance fee and corpus fund	†	0 No	NA	+ '		4,056,219	1	the claimants Claim verified
1,288	Palm Riveria	N527	AMBIGAI MEENA. R	3,810,641	0		-		Undelivered Club membership,		0 No	NA		0	3,810,641	L C	based on the documents i.e., APPAC submitted by the claimants
						0	0										Claim verified
1,289	Palm Riveria	N530	A C MOHAIDEEN IBRAHIM	4,206,941	0	0	0	(Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(0	4,206,941	L C	based on the documents i.e., APPAC submitted by the claimants
1,290	Palm Riveria	N531	G PREM ANAND	4,224,508	0		U		Undelivered Club membership,		0 No	NA		0	4,224,508	3 0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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		List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid Formula Fo															
				Total Claimed	Amount paid for Club	for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,291	L Palm Riveria	N602	RAM MOHAN S R	4,884,900	0	-	_	0	maintenance fee and corpus fund	() No	NA	(0	4,884,900	0	the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,292	Royal castle	Q401	<u>Vimaladithan Raja</u>	3,854,199	0	0	0	0	maintenance fee and corpus fund	() No	NA	(0	3,854,199	0	the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,293	Palm Riveria	N628	GOPINATH BABU. S	4,019,039	0			0	maintenance fee and corpus fund	(No No	NA	(0	4,019,039	0	the claimants
						0	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,294	1 Royal castle	O602	Gandhi Selvam	3,328,653	0	0	25,000	25,000	maintenance fee and corpus fund	() No	NA	(0	3,303,653	0	the claimants Claim verified
1,295	Royal castle	O402	SUNDARAJAN R	4,784,823	0	0	50,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0	4,759,823	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,296	5 Palm Riveria	N629	G PREM ANAND	4,137,687	0		·	50,000	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	4,087,687	0	based on the documents i.e., APPAC submitted by the claimants
1 20	7 Palm Riveria	N708	SUGAN S	4,022,251	0	0	0		Undelivered Club membership, maintenance fee and corpus fund		D No	NA			4,022,251		Claim verified based on the documents i.e., APPAC submitted by the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,298	Palm Riveria	N712	MISS. DHIVYA V	3,830,229	0			0	maintenance fee and corpus fund	(No	NA	(0	3,830,229	0	the claimants
1,299	Palm Riveria	N715	PADMA PRIYA M	3,640,667	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	3,640,667	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,300) Palm Riveria	N717	<u>ESAIYAS N</u>	4,305,807	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	(D No	NA	() 0	4,305,807		Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	0	0	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
						0	Ü		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,301	Palm Riveria	N718	THIAGA SUBRAMANIAN C	4,399,773	0			(maintenance fee and corpus fund	() No	NA	C	0	4,399,773	0	the claimants
			Mr. DAVIDSON			33,603	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,302	Royal castle	B602	RAJAKUMAR. M	7,098,750	125,000	21.000	35.000	183,603	maintenance fee and corpus fund	() No	NA	C	0	6,915,147	0	the claimants Claim verified
			M/s Axis Bank/ Nancy			31,600	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,303	Royal castle	A509	Parthasarathy	9,784,070	125,000			181,600	maintenance fee and corpus fund	() No	NA	C	0	9,602,470	0	the claimants
						0	0		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,304	Palm Riveria	N720	RADHIKA S	3,753,940	0	0	0	(maintenance fee and corpus fund	() No	NA	C	0	3,753,940	0	the claimants Claim verified
1,305	Palm Riveria	N723	MISS. REVATHY D	4,450,011	0		·	(Undelivered Club membership,) maintenance fee and corpus fund	(D No	NA	C) 0	4,450,011	0	based on the documents i.e., APPAC submitted by the claimants
1,306	Palm Riveria	N725	MISS. MONICA D	3,698,029	0	0	0		Undelivered Club membership,		D No	NA	C	0	3,698,029	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1 202	Palm Riveria	N726	LAKSHMI NARAYANAN P	3,906,473	0	0	0		Undelivered Club membership,		D No	NA			3,906,473		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,307	Paim Riveria	N/26	LAKSHIVII NAKAYANAN P	3,906,473	U	16,611	25,000		maintenance ree and corpus rund		JINO	INA		, 0	3,906,473	0	Claim verified
1,308	Palm Riveria	1408	PRAKASH P G	12,114,620	0		·	41,611	Undelivered Club membership, L maintenance fee and corpus fund	(D No	NA	C) 0	12,073,009	0	based on the documents i.e., APPAC submitted by the claimants
						20,730	25,000										Claim verified
1,309	Palm Riveria	1706	NILESH MODI	6,101,780	100,000	0	0	145,730	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0 0	5,956,050	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,310	Palm Riveria	M706	NISHA MODI	6,922,060	0	U	U	(Undelivered Club membership,) maintenance fee and corpus fund	(D No	NA	C) 0	6,922,060	0	based on the documents i.e., APPAC submitted by the claimants

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
3 140.	Project Name	OHICNO	Name of Creditor	aniount	nouse	0	0	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IIVK)	IIVK)	Claim verified
							-										based on the documents i.e., APPAC
1 211	Delm Diversia	N430	DIAL4SMS TECHNOLOGIES INDIA PVT LTD	F 100 0CF					Undelivered Club membership,		0 N=				0 5,189,865		submitted by the claimants
1,311	Palm Riveria	N430	INDIA PVI LID	5,189,865	0	0	0	0	maintenance fee and corpus fund		0 No	NA		0	5,189,865		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,312	Royal castle	O602	ramasamy pl	4,102,047	0			0	maintenance fee and corpus fund		0 No	NA		0	0 4,102,047	(the claimants
						0	0										Claim verified based on the
																	documents
																	i.e., APPAC
1 313	Palm Riveria	F104	RAUNAQ RUNGTA	4,765,786	0			0	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 4,765,786		submitted by the claimants
1,313	raiiii kiveria	1104	RAONAQ RONGIA	4,703,780	0	0	0	-	maintenance ree and corpus rund		0 140	IVA		0	4,703,780		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,314	Palm Riveria	F304	RAUNAQ RUNGTA	4,720,252	0			0	maintenance fee and corpus fund		0 No	NA		0	0 4,720,252		the claimants
						23,569	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1.315	Royal Castle	B319	Mr. Arockia Lisa. A	7,667,269	100,000			148.569	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 7,518,700		submitted by the claimants
1,010	Suncity layout	P4 576	M . Veeramani	7,007,203	100,000			110,503	mantenance ree and corpus rand		0 110	100			7,510,700		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,316		P1- 154	Ketharam Ramachandran	119,999				0	maintenance fee and corpus fund		0 No	NA		0	0 119,999	(the claimants Claim verified
	Suncity Lake view	P1- 154	Ketharam Kamachandran														based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,317				8,786,791				0	maintenance fee and corpus fund		0 No	NA		0	0 8,786,791		the claimants
	Suncity	V7G2	Sankar J & Rajalakshmi S						·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,318	Suncity	P3-249	Venugopal Arobindan	250,999				0	maintenance fee and corpus fund		0 No	NA		U	0 250,999	1	the claimants Claim verified
	Junetry	13273	*Chagopai Arobiilaan														based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,319				99,999				0	maintenance fee and corpus fund		0 No	NA		0	0 99,999		the claimants
	Suncity	589	Michael Xavier Jeevalan														Claim verified
																	based on the documents
																	i.e., APPAC
1 220				450,000				_	Undelivered Club membership,		ONO	NA.			450.000] ,	submitted by
1,320		1	1	459,999	1			0	maintenance fee and corpus fund		0 No	NA		υĮ	0 459,999	1	the claimants

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid fo																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount	Whether related	% of voting share in	Amount of	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	covered by guarantee	party?	CoC	contingent claim	set-on	(In INR)	INR)	Remarks
0.1101	Suncity	532	B. Prasanna Venkatesh	amount	House			7 tilloune	ratal contains	guarantee	party.		Cidilli		(,	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,321				664,999					0 maintenance fee and corpus fund	() No	NA	(0	664,999	0	the claimants
	Suncity	528	S Jayaprakasam														Claim verified based on the
																	documents
																	i.e., APPAC
1,322				136,499					Undelivered Club membership, 0 maintenance fee and corpus fund	,	0 No	NA			136,499		submitted by the claimants
1,322	Suncity	528	S Jayaprakasam	130,499					o mantenance ree and corpus fund	,	JINO	INA		, 0	130,499	0	Claim verified
	,																based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,323				136,499					0 maintenance fee and corpus fund	() No	NA	(0	136,499	0	the claimants
	Suncity	485	A. Mathiyas														Claim verified based on the
																	documents
																	i.e., APPAC
1,324				149,999					Undelivered Club membership, 0 maintenance fee and corpus fund	,	0 No	NA			149,999	,	submitted by the claimants
1,324	Suncity	485	A.Mathiyas	143,333					o maintenance ree and corpus rund	,	JINO	INA		, 0	143,333	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,325				149,999					0 maintenance fee and corpus fund	() No	NA	(0	149,999	0	the claimants
	Suncity	314	Sarada Iyer Ramdoss														Claim verified based on the
																	documents
																	i.e., APPAC
1,326				384,662					Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			384,662	,	submitted by the claimants
1,520	Temple Waves	C306		304,002	0	37,468	25,000		o mantenance ree and corpus rand	,	J 140	IVA	<u> </u>	,	304,002		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,327			M Jayaprakash	6,100,205				62,46	8 maintenance fee and corpus fund	() No	NA	(0	6,037,737	0	the claimants
	Temple Waves	C406	Seshi Parasuraman		0												Claim verified based on the
																	documents
																	i.e., APPAC
1,328				2,003,782		0	0		Undelivered Club membership, 0 maintenance fee and corpus fund) No	NA NA)	2,003,782	0	submitted by the claimants
1,520	Temple Waves	F211		2,000,702	0				o mantenance ree and corpus rand	,	110	10.1	<u> </u>	,	2,005,702		Claim verified
																	based on the
																	documents i.e., APPAC
			Sangeetha R and						Undelivered Club membership,								submitted by
1,329		1110	Vijayaraghavan T	39,014		0	0		0 maintenance fee and corpus fund	() No	NA	(0	39,014	0	the claimants
	Temple Waves	1112			0												Claim verified based on the
																	documents
																	i.e., APPAC
1,330			Mr. N. Syed Niazi & Mrs. N. Yasmin Niazi	425,405		0	0		Undelivered Club membership, 0 maintenance fee and corpus fund		0 No	NA			425,405	_	submitted by the claimants
1,550	l .		1411.5. IN. TOSHIHI INIOZI	423,403	1		U U	1	o manicinance ree and corpus fullu	1	71110	Liva	1	,	423,403	1	circ ciaimants

List of other creditors (Other than financial creditors and opera	tional creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid Fo																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	1207	S.Sankar &		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,331			A.Priyadharshini	66,633		25,968	25,000	50,968	maintenance fee and corpus fund	(No	NA	C	0	15,665	0	the claimants
	Temple Waves	1304	SIVAGURUNATHAN.		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,332			В	153,502		0	0	(maintenance fee and corpus fund	() No	NA	C	0	153,502	0	the claimants
	Temple Waves	I411			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,333			M.Manikandan	2,052		0	0	(maintenance fee and corpus fund	(No	NA	C	0	2,052	0	the claimants
1,334	Temple Waves	1510	KARTHIK KRISHNA G	546,821	150,000	36,977	25,000	211.07	Undelivered Club membership,) No	NA			334,844		Claim verified based on the documents i.e., APPAC submitted by
1,334	Temple Waves	1512	Deepica Sudhan Raj	546,821	0	30,977	25,000	211,977	maintenance ree and corpus rund		No No	INA		0	334,844	0	the claimants Claim verified
1,335			,	1,023,811		0	0	(Undelivered Club membership,	() No	NA	C	0	1,023,811	0	based on the documents i.e., APPAC submitted by the claimants
1,336	Temple Waves	1604	INDHU ROOPINI S PADMAJA D.S.L	68,274	0	0	25,000	25,000	Undelivered Club membership,) No	NA	C	0	43,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	1612	VIDAVAYGILAA		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,337	Temple Waves	1614	UDAYAKUMAR	64,847		36,771	25,000	61,771	I maintenance fee and corpus fund	-	No	NA		0	3,076	- 0	the claimants Claim verified
1,338			RAMAKRISHNA RAJALINGARAJA	457,957	85,000	37,904	25,000	147,904	Undelivered Club membership, maintenance fee and corpus fund) No	NA	C	0	310,053	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	1713			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,339	Temple Waves	1715	J. PUSPHALATHA JAYA BHARATHY.M	119,050 141,953	0	0	25,000		Undelivered Club membership,) No	NA NA	C	0	94,050 141,953		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors	(Other than financial creditors and operational creditors)

							List of other cred	litors (Other th	an financial creditors and operationa	creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	СоС	claim		(In INR)	INR)	Remarks
	Temple Waves	J303							Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,341			Varadaraj.A & Lavanya. A	1,019,506	125,000	25,025	25,000	175,025	maintenance fee and corpus fund	(No	NA	C	0	844,481	0	the claimants
	Temple Waves	K103	PREMALATHA		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,342	T	14407	V/IDIN I/	4,399,179		0	0	C	maintenance fee and corpus fund	(No	NA	C	0	4,399,179	0	the claimants
	Temple Waves	K107	VIPIN K		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,343				4,394,535		0	0	C	maintenance fee and corpus fund	(No	NA	C	0	4,394,535	0	the claimants
	Temple Waves	K112	HANSKUMAR I		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,344	Temple Waves	K113	A MARGABANDU & A M	4,759,961	75,000	0 22,369	0 25,000	0	maintenance fee and corpus fund	(No	NA	C	0	4,759,961	0	the claimants Claim verified
1,345		K115	BALAJI	4,410,578	100,000	25,564	25,000	122,369	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	4,288,209	0	based on the documents i.e., APPAC submitted by the claimants
1,346	Temple Waves	K115	K RAVIKANTHAN	4,847,935	100,000	25,564	25,000	150,564	Undelivered Club membership, maintenance fee and corpus fund) No	NA	C	0	4,697,371	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,347	Temple Waves	K116	E SURESH KUMAR	5,015,714	100,000	21,068	25,000	146.069	Undelivered Club membership,) No	NA			4,869,646		Claim verified based on the documents i.e., APPAC submitted by the claimants
2,3 17	Temple Waves	K120	Mr. Koppala Abhishek	3,013,711	100,000	25,966	25,000	110,000							1,005,010		Claim verified based on the documents i.e., APPAC
1,348				4,910,246				150.000	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA NA		,	4,759,280		submitted by the claimants
1,348	Temple Waves	K126	Madhavi Ravikanth & P. Ravikanth	4,910,246	0			150,966			, INO	INA		0	4,759,280	0	Claim verified based on the documents i.e., APPAC
1,349				5,037,957		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	5,037,957		submitted by the claimants
1,350	Temple Waves	K132	EDNA SELVARAJ	5,107,962	0	0	0		Undelivered Club membership,) No	NA	C	0			Claim verified based on the documents i.e., APPAC submitted by the claimants

		List of other creditors (Other than financial creditors and operational creditors)															
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300 011	(In INR)	INR)	Remarks
	Temple Waves	K133	PARIMALA MOHAN		100,000	25,443	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
4 254				F 000 272				450.44	Undelivered Club membership,						4.045.020		submitted by
1,351	Temple Waves	K202	AYESHA PARVEEN RIZWAN	5,066,372	75,000	22,571	25,000	150,44	3 maintenance fee and corpus fund	(No	NA	(0 (4,915,929	0	the claimants Claim verified
	Temple waves	NLO2	THE STORY THE TOTAL THE TO		73,000	22,371	23,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,352				4,405,144				122,57	1 maintenance fee and corpus fund	(No No	NA	() (4,282,573	0	the claimants
	Temple Waves	K202	AYESHA PARVEEN RIZWAN		75,000	22,571	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,353				4,405,144				122.57	Undelivered Club membership, 1 maintenance fee and corpus fund		No	NA			4,282,573		submitted by the claimants
-,,,,,,,,	Temple Waves	K208	HARISH VARADHARAJAN	.,,	75,000	23,105	25,000								,,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,354	Temple Waves	K209	CHITRASEN SAHU	4,243,459	75,000	22,651	25,000	123,10	5 maintenance fee and corpus fund	(No	NA	(0	4,120,354	0	the claimants Claim verified
	Temple waves	K203	CHITICASEIV SALIO		73,000	22,031	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,355				4,457,983				122,65	1 maintenance fee and corpus fund	(No	NA	(0 0	4,335,332	0	the claimants
	Temple Waves	K215	SARASARAJU.K, JAIKUMAR.K		100,000	25,564	25,000										Claim verified based on the
			JAIKUIVIAK.K														documents
																	i.e., APPAC
1,356				5,012,883				150 566	Undelivered Club membership, 4 maintenance fee and corpus fund		No	NA) (4,862,319		submitted by the claimants
1,000	Temple Waves	K216	P. SENTHAMIL SELVAN	3,012,003	0			130,50	That tend to rec and corpus rand		,,,,,	10.			1,002,013		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,357	Temple Waves	K218	S. ARUNAGIRI	5,266,113	0	0	0	-	0 maintenance fee and corpus fund	(No No	NA	(0	5,266,113	0	the claimants Claim verified
	Temple waves	KZIO	S. ARONAGINI														based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,358				5,511,254		0	0	(0 maintenance fee and corpus fund	(No No	NA	(0	5,511,254	0	the claimants
	Temple Waves	K219	KANNADASAN		0												Claim verified based on the
																	documents
																	i.e., APPAC
1,359				4,672,073		0	0		Undelivered Club membership, 0 maintenance fee and corpus fund		No	NA) (4,672,073	0	submitted by the claimants
1,333	Temple Waves	K220	SENTHILARUMUGAM	1,072,073	0		Ü	<u> </u>		,	,,,,,	1.4/5	<u> </u>		7,072,073	1	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,360				5,057,142	1	0	0		maintenance fee and corpus fund	(No	NA			5,057,142	0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No K221	Name of Creditor A SUJATHA VANI	amount	100,000	21,236	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K221	A SUJAI HA VANI		100,000	21,236	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,361				4,757,770				146,236	maintenance fee and corpus fund	(No	NA	(0	4,611,534	0	the claimants
	Temple Waves	K222	SENTHIL KUMAR S C		100,000	25,241	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,362	Tamada Marina	K226	SUBRAMANIAN	5,174,014	100,000	26,090	25.000	150,241	I maintenance fee and corpus fund	-) No	NA		0	5,023,773	0	the claimants Claim verified
	Temple Waves	K226	SUBRAMANIAN RAJENDRA VELMAYIL & KAMAKSHI MUTHUKRISHNAN		100,000	26,090	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,363	T I . 14/	V220	DADANII CUNIDADANA	5,223,588	0			151,090	maintenance fee and corpus fund	() No	NA	(0	5,072,498	0	the claimants
	Temple Waves	K228	BARANI SUNDARAM, BHARATH BARANI, BLESSEN BARANI		U				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,364				4,450,939		0	0	(maintenance fee and corpus fund	(No	NA	(0	4,450,939	0	the claimants
1,365	Temple Waves	K229	BHARATH BARANI	4,747,792	0	0	0		Undelivered Club membership,		D No	NA		0 0	4,747,792	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
2,000	Temple Waves	K230	SELVARANI.S & SUBRAMANI.M	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	100,000	25,969	25,000		Undelivered Club membership,						3,7 11,712		Claim verified based on the documents i.e., APPAC submitted by
1,366				5,148,349				150,969	maintenance fee and corpus fund	(No	NA	(0	4,997,380	0	the claimants
	Temple Waves	K230	SELVARANI.S & SUBRAMANI.M		100,000	25,969	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,367	Towards Marins	K232	FARVEEN BANU	5,148,349	0			150,969	maintenance fee and corpus fund	(No	NA	(0	4,997,380	0	the claimants Claim verified
	Temple Waves	K232	PARVEEN BAINU		U				Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,368	Tomple Marra	V222	I CATLIIVANI	4,973,936	100.000	0	0	(maintenance fee and corpus fund	() No	NA	1	0	4,973,936	0	the claimants
1,369	Temple Waves	K233	J SATHIYAN	4,927,188	100,000	25,443	25,000	150.443	Undelivered Club membership,		D No	NA		0	4,776,745	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	K312	MEENA MANOJ		100,000	24,917	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,370			1	4,971,096				149,91	maintenance fee and corpus fund		No	NA	1	0	4,821,179	0	the claimants

		List of other creditors (Other than financial creditors and operational creditors)															
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	3000011	(In INR)	INR)	Remarks
	Temple Waves	K315	JAYESH K NAIR		100,000	25,564	25,000								,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,371	Temple Waves	K317	KANNAN	4,765,992	0			150,56	4 maintenance fee and corpus fund	(0 No	NA	(0 0	4,615,428	0	the claimants Claim verified
	Temple waves	K317	Kananan														based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,372				4,973,436		0	0		0 maintenance fee and corpus fund	() No	NA	(0 0	4,973,436	0	the claimants
	Temple Waves	K319	SEENIVASAN K		100,000	25,443	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,373				5,089,745				150.44	Undelivered Club membership, 3 maintenance fee and corpus fund	(0 No	NA	(0	4,939,302		submitted by the claimants
	Temple Waves	K320	SAMPATH K		100,000	25,526	25,000								,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,374	Temple Waves	K324	VINODH T	5,542,943	0			150,52	6 maintenance fee and corpus fund	(0 No	NA	(0 0	5,392,417	0	the claimants Claim verified
	Temple waves	K324	VINOBITI														based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,375				5,259,556		0	0		0 maintenance fee and corpus fund	() No	NA	(0 0	5,259,556	0	the claimants
	Temple Waves	K326	DHARMA SASTHA		0												Claim verified based on the
																	documents
									Haddi and G. barrata att.								i.e., APPAC
1,376				4,941,302		0	0		Undelivered Club membership, 0 maintenance fee and corpus fund	(No	NA	(0	4,941,302	0	submitted by the claimants
,	Temple Waves	K327	VIPIN R R	, , , , ,	0										, , , , , ,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,377	Temple Waves	K329	KARTHIKEYAN	4,826,626	0	0	0	1	0 maintenance fee and corpus fund	(0 No	NA	-	0	4,826,626	0	the claimants Claim verified
			BALASUNDARAM														based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,378				4,857,301		0	0	1	maintenance fee and corpus fund	() No	NA	(0 0	4,857,301	0	the claimants
	Temple Waves	K331	S.KALYANI		100,000	25,321	25,000										Claim verified based on the
																	documents
									Undelivered Club membership								i.e., APPAC
1,379				4,794,973				150.32	Undelivered Club membership, 1 maintenance fee and corpus fund	(0 No	NA	(0	4,644,652		submitted by the claimants
	Temple Waves	K403	GEETHA KOWLAGI	.,,	0							1	<u> </u>		.,,032		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,380				4,219,339	1	0	0	1	maintenance fee and corpus fund		No	NA		nl c	4,219,339	0	the claimants

List of other creditors	Other than financial creditors and operational of	creditors)

							List of other cred		an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount not admitted	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K416	G K VENKATESH		100,000	25,241	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,381				4,896,462				150,24	1 maintenance fee and corpus fund	(No	NA	(0	4,746,221	0	the claimants
	Temple Waves	K417	MAHESWARI		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,382	Terrale Merce	K418	ARUN KS	5,116,258	0	0	0	(maintenance fee and corpus fund	() No	NA	(0	5,116,258	0	the claimants Claim verified
	Temple Waves	K418	ARUN KS		0				Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,383	Toronto Morros	K421	L. SIVAKUMAR	4,166,559	100,000	0	0	(maintenance fee and corpus fund	() No	NA	(0	4,166,559	0	the claimants
1,384	Temple Waves	K421	L. SIVAKUIVIAK	5,188,962	100,000	0	0	100.000	Undelivered Club membership,) maintenance fee and corpus fund		D No	NA			5,088,962		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,364	Temple Waves	K422	ELANGOVAN VELMAIL	3,100,302	100,000	25,402	25,000	100,000	maintenance ree and corpus rund	,	JINU	INA		5	3,000,302	0	Claim verified
1,385				4,809,629				150,40	Undelivered Club membership, 2 maintenance fee and corpus fund	() No	NA	C) c	4,659,227	0	based on the documents i.e., APPAC submitted by the claimants
1,386	Temple Waves	K424	Mr. Muthuswamy V	4,560,234	100,000	25,605	25,000	150.60	Undelivered Club membership, 5 maintenance fee and corpus fund		D No	NA			4,409,629	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,387	Temple Waves	K426	RAMALINGAM SIVARAMAKRISHNAN	5,377,032	100,000	26,090	25,000		Undelivered Club membership,		D No	NA			5,225,942		Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	K428	VINODKUMAR S		100,000	25,969	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,388	Tomple West	V420	VARTUR VIDAAR CANDU	5,239,939	0			150,969	maintenance fee and corpus fund	(No	NA	(0	5,088,970	0	the claimants
	Temple Waves	K429	KARTHIK KUMAR GANDHI		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,389	Temple Waves	K431	V.L.NITHYA PRIYA	5,600,914	0	0	0) maintenance fee and corpus fund) No	NA) C	5,600,914	0	the claimants Claim verified based on the documents i.e., APPAC
1,390				4,916,500		0	0		Undelivered Club membership, maintenance fee and corpus fund	(No	NA	(0 0	4,916,500	0	submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed		Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K432	BALAMURALI N		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,391				5,701,596		0	0	(maintenance fee and corpus fund	(No	NA	C	0	5,701,596	0	the claimants
	Temple Waves	K504	SAGAR.PS & RASHMI.R		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,392				3,167,297	_	0	0	(maintenance fee and corpus fund	() No	NA	C	0	3,167,297	0	the claimants
	Temple Waves	K507	SRIKRISHNAN		0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,393				3,172,418		0		25,000	maintenance fee and corpus fund	() No	NA	C	0	3,147,418	0	the claimants
	Temple Waves	K508	G.RATHINARAMAN		0	23,308	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,394	Temple Waves	K509	PONNURAMAN G	3,889,376	0			48,308	maintenance fee and corpus fund	() No	NA	C	0	3,841,068	0	the claimants Claim verified
1,395				3,870,403		0	0	(Undelivered Club membership,	() No	NA	C	0	3,870,403	O	based on the documents i.e., APPAC submitted by the claimants
1,396	Temple Waves	K511	J VIGNESH NAIDU	3,749,327	0	22,489	25,000	47.489	Undelivered Club membership,		D No	NA	C	0	3,701,838	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
,,,,,,	Temple Waves	K514	DHAMARANENI RAVINDER RAO		100,000	25,159	25,000		Undelivered Club membership,						, , , , , , , ,		Claim verified based on the documents i.e., APPAC submitted by
1,397				4,639,700				150,159	maintenance fee and corpus fund	() No	NA	C	0	4,489,541	0	the claimants
1 200	Temple Waves	K518	THIYAGARAJAN.M	4 407 444	100,000	24,916	25,000	140.016	Undelivered Club membership,) No	NA.		0	4 227 405		Claim verified based on the documents i.e., APPAC submitted by
1,398	Temple Waves	K522	N T SRI RAJA	4,487,411	0			149,916	6 maintenance fee and corpus fund	(No	NA	0	0	4,337,495	0	the claimants Claim verified
1,399				5,307,190		0	0	(Undelivered Club membership, D maintenance fee and corpus fund	() No	NA	C	0	5,307,190	0	based on the documents i.e., APPAC submitted by the claimants
1,400	Temple Waves	K525	ABUTHAHEER SS	5,126,468	100,000	25,691	25,000	150,691	Undelivered Club membership, 1 maintenance fee and corpus fund	(D No	NA	C	0	4,975,777	o	Claim verified based on the documents i.e., APPAC submitted by the claimants

ist of other creditors	(Other than	financial cre	ditors and	onerational	creditors

							List of other cree		an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K527	MANIKANDAN V		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,401				5,155,840		0	0		maintenance fee and corpus fund	(No	NA		0	5,155,840	0	the claimants
	Temple Waves	K528	ALOK NAIDU		100,000	25,969	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,402				5,213,892				150,969	maintenance fee and corpus fund	() No	NA	(0	5,062,923	0	the claimants
	Temple Waves	K529	VINOTH		100,000	25,443	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,403				5,086,846				150,443	maintenance fee and corpus fund	(No	NA	(0	4,936,403	0	the claimants
	Temple Waves	K530	V SESHU GOPAL & V S PRASUNA DEVI		100,000	25,968	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,404	Temple Waves	K609	B LAKSHMI/V BALU	4,983,297	0		25,000	150,968	maintenance fee and corpus fund	() No	NA	(0	4,832,329	0	the claimants Claim verified
1,405	remple waves	Roos	B PARSHINI V BALO	3,347,227	0	0	25,000	25,000	Undelivered Club membership,		D No	NA		0	3,322,227	0	based on the documents i.e., APPAC submitted by the claimants
1,406	Temple Waves	K610	B LAKSHMI/V BALU	3,726,410	100,000	0	25,000		Undelivered Club membership,		D) No	NA) 0			Claim verified based on the documents i.e., APPAC submitted by the claimants
27.00	Temple Waves	K616	SUDHIR KUMAR PANIGRAHY	3,133,133	0				Undelivered Club membership,						5,225,125		Claim verified based on the documents i.e., APPAC submitted by
1,407				4,525,353		0	0	(maintenance fee and corpus fund	(No No	NA	(0	4,525,353	0	the claimants
	Temple Waves	K626	Mrs. Meenakshi .M		100,000	26,089	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,408	To control Miles	WC20	D ANIFETH WHAT	4,573,066				151,089	maintenance fee and corpus fund	(No	NA	(0	4,421,977	0	the claimants
1 400	Temple Waves	K628	B ANEETH KUMAR	4 227 544	0				Undelivered Club membership,) No	NA			4 227 544		Claim verified based on the documents i.e., APPAC submitted by
1,409	Temple Waves	K629	S.R.NERUDTHA	4,337,511	100,000	25,442	0 25,000) maintenance fee and corpus fund) No	NA		0	4,337,511	0	the claimants Claim verified based on the documents i.e., APPAC
1,410				5,006,561				150,442	Undelivered Club membership, maintenance fee and corpus fund	(No	NA	(0	4,856,119	0	submitted by the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

ist of other creditors	(Other than	financial creditors	and operational creditors

List of other creditors (Other than financial creditors and operational creditors)																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K630	MOHAN R, MEERA		100,000	25,968	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,411				5,185,978				150,968	maintenance fee and corpus fund	(No	NA	(0	5,035,010	0	the claimants
1,412	Temple Waves	K632	S.RAMESH	4,816,075	0	0	0		Undelivered Club membership,		D No	NA		1 0	4,816,075		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,412	Temple Waves	K711	J MAHALAKSHMI	4,810,073	100,000	26,089	25,000	+	maintenance lee and corpus fund	,	JINO	INA		0	4,610,073	1	Claim verified
	remple waves	N/II) WATALAIGHWI		100,000	20,003	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,413	Tanada Meres	K716	NADC THULLAINIAVAKI R	3,135,928	100,000	25,886	25,000	151,089	maintenance fee and corpus fund	() No	NA	(0	2,984,839	0	the claimants
	Temple Waves	K/10	MRS. THILLAINAYAKI & MRS. LAVANYAA		100,000	25,880	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,414	Temple Waves	K718	DAMODHARAN	4,494,587	0	24,916	25,000	150,880	maintenance fee and corpus fund	() No	NA	(0	4,343,701	. 0	the claimants Claim verified
1,415	·			4,109,761		2 1,510	25,000	49,910	Undelivered Club membership, 5 maintenance fee and corpus fund	() No	NA	() 0	4,059,845	. 0	based on the documents i.e., APPAC submitted by the claimants
1,416	Temple Waves	K722	Mrs. Sridevi N	4,413,807	0	0	0		Undelivered Club membership,) No	NA	(0	4,413,807	, 0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	К728	MOHAMMED RIAZ ALI S		0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,417	Temple Waves	L101	KARUNANITHI K	4,729,002	150,000	0 25,515	25,000	25,000	maintenance fee and corpus fund	(No	NA	-	0	4,704,002	. 0	the claimants Claim verified
1,418	Temple waves		KARONANITIIK	4,068,151	130,000	23,313	23,000	200 51	Undelivered Club membership,		D No	NA		0 0	3,867,636		based on the documents i.e., APPAC submitted by the claimants
1,410	Temple Waves	L105	RADHIKA VENKATESH	+,000,131	100,000	25,038	25,000	200,513	maniteriance ree and corpus fullu	,	7110	117/1	<u> </u>	, 0	3,007,030	1	Claim verified
1,419	,		AND R VENKATESH	4,033,086		23,030		150,038	Undelivered Club membership, 3 maintenance fee and corpus fund	(D No	NA	(0	3,883,048	3 0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L106	NAZER Z		0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,420		1		4,590,134		0		25,000	maintenance fee and corpus fund	(No	NA	(0	4,565,134	. 0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

						Amount Paid	Amount Paid for							Amount			
				Total Claimed		for Maintenance	Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	of any mutual dues, that may be set-off	Claim amount not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	24.070	25.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	1107	RAJAN JACOB		0	24,979	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,421	L			3,723,768				49,979	maintenance fee and corpus fund		0 No	NA	C	0	3,673,789	0	the claimants
	Temple Waves	L108	NARAYAN PANIGRAHI		60,000	25,668	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,422				4,117,131	_			110,668	maintenance fee and corpus fund		0 No	NA	C	0	4,006,463	0	the claimants
	Temple Waves	L109	NALINI VENKATESAN		0	25,762	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,423	3			4,066,135				50,762	maintenance fee and corpus fund		0 No	NA	C	0	4,015,373	0	the claimants
1,424	Temple Waves	L110	S.P PRABHAKAR	3,049,050	0	25,281	25,000	50.291	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			2,998,769	0	Claim verified based on the documents i.e., APPAC submitted by
1,424		L111	S.VIJAYASAMUNDEESWARI	3,049,030	100,000	25,038	25,000	30,281	maintenance lee and corpus fund		UNO	INA		0	2,990,709	0	Claim verified
1,425				3,927,114				150,038	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	C	0 0	3,777,076	0	based on the documents i.e., APPAC submitted by the claimants
1,426	Temple Waves	L112	BALAJI. H	4,198,299	100,000	24,512	25,000	149.512	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			4,048,787	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L113	VAISHNAVI		100,000	24,997	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,427	Temple Waves	L201	R LUXMI NARAYANA AMIRTH	4,241,782	0	25,038	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund		0 No	NA NA			4,091,785 3,837,011		Claim verified based on the documents i.e., APPAC submitted by
	Temple Waves	L202	M SHAHJAKHAN	3,887,049	100,000	25,444	25,000		Undelivered Club membership,			NA	· ·	0			Claim verified based on the documents i.e., APPAC submitted by
1,430	Temple Waves	L203	KRISHNARAJ S	4,244,818 3,953,050	0	0	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund		0 No 0 No	NA NA	C	0 0	4,094,374 3,928,050		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																	
				Total Claimed		Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	L204	ABISHEK BASKARAN		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,431				2,700,225		0	0	C	maintenance fee and corpus fund	(No	NA	(0	2,700,225	0	the claimants
	Temple Waves	L206	PRAKASH		100,000	25,473	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,432	Tamala Maria	L207	KUMARESAN	4,661,324	0	24,512	25,000	150,473	maintenance fee and corpus fund	() No	NA	(0	4,510,851	0	the claimants Claim verified
	Temple Waves	1207	KUMARESAN		0	24,512	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,433				3,820,890				49,512	maintenance fee and corpus fund	() No	NA	(0	3,771,378	0	the claimants
	Temple Waves	L208	MUTHUKKANI L		40,000	25,444	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,434	Temple Waves	L209	MOHAMED YUSUF	4,243,281	0	25,281	25,000	90,444	maintenance fee and corpus fund	(No	NA	(0	4,152,837	0	the claimants Claim verified
1,435	·		AKBARU ALI	4,029,602			·	50,281	Undelivered Club membership,	() No	NA	C	0	3,979,321	0	based on the documents i.e., APPAC submitted by the claimants
1.426	Temple Waves	L214	HARISH VARADHARAJAN	2 010 567	100,000	25,038	25,000	150.035	Undelivered Club membership,) No	NA.			2 700 520		Claim verified based on the documents i.e., APPAC submitted by
1,436	Temple Waves	L302	BALAJI N S	3,918,567	0		25,000	150,038	maintenance fee and corpus fund	(No	NA	(0	3,768,529	0	the claimants Claim verified
1,437	Temple waves	1302	BALAII N 3	4,410,747		0	25,000	25,000	Undelivered Club membership,		D No	NA			4,385,747		based on the documents i.e., APPAC submitted by the claimants
1,437	Temple Waves	L303	V DURAI MURUGAN	+,410,747	0	0	25,000	23,000	, mamichance ree and corpus fullu		7110	111/1		,	4,303,747		Claim verified
1,438				3,631,975		0		25,000	Undelivered Club membership,) No	NA		0 0	3,606,975	0	based on the documents i.e., APPAC submitted by the claimants
2,.50	Temple Waves	L305	BALAJI	3,002,373	100,000	25,038	25,000	23,000		<u> </u>	1	1	<u> </u>		3,000,373		Claim verified
1,439				3,963,840				150,038	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	3,813,802	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L306	IRVIN AMARNATH		40,000	25,362	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,440				4,202,767				90,362	maintenance fee and corpus fund		No	NA		0	4,112,405	0	the claimants

									an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	L307	DINESH KUMAR		100,000	24,512	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,441				4,456,617				149,512	maintenance fee and corpus fund		No	NA			4,307,105	0	the claimants
	Temple Waves	L309	SATHISH.M		40,000	25,650	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,442	Temple Waves	L312	KARTHICK	4,629,447	0	24,512	25,000	90,650	maintenance fee and corpus fund	(0 No	NA	(0	4,538,797	0	the claimants Claim verified
		1312	KRISHNAMOORTHY		0	24,312	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,443	Temple Waves	L313	PREM SHANKAR PRASAD	3,769,912	100,000	24,997	25,000	49,512	maintenance fee and corpus fund	(0 No	NA	(0	3,720,400	0	the claimants Claim verified
		LSIS	PREW SHANKAR PRASAD		100,000	24,557	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,444	Temple Waves	L314	KARTHICK	4,198,051	100,000	25,038	25,000	149,997	7 maintenance fee and corpus fund	(0 No	NA	(0	4,048,054	0	the claimants Claim verified
1,445			KRISHNAMOORTHY	4,321,366	200,000	20,000		150,038	Undelivered Club membership,		D No	NA			4,171,328	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L315	KUMARESAN CHIDAMBARAKKANNU		40,000	25,444	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,446	-			4,250,328	100.000			90,444	maintenance fee and corpus fund	() No	NA	(0	4,159,884	0	the claimants
1,447	Temple Waves	L402	NIRUPAMA THYAGARAJAN	4,324,821	100,000	25,444	25,000	150.444	Undelivered Club membership,		D No	NA			4,174,377	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L404	AMIT PAROUHA		0	24,997	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,448				3,872,678				49,997	7 maintenance fee and corpus fund	() No	NA	(0	3,822,681	0	the claimants
1,449	Temple Waves	L405	HARRY R PATRICK	4,317,439	40,000	25,515	25,000	90 51	Undelivered Club membership,		D No	NA			4,226,924	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
2,443	Temple Waves	L407	SUMITHA	,,,,,,,,,,	100,000	24,870	25,000	30,31.	Undelivered Club membership,						.,220,324		Claim verified based on the documents i.e., APPAC submitted by
1,450				4,551,739				149,870	maintenance fee and corpus fund	(No	NA	(0	4,401,869	0	the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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							List of other cre	ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	L410	S KRISHNANANDH		150,000	25,762	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,451				4,662,526				200,762	maintenance fee and corpus fund	(No	NA	(0	4,461,764	0	the claimants
	Temple Waves	L411	KARTHIKEYAN VELAPPAN		100,000	24,997	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,452	Temple Waves	L412	V. RAMESH KUMAR	4,112,013	100,000	25,088	25,000	149,997	maintenance fee and corpus fund	-) No	NA		0	3,962,016	0	the claimants Claim verified
		L412	V. KAIVIESH KUIVIAK		100,000	25,088	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,453				4,583,941				150,088	maintenance fee and corpus fund	() No	NA	(0	4,433,853	0	the claimants
	Temple Waves	L413	SHASHI BHUSHAN PRASAD		0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,454	Temple Waves	L414	M.ANUSUYADEVI	3,551,815	40,000	0 25,403	25,000	25,000	maintenance fee and corpus fund	() No	NA	(0	3,526,815	0	the claimants Claim verified
1,455				4,507,526	10,000	25,105	25,000	90,403	Undelivered Club membership,		D No	NA		0	4,417,123	0	based on the documents i.e., APPAC submitted by the claimants
4.456	Temple Waves	L415	KARTHIKEYAN PITCHAI	4 202 504	100,000	25,078	25,000	450.075	Undelivered Club membership,						4 222 646		Claim verified based on the documents i.e., APPAC submitted by
1,456	Temple Waves	L501	K K RATHINAM	4,382,694	40,000	25,403	25,000	150,078	maintenance fee and corpus fund	-	No	NA	1	0	4,232,616	0	the claimants Claim verified
1,457			KK NATIIIVAW	4,619,597	40,000	23,403	25,000	90.403	Undelivered Club membership,		D No	NA			4,529,194		based on the documents i.e., APPAC submitted by the claimants
1,437	Temple Waves	L506	JEYALAKSHMI. V	7,013,337	100,000	25,473	25,000	50,403		<u> </u>		1.3/5			7,323,134		Claim verified
1,458				3,879,404				150,473	Undelivered Club membership,) No	NA		0 0	3,728,931	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L507	T.R.HEMANTH	2,2.2,.31	40,000	25,870	25,000			<u> </u>	1	1	<u> </u>		5,: 25,551		Claim verified
1,459				4,275,316				90,870	Undelivered Club membership,	() No	NA	(0 0	4,184,446	0	based on the documents i.e., APPAC submitted by the claimants
1,460	Temple Waves	L509	VIJAY PANIDAS A	4,161,160	100,000	25,281	25,000	150 394	Undelivered Club membership,		D No	NA			4,010,879		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,400	1		1	7,101,100			I.	130,201			71.40	1.473		1	7,010,079		are ciuillants

List of other creditors (Other than financial creditors and opera	tional creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	L512	JEYALAKSHMI. V		100,000	24,979	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,461	-			3,987,426				149,979	maintenance fee and corpus fund	() No	NA	(0	3,837,447	0	the claimants
	Temple Waves	L513	SREENIVAS. S		0	24,997	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,462	Temple Waves	L514	AMAR JYOTI BARUAH	3,873,556	0		25,000	49,997	maintenance fee and corpus fund	() No	NA	(0	3,823,559	0	the claimants Claim verified
		L514	AWAK JYUTI BARUAH		0		25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,463		1545	A C T ALACHUNE	3,899,680	0	0 25,556	25.000	25,000	maintenance fee and corpus fund	() No	NA	(0	3,874,680	0	the claimants
	Temple Waves	L515	A S T ALAGHUVEL		0	25,556	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,464	Temple Waves	L601	VIJAYA KANNAN	3,559,612	100,000	25,038	25,000	50,556	maintenance fee and corpus fund	(No	NA	(0	3,509,056	0	the claimants Claim verified
1,465	·			4,314,729				150,038	Undelivered Club membership,	(D No	NA	(0	4,164,691	0	based on the documents i.e., APPAC submitted by the claimants
1,466	Temple Waves	L603	NAGARAJAN SRI KRISHNAN	3,615,686	0	24,979	25,000	49.979	Undelivered Club membership,		D No	NA		0	3,565,707	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L606	N LAKSHMINARAYAN		0	24,997	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,467	Temple Waves	L607	RAVISHANKAR S	4,286,935	100,000	24,512	25,000	49,997	maintenance fee and corpus fund	(No	NA	(0	4,236,938	0	the claimants Claim verified
1,468		2007	INVISTIANICAL	4,309,302	100,000	24,312	25,000	149,512	Undelivered Club membership,		D No	NA		0	4,159,790	0	based on the documents i.e., APPAC submitted by the claimants
_,.50	Temple Waves	L610	S. KARTHIKEYAN	.,233,302	100,000	25,281	25,000	1.5,512		<u> </u>	1	1	<u> </u>	1	.,255,,50		Claim verified
1,469				4,110,220				150,281	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	3,959,939	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	L614	GAYATRISURESH		100,000	25,403	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,470				4,560,842				150,403	maintenance fee and corpus fund		No	NA	(0	4,410,439	0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

								ditors (Other th	an financial creditors and operationa	l creditors)							
6.11	During A N		Name of Graphs	Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted	Natura of dain	Amount covered by	Whether	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	Damada
S No.	Project Name Temple Waves	Unit No L702	Name of Creditor MOHAMED GAZZALI	amount	House 0		25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
	Temple waves	1/02	MOHAMED GAZZALI		U		25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,471				3,588,275		0		25,000	maintenance fee and corpus fund	(0 No	NA	(0	3,563,275	0	the claimants
	Temple Waves	L706	NEERAJ JAISWAL		0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,472	T l . M/	14422	to contract the O	4,181,511	450.000	0	25.000	25,000	maintenance fee and corpus fund		0 No	NA	(0	4,156,511	0	the claimants
	Temple Waves	M132	Janmejaya Tripathy & Sasmita Tripathy		150,000	22,644	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,473	Temple Waves	M137	K Senthil Kumar	297,469	100,000	25,000	25,000	197,644	maintenance fee and corpus fund	(0 No	NA	(0	99,825	0	the claimants Claim verified
	Temple waves	IWI157	k Sentilii kullidi		100,000	25,000	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,474	Temple Waves	M139	P Satish Kumar	158,161	0		25,000	150,000	maintenance fee and corpus fund	-	0 No	NA	(0	8,161	. 0	the claimants Claim verified
1,475	icinpie mates		, sausi kana	195,301	Ü	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	(0 No	NA	C	0	170,301	. 0	based on the documents i.e., APPAC submitted by the claimants
1,476	Temple Waves	M207	Dinakar	2,791,632	100,000	25,000	25,000	150,000	Undelivered Club membership,		0 No	NA			2,641,632		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,476	Temple Waves	M225		2,791,032				130,000	maintenance lee and corpus rund	,	UNU	INA		0	2,041,032		Claim verified
1,477			Soumya Maheshwari & Aneesh Y	2,368,468	100,000	0	0	100.000	Undelivered Club membership,		0 No	NA			2,268,468		based on the documents i.e., APPAC submitted by the claimants
1,4//	Temple Waves	M239	Vinodhini P	2,300,408	100,000	22,464	50,000	100,000	maintenance ree and corpus fund	<u> </u>	UINU	INA		, 0	2,200,408	1	Claim verified
1,478	·			192,585			·	172 464	Undelivered Club membership,		0 No	NA			20,121		based on the documents i.e., APPAC submitted by the claimants
1,4/8	Temple Waves	M249	S Sundaramoorthy	192,383	100,000	26,089	25,000	1/2,464	maintenance ree and corpus rund	<u> </u>	UINU	INA	+	, 0	20,121		Claim verified
1,479				4,361,051				151,089	Undelivered Club membership, maintenance fee and corpus fund	(0 No	NA	C	0	4,209,962		based on the documents i.e., APPAC submitted by the claimants
1,480	Temple Waves	M349	Suryakumar Wuppalapati	128,031	0	0	25,000	25,000	Undelivered Club membership,		0 No	NA) 0	103,031	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than final	ncial creditors and operational creditors)
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									an financial creditors and operationa	l creditors)							
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount not admitted	under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	M410			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,481			P Ravi	21,976		0	0		Undelivered Club membership, maintenance fee and corpus fund	,	0 No	NA			21,976	,	submitted by the claimants
1,40.	Temple Waves	M744	C. Ravichandran	21,370	0	22,768	25,000	,	maintenance ree and corpus rund	,	5 140	INA		, ,	21,370		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,482		0400		125,411	450,000	20.050	25.000		maintenance fee and corpus fund	() No	NA	(0	77,643	0	the claimants
	Temple Waves	C102			150,000	36,850	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,483	3		Mr. SYED KASIM H	8,327,826				211,850	maintenance fee and corpus fund	(No	NA		0	8,115,976	0	the claimants
	Temple Waves	C106			150,000	30,641	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1 40			MAT CRIMINACAM R	0.101.503				205.64	Undelivered Club membership,	,	2 1 2	NIA.			7.075.061		submitted by
1,484	Temple Waves	C107	Mr. SRINIVASAN R	8,181,502	125,000	35,029	25,000		I maintenance fee and corpus fund		0 No	NA	-	0	7,975,861	0	the claimants Claim verified
					,												based on the
																	documents i.e., APPAC
			Mr. PRASANNA						Undelivered Club membership,								submitted by
1,485			RAGAVENDRAN J	7,546,230					maintenance fee and corpus fund	() No	NA	(0	7,361,201	0	the claimants
	Temple Waves	C114			125,000	34,301	25,000										Claim verified based on the
																	documents
									Haddi and Glab and bankin								i.e., APPAC
1,486	5		Mrs. DILSHAD BEGUM	6,103,443				184.301	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA		0	5,919,142	0	submitted by the claimants
	Temple Waves	C204		.,,	150,000	36,769	25,000								-,,		Claim verified
																	based on the documents
																	i.e., APPAC
			Mr. MOHAMMED						Undelivered Club membership,							_	submitted by
1,487	Temple Waves	C206	LAAYEQHULLAH R	7,751,253	150,000	36,768	25,000		maintenance fee and corpus fund	(0 No	NA	(0	7,539,484	0	the claimants Claim verified
					.00,000	33,, 30	25,500										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,488			Mr. GAUTAM M	7,482,290					maintenance fee and corpus fund	() No	NA	(0	7,270,522	0	the claimants
	Temple Waves	C207			125,000	29,191	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,489			Mrs. JAYANTHI A P	7,912,398				179 191	Undelivered Club membership, I maintenance fee and corpus fund		0 No	NA			7,733,207	,	submitted by the claimants
1,70	Temple Waves	C210		.,512,556	125,000	34,342	25,000		maniteriance ree and corpus fulla	,	1	1.00			1,133,201		Claim verified
													1				based on the
													1				documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,490			Mr. PRAKASHKRISHNAN U	7,398,187				184,342	maintenance fee and corpus fund	() No	NA	(0	7,213,845	0	the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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								itors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	20.445	25.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	C213			0	36,115	25,000										Claim verified based on the
																	documents
									Hadaliyaand Chab anaabaankia								i.e., APPAC submitted by
1,491			Mr. MAHESWARAN. B	6,752,197				61,115	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	6,691,082	0	the claimants
	Temple Waves	C302			150,000	30,708	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,492			Mr. RAJAGURU V	8,289,919				205 709	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			8,084,211		submitted by the claimants
1,432	Temple Waves	C306	IVII. NAJAGONO V	8,283,313	0	37,468	25,000	203,700	maintenance ree and corpus rund	,	JINO	INA		5	0,004,211		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,493	Temple Waves	C307	Mr. JAYAPRAKASH. M	6,100,205	125,000	35,029	25,000	62,468	maintenance fee and corpus fund	(No	NA	(0	6,037,737	0	the claimants Claim verified
	Temple Waves	C307			120,000	00,020	20,000										based on the
																	documents i.e., APPAC
			Mrs.						Undelivered Club membership,								submitted by
1,494			MEERAMUTHUKUMAR	6,872,017	.==				maintenance fee and corpus fund	(No No	NA	(0	6,686,988	0	the claimants
	Temple Waves	C309			175,000	35,737	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,495			Mrs. SANGEETHA R	4,513,517				235,737	maintenance fee and corpus fund	(No	NA	(0	4,277,780	0	the claimants
	Temple Waves	C311			125,000	29,663	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,496			Mrs. GOUSSIYA YAKOOB	7,928,810				179.663	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	7,749,147		submitted by the claimants
,	Temple Waves	C312		, , , , , ,	125,000	34,301	25,000								, , ,		Claim verified
																	based on the documents
																	i.e., APPAC
1 40-			Mrs. PREMA V	7,103,289				104 201	Undelivered Club membership,	,) N=	NA.			C 010 000		submitted by
1,497	Temple Waves	C314	IVITS. PREIVIA V	7,103,289	125,000	34,301	25,000	184,301	maintenance fee and corpus fund) No	NA		0	6,918,988	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,498	Temple Waves	C315	Mr. VARUN KUMAR P	7,334,789	0	36,273	25,000		maintenance fee and corpus fund	() No	NA	(0	7,150,488	0	the claimants
	Temple waves	C315			U	30,273	25,000										Claim verified based on the
																	documents
			Mrs. NAGALAKSHMI						Undelivered Club membership,								i.e., APPAC submitted by
1,499			JAGANATHAN	3,537,445	4				maintenance fee and corpus fund	(No	NA	(0	3,476,172	0	the claimants
	Temple Waves	C402			150,000	37,387	25,000										Claim verified based on the
																	documents
			Miss NIVEDHA						Undelivered Club membership,								i.e., APPAC
1,500	,		Miss. NIVEDHA KALIAPERUMAL	7,932,569				212,387	maintenance fee and corpus fund	(No	NA		0	7,720,182	0	submitted by the claimants
	•		-		•					•		•	•	•			

Amount Paid for Cupus Fund for Cupus	
Maintenance No. Project Name Unit No Name of Creditor Name of Creditor Mr. VALLIAPPAN. R M S.289,034 O O O O O O O O O O O O O	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
Amount pad For Club Admitted Amount Nature of claim Amount Amount Admitted Amount Amount Amount Admitted Amount	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
No. Project Name Unit No Name of Creditor Amount House Amount Nature of claim Quarantee party? CoC claim Quarantee CoC	Remarks Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
Temple Waves C407	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,501 Mr. VALLIAPPAN.R M 5,289,034 0 25,000 maintenance fee and corpus fund 0 No NA 0 0 5,264,034	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,501	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,501	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,501	0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
Temple Waves C410	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,502 Mr. KOODATHIL MURIKOLI RAJESH KUMAR 6,762,688 0 0 0 0 0 0 0 0 0	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,502	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,502	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,502	0 the claimants Claim verified based on the documents i.e., APPAC
Temple Waves C412	based on the documents i.e., APPAC
1,503 Mr. ANAND. S 6,902,615 0 0 125,000 maintenance fee and corpus fund 0 No NA 0 0 6,777,615	documents i.e., APPAC
1,503 Mr. ANAND. S 6,902,615 0 0 125,000 maintenance fee and corpus fund 0 No NA 0 0 6,777,615	i.e., APPAC
1,503 Mr. ANAND. S 6,902,615 0 0 125,000 maintenance fee and corpus fund 0 No NA 0 0 6,777,615	
Temple Waves C414 125,000 28,584 25,000 Undelivered Club membership, 1,504 Mr. SHESHANK SHARMA 7,323,986 178,584 maintenance fee and corpus fund 0 No NA 0 0 7,145,402	
Undelivered Club membership, 1,504 Mr. SHESHANK SHARMA 7,323,986 178,584 maintenance fee and corpus fund 0 No NA 0 0 7,145,402	0 the claimants
1,504 Mr. SHESHANK SHARMA 7,323,986 178,584 maintenance fee and corpus fund 0 No NA 0 0 7,145,402	Claim verified
1,504 Mr. SHESHANK SHARMA 7,323,986 178,584 maintenance fee and corpus fund 0 No NA 0 0 7,145,402	based on the documents
1,504 Mr. SHESHANK SHARMA 7,323,986 178,584 maintenance fee and corpus fund 0 No NA 0 0 7,145,402	i.e., APPAC
	submitted by
Temple waves C417	0 the claimants Claim verified
	based on the
	documents
	i.e., APPAC
Mr. ALLEN RICHARDSON	submitted by 0 the claimants
Temple Waves C501 150,000 150,000	Claim verified
	based on the
	documents
Undelivered Club membership,	i.e., APPAC submitted by
1,506 Mr. KARUNANITHI P V 8,975,839 0 0 150,000 maintenance fee and corpus fund 0 No NA 0 0 8,825,839	0 the claimants
Temple Waves C503 0 35,029 25,000	Claim verified
	based on the documents
	i.e., APPAC
Undelivered Club membership,	submitted by
1,507 Mr. JAGADEESH KUMAR T 6,499,927 60,029 maintenance fee and corpus fund 0 No NA 0 0 6,439,898	0 the claimants
Temple Waves C505 125,000 35,696 25,000	Claim verified based on the
	documents
	i.e., APPAC
Undelivered Club membership,	submitted by
1,508	0 the claimants Claim verified
[[[[] [] [] [] [] [] [] [] [based on the
	documents
Undelivered Club membership,	i.e., APPAC
Undelivered Liub membership,	submitted by 0 the claimants
Temple Waves C508 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	Claim verified
	based on the
	documents i.e., APPAC
Undelivered Club membership,	i.c., ALLAC
1,510 Mr. MURUGESAN N 5,066,323 0 0 0 maintenance fee and corpus fund 0 No NA 0 5,066,323	submitted by

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid For Substituting Substitution Substituting Substit																
						for Maintenance	Corpus Fund							of any mutual dues, that		Amount of Claim	
					Amount paid	ivialitenance		Total		Amount	Whether	% of voting	Amount of	may be	Claim amount		
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	C511			0	36,273	25,000										Claim verified
																	based on the
																	documents
			Mr. GANESH						Hadaliyaad Clark asaashaashia								i.e., APPAC submitted by
1,511			RAMASESHAN	6,068,153				61 273	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	6,006,880	0	the claimants
1,511	Temple Waves	C513	ITAIVIASESTIAIV	0,000,133	0			01,275	mantenance ree and corpus rand	`	7110	IVA	<u> </u>	,	0,000,000		Claim verified
		1			_												based on the
																	documents
																	i.e., APPAC
1,512			Mr. JIDENDRAN. K S	7,260,157		0	0		Undelivered Club membership, maintenance fee and corpus fund		\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	NA		0	7,260,157		submitted by
1,512	Temple Waves	C515	IVII. JIDENDRAN. K 3	7,200,137	0	0	U	-	maintenance lee and corpus fund		No	INA		0	7,200,137	0	the claimants Claim verified
	Temple waves	C313															based on the
																	documents
																	i.e., APPAC
			Mr. MANORANJAN						Undelivered Club membership,			l	l .				submitted by
1,513	Temple Waves	C601	KUMAR	5,087,224	0	0	0		maintenance fee and corpus fund	(No	NA	(0	5,087,224	0	the claimants Claim verified
	Temple waves	CBUI			U												based on the
																	documents
																	i.e., APPAC
			Mrs. PRIYA						Undelivered Club membership,								submitted by
1,514		0000	RADHAKRISHNAN	5,956,146		0	0		maintenance fee and corpus fund	() No	NA	(0	5,956,146	0	the claimants
	Temple Waves	C603			0		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,515			Mr. DEVENDRAN S	4,993,593		0		25,000	maintenance fee and corpus fund	(No	NA	(0	4,968,593	0	the claimants
	Temple Waves	C611			0												Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,516			Miss. SMITHA CHANDRAN	5,472,058		0	0		maintenance fee and corpus fund	(No No	NA	(0	5,472,058	0	the claimants
	Temple Waves	C614			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,517			Mrs. KARPAGA LAKSHMI	5,384,140		0			maintenance fee and corpus fund	(No	NA	(0	5,359,140	0	the claimants
	Temple Waves	C615			0	36,273	25,000										Claim verified
					1												based on the
																	i.e., APPAC
					1				Undelivered Club membership,								submitted by
1,518			Mr. KARTHIK. R	5,255,320				61,273	maintenance fee and corpus fund	(No	NA		0	5,194,047	0	the claimants
	Temple Waves	C701			0		25,000										Claim verified
					1												based on the
					1												documents
			Mrs. CHAITANYA PHANI						Undelivered Club membership,								i.e., APPAC submitted by
1,519			BOGGAVARAPU	5,442,364	1	0		25.000	maintenance fee and corpus fund	(No	NA	(0	5,417,364	0	the claimants
_,523	Temple Waves	C703		-,,50 .	0		25,000		The state of the s	1	1.	1			2,127,304	Ů	Claim verified
					1												based on the
					1												documents
			Man Maham D		1			1	Undelinered Club morehoods								i.e., APPAC
1,520			Mr. Mohan B Govindarajan	3,645,182	1	0		25 000	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	3,620,182	_	submitted by the claimants
1,520	1	1	Govinuarajan	3,043,102	1	U		25,000	A maniferiance lee and corpus lund		1140	Live		, U	3,020,182		and cranifidates

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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No Project Name Name of Creditor Name of Cr																		
See September September					Total Claimed		for								of any mutual dues, that may be	Claim amount	Amount of Claim under verification (In	
1,521 Temple Waves	S No.			Name of Creditor	amount	House			Amount	Nature of claim	guarantee						INR)	Remarks
1,522 Temple Waves C706		Temple Waves	C704			0				Undelivered Club membership.								Claim verified based on the documents i.e., APPAC submitted by
1,522 Mr. RAMKUMAR S 5,711,530 0 25,000 maintenance fee and corpus fund 0 No NA 0 0 5,686,	1,521			Mr. RANGARAJAN S	5,722,032		0				() No	NA	(0	5,722,032	0	the claimants
1,522		Temple Waves	C706			0		25,000										Claim verified based on the documents i.e., APPAC submitted by
1,522 Mr. Mr. MURALI V 6,359,777 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	1,522	TI- \\\/	6700	Mr. RAMKUMAR. S	5,711,530	_	0		25,000	maintenance fee and corpus fund	(0 No	NA	(0	5,686,530	0	the claimants
Temple Waves		Temple Waves	C/08			0												Claim verified based on the documents i.e., APPAC submitted by
1,524	1,523	T 1 14/	0711	Mr. MURALI V	6,359,777		0			maintenance fee and corpus fund	() No	NA	(0	6,359,777	0	the claimants
Temple Waves C712		Temple waves	C/11			0		25,000										Claim verified based on the documents i.e., APPAC submitted by
1,525	1,524	Temple Wayes	C712	Mrs. ARIVUKKANNU. M	5,025,121	0	0		25,000	maintenance fee and corpus fund) No	NA	-	0	5,000,121	0	the claimants Claim verified
1,526	1,525	•		Mr. GANESH S	7,130,495	0	0	0	0		(D No	NA	C	0 0	7,130,495	0	based on the documents i.e., APPAC submitted by the claimants Claim verified based on the
1,527	1,526	Temple Waves	D101	Mr. KAISER FRANCIS	7,802,725	150,000					(D No	NA	(0 0	7,802,725	0	documents i.e., APPAC submitted by the claimants Claim verified
Mr. GANAPATHI 1,528 SUBRAMANIAN V L 7,760,700 Undelivered Club membership, 205,843 maintenance fee and corpus fund 0 No NA 0 0 7,554,	1,527			Mr. DEEPAK D	7,336,337							D No	NA	0	0	7,124,568	0	based on the documents i.e., APPAC submitted by the claimants
	1 520	Temple Waves	D102		7 760 700	150,000	30,843	25,000				O No	NA.			7 554 957		Claim verified based on the documents i.e., APPAC submitted by the claimants
Undelivered Club membership,		Temple Waves	D103			150,000	36,728	25,000		Undelivered Club membership,			INA		, 0			Claim verified based on the documents i.e., APPAC submitted by
Temple Waves D104 125,000 35,555 25,000 Undelivered Club membership, Undelivered Club membership Undelivered C		Temple Waves	D104	Mr. Radhakrishnan		125,000	35,555	25,000		Undelivered Club membership,						7,010,007		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational creditors)
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Total Claimed for Club Admitted covered by related share in contingent set-off no		Remarks Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
SNO. Project Name Unit No Name of Creditor amount House Amount Nature of claim guarantee party? CoC claim (In the content of claim Conten	(In INR) INR) 6,955,085 0	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
Temple Waves D105	6,955,085	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,531 Mrs. MEERA R 7,133,804 125,000 34,301 25,000 No NA 0 0 0 Temple Waves D107 Mr. KARTHICK PANCHATCHARAM 7,362,804 125,000 125,000 125,000 125,000 No NA 0 0 0 Temple Waves D111 125,000 28,584 25,000 178,584 Miss. BRINDHA MOHAN 6,913,952 178,584 Maintenance fee and corpus fund 0 No NA 0 0 0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,531		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,531		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,531		O the claimants Claim verified based on the documents i.e., APPAC
Mr. KARTHICK PANCHATCHARAM 7,362,804 184,301 maintenance fee and corpus fund 0 No NA 0 0	7,178,503 0	based on the documents i.e., APPAC
1,532 PANCHATCHARAM 7,362,804 184,301 maintenance fee and corpus fund 0 No NA 0 0	7,178,503 0	documents i.e., APPAC
1,532 PANCHATCHARAM 7,362,804 184,301 maintenance fee and corpus fund 0 No NA 0 0	7,178,503 C	i.e., APPAC
1,532 PANCHATCHARAM 7,362,804 184,301 maintenance fee and corpus fund 0 No NA 0 0	7,178,503	submitted by
Temple Waves D111 125,000 28,584 25,000 Undelivered Club membership, 1,533 Miss. BRINDHA MOHAN 6,913,952 178,584 maintenance fee and corpus fund 0 No NA 0 0	7,178,503	
Undelivered Club membership, 1,533 Miss. BRINDHA MOHAN 6,913,952 178,584 maintenance fee and corpus fund 0 No NA 0 0		0 the claimants Claim verified
1,533 Miss. BRINDHA MOHAN 6,913,952 178,584 maintenance fee and corpus fund 0 No NA 0 0		based on the
1,533 Miss. BRINDHA MOHAN 6,913,952 178,584 maintenance fee and corpus fund 0 No NA 0 0		documents
1,533 Miss. BRINDHA MOHAN 6,913,952 178,584 maintenance fee and corpus fund 0 No NA 0 0		i.e., APPAC submitted by
Temple Waves D113 150,000 36,769 25,000	6,735,368	0 the claimants
		Claim verified
		based on the documents
		i.e., APPAC
Mr. GNANAVELU Undelivered Club membership, 1,534 NITHIYANANDAM 7,507,927 211,769 maintenance fee and corpus fund 0 No NA 0 0	7,296,158	submitted by 0 the claimants
1,307,327 NITHTANDARW 7,307,327 150,000 36,769 25,000 100 100 100 100 100 100 100 100 10	7,290,130	Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,535 Mr. CHANDRAKUMAR B 7,824,422 211,769 maintenance fee and corpus fund 0 No NA 0 0	7,612,653	0 the claimants
Temple Waves D115 150,000 36,809 25,000		Claim verified based on the
		documents
		i.e., APPAC
Undelivered Club membership, 1,536 Mr. VINOTH KANNAPPAN 7,597,524 211,809 maintenance fee and corpus fund 0 No NA 0 0	7,385,715 0	submitted by 0 the claimants
Temple Waves D117 85,000 37,674 25,000	7,505,715	Claim verified
		based on the
		documents i.e., APPAC
Undelivered Club membership,		submitted by
1,537 Mrs. BHAVANI A V 7,482,460 147,674 maintenance fee and corpus fund 0 No NA 0 0	7,334,786 0	0 the claimants
100,000 20,000 20,000 100,00		Claim verified based on the
		documents
Mr. SIVAKUMAR Undelivered Club membership,		i.e., APPAC submitted by
NVI. 3 VAROWAR	7,627,601 0	0 the claimants
Temple Waves D123 125,000 28,719 25,000		Claim verified
		based on the documents
		i.e., APPAC
Undelivered Club membership,		submitted by
1,539 Mr. VISWANATHAN V 7,582,070 178,719 maintenance fee and corpus fund 0 No NA 0 0 0	7,403,351 0	0 the claimants Claim verified
100,000 00,040 20,000		based on the
		documents
Undelivered Club membership,	i 1	
1,540 Mr. MINI GHOSH 8,405,213 205,843 maintenance fee and corpus fund 0 No NA 0 0		i.e., APPAC submitted by

List of other creditors (Other than financial creditors and operati	onal creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid For Amount																
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount not admitted	under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	D205			125,000	34,463	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
4.54	.		AA. ABUBUK	6 564 027				404.46	Undelivered Club membership,						6 276 564		submitted by
1,54	Temple Waves	D206	Mr. ARUN K	6,561,027	0			184,463	maintenance fee and corpus fund	-	No No	NA	(0	6,376,564	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,54			Mr. SARAVANAN V	7,523,105	10= 000	0	0		maintenance fee and corpus fund	() No	NA	(0	7,523,105	0	the claimants
	Temple Waves	D209			125,000	34,301	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,54	3		Mrs. NARMADHA A	7,343,609				184,301	I maintenance fee and corpus fund		No	NA		0	7,159,308	0	the claimants
	Temple Waves	D210			125,000	35,596	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,54	,		Mr. SRINIVASAN T T	7,246,182				105 504	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			7,060,586		submitted by the claimants
1,54	Temple Waves	D211	IVII. SKIINIVASAIN I I	7,240,102	125,000	34,301	25,000		maintenance lee and corpus fund	,	JINU	INA		5	7,000,360	-	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,54	Temple Waves	D212	Mr. VENKATESH. V	6,065,671	75,000	25,645	25,000		I maintenance fee and corpus fund	() No	NA	(0	5,881,370	0	the claimants Claim verified
	Terriple waves	DZ1Z			75,000	25,645	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,54			Mr. THAYUMANAVAN N	5,108,642					maintenance fee and corpus fund	(No	NA	(0	4,982,997	0	the claimants
	Temple Waves	D217			150,000	30,674	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,54	,		Mr. IMTIAZ AHAMED S	7,762,085				205.674	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	7,556,411		submitted by the claimants
	Temple Waves	D218		1,102,000	150,000	30,539	25,000					1			.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,54	Temple Waves	D219	Mr. SEETHARAMAN G	7,741,774	0			205,539	maintenance fee and corpus fund	(No	NA	(0	7,536,235	0	the claimants Claim verified
	Temple Waves	0213															based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,54			Mr. SURESH KUMAR R	7,976,085	480.555	0	0		maintenance fee and corpus fund	(No	NA	(0	7,976,085	0	the claimants
	Temple Waves	D220			150,000	36,769	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC
1,55			Mr. HARIHARAN G	7,432,026				211,769	maintenance fee and corpus fund	(No	NA		0	7,220,257	0	submitted by the claimants
,	•		-					,			•	•			,	•	

List of other creditors (Other than financial creditors and opera	tional creditors)
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							List of other cred	itors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	D221	Mrs. UMASREE		150,000	30,708	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,55	ı İ		RAGHUNATH	7,989,667				205.708	maintenance fee and corpus fund		No	NA		0	7,783,959	0	the claimants
	Temple Waves	D224	Mr. KARTHIKEYAN P		125,000	35,596	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,55	Temple Waves	D225	IVII. KARTHIKETAN P	7,165,560	125,000	34,966	25,000	185,590	maintenance fee and corpus fund		No	NA		0	6,979,964	-	the claimants Claim verified
		D223			123,000	34,300	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,55		D204	Mr. RAVI. A P	6,753,329	150,000	36,769	25,000	184,966	maintenance fee and corpus fund	() No	NA	(0	6,568,363	0	the claimants
	Temple Waves	D301	Mrs. MERCY PARESH		150,000	30,769	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,55			KUMAR	7,917,824	1=0.000		0.000		maintenance fee and corpus fund	(No	NA	(0	7,706,055	0	the claimants
1,55	Temple Waves	D303	Mr. RAVI SANKAR V	7,644,640	150,000	36,728	25,000		Undelivered Club membership,	(D No	NA		0	7,432,912	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,55	Temple Waves	D304	Mrs. UMA GANESAN	7,382,033	125,000	29,629	25,000	170 630	Undelivered Club membership,		D No	NA		0	7,202,404		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,33	Temple Waves	D305	IVIS. UIVIA GANESAN	7,302,033	125,000	34,463	25,000				J NO	NA .		5 0	7,202,404	U	Claim verified based on the documents i.e., APPAC
1,55	7		Mr. SAYANTAN NATH T	7,289,340				184.463	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	7,104,877	0	submitted by the claimants
	Temple Waves	D308			125,000	28,663	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,55		D212	Mrs. ROZAT MOHAMEDI	4,669,145	0			178,663	maintenance fee and corpus fund	() No	NA	(0	4,490,482	0	the claimants
1,55	Temple Waves	D313	Dr. GOVINDARASU R	7,526,716	150,000	0 30,641	0 25,000		Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	7,526,716	0	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified
1,56			Mrs. POONGODI K	7,599,656				205,641	Undelivered Club membership, L maintenance fee and corpus fund	() No	NA	C	0	7,394,015	0	based on the documents i.e., APPAC submitted by the claimants

	List of other creditors (Other than financial creditors) List of other Creditors (Other than financial creditors) Amount Paid Amount Paid for																
						Amount Paid	Amount Paid for		Perduona					Amount			
						for	Corpus Fund							of any mutual			
						Maintenance								dues, that		Amount of Claim	
				Total Claimed	Amount paid			Total Admitted		Amount	Whether related	% of voting share in	Amount of	may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	amount	for Club House			Amount	Nature of claim	covered by guarantee	party?	CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
3 140.	Temple Waves	D317	Ivallie of Cleditor	annount	150,000	30,674	25,000		ivature of claim	guarantee	party:	COC	Ciaiiii		(III IIVIX)	HVIC	Claim verified
	Temple Waves	5317			100,000	00,014	20,000										based on the
																	documents
																	i.e., APPAC
1									Undelivered Club membership,							_	submitted by
1,561	TI- \\\/	D240	Mr. SURESH D	7,654,982	450,000	20.520	25.000		1 maintenance fee and corpus fund	(0 No	NA	(0	7,449,308	0	the claimants
	Temple Waves	D318			150,000	30,539	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,562			Mrs. ESTHER RANI T	7,708,514					maintenance fee and corpus fund	(0 No	NA	(0	7,502,975	0	the claimants
	Temple Waves	D322			125,000	35,596	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,563			Mr. SUGATA CHOUDHURY	7,319,540					maintenance fee and corpus fund	(0 No	NA	(0	7,133,944	0	the claimants
	Temple Waves	D323			125,000	28,719	25,000										Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,564			Mr. PREMKUMAR T	7,483,244				178.719	maintenance fee and corpus fund	(0 No	NA			7,304,525	0	the claimants
/	Temple Waves	D325		, ,	125,000	34,966	25,000								, , , , , ,		Claim verified
																	based on the
																	documents
									Hadalissand Club as archarabia								i.e., APPAC
1,565			Mrs. INDRA. C	6,894,025				184 96	Undelivered Club membership, 6 maintenance fee and corpus fund		0 No	NA			6,709,059	_	submitted by the claimants
1,303	Temple Waves	D402	IVII 3. IIVDIVA. C	0,834,023	150,000	30,843	25,000		inantenance ree and corpus rund	,	UNU	INA		,	0,709,039	-	Claim verified
	Tompio Travoo	5.02			100,000	00,010	20,000										based on the
																	documents
																	i.e., APPAC
1.500			Mr. ABDUL MAJEED SUBAIR	8,242,415				205.04	Undelivered Club membership, maintenance fee and corpus fund	,	0 N =	NA.			8,036,572		submitted by
1,566	Temple Waves	D403	SUBAIR	8,242,415	150,000	36,728	25,000		maintenance lee and corpus lund		0 No	INA	-		8,036,572	0	the claimants Claim verified
	remple waves	D403			130,000	30,720	23,000										based on the
																	documents
																	i.e., APPAC
1									Undelivered Club membership,							_	submitted by
1,567	Temple Waves	D404	Mr. MOORTHY S D	7,650,415	125,000	35,555	25,000		maintenance fee and corpus fund	- (0 No	NA	+	0	7,438,687	0	the claimants
	remple waves	D404			125,000	35,555	25,000										Claim verified based on the
					1												documents
					1												i.e., APPAC
					1				Undelivered Club membership,								submitted by
1,568	T 1 111		Mr. RATHEESH P R	6,986,124	40=0				maintenance fee and corpus fund	(0 No	NA	(0	6,800,569	0	the claimants
	Temple Waves	D406			125,000	29,663	25,000										Claim verified
					1												based on the documents
					1												i.e., APPAC
					1				Undelivered Club membership,								submitted by
1,569			Mr. SIBIN RAJU VARGHESE	7,408,701				179,663	maintenance fee and corpus fund	(0 No	NA	(0	7,229,038	0	the claimants
	Temple Waves	D407			125,000												Claim verified
					1												based on the
					1												documents i.e., APPAC
1					1				Undelivered Club membership,								submitted by
1,570			Mr. MATHANAGOPAL G	6,394,637	1	0	0	125,000	maintenance fee and corpus fund	(0 No	NA		0	6,269,637	0	the claimants
		•	+	•					-	•	•	•	•	•	•	•	

									an financial creditors and operationa	creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim under	
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No	Project Name Temple Waves	Unit No D409	Name of Creditor	amount	House 125,000	34,301	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
	Temple waves	D409			125,000	34,301	25,000										based on the
																	documents
																	i.e., APPAC
1,57	1		Mr. LANCY JACOB	6,190,149				184.30	Undelivered Club membership, 1 maintenance fee and corpus fund	(No	NA		0	6,005,848	0	submitted by the claimants
,-	Temple Waves	D411		.,,	125,000	34,301	25,000										Claim verified
																	based on the
																	i.e., APPAC
			Mrs. SHANTHI						Undelivered Club membership,								submitted by
1,57	Temple Waves	D423	KRISHNAKUMAR K	7,224,503	0			184,30	1 maintenance fee and corpus fund	(No	NA	(0	7,040,202	0	the claimants Claim verified
	Temple waves	5423			0												based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,57			Mrs. SANDHIYA R	6,552,075		0	0	(maintenance fee and corpus fund	(No	NA	(0	6,552,075	0	the claimants
	Temple Waves	D424			125,000	35,596	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,57	,		Mr. NARENDRA KUMAR PANDEY	7,361,278				195 50	Undelivered Club membership, maintenance fee and corpus fund		No	NA			7,175,682		submitted by the claimants
1,57	Temple Waves	D426	PANDLI	7,301,276	0		25,000		maintenance ree and corpus rund		JINO	INA.		0	7,173,082	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,57			Mr. RADHAKRISHNAN G	5,229,171	150.000	0	05.000		maintenance fee and corpus fund	() No	NA	(0	5,204,171	0	the claimants
	Temple Waves	D503			150,000	36,728	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,57	6		Mr. RAJAGOPAL V	8,073,574				211,72	B maintenance fee and corpus fund	(No	NA		0	7,861,846	0	the claimants
	Temple Waves	D507			125,000	34,801	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,				6 454 004				404.00	Undelivered Club membership,						6,266,283		submitted by
1,57	Temple Waves	D510	Mrs. MANOHARI. A	6,451,084	0		25,000	184,80	1 maintenance fee and corpus fund	(No	NA		0	6,266,283	0	the claimants Claim verified
	'						,,,,,										based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,57			Miss. V KOKILA	5,231,547		0			maintenance fee and corpus fund	(No	NA	(0	5,206,547	0	the claimants
	Temple Waves	D513			150,000	36,768	25,000										Claim verified based on the
																	documents
									Haddi and Clab and baddi								i.e., APPAC
1,57	9		Mr. JOSEPH ARUL	6,436,023				211.76	Undelivered Club membership, B maintenance fee and corpus fund	(No	NA) .	6,224,255	0	submitted by the claimants
1,57	Temple Waves	D517		5,150,025	150,000	36,809	25,000			<u> </u>		1	1		0,22.,233		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,58	0		Mr. JANARDHANAN. M P	6,407,996				211,809	maintenance fee and corpus fund	(No	NA	(0	6,196,187	0	the claimants

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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								itors (Other tha	n financial creditors and operational	creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	D519			0												Claim verified based on the
																	documents
			Mr						Harder and Old broads and								i.e., APPAC
1,581			IVIT. SANKARANARAYANAN. B	7,379,228		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	C	No	NA		0	7,379,228	0	submitted by the claimants
	Temple Waves	D521			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,582			Mr. GUMMADI KIRAN KUMAR	6,908,575		0	0	0	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	6,908,575	,	submitted by the claimants
1,302	Temple Waves	D524	KOWAK	0,300,373	125,000		25,000		mantenance ree and corpus rand		1110	INA			0,500,575		Claim verified
																	based on the documents
																	i.e., APPAC
4.500			Mr. SIVASENTHIL, B	6 720 027				400 445	Undelivered Club membership,		No	NA			6,543,822		submitted by
1,583	Temple Waves	D525	MIT. SIVASENTHIL. B	6,729,937	0			186,115	maintenance fee and corpus fund	· ·	NO	NA	-	0	6,543,822	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
			Mrs. TANUJA KUMARI						Undelivered Club membership,								submitted by
1,584	Temple Waves	D526	PANDA	6,887,663	0	0	0 25,000		maintenance fee and corpus fund	С	No	NA	(0	6,887,663	0	the claimants Claim verified
	Tomple Waves	D320			0		20,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,585			Mr. SELVARAJ. R	4,915,622	450.000	0	05.000		maintenance fee and corpus fund	C	No	NA	(0	4,890,622	0	the claimants
	Temple Waves	D603			150,000	37,264	25,000										Claim verified based on the
																	documents
			Mrs. ANIES FATHIMA						Undelivered Club membership,								i.e., APPAC submitted by
1,586			KMW	7,955,910				212,264	maintenance fee and corpus fund	C	No	NA	(0	7,743,646	0	the claimants
	Temple Waves	D607			0												Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,587			Mr. DEBOBROTO PAL	5,547,769		0	0		maintenance fee and corpus fund	С	No	NA	(0	5,547,769	0	the claimants
	Temple Waves	D608			0												Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC
1,588			Mr. DINESH KUMAR. G	5,140,229		0	0	0	maintenance fee and corpus fund	C	No	NA		0	5,140,229	0	submitted by the claimants
	Temple Waves	D610			125,000	36,115	25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
1,589			Mr. KISHORE SRINIVASAN	6,250,710				186 115	Undelivered Club membership, maintenance fee and corpus fund		No	NA) .	6,064,595	_	submitted by the claimants
1,565	Temple Waves	D614	III. RISHORE SKIRIVASAN	3,230,710	150,000	36,768	25,000		manice and corpus fullu						0,004,333	,	Claim verified
																	based on the documents
																	i.e., APPAC
1.500	1		Mr. S R LEELARAM	7,155,234				211 700	Undelivered Club membership, maintenance fee and corpus fund		1010				6,943,466		submitted by
1,590		1	IVII. 5 K LEELAKAIVI	/,155,234				211,/68	maintenance ree and corpus fund		No	NA		0	6,943,466	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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								itors (Other th	an financial creditors and operationa	l creditors)							
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount not admitted	under verification (In	
S No	. Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	D615			150,000	36,809	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,59	11		Mr. RAMESH RAMAN	7,991,817				211 900	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,780,008	,	submitted by the claimants
1,5	Temple Waves	D616	IVII. RAIVIESH RAIVIAN	7,331,017	0			211,003	maintenance ree and corpus rund	,	JINO	INA		5	7,760,006	0	Claim verified
	1																based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,59		DC47	Mr. SATHIYA SELVAN. C	5,788,046	450,000	0	25,000	(maintenance fee and corpus fund) No	NA	(0	5,788,046	0	the claimants
	Temple Waves	D617			150,000	36,809	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,59			Mr. H R SWAMINATHAN	7,929,490					maintenance fee and corpus fund	() No	NA	(0	7,717,681	0	the claimants
	Temple Waves	D619			150,000	37,346	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,59	14		Mr. VELAYUDHAM. R	6,778,861				212 3/16	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA			6,566,515	,	submitted by the claimants
1,5.	Temple Waves	D626	WII. VEEN OUT AWI. IX	0,770,001	0		25,000		maintenance ree and corpus rund	,	5 140	INA		5	0,300,313		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,59	Temple Waves	D704	Mrs. SHESHASAYANI	4,922,617	175,000	0 35,355	25,000	25,000	maintenance fee and corpus fund	-	0 No	NA	(0	4,897,617	0	the claimants Claim verified
	Temple waves	D704			173,000	33,333	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,59			Mr. CHANDRASEKARAN. R	7,182,643				235,355	maintenance fee and corpus fund	() No	NA	(0	6,947,288	0	the claimants
	Temple Waves	D704			0												Claim verified based on the
																	documents
									Hadali and G. bananhanki								i.e., APPAC
1,59	17		Mr. CHANDRASEKARAN. R	7,182,643		0	0	(Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	7,182,643	0	submitted by the claimants
	Temple Waves	D707		, . ,	0		25,000								, . ,		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,59	Temple Waves	D708	Mrs. SUJATHA V	5,098,748	0	0	25,000		maintenance fee and corpus fund		0 No	NA	(0	5,073,748	0	the claimants Claim verified
	10	1					20,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,59			Mr. HARISH SHARMA. J	5,765,783	4=0.0	0			maintenance fee and corpus fund	1	0 No	NA	(0	5,740,783	0	the claimants
	Temple Waves	D713			150,000	36,930	25,000										Claim verified based on the
																	documents
									Undelivered Club								i.e., APPAC
1,60	10		Mr. RAJA WASIM HUSAIN	8,410,800				211.930	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	8,198,870	0	submitted by the claimants
-,5	-			., -,						·			·		.,,-/0	·	

st of other creditors	(Other than t	financial creditors	and operational	creditors

							List of other cred	itors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	500 011	(In INR)	INR)	Remarks
	Temple Waves	D714			150,000	36,930	25,000										Claim verified
									Hadali and Club annubanhia								based on the documents i.e., APPAC
1,60			Mr. SARAVANAKUMAR. P	8,454,334				211.930	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	8,242,404	0	submitted by the claimants
-,	Temple Waves	E102		0,101,001	125,000	35,596	25,000				1			-	5,2.12,101	-	Claim verified
			Mrs. MEENAKSHI AMMAL						Undelivered Club membership,								based on the documents i.e., APPAC
1,60			S SIEEWAKSHI AWIMAL	7,314,661				185.596	maintenance fee and corpus fund		No	NA		0	7,129,065	0	submitted by the claimants
	Temple Waves	E104		.,,	125,000	35,596	25,000				1				.,,	-	Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,60			Mr. SRIDHARAN L	7,031,380				185,596	maintenance fee and corpus fund	(No	NA	(0	6,845,784	0	the claimants
	Temple Waves	E105			125,000	34,463	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,60			Mr. JAGADEESAN M E	6,663,260					maintenance fee and corpus fund	(No	NA	(0	6,478,797	0	the claimants
1,609	Temple Waves	E106	Mrs. NOORULAIN MOHAMMED SATHULLAH	6,952,341	125,000	35,596	25,000		Undelivered Club membership,) No	NA			6,766,745		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,00.	Temple Waves	E109	WOTAWWED SATTOLEAT	0,552,541	125,000	30,843	25,000	163,330	maintenance ree and corpus rund		1110	INA		0	0,700,743	0	Claim verified
1,600			Mr. MOHAMED NOORULLAH	7,251,011	120,000	66,616	20,000	180,843	Undelivered Club membership, 3 maintenance fee and corpus fund	() No	NA	0	0	7,070,168	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	E111			150,000	30,674	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,60			Mrs. SUBHA G	7,477,374				205,674	maintenance fee and corpus fund	(No	NA	(0	7,271,700	0	the claimants
	Temple Waves	E112			150,000	37,305	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,60	Temple Waves	E115	Mr. MANI. K B S	6,404,716	150,000	30,775	25,000		maintenance fee and corpus fund	(No	NA	- (0	6,192,411	0	the claimants Claim verified
1,609			Mr. MUTHUKUMARASAMY P	7,710,531				205,775	Undelivered Club membership, 5 maintenance fee and corpus fund	() No	NA	() 0	7,504,756	0	based on the documents i.e., APPAC submitted by the claimants
1,610	Temple Waves	E203	Mr. PRAHALATHAN S IYER	7,239,146	125,000	34,301	25,000		Undelivered Club membership, L maintenance fee and corpus fund	() No	NA	(0	7,054,845	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors	Other than financial credit	ors and operational creditors)

							List of other cred		an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	360-011	(In INR)	INR)	Remarks
	Temple Waves	E207			125,000	35,555	25,000			0	1				, ,	,	Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,611			Mr. Vijay R	6,917,228					maintenance fee and corpus fund	(No	NA	(0	6,731,673	0	the claimants
	Temple Waves	E208			150,000	36,728	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,612			Mrs. DIVYA C	7,492,513				211 729	Undelivered Club membership, maintenance fee and corpus fund		No	NA			7,280,785	0	submitted by the claimants
-,	Temple Waves	E209		.,,	125,000	30,843	25,000								.,,	-	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,613	Temple Waves	E210	Mr. SANTHOSH KUMAR G	7,883,422	150,000	30,539	25,000	180,843	maintenance fee and corpus fund	(No	NA	(0	7,702,579	0	the claimants
	Temple waves	E210			130,000	30,339	23,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,614			Mr. JOICE THOMAS	7,465,171				205,539	maintenance fee and corpus fund	(No	NA		0	7,259,632	0	the claimants
	Temple Waves	E211			150,000	36,809	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
4 645				7.250.240				244.000	Undelivered Club membership,		No	NA			7.446.440		submitted by
1,615	Temple Waves	E212	Mr. BALAJI NATARAJAN	7,358,249	0			211,809	maintenance fee and corpus fund	-	INO	INA) (7,146,440	0	the claimants Claim verified
					_												based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,616			Mr. NAVEEN G	7,400,888		0	0	(maintenance fee and corpus fund	(No	NA	(0	7,400,888	0	the claimants
	Temple Waves	E213			0												Claim verified based on the
																	documents
																	i.e., APPAC
1,617			Mr. SRIRAM S	7,919,071		0	0	(Undelivered Club membership, maintenance fee and corpus fund	(No	NA			7,919,071	0	submitted by the claimants
2,02	Temple Waves	E215		.,,,,,,,,,,	150,000		25,000					1			.,,,,,,,,,,	_	Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,618	Temple Waves	E302	Mr. KALYANARAMAN IYER	7,819,089	0	36,432	25,000		maintenance fee and corpus fund	(No	NA	(0	7,607,159	0	the claimants Claim verified
	Temple waves	E302			0	30,432	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,619			Dr. ARAVINDHAN A	5,293,384					maintenance fee and corpus fund	(No	NA		0	5,231,952	0	the claimants
	Temple Waves	E303			125,000	34,301	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,				7 226 56 :				404.00	Undelivered Club membership,			ļ.,,			7.042.000		submitted by
1,620	1	1	Mr. KALYAN KUMAR G	7,226,504				184,301	I maintenance fee and corpus fund	1 (No	NA	1 (0	7,042,203	0	the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid For Amount																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance		Total Admitted		Amount covered by	Whether	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	00.070	05.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
1,621	Temple Waves	E308	Mr. RAMASUBRAMANIAN.	6,881,745	150,000	36,278	25,000	211 279	Undelivered Club membership,		D No	NA			6,670,467	,	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,021	Temple Waves	E310	K	0,881,743	150,000	36,647	25,000		maintenance ree and corpus rund	· '	JINO	INA		0	0,070,407	-	Claim verified
1,622		2510	Mr. VINODH K	7,399,544	100,000	00,047	20,000		Undelivered Club membership,		D No	NA		0 0	7,187,897	, 0	based on the documents i.e., APPAC submitted by the claimants
-,	Temple Waves	E312		.,,.	100,000	36,769	25,000				1			-	1,201,001		Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,623	Temple Waves	E313	Mr. NELSON A	7,342,747	150,000	36,809	25,000		maintenance fee and corpus fund	1	0 No	NA	(0	7,180,978	0	the claimants Claim verified
1 624		E515	Mr. SABARI GIRISH M	7.144.450	130,000	30,009	23,000		Undelivered Club membership,			NA.			6,932,641		based on the documents i.e., APPAC submitted by
1,624	Temple Waves	E316	IVII. SABAKI GIKISH IVI	7,144,450	150,000	37,468	25,000		maintenance fee and corpus fund	'	0 No	NA		0	6,932,641		the claimants Claim verified
1,625		E402	Mr. NORRIS DANIEL PANDIAN	7,027,219	0	35,595	25,000	212,468	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	C	0	6,814,751	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,626	·		Mr. SUGESH SOMARAJAN	6,149,982		00,000	20,000	60,599	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	() 0	6,089,387	, 0	based on the documents i.e., APPAC submitted by the claimants
1,627	Temple Waves	E405	Mr. VINOTH KARTHICK RM	7 214 004	0	0	0		Undelivered Club membership,		D No	NA			7,214,094		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,027	Temple Waves	E406	IVII. VIIVOTTI KANTITICK KIVI	1,214,034	125,000		25,000	· ·	, manitenance ree and corpus rund	<u> </u>	INO	INA		, 0	7,214,094	1	Claim verified
1,628		- 155	Mr. ASHIQUE A	6,984,404	.25,500	55,630	20,000	185.596	Undelivered Club membership,		D No	NA	(0 0	6,798,808		based on the documents i.e., APPAC submitted by the claimants
2,020	Temple Waves	E407		0,554,404	125,000	35,555	25,000			<u> </u>	1.00	1			0,750,000	1	Claim verified
1,629		E412	Mr. SURESH KUMAR P	7,558,410	150,000		25,000	185,555	Undelivered Club membership, maintenance fee and corpus fund	(O No	NA	C	0	7,372,855	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,630			Mr. KARTHIKEYAN B	7,923,664				205,641	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	(0	7,718,023	. 0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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								itors (Other tha	n financial creditors and operationa	l creditors)							
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In	n Remarks
		E415	Name of ciculor	unioune	150,000	30,674	25,000		reactive of claim	guarantee	party.	COC	Cidiiii		(III IIVIC)	nerc)	Claim verified
	Tomple Hares		Mr. KAMATCHI		100,000	00,07	20,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,631			SUNDARAM N	7,862,499				205,674	maintenance fee and corpus fund) No	NA		0	0 7,656,825	(the claimants
	Temple Waves	E504			0												Claim verified based on the documents i.e., APPAC
						_			Undelivered Club membership,								submitted by
1,632		E509	Mrs. RENUKA DEVI. M S	6,517,994	125,000	37,011	25,000	0	maintenance fee and corpus fund		O No	NA		0	0 6,517,994		Claim verified based on the documents i.e., APPAC
1,633			Mr. HARIKRISHNAN	6,981,546				107.011	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA.		0	0 6,794,535		submitted by the claimants
1,033		E510	Mrs. DIMPLE KUMARI	0,981,340	0		25,000	187,011	Undelivered Club membership,		, NO	NA.		U .	0,754,333		Claim verified based on the documents i.e., APPAC submitted by
1,634			JAIN	3,344,675		0		25,000	maintenance fee and corpus fund		No	NA		0	0 3,319,675		the claimants
1,635	·	E514	Mr. SAKTHIVEL K	5,482,550	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	0 5,482,550		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,636	·	E516	Mr. RAMANUJAM R	6,063,060	0	37,632	25,000	62,632	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	0 6,000,428		Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	E602			0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,637			Mr. ARUN KUMAR S	5,065,866	105.000	0	0.5.00	25,000	maintenance fee and corpus fund) No	NA	1	0	0 5,040,866	(the claimants
1,638	·	E603	Mr. NAVULURI VENKAT RAKESH	6,373,401	125,000		25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	0 6,189,100	0	Claim verified based on the documents i.e., APPAC submitted by
	Temple Waves	E604			125,000	36,273	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,639	Temple Waves	E607	Mr. ARUN. L	5,860,277 5,059,341	0	0	25,000		Undelivered Club membership,		O No	NA NA		0	0 5,674,004		Claim verified based on the documents i.e., APPAC submitted by

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Formation Inc.																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance		Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	E608			0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,641			Mr. AGILESH P	5,182,506		0			maintenance fee and corpus fund	(No No	NA	(0	5,157,506	0	the claimants
1,642	Temple Waves	E610	Mr. PREETH DAVID. S	5,461,016	0	0	25,000		Undelivered Club membership,) No	NA			5,436,016	5 0	Claim verified based on the documents i.e., APPAC submitted by the claimants
2,0 .2	Temple Waves	E611	Will Thee I'm British	3,101,010	0			23,000	mantenance ree and corpus rand	,	110	10.			3, 130,010	1	Claim verified
1,643			Mr. MUTHURAMALINGAM. M	6,956,358		0	0		Undelivered Club membership,) No	NA			6,956,358		based on the documents i.e., APPAC submitted by the claimants
1,043	Temple Waves	E705	N.	0,930,336	75,000	-	25,000		maintenance ree and corpus rund		INO	INA		0	0,930,330	0	Claim verified
1,644			Mrs. ZEHARA S	6,687,175				136 300	Undelivered Club membership,) No	NA			6,550,785		based on the documents i.e., APPAC submitted by the claimants
1,644	Temple Waves	E711	IVITS. ZEHAKA S	0,087,175	80,000	38,458	25,000		maintenance ree and corpus rund		INO	INA		0	0,550,785	0	Claim verified
1,645		F101	Mrs. SATHYAPRIYA. S	8,444,321	150,000		25,000	143,458	Undelivered Club membership, a maintenance fee and corpus fund	() No	NA	(0	8,300,863	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,646			Mrs. SWARNALAKSHMI RAVI	8,119,768				207,764	Undelivered Club membership, I maintenance fee and corpus fund	() No	NA	(0	7,912,004		based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	F105	Mr. Saravanakumar		150,000	36,809	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,647		F106	NATARAJAN	7,632,631	150,000	36,769	25,000		maintenance fee and corpus fund	(No	NA	- (0	7,420,822	. 0	the claimants
1,648	Temple Waves	F106	Mr. BALASUBRAMANIYAN V	7,331,581	150,000	36,769	25,000		Undelivered Club membership,) No	NA	(0 0	7,119,812		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,040	Temple Waves	F108	i ·	7,331,301	150,000	30,775	25,000			,	,,,,,			0	7,113,012	1	Claim verified
1,649		F110	Mr. PRASHANTH ROSHAN DANIEL SELVAM	8,003,317	125,000		25,000	205,775	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	7,797,542	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,650			Mr. SRINIVASAN M	6,794,457				178,884	Undelivered Club membership, I maintenance fee and corpus fund	() No	NA	(0	6,615,573	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																	
				T	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Temple Waves	F203	Name of Cleditor	amount	150,000	30,674	25,000		Nature of Claim	guarantee	party:	COC	Cidilli		(III IIVIK)	INK	Claim verified
	·																based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,651			Mr. TAPAN KUMAR DASH	7,432,751				205,67	4 maintenance fee and corpus fund	(No	NA	(0	7,227,077	0	the claimants
	Temple Waves	F205			0												Claim verified
																	based on the documents
																	i.e., APPAC
1.050			Mr. KUMARASAMI D	7 400 114		0	0		Undelivered Club membership,	,	No	NA			7,496,114		submitted by
1,652	Temple Waves	F207	IVII. KUIVIAKASAIVII D	7,496,114	150,000		25,000		0 maintenance fee and corpus fund		JINO	INA		0	7,496,114	0	the claimants Claim verified
		1 - 2 -			,		,										based on the
																	documents
			Mrs. PREETI						Undelivered Club membership,								i.e., APPAC submitted by
1,653			CHAKRAVARTI	7,507,392					4 maintenance fee and corpus fund	(No	NA	(0	7,301,718	0	the claimants
	Temple Waves	F208			150,000	36,930	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,654			Mr. SARAVANAN N S	7,519,846				211 02	Undelivered Club membership, 0 maintenance fee and corpus fund	,	No	NA			7,307,916		submitted by the claimants
1,034	Temple Waves	F209	IVII. SARAVAINAIN IN S	7,313,640	0			211,93	o maintenance ree and corpus rund	,	JINO	INA		0	7,307,910	0	Claim verified
	·																based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,655			Mrs. SASIKALA. K	6,058,554		0	0		0 maintenance fee and corpus fund	(No No	NA	(0	6,058,554	0	the claimants
	Temple Waves	F212			125,000	34,463	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,656			Mr. SATYABRATA TRIPATHY	7,355,003				184.46	Undelivered Club membership, 3 maintenance fee and corpus fund		No	NA		0	7,170,540	,	submitted by the claimants
1,030	Temple Waves	F301	WII. SALIABRAIA INIFATTI	7,333,003	150,000	32,764	25,000		3 maintenance ree and corpus rund	,	JINO	INA		, ,	7,170,340		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,657			Mr. RAMESH GANESAN	8,106,907	150.000				4 maintenance fee and corpus fund	() No	NA	(0	7,899,143	0	the claimants
	Temple Waves	F306			150,000	36,769	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,658			Mrs. CHANDRAVATHANAM S	7,845,179				211 76	Undelivered Club membership, 9 maintenance fee and corpus fund		No	NA.		0	7,633,410	,	submitted by the claimants
1,030	Temple Waves	F308	CHANDIAVAITIAIVAIVIS	7,043,173	150,000	30,775	25,080		indifferiance ree and corpus rund	,	7 140	INA.	,	, ,	7,033,410		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,659			Mrs. PRIYA BHASKAR	7,824,818	40= 0	60 = 1	0.000		5 maintenance fee and corpus fund	(No	NA	(0	7,618,963	0	the claimants
	Temple Waves	F309			125,000	28,719	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,660	J		Mr. GANESH M S	7,289,087				178 71	Undelivered Club membership, 9 maintenance fee and corpus fund	,	No	NA.			7,110,368	_	submitted by the claimants
1,000	'1	1	IVII. UMINESTI IVI S	1,203,007	1			1/0,/1	Jimamiteriance ree and corpus fund		1140	INA	1	, U	7,110,308		che ciantiditts

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid																
						Amount Paid for	Amount Paid for Corpus Fund							Amount of any mutual			
				Total Claimed	Amount paid for Club	Maintenance		Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of	dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	contingent claim	Set-Oil	(In INR)	INR)	Remarks
	Temple Waves	F310			125,000	34,301	25,000			0					,	,	Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l	1				submitted by
1,661	Temple Waves	F311	Mr. HARI HARAN G	7,084,204	0		25,000		I maintenance fee and corpus fund	(No	NA	(0	6,899,903	0	the claimants Claim verified
	Temple Waves	1311					20,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,662			Mr. BALAJI DAMODARAN	5,074,763		0			maintenance fee and corpus fund	(No No	NA	(0	5,049,763	0	the claimants
	Temple Waves	F312			0	35,119	25,000										Claim verified based on the
																	documents
									Hadaliyaad Chib aaaabaaabia								i.e., APPAC
1,663			Mrs. VIJAYALAKSHMI A	5,047,393				60,119	Undelivered Club membership, maintenance fee and corpus fund	(No	NA			4,987,274	0	submitted by the claimants
	Temple Waves	F401			150,000	32,764	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
4.664			Mr. CHALLA RAMANATHA	0.424.400				207.76	Undelivered Club membership,						7.046.426		submitted by
1,664	Temple Waves	F406	REDDY	8,124,190	150,000	36,769	25,000		maintenance fee and corpus fund) No	NA		J C	7,916,426	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,665		F400	Mrs. SUDIPTA DATTA	7,740,137	450,000	20,020	25.000		maintenance fee and corpus fund	() No	NA	(0	7,528,368	0	the claimants
	Temple Waves	F408			150,000	36,930	25,000										Claim verified based on the
																	documents
			Mrs. VASANTHI						Undelivered Club membership,								i.e., APPAC submitted by
1,666			MAHADEVAN	7,979,474					maintenance fee and corpus fund	(No	NA	(0	7,767,544	0	the claimants
	Temple Waves	F410			125,000	28,584	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,667			Mr. SHIVA SEKAR	6,986,602				178.58	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	6,808,018	0	submitted by the claimants
2,000	Temple Waves	F502		-,,,,,,,,,	0							1			0,000,000	-	Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l	1				submitted by
1,668	Temple Waves	F504	Mr. PRADEEP KUMAR. J	7,611,066	0	0	25,000		maintenance fee and corpus fund	() No	NA	1	0	7,611,066	0	the claimants Claim verified
							23,000										based on the
																	documents i.e., APPAC
			Mr. RAMA MOHANA RAJU						Undelivered Club membership,								submitted by
1,669			K	5,228,949	4=0.0	0		25,000	maintenance fee and corpus fund	(No	NA	(0	5,203,949	0	the claimants
	Temple Waves	F507			150,000	36,809	25,000										Claim verified based on the
																	documents
									Undelivered Club membership								i.e., APPAC
1,670			Mr. KARTHIK. R	6,795,739				211,809	Undelivered Club membership, maintenance fee and corpus fund	(No	NA			6,583,930	0	submitted by the claimants
			•					,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,						· · · · · · · · · · · · · · · · · · ·		·	

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C No	Droinet Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
5 IVO.	Project Name Temple Waves	F601	Name of Creditor	amount	150,000	39,317	25,000		Nature of claim	guarantee	party?	COC	ciaim		(In INK)	INK)	Claim verified
					,		,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,67			Mr. SREEJI J S	8,977,103					maintenance fee and corpus fund	(No	NA	(0	8,762,786	0	the claimants
	Temple Waves	F602			0		25,000										Claim verified based on the
																	documents
			AA. ACHICH KUBAAD						Haddi and Glab and bankin								i.e., APPAC
1,67	2		Mr. ASHISH KUMAR PATHAK	4,427,981		0		25.000	Undelivered Club membership, maintenance fee and corpus fund		No	NA			4,402,981	0	submitted by the claimants
- /-	Temple Waves	F604		, , , , , ,	0	37,632	25,000								, . ,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l	1				submitted by
1,67	Temple Waves	F605	Mrs. RAJESWARI M	5,945,822	0		25,000		maintenance fee and corpus fund	(No	NA	(0	5,883,190	0	the claimants Claim verified
	Tompio marco	. 003					20,000										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,67			Mr. UMAKANT S	4,307,338		0			maintenance fee and corpus fund	(No	NA	(0	4,282,338	0	the claimants
	Temple Waves	F606			0		25,000										Claim verified based on the
																	documents
									Hadaliyaad Chib aaaabaaabia								i.e., APPAC
1,67	5		Mr. MOHAN RAJ V	6,400,204		0		25,000	Undelivered Club membership, maintenance fee and corpus fund	(No	NA			6,375,204	0	submitted by the claimants
	Temple Waves	F607			0				·								Claim verified
																	based on the documents
																	i.e., APPAC
1,67	_		Mrs. GEETHA V	5,915,063		0	0		Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			5,915,063		submitted by the claimants
1,07	Temple Waves	F610	IVIIS. GEETHA V	3,913,063	125,000		25,000		maintenance ree and corpus rund	,	INO	INA		, ,	3,913,003	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,67		F701	Mr. PRABHAKARAN J	6,298,389	150,000	20.247	25,000		I maintenance fee and corpus fund	(No	NA	(0	6,113,588	0	the claimants
	Temple Waves	F701			150,000	39,317	∠5,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,67			Mrs. MEGHA RANJITH	8,552,283					maintenance fee and corpus fund	(No	NA	(0	8,337,966	0	the claimants
	Temple Waves	F702			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,67			Mrs. B VISHNUPRIYA	5,411,888		0		25 000	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			5,386,888	_	submitted by the claimants
1,07	Temple Waves	F703	IVII S. D. VISITIVUPNITA	3,411,000	0	J		23,000	mantenance ree and corpus fund	1	, , , , ,	INA		, (3,300,088	ļ	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,68			Mr. RAMGOPAL K	5,681,627		0	0		maintenance fee and corpus fund	(No	NA		0	5,681,627	0	the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
C No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Admitted Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	not admitted (In INR)	verification (In INR)	Remarks
3 140.	Temple Waves	F706	Name of Creditor	amount	0		25,000	Amount	Nature of Claim	guarantee	partyr	COC	Cidilli		(III IIVK)	IINK)	Claim verified
							,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,683	L		Mr. RAMALINGAM	6,289,125		0			maintenance fee and corpus fund	(No	NA	(0	6,264,125	0	the claimants
	Temple Waves	G101			150,000	30,775	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,				1				submitted by
1,682	Temple Waves	G102	Mr. SELVARAJ K	7,439,809	150,000	30,641	25,000	205,775	5 maintenance fee and corpus fund	(No	NA	-	0	7,234,034	0	the claimants Claim verified
	Tompio marco	0102			100,000	00,011	20,000										based on the
																	documents
			Mrs. BHAVANI KESHAVA						Undelivered Club membership,								i.e., APPAC submitted by
1,683			SIMHAN	7,516,792				205,641	1 maintenance fee and corpus fund	(No	NA	(0	7,311,151	0	the claimants
	Temple Waves	G105			0												Claim verified
																	based on the documents
																	i.e., APPAC
1			Mr. MOHAN	7.405.004		0		,	Undelivered Club membership,						7.405.004		submitted by
1,684	Temple Waves	G109	GOPALAKRISHNAN	7,185,834	150,000		25,000	(maintenance fee and corpus fund	() No	NA	-	J C	7,185,834	0	the claimants Claim verified
					,		,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,685	5		Mr. RAJA KARTHIK R	7,161,530					maintenance fee and corpus fund	(No	NA	(0	6,949,802	0	the claimants
	Temple Waves	G110			150,000	36,769	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,686			Mr. RAGHUVARAN CHAKKRAVARTHY	7,562,451				211 760	Undelivered Club membership, maintenance fee and corpus fund		No	NA			7,350,682	,	submitted by the claimants
1,000	Temple Waves	G115	CHARRAVARIHI	7,302,431	125,000	38,265	25,000		maintenance ree and corpus rund		JINU	INA		5	7,530,662	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,687			Dr. PADMA KUMARI. J	6,138,852				188,265	maintenance fee and corpus fund	(No	NA	(0	5,950,587	0	the claimants
	Temple Waves	G116			125,000	35,376	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,688	,		Mr. SATHISH. s	5,699,760				105 276	Undelivered Club membership, maintenance fee and corpus fund		No	NA.			5,514,384	,	submitted by the claimants
1,000	Temple Waves	G117	IVII. SATTIISTI. 5	3,033,700	150,000	36,809	25,000		manite ree and corpus fullu		7110	13/5	1		3,314,304	-	Claim verified
							.,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,689			Mrs. VIJAYALAKSHMI R	6,301,896				211,809	maintenance fee and corpus fund	(No	NA	(0	6,090,087	0	the claimants
	Temple Waves	G119			80,000		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,690	,		Mr. RAJASEKARAN. R	6,369,223		0		105.000	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA.			6,264,223		submitted by the claimants
1,090	′1	1	WII. NAJAJENANAN. N	0,303,223	1	U		103,000	manitenance ree and corpus rund		1140	INA	1	- L	0,204,223		and cranfiditts

List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	500 011	(In INR)	INR)	Remarks
	Temple Waves	G120			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,69	ı İ		Mrs. ILAKKIYA	6,415,479		0	0	0	maintenance fee and corpus fund	(No	NA	c	0	6,415,479	0	the claimants
	Temple Waves	G122			0		_		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,69		C124	Mr. NARAYANAN R	6,213,943	85,000	0 37,674	0 25,000		maintenance fee and corpus fund	() No	NA	C	0	6,213,943	0	the claimants
	Temple Waves	G124	Mr. VIJAI BHARATH		85,000	37,074	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,69			NITHYANANDAN	6,582,933	150.000	07.100	0.000		maintenance fee and corpus fund	() No	NA	C	0	6,435,259	0	the claimants
	Temple Waves	G128			150,000	37,469	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,69			Mr. N NETHAJI	7,487,056				212,469	maintenance fee and corpus fund	() No	NA	C	0	7,274,587	0	the claimants
1,69	Temple Waves	G201	Mr. VENKATESH V	7,356,944	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	7,356,944	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,69	Temple Waves	G202	Mr. KOOTUMKAL AUGUSTINE NIDHIN	7,554,565	150,000	30,641	25,000		Undelivered Club membership, maintenance fee and corpus fund		D) No	NA		0	7,348,924		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,03	Temple Waves	G204	ACCOSTINE NIDTHIN	7,334,303	150,000	30,539	25,000		Undelivered Club membership,		, NO	NO.			7,340,324		Claim verified based on the documents i.e., APPAC submitted by
1,69			Mr. RANJITH KUMAR T	7,010,781				205,539	maintenance fee and corpus fund	() No	NA	C	0	6,805,242	0	the claimants
1.60	Temple Waves	G206	AA- DDACANNA KUMAD C	7,020,272	0		0		Undelivered Club membership,) No			0	7,020,272		Claim verified based on the documents i.e., APPAC submitted by
1,69	Temple Waves	G207	Mr. PRASANNA KUMAR S	7,038,272	0	0	U	0	maintenance fee and corpus fund	1	No No	NA	1	0	7,038,272	1	the claimants Claim verified
1,69		G209	Mrs. MEENAKSHI. R	6,087,619	150,000	0 36,728	0 25,000		Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	6,087,619	0	based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents
1,70			Mr. BHARATHY ARUMUGAM	7,427,419				211,728	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	7,215,691	0	i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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							List of other cred		an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name Temple Waves	Unit No G210	Name of Creditor	amount	House 150,000	36,769	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
	Temple waves	0210			130,000	30,703	25,000										based on the
																	documents
									the delice and GL be an extensive								i.e., APPAC
1,70			Mrs. ROOPA N P	7,126,209				211.769	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	6,914,440	0	submitted by the claimants
, .	Temple Waves	G213		, , , , ,	0		25,000										Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. ANJAN KUMAR						Undelivered Club membership,								submitted by
1,702		6246	MISHRA	5,518,976	405.000	0	25.000	25,000	maintenance fee and corpus fund	() No	NA	(0	5,493,976	0	the claimants
	Temple Waves	G216			125,000	34,867	25,000										Claim verified based on the
																	documents
									the delice and GL be an extensive								i.e., APPAC
1,703	3		Mrs. Chitra. P	6,343,034				184.86	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	6,158,167	0	submitted by the claimants
	Temple Waves	G217			150,000	36,809	25,000	,									Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,704	Temple Waves	G219	Mrs. KAMALAVALLI. R V	6,197,928	150,000	36,768	25,000		maintenance fee and corpus fund	() No	NA	(0	5,986,119	0	the claimants Claim verified
	Terriple waves	G219			130,000	30,700	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,705	5		Mr. SIVAKUMAR. S	6,169,899				211,768	maintenance fee and corpus fund		No	NA		0	5,958,131	0	the claimants
	Temple Waves	G220			0												Claim verified
																	based on the documents
																	i.e., APPAC
4 70			AA BUUU AANECU DAAA BY AU	6 630 350					Undelivered Club membership,						6 620 250		submitted by
1,706	Temple Waves	G226	Mrs. BHUVANESHWARY N	6,639,359	0	0	0		maintenance fee and corpus fund	() No	NA	(0	6,639,359	0	the claimants Claim verified
	Tompio marco	GLLO															based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,707			Mr. RATANLAL SETHIA	3,524,718		0	0	(maintenance fee and corpus fund	(No	NA	(0	3,524,718	0	the claimants
	Temple Waves	G228			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
4 700			*** **********	F F00 700				25.00	Undelivered Club membership,						F F72 700		submitted by
1,708	Temple Waves	G229	Mr. BALAMURUGAN. D	5,598,788	150,000	0 39,155	25,000		maintenance fee and corpus fund	() No	NA	(0	5,573,788	0	the claimants Claim verified
	Tompio marco	GLLS			100,000	00,100	20,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,709			Mr. SELVA KUMAR S	6,550,815					maintenance fee and corpus fund	(No	NA		0	6,336,660	0	the claimants
	Temple Waves	G301			150,000	36,930	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
			A4 . DA III / I// IAAA D C	7.746.06:				244.00	Undelivered Club membership,			ļ.,,			7.504.00		submitted by
1,710	ــــــــــــــــــــــــــــــــــــــ	1	Mr. RAJIV KUMAR SINHA	7,716,864	1			211,930	maintenance fee and corpus fund	1 (No	NA	1 (0	7,504,934	0	the claimants

List of other creditors (Other than financial creditors and operational creditors	List of other creditors	than financial creditors and operational cre	ditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid Fo																	
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	36,930	25.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	G303			150,000	36,930	25,000										Claim verified based on the
																	documents
									Hadaliyaad Chab asaabaadia								i.e., APPAC
1,711			Mr. SRIVIJAY DEEPAK K S	7,085,715				211,930	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	6,873,785	0	submitted by the claimants
	Temple Waves	G304			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,712			Mr. GURUMURTHY S	6,320,417		0	0		Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			6,320,417		submitted by the claimants
1,/14	Temple Waves	G306	IVII. GURUIVIURTHY 5	0,320,417	150,000		25,000	,	maintenance ree and corpus rund	(JINO	INA		0	6,320,417	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,713	Temple Waves	6207	Mr. AMIR KUMAR SAHU	6,946,254	125,000	37,715	25,000	205,539	maintenance fee and corpus fund	() No	NA	(0	6,740,715	0	the claimants
	Temple waves	G307			125,000	37,715	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,714			Mr. RAAJ KOUSHIK N	7,759,426				187,71	maintenance fee and corpus fund	(No	NA	(0	7,571,711	0	the claimants
	Temple Waves	G314			0												Claim verified based on the
																	documents
																	i.e., APPAC
1,715			Mrs. SHANKARAN MALINI	6,547,274		0	0		Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	6,547,274	0	submitted by the claimants
	Temple Waves	G315		-,,	0		25,000					1			0,0 11,211	-	Claim verified
																	based on the documents
																	i.e., APPAC
1 71/			Mr. BOOPATHI P	F 262 000		0		25.00	Undelivered Club membership,	,) N=	NA.			5,338,998		submitted by
1,716	Temple Waves	G319	IVII. BOOPATHI P	5,363,998	150,000		25,000		maintenance fee and corpus fund	() No	NA		0	5,338,998	0	the claimants Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. SUDHAKAR						Undelivered Club membership,								submitted by
1,717	Temple Waves	G321	PRABHAKAR RAO	6,107,653	0	37,508	25,000	211,72	maintenance fee and corpus fund	() No	NA	(0	5,895,925	0	the claimants Claim verified
	Temple waves	G321			U	37,500	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,718			Mrs. RAJI SUBRAMANIAN	5,931,016					maintenance fee and corpus fund	(No	NA	(0	5,868,508	0	the claimants
	Temple Waves	G322			0	37,798	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,719	,		Mrs. USHA GOENKA	5,172,306				62 79	Undelivered Club membership, maintenance fee and corpus fund		No	NA) .	5,109,508	0	submitted by the claimants
	Temple Waves	G326		.,,_,	0	36,809	25,000	52,750			1	1	1		2,222,300		Claim verified
																	based on the documents
																	i.e., APPAC
4 ===			14. UDAVA B : : =					****	Undelivered Club membership,			ļ			6 500 0	_	submitted by
1,720	'	1	Mr. UDAYA RAJ T	6,650,116				61,809	maintenance fee and corpus fund	1	No	NA	1	0	6,588,307	0	the claimants

Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023

List of other creditors (Other than financial creditors and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors)																	
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	Sec-Oil	(In INR)	INR)	Remarks
0.110	Temple Waves	G327	Traine or oreator	amount	150,000	36,768	25,000	, and and	Tractal C of claim	guarantee	party.		- Committee		(,	Claim verified
	'						.,										based on the documents
																	i.e., APPAC
1,72	.		Mr. VISHNU MOHAN. C R	6,450,584				211 76	Undelivered Club membership, B maintenance fee and corpus fund	,	0 No	NA			6,238,816		submitted by the claimants
1,72	Temple Waves	G401	IVII. VISHINO IVIONAIN. C K	0,430,364	0		25,000		infantenance fee and corpus fund	,	JINO	INA		0	0,230,010	0	Claim verified
							-,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,72			Mr. KISHORE KUMAR. A	5,189,792		0		25,000	maintenance fee and corpus fund	() No	NA	(0	5,164,792	0	the claimants
	Temple Waves	G407			125,000	36,850	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
1,72	Temple Waves	G408	Mrs. SWATI BHADAURIA	7,521,012	150,000	36,647	25,000	186,850	maintenance fee and corpus fund	(0 No	NA	(0	7,334,162	0	the claimants Claim verified
	Tompio Travos	0.00			100,000	00,011	20,000										based on the
																	documents
			Mr. VALVILORI						Undelivered Club membership,								i.e., APPAC submitted by
1,72	1		NALANGKILLI	6,613,951				211,647	7 maintenance fee and corpus fund		No	NA		0	6,402,304	0	the claimants
	Temple Waves	G413			70,000		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,72	Temple Waves	G417	Mrs. REKHA. S	5,674,732	0	0	25,000	95,000	maintenance fee and corpus fund	() No	NA	(0	5,579,732	0	the claimants Claim verified
	Temple waves	0417			U		25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,72	5		Mr. SUNDARESAN K	6,553,208		0		25,000	maintenance fee and corpus fund	(No	NA		0	6,528,208	0	the claimants
	Temple Waves	G419			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,72	Temple Waves	G421	Mr. RAMARAJ. S	5,741,673	0	0 36,647	25,000	25,000	maintenance fee and corpus fund	() No	NA	(0	5,716,673	0	the claimants Claim verified
	Temple waves	0421			0	30,047	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,72	3		Mr. HARISH M N	6,327,925				61,647	7 maintenance fee and corpus fund	(No	NA		0	6,266,278	0	the claimants
	Temple Waves	G423			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,72		C424	Mr. ARAVINDHAN. V	6,271,749	0	0 27 674	25.000		maintenance fee and corpus fund	() No	NA	(0	6,246,749	0	the claimants
	Temple Waves	G424			0	37,674	25,000										Claim verified based on the
																	documents
									Hadalisaand Club manhaustic								i.e., APPAC
1,73			Mrs. USHA GOENKA	3,520,884				62.674	Undelivered Club membership, 4 maintenance fee and corpus fund		0 No	NA		0	3,458,210	0	submitted by the claimants
,, 5	1			-,0,00				02,07		· `		1			2, 130,210		

List of other creditors	(Other than financial creditors and operation	tional creditors)

									n financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed				Admitted		Amount covered by	related	share in	Amount of contingent	set-off	not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	G427			0		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
4 704			AA. CATUUCU KUAAAD C	5 240 500		0		25.000	Undelivered Club membership,						5 245 500		submitted by
1,731	Temple Waves	G502	Mr. SATHISH KUMAR. S	5,240,588	0	0	25,000	25,000	maintenance fee and corpus fund	1) No	NA	1	U	0 5,215,588	U	the claimants Claim verified
	Tompio Travos	0302			Ü		20,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,732			Mr. S SRINIVASAN	5,337,370		0		25,000	maintenance fee and corpus fund		No	NA		0	0 5,312,370	0	the claimants
	Temple Waves	G504			150,000	36,647	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
			Mr. YUGANDER						Undelivered Club membership,								submitted by
1,733	Temple Waves	CF07	DEVULAPALLI	7,153,193	125,000	36,849	25,000	211,647	maintenance fee and corpus fund	() No	NA	(0	0 6,941,546	0	the claimants
	Temple waves	G507			125,000	30,049	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,734			Mr. KRISHNA PRASANTH.	6,172,312				186 849	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	0 5,985,463		submitted by the claimants
1,734		G510	IX.	0,172,312	0			100,043	maintenance ree and corpus rand	,	7 140	IVA	<u> </u>		3,363,463	Ŭ	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,735			Mr. ARISTIDUS RAJA. N M	6,853,863		0	0	0	maintenance fee and corpus fund	(No	NA	(0	0 6,853,863	0	the claimants
	Temple Waves	G517			0												Claim verified based on the
																	documents
																	i.e., APPAC
1 720			Mr. NAGARAJAN, V	5,555,007		0	0		Undelivered Club membership,		2 10	NA	l .		0 5,555,007		submitted by
1,736	Temple Waves	G518	IVII. NAGARAJAN. V	5,555,007	150,000		25,000	U	maintenance fee and corpus fund	') No	INA	-	U	0 5,555,007	0	the claimants Claim verified
					,		,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,737			Mr. ASHOK KUMAR. S	7,016,654				211,768	maintenance fee and corpus fund	(No	NA	(0	0 6,804,886	0	the claimants
	Temple Waves	G528			150,000	36,930	25,000										Claim verified
1																	based on the documents
1																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,738		G529	Mr. RAJU RAMESHA	7,175,362	0		25,000	211,930	maintenance fee and corpus fund	-	No	NA	-	0	0 6,963,432	0	the claimants
	Temple Waves	G329			U		∠3,000								1		Claim verified based on the
															1		documents
									III. dali and Glabana abanda								i.e., APPAC
1,739			Mr. PAUL REXIN. A	6,165,651		0		25,000	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	0 6,140,651	0	submitted by the claimants
1,733		G601	W. AUCHEMIA A	3,103,031	0		25,000	23,000	monite native fee and corpus fulla	· '	,,,,,	1.4/3	1		0,140,031	ľ	Claim verified
1																	based on the
															1		documents i.e., APPAC
									Undelivered Club membership,						1		submitted by
1,740			Mr. BABU. K	5,207,548		0		25,000	maintenance fee and corpus fund	(No	NA	(0	0 5,182,548	0	the claimants

List of other creditors (Other than financial creditor	rs and operational creditors)
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List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																	
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount not admitted	under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
	Temple Waves	G604			0	37,345	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1 741			Mar DACUDANA CI	E 414 103				C2 241	Undelivered Club membership,	,	2 1	NIA.			F 2F1 027		submitted by
1,741	Temple Waves	G607	Mr. RAGURAM. S J	5,414,182	125,000	36,849	25,000		5 maintenance fee and corpus fund	() No	NA		0	5,351,837	0	the claimants Claim verified
							.,										based on the
																	documents i.e., APPAC
			Mr. ANANTHAKRISHNAN.						Undelivered Club membership,								submitted by
1,742			В	6,806,366	105.000	05.400	05.000	186,849	maintenance fee and corpus fund	() No	NA	(0	6,619,517	0	the claimants
	Temple Waves	G611			125,000	35,433	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,743			Miss. KRUPA. S	5,653,688				185,433	maintenance fee and corpus fund	(No	NA		0	5,468,255	0	the claimants
	Temple Waves	G614			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,744			Mrs. REKHA. K	4,953,258		0		25.000	Undelivered Club membership, maintenance fee and corpus fund		No	NA			4,928,258	,	submitted by the claimants
1,744	Temple Waves	G618	IVII 3. REKITA. K	4,333,238	0	37,468	25,000		inantenance ree and corpus rund		JINO	INA		0	4,320,236	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,745	Temple Waves	G619	Miss. POORNIMA BHAT. R	4,265,767	200,000	37,427	25,000		maintenance fee and corpus fund	(No	NA	(0	4,203,299	0	the claimants Claim verified
	Temple waves	0019			200,000	37,427	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,746			Mrs. VIJAYALAKSHMI. B	5,884,219					7 maintenance fee and corpus fund	(No No	NA	(0	5,621,792	0	the claimants
	Temple Waves	G621			0		25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,747			Mrs. SRI PRIYA M S	5,041,121		0		25,000	maintenance fee and corpus fund	(No	NA		0	5,016,121	0	the claimants
	Temple Waves	G624			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,748			Mrs. ASWINI RINKU. S	6,188,716		0	0	,	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			6,188,716		submitted by the claimants
1,740	Temple Waves	G625	IVIIS. ASVVIIVI KIIVKU. S	0,100,710	80,000		25,000		maintenance ree and corpus rund		JINU	INA		0	0,100,710	0	Claim verified
																	based on the
																	documents i.e., APPAC
			Mr. JAFFAR SYED						Undelivered Club membership,								submitted by
1,749	Temple Waves	G627	SHOUKHAD ALI	5,982,920	0	36,768	25,000	142,632	2 maintenance fee and corpus fund	(No	NA	(0	5,840,288	0	the claimants
	Terrible waves	0027			U	30,708	23,000										Claim verified based on the
																	documents
									Undelivered Club membership								
1,750			Mr. ATHMANATHAN. K	6,060,742				61,768	maintenance fee and corpus fund	(No	NA	(0	5,998,974	0	the claimants
1,750			Mr. ATHMANATHAN. K	6,060,742				61,768	Undelivered Club membership, B maintenance fee and corpus fund	(No	NA	(0	5,998,974	0	i.e., APPAC submitted by the claimants

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid for Amount Paid for																	
					Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
s		Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Т	emple Waves	G701			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1	751			Mrs. Lavanya J	4,936,164		0	0	(maintenance fee and corpus fund		No No	NA	(0	4,936,164	0	the claimants
		emple Waves	G702	Mar MOUNA K	7,224,027	80,000	37,716	25,000	442.746	Undelivered Club membership,						7.404.244		Claim verified based on the documents i.e., APPAC submitted by
1	752 T	Temple Waves	G704	Mrs. VIDHYA. K	7,334,027	0		25,000	142,/16	maintenance fee and corpus fund	-	0 No	NA	(0	7,191,311	0	the claimants Claim verified
		emple waves	G704			U		23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1	753	- 1 14/		Mr. ARJUNKRISHNA B	7,066,480	00.000	0 37,632	05.000	25,000	maintenance fee and corpus fund	1) No	NA	(0	7,041,480	0	the claimants
1	754	emple Waves	G714	Mr. VICKY KUMAR JHA. M	6,539,729	60,000	37,032	25,000	122 633	Undelivered Club membership, 2 maintenance fee and corpus fund		D No	NA			6,417,097		Claim verified based on the documents i.e., APPAC submitted by the claimants
H		Temple Waves	G718	IVII. VICKT KOIVIAK JITA. IVI	0,339,729	85,000	37,881	25,000		maintenance ree and corpus rund	'	3 140	INA		, ,	0,417,037		Claim verified
1	755			Mr. VISHAL SRIVASTAVA. A	7,120,946				147,881	Undelivered Club membership, L maintenance fee and corpus fund		D No	NA	(0	6,973,065	0	based on the documents i.e., APPAC submitted by the claimants
1	756	emple Waves	1104	Mr. LAKSHMANAN A	3,386,256	0	0	25,000	25,000	Undelivered Club membership,		D No	NA		0	3,361,256	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
		emple Waves	1110			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1	757 T	Temple Waves	1205	Dr. LATHA ASOKAN	6,458,134	100,000	0 25,968	0 25,000	(maintenance fee and corpus fund	-	0 No	NA	(0	6,458,134	0	the claimants Claim verified
1	758	·		Mr. VENKATA RAMANATH. P	4,198,730		·			Undelivered Club membership, 3 maintenance fee and corpus fund		D No	NA	() 0	4,047,762	0	based on the documents i.e., APPAC submitted by the claimants
		remple Waves	1207	AATA DRIVADUADEUX	4.000.424	0	25,968	25,000		Undelivered Club membership,		O No.				2.055.400		Claim verified based on the documents i.e., APPAC submitted by
	759 T 760	emple Waves	1210	Mrs. PRIYADHARSHINI. A Mr. RAMESH BABU. E	4,006,434 6,375,358	0	0	25,000		Undelivered Club membership,		D No	NA NA		0	3,955,466 6,350,358		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
_				•			•	•		•		•	•		•		•	

	creditors and operationa	

								itors (Other tha	n financial creditors and operationa	l creditors)							
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In	Remarks
	Temple Waves	1211	Name of Cleditor	amount	0	25,604	25,000	Amount	Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIV)	iivitj	Claim verified
	Tomple Harse					20,00	20,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,761			Miss. mayrissia	3,882,501				50,604	maintenance fee and corpus fund) No	NA	1	0	0 3,831,897	(the claimants
	Temple Waves	1212			150,000	36,933	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,762	Temple Waves	1213	Mr. JEYASEELAN. V	6,343,470	40,000	25,968	25,000	211,933	maintenance fee and corpus fund		0 No	NA	-	0	0 6,131,537	(the claimants Claim verified
	Temple waves	1213			40,000	23,900	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,763			Mr. THOMAS T A	4,230,294				90,968	maintenance fee and corpus fund) No	NA		0	0 4,139,326	(the claimants
	Temple Waves	1214			150,000	36,933	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,764	Temple Waves	1216	Mrs. SHIMMY SAIESH	6,632,118	0		25,000	211,933	maintenance fee and corpus fund) No	NA	-	0	0 6,420,185	(the claimants Claim verified
1,765		1310	Mr. Saravana Bhaskar Raja Vinayaka Shanmuga Sundaram	4,323,784	150,000	0 36,977	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	0 4,298,784	(based on the documents i.e., APPAC submitted by the claimants
1,766	·		Mrs. VIJAYALAKSHMI. J	6,523,667	·			211,977	Undelivered Club membership, maintenance fee and corpus fund		D No	NA		0	0 6,311,690	C	based on the documents i.e., APPAC submitted by the claimants
1,767	Temple Waves	1401	Dr. KISHOK MDS R	3,393,354	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund		D No	NA			0 3,368,354		Claim verified based on the documents i.e., APPAC submitted by
1,707	Temple Waves	1413	S. MOTOR MIDS II	3,333,334	0	25,483	25,000	23,000	mamenance ree and corpus fulld			ING			3,306,334		Claim verified based on the documents
1,768			Mr. ANANTHAKRISHNAN. S	3,903,804			05.000	50,483	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		0	0 3,853,321	(i.e., APPAC submitted by the claimants
1,769	Temple Waves	1505	Mr. SURENDAR N	3,442,019	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund		D No	NA			0 3,417,019		Claim verified based on the documents i.e., APPAC submitted by
1,770	Temple Waves	1510	Mr. KARTHIK KRISHNA. G	6,779,394	150,000		25,000		Undelivered Club membership,		D No	NA		0	0 3,417,019		Claim verified based on the documents i.e., APPAC submitted by

List of other creditors (Other than financial creditors and operational cr	reditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid Amount Paid In Amount																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
0.100	Temple Waves	1512	name of creater	umount	0			, and an	Undelivered Club membership,	Sucramed	party				(iii iicii)		Claim verified based on the documents i.e., APPAC submitted by
1,771	ı İ		Mr. AMAR KONDRAJU	3,500,193		0	0	(maintenance fee and corpus fund	(No	NA	0	0	3,500,193		the claimants
1,772	Temple Waves	1515	Mr. CHEMARAVATTAM KRISHNAN KUMAR	3,320,687	0	0	25,000		Undelivered Club membership,		D No	NA			3,295,687		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,//2	Temple Waves	1516	KKISHINAN KUIVIAK	3,320,007	0	0		25,000	infantenance fee and corpus fund	,	JINO	INA	-	0	3,293,007	1	Claim verified
		1310			Ü				Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,773	Temple Waves	1604	Mrs. Santhana Devi. s	3,072,213	0	0	0 25,000	(maintenance fee and corpus fund	() No	NA	C	0	3,072,213	0	the claimants Claim verified
4.77		1604	ACCUMPANTA PROPERTY OF	2245 444	U		25,000	35.000	Undelivered Club membership,						2 204 444		based on the documents i.e., APPAC submitted by
1,774	Temple Waves	1607	Miss. INDHU ROOPINI. S	3,316,444	100,000	0 25,968	25,000		maintenance fee and corpus fund	(0 No	NA		0	3,291,444	0	the claimants Claim verified
1,775		1611	Mrs. SHANTHI. A	4,146,410	0		25,000		Undelivered Club membership, 8 maintenance fee and corpus fund	(D No	NA	C) 0	3,995,442	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,776	Temple Waves	1612	Mr. SENTHIL KUMAR. S	3,746,833	0	0 36,771	25,000	25,000	Undelivered Club membership,) maintenance fee and corpus fund	(D No	NA	C	0	3,721,833	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,777		1612	Mr. UDAYAKUMAR. M S	5,630,173	U	36,771	25,000	61.77	Undelivered Club membership,		D No	NA			5,568,402		based on the documents i.e., APPAC submitted by the claimants
1,///	Temple Waves	1613	ODAIANOIVIAN. IVI 3	3,030,173	0		25,000			,	1.10	1.3/3			3,300,402	1	Claim verified
1,778			Mr. CHINPAKKEER AEJAZ AHMED	3,381,117		0		25,000	Undelivered Club membership,	(D No	NA	C	0	3,356,117	, 0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	1614			85,000	37,094	25,000										Claim verified
1,779	Temple Waves	1713	Mr. RAMAKRISHNAN RAJALINGARAJA	5,632,536	0			147,094	Undelivered Club membership, maintenance fee and corpus fund	(D No	NA	C	0	5,485,442	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,780			Mrs. Pusphalatha J	6,085,009		0	0	(Undelivered Club membership,) maintenance fee and corpus fund	(D No	NA	C	0	6,085,009	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operations)	tional creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid For Amount Paid For Amount Paid For Amount Paid For Paid Fo																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	_
S No.	Project Name	Unit No	Name of Creditor	amount	House		25.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	1715			0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,783			Miss. JAYABHARATHY M	3,600,513		0		25,000	maintenance fee and corpus fund	(No	NA	(0	3,575,513	0	the claimants
4.70	Temple Waves	J101	Adv. CAMINA T	4 000 055	0		0		Undelivered Club membership,						4 000 055		Claim verified based on the documents i.e., APPAC submitted by
1,782	Temple Waves	J108	Mrs. SAKINA T	1,898,855	150,000	0 37,345	25,000		maintenance fee and corpus fund		No	NA	1	0	1,898,855	0	the claimants Claim verified
	remple waves	1108	Mr. PRASANNA KARTHIK		150,000	37,345	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,783			MUTHARAJU	6,193,796				212,345	maintenance fee and corpus fund	() No	NA	(0	5,981,451	0	the claimants
	Temple Waves	J117	Mrs. DIVYA		0	25,402	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,784	ı		VIGNESHWARAN	3,359,051				50,402	2 maintenance fee and corpus fund	(No	NA		0	3,308,649	0	the claimants
	Temple Waves	J123			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,785	5		MR. TAHER A	1,900,281		0	0	(maintenance fee and corpus fund	(No	NA	C	0	1,900,281	0	the claimants
	Temple Waves	J201	Mr. SHIVASUBRAMANIAN.		0	26,089	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,786			R	4,012,724				51,089	maintenance fee and corpus fund	() No	NA	(0	3,961,635	0	the claimants
	Temple Waves	J210			150,000	36,647	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,787			Mr. EZHILARASAN. S	6,097,945				211,647	maintenance fee and corpus fund	(No	NA	(0	5,886,298	0	the claimants
	Temple Waves	J214	Mr. SESHAN		0		25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,788		1210	MURALIKRISHNAN	3,529,045	40.000	0	05.000	25,000	maintenance fee and corpus fund	() No	NA	(0	3,504,045	0	the claimants
1,789		J219	Mr. DHAKSHINA MURTHY	4,343,287	40,000	26,206	25,000	91,206	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0	4,252,081	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,790	Temple Waves	J222	Mr. PRABHU SRINIVAS	4,180,615	0	0	0	(Undelivered Club membership,) maintenance fee and corpus fund	(D No	NA	(0	4,180,615	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors	(Other than	financial c	reditors and	l onerational	creditors

								itors (Other tha	n financial creditors and operationa	l creditors)							
						Amount Paid	Amount Paid for							Amount			
						for Maintenance	Corpus Fund							of any mutual dues, that		Amount of Claim	
					Amount paid	ivialitellatice		Total		Amount	Whether	% of voting	Amount of	may be	Claim amount		'
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	J225			100,000	25,442	25,000										Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,791			COL. SUNDARAM. V S	3,865,550				150,442	maintenance fee and corpus fund		0 No	NA		0	0 3,715,108		the claimants
	Temple Waves	J226			100,000	25,847	25,000		·								Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,792			Mr. RAMAKRISHNAN. T S	4,125,446				150 847	maintenance fee and corpus fund		0 No	NA		n	0 3,974,599		the claimants
1,732		J235	IVII. IOAIVIAKKISIIIVAIV. 1 3	4,123,440	0		25,000	150,047	mantenance ree and corpus rund		0 140	TNA .		9	3,374,333	`	Claim verified
	'						-,										based on the
																	documents
									Hadeli and Glab and the object								i.e., APPAC
1,793			Dr. DEEPIKA R	3,439,614		0		25,000	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA		n	0 3,414,614		submitted by the claimants
1,755		J301	DI. DEEFINA N	3,433,014	0	26,089	25,000	23,000	maintenance ree and corpus rund		0 140	INA	+	0	0 3,414,014		Claim verified
	Tompio Travos	3301				20,000	20,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,		_			_			submitted by
1,794	Temple Waves	J302	Mr. ARUN LEO IGNATIUS	4,208,594	0	25,442	25,000	51,089	maintenance fee and corpus fund		0 No	NA	-	D	0 4,157,505	(Claim verified
	Terriple waves	1302			U	25,442	25,000										based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,795			Mrs. PARAMESWARI. L	3,881,152	_		0.5.000	50,442	maintenance fee and corpus fund		0 No	NA	1	0	0 3,830,710	(the claimants
	Temple Waves	J318			0		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,796			Mr. VIGNESH . T	3,464,384		0		25,000	maintenance fee and corpus fund		0 No	NA		0	0 3,439,384	(the claimants
	Temple Waves	J323			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,797			Mr. R THANGARAJ	3,117,780		0		25,000	maintenance fee and corpus fund		0 No	NA		0	0 3,092,780	(the claimants
	Temple Waves	J329			0												Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,798			Mr. RAGHUNATHAN. P	4,189,344		0	0	0	maintenance fee and corpus fund		0 No	NA		0	0 4,189,344		the claimants
	Temple Waves	J410			0	37,182	25,000										Claim verified
													1				based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,799			Mr. THYAGARAJAN, K	6,015,020				62,182	maintenance fee and corpus fund		0 No	NA	1	0	0 5.952.838		the claimants
_,,,,,,		J412		-,5,020	150,000	36,768	25,000	52,252	, and corpus rund		1	1	1		2,332,030	1	Claim verified
	1 .					' '											based on the
																	documents
									Hadaliyaand Club manbandii								i.e., APPAC
1,800			Mr. KARTHIKAYAN R	6,061,821				211 769	Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	1 .	n	0 5,850,053		submitted by the claimants
1,000	1	1	WIL BONTON ATAIN IN	0,001,021				211,/00	acriance ree and corpus rand	1	0,140	1375	-	~	3,030,033		ane ciulinants

List of other creditors	(Other than financial creditors and operation	tional creditors)

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
5	Temple Waves	J415	rame or ereater	amount	150,000	37,387	25,000	runounc	ratal Colonia	gaarantee	party.	-	Cidilli		(,	Claim verified
																	based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,801			Mr. BALAJI. V	6,847,998					maintenance fee and corpus fund	(No	NA	(0	6,635,611	0	the claimants
	Temple Waves	J507			0	25,968	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,802	Temple Waves	J508	Mr. SUBBIAH. M	3,915,506	0		25,000	50,968	maintenance fee and corpus fund	(No	NA	-	0	3,864,538	0	the claimants Claim verified
	Temple waves	1308			0		25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,803			Mr. SARAVANAN	5,311,278		0		25,000	maintenance fee and corpus fund	(No	NA		0	5,286,278	0	the claimants
	Temple Waves	J509			0	25,968	25,000										Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,804			Mr. SUBBIAH. M	3,914,065		00.047	05.000		maintenance fee and corpus fund	() No	NA	(0	3,863,097	0	the claimants
	Temple Waves	J510			0	36,647	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,805			Mr. GANESAN. R	5,356,053				61.64	Undelivered Club membership, maintenance fee and corpus fund		No	NA.)	5,294,406	_	submitted by the claimants
1,003	Temple Waves	J526	IVII. GANESAN. K	3,330,033	100,000	26,224	25,000		maintenance ree and corpus rund		J NO	INA.		, 0	3,234,400	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,806			Mr. MAGESH KUMAR. N	4,292,192					maintenance fee and corpus fund	(No No	NA	(0	4,140,968	0	the claimants
	Temple Waves	J530			0	25,766	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,807			Mr. VIJAYAN CHOCKALINGAM	3,883,039				F0 7C	Undelivered Club membership, maintenance fee and corpus fund		2 10	NA.			3,832,273		submitted by the claimants
1,807	Temple Waves	J535	CHUCKALINGAIVI	3,003,039	0		25,000	50,760	manitenance ree and corpus rund) No	NA	+ '	, 0	3,832,2/3	0	Claim verified
	, ,						,,,,,										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,808			Mr. MUGESH V	2,968,109		0		25,000	maintenance fee and corpus fund	(No	NA	(0	2,943,109	0	the claimants
	Temple Waves	J602			0												Claim verified
																	based on the documents
																	i.e., APPAC
1									Undelivered Club membership,								submitted by
1,809	Temple Waves	J604	Miss. Pasamalar G	2,240,036	0	0	25,000	(maintenance fee and corpus fund	() No	NA	-	0	2,240,036	0	the claimants Claim verified
	Terriple waves	1004			U		23,000										based on the
																	documents
									Undelivered Club membership								i.e., APPAC
1,810			Mrs. ROHINI K	3,446,627		0		25,000	Undelivered Club membership, maintenance fee and corpus fund	(No	NA	(0	3,421,627	0	submitted by the claimants
,		-		-,,	-	-				· `		1	· `		-,,		

List of other creditors (Other than financial creditors and operational cr	reditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid for Amount Paid for																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance		Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House	07.400	05.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
1 011	Temple Waves	J606	Mr. AYYADURAI. U	5 071 420	0	37,168	25,000	C2 100	Undelivered Club membership,) No	NA.			5 000 201		Claim verified based on the documents i.e., APPAC submitted by
1,811	Temple Waves	J612	Mr. AYYADUKAI. U	5,871,429	0	37,305	25,000		maintenance fee and corpus fund		No	NA	,	J U	5,809,261	. 0	the claimants Claim verified
1,812	·	3612	Mrs. SRIVIDYA RAMKUMAR	5,203,210	U	37,300	23,000		Undelivered Club membership,		D No	NA		0 0	5,140,905	5 0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	J621		0,200,200	40,000	25,868	25,000					1			0,2.10,000		Claim verified
	·		Mr. AMARENDRA KUMAR						Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,813	Temple Waves	J622	NAYAK	4,103,538	0	24,916	25,000		maintenance fee and corpus fund	(No	NA	(0	4,012,670	0	the claimants Claim verified
	·	3022			U	24,510	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,814	Temple Waves	J623	Mr. NAGARAJAN S	3,694,865	40,000	26,092	25,000		maintenance fee and corpus fund	() No	NA	(0	3,644,949	0	the claimants Claim verified
1,815			Mr. AMARENDRA KUMAR NAYAK	3,977,412	40,000				Undelivered Club membership, 2 maintenance fee and corpus fund	() No	NA	(D 0	3,886,320	0 0	based on the documents i.e., APPAC submitted by the claimants
1 010	Temple Waves	J626	AA- DASKAD -	2016 612	0	25,847	25,000	50.045	Undelivered Club membership,		D No.	NA.			2,005,705		Claim verified based on the documents i.e., APPAC submitted by
1,816	Temple Waves	J632	Mr. BASKAR. s	3,916,612	0		25,000	50,84	7 maintenance fee and corpus fund	() No	NA	(0	3,865,765	0	the claimants Claim verified
	·	3032			U		23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,817	Temple Waves	J711	Mr. DWARAKNATH B	3,162,719	85,000	0 37,715	25,000		maintenance fee and corpus fund	(No	NA	(0	3,137,719	0	the claimants Claim verified
1,818		3/11	Mr. VIGNESH V	6,889,276	83,000	37,713	23,000		Undelivered Club membership,		D No	NA			6,741,561		based on the documents i.e., APPAC submitted by the claimants
1,018	Temple Waves	J726	IVII. VIGINESTI V	0,003,270	0	25,321	25,000		maintenance ree and corpus rund		UNU	INA			0,741,501	1	Claim verified
1,819			Mrs. VIJI GRACE. R	3,638,386				50,322	Undelivered Club membership, I maintenance fee and corpus fund) No	NA	(0	3,588,065	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	K102	Saravanan		75,000	22,571	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,820				4,091,874				122,571	I maintenance fee and corpus fund	(No	NA	(0	3,969,303	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K108			100,000	26,090	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,821			Mr. RAMESH G	4,446,103				151,090	maintenance fee and corpus fund	() No	NA	(0	4,295,013	0	the claimants
4.000	Temple Waves	K111	Murugan Chelliah	4.350.055	75,000	22,490	25,000		Undelivered Club membership,						4 427 576		Claim verified based on the documents i.e., APPAC submitted by
1,822	Temple Waves	K119	Mohamed Ashif Ali J	4,260,066	100,000	25,443	25,000	122,490	maintenance fee and corpus fund	(0 No	NA	(0	4,137,576	0	the claimants Claim verified
		Kiis	Worldined Ashii Ali o		100,000	20,440	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,823	Temple Waves	K123	Narasiman	4,837,543	0			150,443	maintenance fee and corpus fund	(0 No	NA	(0	4,687,100	0	the claimants Claim verified
4.034		KIZS	INALASIITIATI	4.050.454	U				Undelivered Club membership,						4.050.45.4		based on the documents i.e., APPAC submitted by
1,824	Temple Waves	K204	K. B. Madhu Sudhanan	4,858,454	75,000	0 22,652	25,000	(maintenance fee and corpus fund		0 No	NA		J U	4,858,454	U	the claimants Claim verified
1,825	·			4,387,795	·			122,652	Undelivered Club membership, 2 maintenance fee and corpus fund	(O No	NA	C	o 0	4,265,143	O	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	K210	Shakthi Rohini		75,000	18,742	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,826		1/202	N-4: IO/	4,372,084	100,000	25,564	25,000		2 maintenance fee and corpus fund	() No	NA	(0	4,253,342	0	the claimants
	Temple Waves	K223	Nataraj KV		100,000	23,304	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,827		K225	C D-i	4,881,116	0	25,916	25,000	150,564	1 maintenance fee and corpus fund	() No	NA	(0	4,730,552	0	the claimants
1,828	Temple Waves	K225	S. Rajaraman	4,221,857	0	25,916	25,000	50 916	Undelivered Club membership,		D No	NA			4,170,941	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,020	Temple Waves	K323	S. Karthikeyan	+,221,037	100,000	21,303	25,000			,	1	1.70		0	7,170,341		Claim verified
1,829	·			5,223,992				146,303	Undelivered Club membership, 3 maintenance fee and corpus fund	(D No	NA	(0 0	5,077,689	0	based on the documents i.e., APPAC submitted by the claimants
1,830	Temple Waves	K415	Neeraj Das & K. Varlaxmi	5,152,188	100,000	21,303	25,000		Undelivered Club membership, 3 maintenance fee and corpus fund		D No	NA	(0 0	5,005,885	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
	•	•	-	•	•			•		-	•		-	•			

State Part									itors (Other tha	n financial creditors and operationa	l creditors)							
Temple Waves MC27 K PreseRa 100,000 25,433 25,000	S No.	Project Name	Unit No	Name of Creditor		for Club		Amount Paid for Corpus Fund	Admitted	Nature of claim	covered by	related	share in	contingent	of any mutual dues, that may be	not admitted	under verification (In	
1,000 1,00					amount		25,433	25,000		Nature of Claim	guarantee	party:	COC	Ciaiiii		(III IIVIV)	HVIC	Claim verified
1333 Temple Waves NOSS Max. Curragenij Sarboth 0 25,518 25,000 10,00		Temple waves	1421	TXT TOOLIN		100,000	20,400	25,000		Undelivered Club membership.								based on the documents i.e., APPAC submitted by
1,832 Surple Waves 1,851	1,831											0 No	NA		0	0 4,779,081	C	the claimants
1,832 Temple Waves		Temple Waves	K505			0	25,818	25,000										Claim verified based on the
1,232 Temple Waves																		i.e., APPAC
Serrollo Waves KS13 Dinsel Kumar													l					submitted by
Description Description	1,832		K513	Dinesh Kumar	3,659,056	0	22 894	25,000	50,818	maintenance fee and corpus fund	1	U NO	NA .		U	3,608,238		Claim verified
1.831 Temple Waves K516 A. Balaman 3,918,791 100,000 25,402 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 25,000 2		Tomple traves		J. I. San Tallia			22,001	20,000										based on the documents i.e., APPAC
Temple Waves KS16 A. Balamani																		submitted by
1,835 Temple Waves K603 Asha Suresh 4,869,118 0 25,000 150,402 maintenance fee and corpus fund 0 No NA 0 0 4,718,716 0 the claim version of secure of the corpus fund 0 No NA 0 0 3,890,267 0 the claim version of secure of the corpus fund 0 No NA 0 0 3,890,267 0 the claim version of secure of the claim version of secure of the claim version of the claim ver	1,833		I/E4C	A Delement	3,918,791	400.000	05.400	25.000	47,894	maintenance fee and corpus fund	1	0 No	NA	1	0	0 3,870,897	C	the claimants
1,836		Temple waves	KSIO	A. Balamani		100,000	25,402	25,000										based on the documents i.e., APPAC
Temple Waves K608 Asha Suresh 0 25,000	1 92/				1 960 119				150 402			O No	NA		0	0 4 719 716	,	submitted by
1,835 Surander Rajendran	1,034		K608	Asha Suresh	4,009,110	0		25,000		maintenance ree and corpus rund	'	O NO	INA	'	0	4,718,710		Claim verified based on the
Temple Waves K613 Mr. Karthikeyan M S 0 25,000	1.835				3.915.267		0		25,000			0 No	NA		0	0 3.890.267	C	documents i.e., APPAC submitted by the claimants
1,836	,,,,,,,		K613	Mr. Karthikeyan M S		0		25,000										Claim verified based on the documents
Temple Waves K623 Surander Rajendran 0 25,000 Undelivered Club membership, Unde																		submitted by
1,837 Temple Waves K624	1,836		K623	Surander Rajendran	3,071,016	0	0	25,000		maintenance fee and corpus fund	1	0 No	NA	1	0	0 3,046,016	С	Claim verified
Temple Waves K624																		documents i.e., APPAC submitted by
1,838 10,000 111,092	1,837		K624	Lakehman Pao Gayara	3,854,442	60,000		25,000	25,000	maintenance fee and corpus fund		0 No	NA		0	0 3,829,442	C	the claimants
1,838		Temple waves	11024	Laksiiiiaii Nao Gavara		00,000	20,032	25,000		Undelivered Club membership.								based on the documents i.e., APPAC submitted by
1,839 Undelivered Club membership, Temple Waves K631 Sridhar S 100,000 25,321 25,000 Undelivered Club membership, Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 4,831,165 0 the claim documer i.e., APP. Submittee of	1,838				4,382,017							0 No	NA		0	0 4,270,925	C	the claimants
1,839		Temple Waves	K627	Vino Jesintha Mary		100,000	25,443	25,000		Undelivered Club membership								Claim verified based on the documents i.e., APPAC submitted by
based on documer i.e., Appl. Undelivered Club membership,	1,839				4,981,608							0 No	NA		0	0 4,831,165	C	the claimants
		Temple Waves	K631	Sridhar S		100,000	25,321	25,000										Claim verified based on the documents i.e., APPAC
	1.840				4.260 386				150 321			0 No	NA NA		0	0 4,110,065		submitted by the claimants

List of other creditors	(Other than financial	creditors and o	perational creditors)

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount Paid For Amount Paid For Amount Paid For Amount Paid For Paid Fo																
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount		
S No	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K724	Mrs. Malarvizhi S		60,000	26,206	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,0				4 204 204				444 204	Undelivered Club membership,						4 472 470		submitted by
1,8	Temple Waves	L102		4,284,384	0			111,206	maintenance fee and corpus fund	(No No	NA	(0	4,173,178	0	the claimants Claim verified
	Temple Waves	LIOZ															based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8			MANIMOZHIRAVIKUMAR	3,818,759		0	0	(maintenance fee and corpus fund	() No	NA	(0	3,818,759	0	the claimants
	Temple Waves	L210			0		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,8	3		RAJESH R	4,070,510		0		25.000	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	4,045,510	,	submitted by the claimants
1,0	Temple Waves	L211	TO DESTITE	1,070,010	0			25,000	mantenance rec and corpus rand	,	,,,,,		1		1,013,310		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,8	Temple Waves	L212	MOHAMMED YASEEN	3,608,971	0	0 24,512	25,000	() maintenance fee and corpus fund	(No	NA	(0	3,608,971	0	the claimants Claim verified
	Temple waves	LZIZ			0	24,512	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8	5		MURALIDHARAN V.K	3,853,198				49,512	maintenance fee and corpus fund	(No	NA	(0	3,803,686	0	the claimants
	Temple Waves	L213			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,8	6		MOHAMMED YASEEN	3,629,401		0	0		Undelivered Club membership, maintenance fee and corpus fund		No	NA			3,629,401	,	submitted by the claimants
1,0	Temple Waves	L215	WOTAWWED TASEEN	3,023,401	0		0		maintenance ree and corpus rund		J NO	INA		, ,	3,023,401		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,8		1204	MUMTAJ.Y	3,563,955	0	0	0	(maintenance fee and corpus fund	() No	NA	(0	3,563,955	0	the claimants
	Temple Waves	L301			0												Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8	8		ASMA FATHEMA	3,938,313		0	0	(maintenance fee and corpus fund	(No	NA		0	3,938,313	0	the claimants
	Temple Waves	L304			0		25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
			S KRISHNAMURTHY RAO	2 620 662				25.000	Undelivered Club membership,			ļ.,,			2 64 4 655		submitted by
1,8	Temple Waves	L311	AND USHA RAO	3,639,692	0	0 25,585	25,000	25,000	maintenance fee and corpus fund	() No	NA	1	0	3,614,692	0	the claimants Claim verified
						25,500	23,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8	0		K. S. BHOOPATHY	3,706,749				50,585	maintenance fee and corpus fund	(No	NA	(0	3,656,164	0	the claimants

	List of other creditors (Other than financial creditors and operational creditors) Amount Paid Amount Paid for Amount																
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	L401			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,85			GOPALAKRISHNAN BALAJI	3,812,775		0	0	C	maintenance fee and corpus fund	(No	NA	(0	3,812,775	0	the claimants
1,85	Temple Waves	L406	P.VIGNESH	4,571,436	100,000	25,473	25,000	150 473	Undelivered Club membership, maintenance fee and corpus fund) No	NA			4,420,963		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,03	Temple Waves	L502	P.VIGINESH	4,371,430	100,000	25,444	25,000	130,473	maintenance ree and corpus rund	,	INO	INA		0	4,420,963	-	Claim verified
4.05		502	M.HAMEED MOHAMMED BIJLI & S.U AFROSE BEGUM A U	4402472	100,000	20,777	20,000	450 444	Undelivered Club membership,						4 042 720		based on the documents i.e., APPAC submitted by
1,85	Temple Waves	L503	BEGUM A U	4,193,173	100,000	24,512	25,000	150,444	maintenance fee and corpus fund	(No	NA	(0	4,042,729	0	the claimants Claim verified
		2503			100,000	24,012	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,85	Temple Waves	L508	SASIKUMAR	4,128,599	0	25,078	25,000	149,512	maintenance fee and corpus fund	(No	NA	-	0	3,979,087	0	the claimants Claim verified
1,85		L609	JACINTH MABEL GUNASEELI	3,977,896	0	,,,,,,			Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	3,927,818	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,85	·		R ARUNRAMANATHAN	4,034,051		0	0	C	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	4,034,051	0	based on the documents i.e., APPAC submitted by the claimants
1,85	Temple Waves	L611	PRABU SARANATHAN	4,172,320	40,000	25,362	25,000	90.263	Undelivered Club membership, maintenance fee and corpus fund) No	NA			4,081,958		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,03	Temple Waves	L701	FIVADO SAKANATIAN	4,172,320	0			30,302	maintenance ree and corpus rund	,	INO	INA		0	4,081,938	0	Claim verified
1,85			SANGITA KOTHARI	3,749,169		0	0		Undelivered Club membership,) No	NA		0 0	3,749,169	0	based on the documents i.e., APPAC submitted by the claimants
2,03	Temple Waves	L705	2. 310.011.0111/401	5,7 .5,105	100,000		25,000		teriance ree and corpus fullu	,		1.00			3,743,103		Claim verified
1,85		L715	JOHN FERNANDES A	4,478,111	0		25,000		Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	4,328,073	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,86)		M KRISHNAN	4,028,406		0		25,000	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	4,003,406	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors	(Other than financial creditors and	d operational creditors)

								itors (Other th	an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount	Amount of Claim	
				Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No	Project Name	Unit No	Name of Creditor	amount	House		0.5.000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	M102			0		25,000										Claim verified based on the
																	documents
									Hadali and G. bananhanki								i.e., APPAC
1,86	1		Mr. RAAJENTHIREN M	4,383,168		0		25,000	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	4,358,168	0	submitted by the claimants
	Temple Waves	M104			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,86			Mr. CHANDRASEKARAN R	3,708,105		0		25 000	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA		0	3,683,105	,	submitted by the claimants
1,00	Temple Waves	M109	WII. CHANDINASERARAN	3,700,103	0		25,000		maintenance ree and corpus rund		7 140	IVA	`		3,003,103		Claim verified
																	based on the
																	i.e., APPAC
4.00			AA BUIANIAI AKCUBAIAA	2.054.440		0		25.000	Undelivered Club membership,			NA.			2.026.440		submitted by
1,86	Temple Waves	M113	Mrs. DHANALAKSHMI M	2,951,449	0	0	25,000		maintenance fee and corpus fund	() No	NA	-	0	2,926,449	0	the claimants Claim verified
	'																based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,86	Temple Waves	M122	Mrs. VANITHA. B	3,634,114	100,000	0 25,483	25,000		maintenance fee and corpus fund	(No	NA	(0	3,609,114	0	the claimants Claim verified
	Temple waves	IVIIZZ			100,000	25,405	25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,86			Mr. MANOJ KUMAR ROUT	4,431,344	100.000	0.004			maintenance fee and corpus fund	(No	NA	(0	4,280,861	0	the claimants
	Temple Waves	M125			100,000	25,321	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,86			Mr. RADHAKRISHNAN. B	4,300,251					1 maintenance fee and corpus fund	(No	NA	(0	4,149,930	0	the claimants
	Temple Waves	M131			100,000	25,969	25,000										Claim verified based on the
																	documents
									Hadalinasad Club asaasbasabia								i.e., APPAC
1,86	7		Mrs. Jayalakshmi Shriram	3,469,214				150,969	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	3,318,245	0	submitted by the claimants
	Temple Waves	M132			150,000	25,927	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,86	R		Mr. JANMEJAYA TRIPATHY	4,681,371				200 927	Undelivered Club membership, 7 maintenance fee and corpus fund		No	NA		0	4,480,444	,	submitted by the claimants
2,00	Temple Waves	M144	3 (1112)	1,001,071	100,000	25,605	25,000		mantenance ree and corpus rand		,,,,,	1.0.1			1, 100, 111		Claim verified
																	based on the documents
																	i.e., APPAC
1 00			Mr. JERALD K PRAKASH R	4 516 522				150.000	Undelivered Club membership,		No	NA.			4 365 040		submitted by
1,86	Temple Waves	M208	A	4,516,523	100,000	25,442	25,000		5 maintenance fee and corpus fund		No	INA		. 0	4,365,918	0	the claimants Claim verified
	,					'											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,87	0		Mrs. LALITHA. M	3,916,671				150,442	2 maintenance fee and corpus fund	(No	NA	(0	3,766,229	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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							List of other cred		an financial creditors and operationa	l creditors)							
				Total Claims d	Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	for Club House			Amount	Nature of claim	covered by guarantee	related party?	share in CoC	contingent claim	set-off	(In INR)	verification (In INR)	Remarks
0.1101	Temple Waves	M225	rame or ereator	umount	100,000	25,160	25,000	7 IIII O III II	ratal Colonia	Sucrement	party.		Cidilli		(,	Claim verified
																	based on the
																	documents i.e., APPAC
			Mrs. SOUMYA						Undelivered Club membership,								submitted by
1,871			MAHESWARAN	5,044,258					maintenance fee and corpus fund	(No	NA	(0	4,894,098	0	the claimants
	Temple Waves	M242			100,000	25,605	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,872	,		Mr. ANISH UL REHMAN A	4,416,079				150 601	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			4,265,474		submitted by the claimants
1,072	Temple Waves	M305	IVII. AINISH OL KEHIVIAN A	4,410,079	100,000	23,899	25,000	130,00	maintenance ree and corpus rund	,	JINO	INA		5	4,203,474	0	Claim verified
	'																based on the
																	documents i.e., APPAC
			Mr. BALAKRISHNAN						Undelivered Club membership,								submitted by
1,873			JAWAHAR	5,583,755				148,899	maintenance fee and corpus fund	(No No	NA	(0	5,434,856	0	the claimants
	Temple Waves	M322			0	26,082	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,874			Mr. NAGARAJ D	3,493,859				E1 00°	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			3,442,777		submitted by the claimants
1,074	Temple Waves	M345	IVII. NAGARAJ D	3,493,639	0		25,000		maintenance ree and corpus rund	,	JINO	INA		5	3,442,777	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,875			Mr. RAJAN V	4,148,152		0			maintenance fee and corpus fund	(No	NA	(0	4,123,152	0	the claimants
	Temple Waves	M348			100,000	25,321	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,876			Mrs. JOYCEELIZABETH S	4,459,228				150 32	Undelivered Club membership, I maintenance fee and corpus fund		No	NA) (4,308,907	0	submitted by the claimants
2,07	Temple Waves	M407	WIST TO TOLLELE TOLLTTO	1,155,220	0		25,000		mantenance ree and corpus rand		,,,,,				1,500,507		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,877			Mrs. A SHANTHI	3,740,898		0	05.000	25,000	maintenance fee and corpus fund	() No	NA	(0	3,715,898	0	the claimants
	Temple Waves	M409			0		25,000										Claim verified based on the
																	documents
									Undelinered Club acceptantia								i.e., APPAC
1,878	3		Mr. MONIKANDAN. B	4,416,847		0		25.000	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	4,391,847	0	submitted by the claimants
,,,,,,	Temple Waves	M410		, -,	0	25,442	25,000			<u> </u>	1		<u> </u>		,,- 17		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,879		14445	Mr. RAVI P	4,092,270			05.000		maintenance fee and corpus fund	(No No	NA	(0	4,041,828	0	the claimants
	Temple Waves	M415			0		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,880	,		Mr. PARTHIBAN V	4,048,351		0		25 000	Undelivered Club membership, maintenance fee and corpus fund		No	NA.			4,023,351	0	submitted by the claimants
2,000	.1	1		.,0.0,001	-			23,000		- '	-1.10	1	1 ,	-1	.,023,331		c ciaiiliaita

List of other creditors	Other than financial creditors and	d operational creditors)

							List of other cred		an financial creditors and operationa	l creditors)							
					Amount paid	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total		Amount	Whether	% of voting	Amount of	Amount of any mutual dues, that may be	Claim amount		
				Total Claimed				Admitted		covered by	related	share in	contingent	set-off		verification (In	
S No	Project Name Temple Waves	Unit No M416	Name of Creditor	amount	House 0	25,442	25,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
	Temple waves	1410			0	25,442	25,000										based on the
																	documents
									the delice and GL be an extensive								i.e., APPAC
1,88	1		Mrs. MALARVIZHI. J	4,066,687				50,442	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	4,016,245	0	submitted by the claimants
,	Temple Waves	M426		,,,,,,,	0	25,402	25,000								, , , , ,		Claim verified
																	based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,88		14440	Mr. LOKESH RAJA S	4,532,719	400.000	05.004	25.000		maintenance fee and corpus fund	(No	NA	(0 0	4,482,317	0	the claimants
	Temple Waves	M448			100,000	25,321	25,000										Claim verified based on the
																	documents
									the delice and GL be an extensive								i.e., APPAC
1,88	3		Mr. SADHAN KUMAR ROY	4,713,911				150.32	Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	4,563,590	0	submitted by the claimants
	Temple Waves	M450			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,88	Temple Waves	M507	Mr. RAJAN P	3,792,058	0	0	25,000		maintenance fee and corpus fund	(No	NA	(0 0	3,767,058	0	the claimants Claim verified
	Temple waves	101307			0		25,000										based on the
																	documents
			Mr. MOHAMMED						Undelivered Club membership,								i.e., APPAC submitted by
1,88	5		SALEEM. M	3,491,654		0		25,000	maintenance fee and corpus fund	(No	NA		0	3,466,654	0	the claimants
	Temple Waves	M508			0	26,040	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1,00			Mr. PATIL VIKRAM	2 025 040				54.04	Undelivered Club membership,					0	2 002 070		submitted by
1,88	Temple Waves	M513	VISHWAS	3,935,019	0			51,040	maintenance fee and corpus fund	(No	NA		U U	3,883,979	0	the claimants Claim verified
	Tompio Travos	11.515															based on the
																	documents
			Mr.						Undelivered Club membership,								i.e., APPAC submitted by
1,88			SHANKARANARAYANAN G	3,748,036		0	0		maintenance fee and corpus fund	(No	NA	(0 0	3,748,036	0	the claimants
	Temple Waves	M528			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l					submitted by
1,88	Temple Waves	M530	Mr. VENKATA RAMANI G	3,737,201	0	0	25,000		maintenance fee and corpus fund	(No	NA	-	0 0	3,712,201	0	the claimants Claim verified
	Tompio Travos	11.550					20,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,88			Mr. VENKATA RAMANI G	3,983,102		0			maintenance fee and corpus fund	(No	NA	(0 0	3,958,102	0	the claimants
	Temple Waves	M534			0	25,604	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,			l				_	submitted by
1,89	JI	1	Mr. BALRAJU G	4,077,811				50,60	maintenance fee and corpus fund		No	NA		ul C	4,027,207	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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									an financial creditors and operationa	l creditors)							
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount		
S No	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim	300-011	(In INR)	INR)	Remarks
	Temple Waves	M536			0	25,604	25,000								,	,	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,8		14520	Mrs. SUJATHA A	3,845,552	100,000	05.070	25.000		1 maintenance fee and corpus fund	(No	NA	(0	3,794,948	0	the claimants
	Temple Waves	M538			100,000	25,978	25,000										Claim verified based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8	2		Mr. RANJITH KUMAR. M S	4,618,354				150,978	maintenance fee and corpus fund	(No	NA		0	4,467,376	0	the claimants
	Temple Waves	M542			0	26,206	25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,8	Temple Waves	M549	Mr. RAEGAN. A	3,980,045	0		25,000		maintenance fee and corpus fund	(No	NA	(0	3,928,839	0	the claimants Claim verified
	Temple waves	101349			0		25,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8	4		Dr. ARUL KOMAGAN	4,283,197		0		25,000	maintenance fee and corpus fund		No	NA		0	4,258,197	0	the claimants
	Temple Waves	M604			60,000	26,578	25,000		·								Claim verified
																	based on the documents
																	i.e., APPAC
	_								Undelivered Club membership,				1				submitted by
1,8	Temple Waves	M613	Mr. GUNASELVAN V	4,042,605	0	 	25,000		maintenance fee and corpus fund	(No	NA	(0	3,931,027	0	the claimants Claim verified
	Temple Waves	WIGIS					20,000										based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,8			Mr. SUNDARRAJ R	3,308,106		0		25,000	maintenance fee and corpus fund	(No	NA	(0	3,283,106	0	the claimants
	Temple Waves	M619			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,8	7		Mr. RAVICHANDAR M	4,552,308		0	0		Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			4,552,308		submitted by the claimants
1,0	Temple Waves	M621	IVII. KAVICHANDAK IVI	4,332,306	0	25,916	25,000		maintenance ree and corpus rund	· ·	JINO	INA		0	4,332,306	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,8			Mr. KANNADASAN S	4,185,077					maintenance fee and corpus fund	(No	NA	(0	4,134,161	0	the claimants
	Temple Waves	M644			0		25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,8			Mr. MUTHU. T	3,909,110		0		25.000	Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			3,884,110		submitted by the claimants
1,8	Temple Waves	M705	IVII. IVIUTHU. I	3,303,110	0	28,678	25,000		manitenance ree and corpus fund	1	INO	IVA		, 0	3,004,110	0	Claim verified
	1					' '											based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,9	0		Mr. SENTHIL. M	4,590,556				53,678	maintenance fee and corpus fund	(No	NA	(0	4,536,878	0	the claimants

								litors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed		Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
1,901	Temple Waves	M711	Mr. MATHAN. K	3,667,571	0	0	25,000		Undelivered Club membership,		0 No	NA			3,642,571		Claim verified based on the documents i.e., APPAC submitted by
1,901	Temple Waves	M730	Mr. MATHAN. K	3,667,571	0	0	25,000		maintenance fee and corpus fund	,	U NO	NA	,	J	3,642,571		the claimants Claim verified
1,902	Temple waves	W/75U	Mr. NAVEENKIRAN MOHAN SOANS	3,682,581	0	0	25,000		Undelivered Club membership,		0 No	NA			3,657,581		based on the documents i.e., APPAC submitted by the claimants
1,302		C108	WOTAN SOANS	3,082,381	0	0		23,000	maintenance ree and corpus rund	· '	0 140	INA	,		3,037,381		Claim verified
4.002	T		CANTUNE AND CAN	6 207 022					Undelivered Club membership,						6 207 022		based on the documents i.e., APPAC submitted by
1,903	Temple Waves	C117	SAKTHIVEL MURUGAN	6,307,933	125,000	0 37,011	0 25,000	(maintenance fee and corpus fund	1	0 No	NA	-	0	6,307,933	0	the claimants Claim verified
		CII7	sandhya vijay & vijay		123,000	37,011	23,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,904	Temple Waves	C212	venkataraman	7,878,736	0	28,584	25,000	187,011	I maintenance fee and corpus fund	1	0 No	NA	-	0	7,691,725	0	the claimants Claim verified
1,905	Temple Waves	C403	Arun Prakash	6,731,009				53,584	Undelivered Club membership, maintenance fee and corpus fund	(0 No	NA	() c	6,677,425	. 0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,906	Temple Waves		Meenakshi Sundaram	5,413,154	0	0	0	(Undelivered Club membership, maintenance fee and corpus fund	(0 No	NA	(D C	5,413,154		based on the documents i.e., APPAC submitted by the claimants
4.007		C616	INDIDA	6.007.033	0				Undelivered Club membership,						6 007 020		Claim verified based on the documents i.e., APPAC submitted by
1,907	Temple Waves	D208	INDIRA	6,997,822	0	29,663	0 25,000		maintenance fee and corpus fund	<u> </u>	0 No	NA	+ '	J (6,997,822		the claimants Claim verified
1.908	Temple Waves		Arun S	7,204,793		20,000		54.663	Undelivered Club membership,		0 No	NA			7,150,130	0 0	based on the documents i.e., APPAC submitted by the claimants
2,550	pic traves	D312		7,201,733	25,645	75,000	25,000	3 .,000.	The state of the s	<u> </u>		1	†		,,150,150		Claim verified
1,909	Temple Waves		P.S. Anand	5,133,772				125,645	Undelivered Club membership, 5 maintenance fee and corpus fund		0 No	NA) c	5,008,127	, 0	based on the documents i.e., APPAC submitted by the claimants
1.910	Temple Waves	D506	Mubashirah Shakir	6,346,331	0	0	0		Undelivered Club membership,		0 No	NA			6,346,331	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
			-									-					

List of other creditors (Other than financial creditors and operational creditors)
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								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No. Pro	oject Name	Unit No D512	Name of Creditor	amount	House 0	0	35,000	Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks Claim verified
1 911 Ten	nple Waves	D512	Murugaiyan. T	3,758,960	0	0	25,000	25.000	Undelivered Club membership,		D No	NA			3,733,960		based on the documents i.e., APPAC submitted by the claimants
1,511 1011	Tiple waves	E511	ivididgalyan. 1	3,738,900	0			23,000	maintenance ree and corpus rund	,	JINO	INA	,	0	3,733,900	-	Claim verified
1.912 Ten	mple Waves		Kirthiga & Balakumaran	7,528,534		0	0		Undelivered Club membership,		D No	NA		0 0	7,528,534		based on the documents i.e., APPAC submitted by the claimants
-,		F403		.,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	150,000	36,809	25,000								1,020,00		Claim verified
							·		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,913 Ten	nple Waves	F611	Pandian/Geetha	7,535,430	0	36,432	25,000	211,809	maintenance fee and corpus fund	() No	NA	(0	7,323,621	. 0	the claimants
		POII			0	30,432	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,914 Ten	mple Waves	F708	Anandhakumar	5,664,299	0	36,432	25,000	61,433	maintenance fee and corpus fund	(No No	NA	(0	5,602,867	0	the claimants Claim verified
1,915 Ten	nple Waves		Venkatesan S R	6,366,258	Ü	30,432	25,000	61,43	Undelivered Club membership,	() No	NA	(0	6,304,826	0	based on the documents i.e., APPAC submitted by the claimants
1.916 Ten	mple Waves	G521	S Indra	5,637,258	0	0	0		Undelivered Club membership,		D No	NA		0 0	5,637,258	. 0	Claim verified based on the documents i.e., APPAC submitted by the claimants
		G525			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,917 Ten	mple Waves	6622	Dilip Tulshiram Nakte	5,586,389		0	0	-	maintenance fee and corpus fund	(No No	NA	(0	5,586,389	0	the claimants
1 019 Ton	mala Wayes	G623	Praveen Krishna	E 220.0E9	0		0		Undelivered Club membership,		D No.	NA.			E 220 0E8		Claim verified based on the documents i.e., APPAC submitted by
1,918 len	nple Waves	J124	r iaveen Krisnna	5,329,958	0	0	U	<u> </u>	maintenance fee and corpus fund	-	No No	NA		0	5,329,958	1	the claimants Claim verified
1,919 Ten	nple Waves		Rajalingam Maharajan	3,759,951		0	0		Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0 0	3,759,951	0	based on the documents i.e., APPAC submitted by the claimants
1,920 Ten	nple Waves	J202	Manikandan Pichandi	3,884,426	0	0	0		Undelivered Club membership,) No	NA		0	3,884,426	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational cr	reditors)
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								litors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
		J208			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,921	Temple Waves		Sawood Alam	6,753,764		0	0		maintenance fee and corpus fund		0 No	NA		0	6,753,764	. 0	the claimants
		J215			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,922	Temple Waves	10.1	Jagadish T.	5,131,574		0	0	(maintenance fee and corpus fund	(0 No	NA	(0	5,131,574	0	the claimants
		J217			0	0	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,923	Temple Waves		A. Ramki	3,307,686				25,000	maintenance fee and corpus fund	(0 No	NA	(0 0	3,282,686	0	the claimants
		J414	Haneefa Chonari		0	25,968	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,924	Temple Waves		Ahamed	3,879,900				50,968	maintenance fee and corpus fund	(0 No	NA	(0	3,828,932	0	the claimants
1,925	Temple Waves	J520	Sivakumar K N	2,944,746	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	(0 No	NA	C	D C	2,919,746	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,926	Temple Waves	J724	shravan kalra	3,647,573	0	0	0		Undelivered Club membership,		0 No	NA		0	3,647,573	. 0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1.025	Temple Waves	J731	praveen kalra	3,625,558	0	0	0		Undelivered Club membership,		0 No	NA			3,625,558		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,927	Temple Waves	C201	praveen kalla	3,023,338	150,000		25,000		maintenance ree and corpus rund	<u> </u>	UINU	INA	<u> </u>	J (3,023,358		Claim verified
1,928			Mr. SANTHOSH R	8,702,770					Undelivered Club membership, maintenance fee and corpus fund		0 No	NA	(D C	8,488,493	0	based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	C209	Mrs. NAVANEEDHA	6.255.555	75,000	35,893	25,000		Undelivered Club membership,							_	Claim verified based on the documents i.e., APPAC submitted by
1,939	Temple Waves	C211	Mrs. USHA GOENKA	6,350,827 3,587,370	0	0	0		Undelivered Club membership,		0 No 0 No	NA NA		0	GJET 1333 .		the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Other than financial creditors and operational c	creditors)
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								itors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	C301	Mr. ANAND KUMAR		150,000	39,277	25,000		Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,93	L		MISHRA	8,506,822				214,277	maintenance fee and corpus fund	(No	NA	(0	8,292,545	0	the claimants
1,93	Temple Waves	C313	Mrs. SMRITHY. K	5,206,549	0	36,273	25,000		Undelivered Club membership,) No	NA			5,145,276		Claim verified based on the documents i.e., APPAC submitted by
1,93	Temple Waves	C606	IVITS. SIVIRITHY. K	5,206,549	0			61,273	maintenance lee and corpus lund	,	INO	INA		0	5,145,276	0	the claimants Claim verified
		2000			Ü				Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,93	Temple Waves	D110	Mr. KUMARAN	4,982,693	125,000	0 35,596	0 25,000	C	maintenance fee and corpus fund	(No	NA	(0	4,982,693	0	the claimants Claim verified
		DIIO			125,000	33,390	25,000		Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,93	Temple Waves	D122	Mr. GOPAL T	6,973,772	125,000	35,596	25,000		maintenance fee and corpus fund	-	No	NA	-	0	6,788,176	0	the claimants Claim verified
1,93		D124	Mr. NOORUL AMEEN	6,694,887	0				Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0	6,509,291	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,93	Temple Waves	D124	Mr. SELVARAJ R	7,490,831	U	0	0	C	Undelivered Club membership, maintenance fee and corpus fund) No	NA	(0	7,490,831	0	based on the documents i.e., APPAC submitted by the claimants
1,93	Temple Waves	D214	Mr. SRINATH C R	5,433,313	0	0	25,000		Undelivered Club membership,) No	NA			5,408,313		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,93	Temple Waves	D307	IVII. JAIIVALTI CA	3,433,313	0	U		23,000	manitenance ree and corpus fund		INU	INA		, 0	3,400,313	1	Claim verified
1,938			Mrs. NIRANJANADEVI P J	5,379,919		0	0	C	Undelivered Club membership,) No	NA		0	5,379,919	0	based on the documents i.e., APPAC submitted by the claimants
,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Temple Waves	D515		.,,	15,000		25,000								.,,		Claim verified
1,939	Temple Waves	D609	Mr. SYED SULTAN K	6,927,540	0			76,809	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	6,850,731	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,940)		Mr. VIKAS KUMAR. J	3,144,653		0	0	C	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0	3,144,653	0	based on the documents i.e., APPAC submitted by the claimants

List of other creditors (Of	ther than financial creditors and operational creditors)
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									an financial creditors and operationa	l creditors)							
					A	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Tabel			Whether	0/ =5===	A	Amount of any mutual dues, that	Claimanna	Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	related	% of voting share in	Amount of contingent	may be set-off	Claim amount not admitted	verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	D701			200,000	38,169	25,000										Claim verified based on the
																	documents
																	i.e., APPAC
1,941			Mr. GOPALAN KUMAR IYER	8,377,127				263 169	Undelivered Club membership, maintenance fee and corpus fund		No	NA		0	8,113,958	,	submitted by the claimants
1,541	Temple Waves	E108	ITEN	0,377,127	0			203,10.	mantenance ree and corpus rand		7 140	ING	<u> </u>		0,113,330		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,942	To an alla Mérica	F112	Mr. SURESH R B	7,197,193	150,000	0	0		maintenance fee and corpus fund	(No	NA	(0	7,197,193	0	the claimants
	Temple Waves	E113			150,000	36,809	25,000										Claim verified based on the
																	documents
			Mr. BHARATHY						Undelivered Club membership,								i.e., APPAC submitted by
1,943			ARUMUGAM	7,542,262				211,809	maintenance fee and corpus fund	(No	NA	(0	7,330,453	0	the claimants
	Temple Waves	E403			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,944			Mr. SUBASH CHANDRA BOSE T	6,891,182		0	0		Undelivered Club membership, maintenance fee and corpus fund	,	No	NA			6,891,182		submitted by the claimants
1,944	Temple Waves	E404	BOSE I	0,091,102	125,000		25,000		maintenance ree and corpus rund		JINO	INA		5	0,031,102	0	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,945			Mr. SARAVANAN M	7,019,630				179,633	maintenance fee and corpus fund	() No	NA	(0	6,839,997	0	the claimants
	Temple Waves	E605			0												Claim verified based on the
																	documents
									Undelinered Club acceptantia								i.e., APPAC submitted by
1,946			Mr. PRASANNARAJ N	168,471		0	0		Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	168,471	0	the claimants
	Temple Waves	E702			0												Claim verified
																	based on the documents
																	i.e., APPAC
1,947			Mrs. SUSAN CHANDRASEKARAN	5,463,160		0	0		Undelivered Club membership,	,	2 1	NIA.			5,463,160		submitted by the claimants
1,947	Temple Waves	F103	CHANDRASERARAN	5,463,160	150,000		25,000		maintenance fee and corpus fund) No	NA		J C	5,463,160	0	Claim verified
					,		2,222										based on the
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,948			Mrs. RATHIKA S	7,338,815					maintenance fee and corpus fund	() No	NA	(0 0	7,127,006	0	the claimants
	Temple Waves	F206			150,000	30,641	25,000										Claim verified based on the
																	documents
									Undelivered Club membership								i.e., APPAC
1,949			Mrs. SALAI SUNDARI	7,137,965				205,64	Undelivered Club membership, I maintenance fee and corpus fund	(No	NA			6,932,324	0	submitted by the claimants
,	Temple Waves	F503		, , , , , ,	0			1							.,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,]	l				_	submitted by
1,950	l	1	Mr. ELANGO M	7,720,937		0	0		maintenance fee and corpus fund		No	NA	1	0	7,720,937	0	the claimants

List of other creditors (Other than financial creditors and operational creditors)
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								itors (Other tha	n financial creditors and operational	creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off	Claim amount	Amount of Claim under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	F510			125,000	34,301	25,000										Claim verified based on the documents
1,95			Mr. PARASURAMAN V	7,208,662				184,301	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0	7,024,361	0	i.e., APPAC submitted by the claimants
	Temple Waves	F612			0	35,119	25,000										Claim verified based on the documents i.e., APPAC
1,95			Mr. BHASKHAR C	5,297,293					Undelivered Club membership, maintenance fee and corpus fund	(No	NA	(0	5,237,174	0	submitted by the claimants
	Temple Waves	G218			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,95			Miss. RATHIGA MOHAN	6,686,816	_	0	0		maintenance fee and corpus fund	(No	NA	(0	6,686,816	0	the claimants
	Temple Waves	G325	Mr. LAKSHMI		0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,95			NARAYANAN. KS	4,883,755		0	0		maintenance fee and corpus fund	(No	NA	(0	4,883,755	0	the claimants
1,95	Temple Waves	G404	Mrs. VIJAYALAKSHMI U and Terence Ruban A	5,018,528	0	0	25,000	25 000	Undelivered Club membership, maintenance fee and corpus fund) No	NA			4,993,528		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,95	Temple Waves	G418	Narendran R	3,515,820	0	0	0		Undelivered Club membership, maintenance fee and corpus fund			NA					Claim verified based on the documents i.e., APPAC submitted by the claimants
1,95	Temple Waves	G422	Narenuran K	3,515,820	0	0	0		Undelivered Club membership,) No	NA		0	3,515,820	0	Claim verified based on the documents i.e., APPAC submitted by
1,95		G426	Mr. KALEESWARAN. M P	6,527,954	0	0	0		maintenance fee and corpus fund	(No	NA	(0	6,527,954	0	the claimants
	Temple Waves	G426			U				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,95	Temple Waves	G514	Deepika N	3,520,884	0	0	0	0	maintenance fee and corpus fund	(No	NA		0	3,520,884	0	the claimants Claim verified
1,95		G523	Mr. KARTHIKEYAN M	6,463,900	0	0	0		Undelivered Club membership, maintenance fee and corpus fund	() No	NA	(0	6,463,900	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,96		U323	Mrs. SARATHA. K	5,222,399	U	0	0		Undelivered Club membership, maintenance fee and corpus fund	() No	NA	() 0	5,222,399	0	based on the documents i.e., APPAC submitted by the claimants

								itors (Other tha	n financial creditors and operational	creditors)							
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club			Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount not admitted	under verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	G524			0												Claim verified based on the
																	documents
																	i.e., APPAC
1,96			Mrs. RAJALAKSHMI S	5,043,270		0	0		Undelivered Club membership, maintenance fee and corpus fund	,	No	NA	,		5,043,270		submitted by the claimants
1,96.	Temple Waves	G603	IVITS. KAJALAKSHIVII S	5,043,270	0	0	25,000		maintenance lee and corpus lund		JINO	INA	,	0	5,043,270	0	Claim verified
							,,,,,,,										based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,96			Manikandan S	4,728,060		0		25,000	maintenance fee and corpus fund	() No	NA	(0	4,703,060	0	the claimants
	Temple Waves	G628			0												Claim verified based on the
																	documents
			A4 - A114/ABCAAA9/						III. dali and Gi bana banka								i.e., APPAC
1,96			Mr. ALWARSAMY GOVINDARAJAN	7,303,089		0	0		Undelivered Club membership, maintenance fee and corpus fund	(No	NA		0	7,303,089	0	submitted by the claimants
,	Temple Waves	G723		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	0										,,		Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,96	Temple Waves	1403	Mr. BABU. S	5,303,025	0	0	0	0	maintenance fee and corpus fund	(No	NA	(0	5,303,025	0	the claimants Claim verified
	Temple waves	1403															based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,96			Mrs. GUNASUNDARI. S	4,164,530		0	0		maintenance fee and corpus fund	(No	NA	(0	4,164,530	0	the claimants
	Temple Waves	J111			0												Claim verified based on the
																	documents
																	i.e., APPAC
1,96			Mrs. NALINI. R	3,904,367		0	0		Undelivered Club membership, maintenance fee and corpus fund		No	NA			3,904,367	,	submitted by the claimants
1,50	Temple Waves	J216	IVII 3. IVALIIVI. IX	3,304,307	0	Ů	· ·	0	mantenance ree and corpus rand	,	7 140	INA		, ,	3,304,307		Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,96	Temple Waves	J503	Miss. GAYATHRI P	3,719,178	0	0	0	0	maintenance fee and corpus fund	() No	NA	(0	3,719,178	0	the claimants Claim verified
	Terripie waves	1303			U												based on the
																	documents
			Mrs. MEENAL						Undelivered Club membership,								i.e., APPAC submitted by
1,96			MANIKANDAN	3,819,943		0	0		maintenance fee and corpus fund	(No	NA		0	3,819,943	0	the claimants
	Temple Waves	J601			0		25,000										Claim verified
																	based on the documents
																	i.e., APPAC
1 000			AA. AAUTUUDAKKU	2 027 002					Undelivered Club membership,						2 04 2 00 2		submitted by
1,969	Temple Waves	J703	Mrs. MUTHURAKKU	2,937,092	0	0		25,000	maintenance fee and corpus fund	-	No No	NA		0	2,912,092	0	the claimants Claim verified
					_												based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,970			Mr. HARIHARAN. V	3,137,677		0	0		maintenance fee and corpus fund	(No	NA	(0	3,137,677	0	the claimants

									han financial creditors and operationa	l creditors)							
						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that		Amount of Claim	
				Total Claimed	Amount paid for Club	Wantenance		Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	may be set-off	Claim amount		
S No	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	K104	A. S. Magdaline Stella		0												Claim verified
			Mary														based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,97				3,673,795		0	0		0 maintenance fee and corpus fund	(No	NA	(0	3,673,795	0	the claimants
	Temple Waves	K306	Anish Kumar		0												Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,97				5,173,464		0	0		0 maintenance fee and corpus fund	(No	NA	(0	5,173,464	0	the claimants
	Temple Waves	K520	S. Devi		0												Claim verified based on the
																	documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,97		1.400		4,663,641	•	0	0		0 maintenance fee and corpus fund	(No	NA	(0	4,663,641	0	the claimants
	Temple Waves	L408			0												Claim verified based on the
																	documents
																	i.e., APPAC
4.07			D A 1 / 11 / 1 A A B D 1 11 1 0 / A	2 767 520					Undelivered Club membership,						2 767 520		submitted by
1,97	Temple Waves	L504	RAVIKUMARDHIVYA	3,767,520	0	0	0		0 maintenance fee and corpus fund	-	No	NA	(0	3,767,520	0	the claimants Claim verified
	Temple waves	2504			U												based on the
																	documents
																	i.e., APPAC
1,97			BUSHRAA TAABEEN T	4,253,504		0	0		Undelivered Club membership, 0 maintenance fee and corpus fund	,	No	NA NA		0	4,253,504	,	submitted by the claimants
1,57	Temple Waves	L712	BOSTINAA TAABEEN T	4,233,304	0	0	0		o maintenance ree and corpus rund	,	140	INA		5	4,233,304	0	Claim verified
	1.0				_												based on the
																	documents
									Undelivered Club membership,								i.e., APPAC submitted by
1,97	5		USHA GOENKA	3,276,203		0	0		0 maintenance fee and corpus fund		No	NA		0	3,276,203	0	the claimants
-,-	Temple Waves	L713		0,2:0,200	0							1		-	0,210,200	-	Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,97	7		JAYA V	3,211,276		0	0		0 maintenance fee and corpus fund	(No	NA		0	3,211,276	0	the claimants
	Temple Waves	L714			0												Claim verified
																	based on the
																	documents i.e., APPAC
									Undelivered Club membership,								submitted by
1,97			JAIKUMAR K	4,206,246		0	0		0 maintenance fee and corpus fund	(No	NA	(0	4,206,246	0	the claimants
	Temple Waves	M227			100,000	26,090	25,000										Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,97			Mr. MOHAN R	4,450,678	1			151,09	maintenance fee and corpus fund	(No	NA	(0	4,299,588	0	the claimants
	Temple Waves	M339			0												Claim verified
																	based on the documents
																	i.e., APPAC
									Undelivered Club membership,								submitted by
1,98	0		Mr. SENKUTTUVAN. R	4,227,339		0	0		0 maintenance fee and corpus fund	(No	NA		0	4,227,339	0	the claimants

List of other creditors	(Other than financial creditors and	onerational creditors)

								ditors (Other th	an financial creditors and operationa	l creditors)							
				Total Claimed	Amount paid for Club	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted		Amount covered by	Whether related	% of voting share in	Amount of contingent	Amount of any mutual dues, that may be set-off		verification (In	
S No.	Project Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
	Temple Waves	M618			0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,981			Mr. ANTONY JACKSON P V	2,838,974		0	0	(maintenance fee and corpus fund	(No	NA	C	0	2,838,974	0	the claimants
					0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,982	Temple Waves	C105	Jayashree Pillai	4,550,661		0	25,000	25,000	maintenance fee and corpus fund	() No	NA	C	0	4,525,661	0	the claimants Claim verified
									Undelivered Club membership,								based on the documents i.e., APPAC submitted by
1,983	Temple Waves	D410	Elangovan P	7,449,951	125,000 150,000	29,633 30,641	25,000 25,000	179,633	maintenance fee and corpus fund	() No	NA	C	0	7,270,318	0	the claimants Claim verified
1.094	Temple Waves	D414	D. Ramalingam	7,746,061	130,000	30,041	23,000	205 641	Undelivered Club membership, maintenance fee and corpus fund		D No	NA			7,540,420		based on the documents i.e., APPAC submitted by the claimants
1,364	Terriple waves	D414	D. Kalilaliligalii	7,740,001	0			203,041	manitenance lee and corpus fund	,	JINU	INA		0	7,340,420	0	Claim verified
1,985	Temple Waves	D604	Vijayabaskar	5,405,226	0	0	0	(Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	5,405,226	0	based on the documents i.e., APPAC submitted by the claimants Claim verified
1,986	Temple Waves	E501	Saravanan Kumar	4,925,857	U	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund		D No	NA	C	0	4,900,857	0	based on the documents i.e., APPAC submitted by the claimants
1.007	Temple Waves	F302	Mohammed Riaz Sayerathar Anwarali	7,414,806	0	0	0		Undelivered Club membership,		D No	NA		1	7,414,806		Claim verified based on the documents i.e., APPAC submitted by the claimants
					0				Undelivered Club membership,								Claim verified based on the documents i.e., APPAC submitted by
1,988	Temple Waves	G302	Dr. S. Josephine helen	5,976,997		0	0	(maintenance fee and corpus fund	(No	NA	C	0	5,976,997	0	the claimants
1,989	Temple Waves	J132	K. Santhanagopalan, V. Priyadarshini	4,083,865	0	0	0	C	Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	4,083,865	0	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the
1,990	Temple Waves	J405	Sharada Venkataraman	3,848,181		0	0	(Undelivered Club membership, maintenance fee and corpus fund	() No	NA	C	0	3,848,181	0	documents i.e., APPAC submitted by the claimants

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	List of creditors as on: 15/08/2025																	
	List of other creditors (Other than financial creditors and operational creditors)																	
							Amount Paid	Amount Paid for							Amount			
							for	Corpus Fund							of any mutual			
							Maintenance								dues, that		Amount of Claim	
						Amount paid			Total		Amount	Whether	% of voting	Amount of	may be	Claim amount	under	
					Total Claimed	for Club			Admitted		covered by	related	share in	contingent	set-off	not admitted	verification (In	
S	No. P	roject Name	Unit No	Name of Creditor	amount	House			Amount	Nature of claim	guarantee	party?	CoC	claim		(In INR)	INR)	Remarks
						0												Claim verified
																		based on the
																		documents
																		i.e., APPAC
				Kasi Vasantha(Deceased)					Undelivered Club membership,									submitted by
L	,991 T	emple Waves	J435	& A Seethalakshmi	1,363,322		0	25,000	25,000	maintenance fee and corpus fund	C	No	NA	0	0	1,338,322	0	the claimants